SPECIAL DARK
1548063  10/04/2007
THE HERSHEY COMPANY
100 CRYSTAL A DRIVE, HERSHEY, PENNSYLVANIA, 17033, UNITED STATES OF AMERICA.
MANUFACTURERS & MERCHANTS
A CORPORATION ORGANIZED UNDER THE LAWS OF THE STATE OF DELAWARE, USA
Address for service in India/Attorney address:
K & S PARTNERS
B K HOUSE, PLOT NO. 109, SECTOR-44, HUDA, GURGAON, HARYANA, INDIA
Proposed to be Used
DELHI
DAIRY-BASED CHOCOLATE FOOD BEVERAGE; SOY-BASED CHOCOLATE FOOD BEVERAGE; SOY-BASED BEVERAGES USED AS MILK SUBSTITUTES; MILK, CHOCOLATE MILK;
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1653917.
Trade Marks Journal No: 1904, 03/06/2019

2635944 02/12/2013

RUSTAM FOODS PVT. LTD
327/304 3RD FLOOR FLAT NO 305 EHASAN ENCLAVES AJMAU KANPUR U.P 208010
MERCHANTS & MANUFACTURERS
AN INDIAN COMPANY REGISTERED UNDER COMPANIES ACT, 1956
Used Since :01/04/2012
DELI
FROZEN BUFFALO MEAT
2710336   01/04/2014
FARMGATE AGRO MILCH PVT.LTD
1001, 10TH FLOOR, PEARLS BUSINESS PARK, NETAJI SUBHAS PLACE NEW DELHI 110034
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024
Used Since :14/10/2005

DELHI
CONDENSED MILK, CURD, POLY PACK MILK, BUTTER, BULK MILK, GHEE, MILK POWDER AND ALL OTHER MILK PRODUCTS INCLUDED IN CLASS 29
FARMER FRESH
2757692   17/06/2014
ALPHA MILK POWDER PVT. LTD.
202, TIME HOUSE, 5-COMMERCIAL COMPLEX, WAZIPUR, DELHI-110052
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED AND EXISTING UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :13/05/2013
DELHI
MILK, PURE DESI GHEE, DAIRY PRODUCTS, MILK BASED BEVERAGES MILK SHAKE.
MARK SHOULD BE READ AND USE AS A WHOLE..
2827672 16/10/2014
TROPILITE FOODS PRIVATE LIMITED
TANSEN ROAD, GWALIOR - 474002 (M.P.).
MANUFACTURE, MERCHANTS AND PACKER
A PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since :13/11/2007
MUMBAI
FRESH CREME (PROPRIETARY FOOD) MADE FROM WATER, VEGETABLE OILS AND FATS, MILK SOLIDS, BUTTER,
SUGAR, STABILIZERS AND EMULSIFIERS, NATURE IDENTICAL ARTIFICIAL FLAVOR ETC. FOR COOKING AND
WHIPPING APPLICATION
NETRAPAL RAMBABU SHARMA
OLD MUMBAI ICE-CREAM AND DAIRY, PLOT NO. 13/1224 OPP. TO GUPTA TRANSPORT, JUNA CHANDUR ROAD,
ICHALKARANJI, DIST: KOLHAPUR, MAHARASHTRA (INDIA).
MANUFACTURER AND TRADER
AN INDIAN NATIONAL
Used Since: 31/12/1981

MUMBAI
MILK, MILK PRODUCTS, DAIRY PRODUCTS INCLUDING MILK AND FOOD PREPARATION, MILK BASED BEVERAGES,
MILK POWDER, BUTTER, GHEE, CHEESE, PANEER, CREAM, MAVI, BUTTER CREAM, SHRIKHAND, LASSI, MALTED
MILK FOR FOOD, FLAVORED MILK, WHIPPED CREAM, CURD, YOGHURT AND YOGURT,
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE NO RIGHT OVER THE
WORD MARK..
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
2859180  09/12/2014
SURINDER SINGH KOHLI
trading as ;KOHLI GHEE CO. PVT. LTD.
1040, BAZAR SITA RAM, DELHI 110006
MANUFACTURING & TRADING
Address for service in India/Attorney address:
SHIVAM REGISTRATION CO.
944/3, 2ND FLOOR, FAIZ ROAD, NAIWALA, KAROL BAGH, NEW DELHI 110005
Used Since :06/12/2009
DELHI
PURE GHEE
MARK TO BE USED AS A WHOLE.
Proposed to be Used

DELHI

Meat, Fish, Poultry & Game; Meat extracts; Preserved, Dried & Cooked Fruits & Vegetables; Jellies, Jams, Fruit Sauces; Eggs, Milk & Milk Products; Edible Oils & Fats.

No exclusive right over the words MADE IN INDIA.
2988963  19/06/2015
DHARAMPAL PREMCHAND LIMITED
A-34/35, SECTOR-60, NOIDA, U.P.-201301.
MANUFACTURERS AND TRADERS
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT.
Used Since :01/10/2013
DELHI
EDIBLE OIL.
BAWARCHI TOLLA

2990370  22/06/2015
ZORAWAR INDER SINGH KALRA
A-52/4, DLF PHASE I, GURGAON-122001, HARYANA
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
DUTT MENON DUNMORR SETT, ADVOCATE
30, NIZAMUDDIN EAST, NEW DELHI-13

Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., BAWARCHI
and MARK TO BE USED AS A WHOLE.
2999831  03/07/2015
ANURAG MEHTA
3A/3 ASAF ALI ROAD, NEW DELHI 110002
MERCHANTS & MANUFACTURERS
Used Since :12/06/2015
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES, EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
Mark shall be used as a whole..
NOVA Butter

3054717   10/09/2015

STERLING AGRO INDUSTRIES LIMITED
11TH FLOOR, AGGARWAL CYBER PLAZA 2, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI 110034
Manufacturers and Merchants

Address for service in India/Attorney address:
SHEETAL VOHRA
B-6/10, Safdarjung Enclave, New Delhi - 110 029

Proposed to be Used
To be associated with:
1851324, 2086196, 2937174

DELHI
Milk and milk powder, dairy products, ghee & butter

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE butter.
BAHMAN
3056934  16/09/2015
SUBASH CHAND
SOMA DEVI
trading as :ORION EXPORTS
VILLAGE GOBINDGARH, P.O. JUGIANA, DISTT. LUDHIANA-141017 (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Proposed to be Used
DELHI
Milk & other Dairy Products; Edible Oils & Fats, Pickles, Jams & Jellies.
3069396  05/10/2015
DEEPAK MITTAL
MITTAL BHAWAN, AZAD MARKET, MEHAM, DISTT. ROHTAK, HARYANA-124112.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
TRB LAW FIRM
OFFICE NO. 8, GROUND FLOOR, BHIM SINGH COMPLEX, TAJPUR ROAD, BADARPUR BORDER, NEW DELHI-110044
Used Since : 10/05/2013
DELHI
GOODS IN RELATION TO EDIBLE OILS, GHEE & PANEER
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. words separately. Mark shall be used as a whole.
3069994 05/10/2015
PVR LTD
61, BASANT LOK, VASANT VIHAR, N DELHI 110057
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
SUMIT GAHLAWAT ADV.
1/8 L.G.F. SARVAPRIYA VIHAR NEW DELHI 110016
Used Since :31/07/2015
To be associated with:
1079440
DELHI
PRESERVING, DRYING AND COOKING FRUITS & VEGETABLES INCLUDING EDIBLE VEGETABLE OIL, SALT, SPICES, CONDIMENTS, SUGAR, POTATO CHIPS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words separately. Mark shall be used as shown..
3069995  05/10/2015

PVR LTD
61, BASANT LOK, VASANT VIHAR, N DELHI 110057
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
SUMIT GAHLAWAT ADV.
1/8 L.G.F. SARVAPRIYA VIHAR NEW DELHI 110016

Used Since :31/07/2015

To be associated with:
1079440, 3069994

DELHI

MAKING, PROCESSING & PRESERVING, DRYING AND COOKING FRUITS & VEGETABLES INCLUDING EDIBLE VEGETABLE OIL, SALT, MALTODEXTRIN, SPICES, CONDIMENTS, GLUCOSE, SUGAR, HYDROLYZED PROTEIN, FOOD ACID; MAKING & PROCESSING OF MILK SOLIDS FOR MAKING PAPRIKA GOURMET POTATO CHIPS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. words separately. Mark shall be used as shown.
3069999   05/10/2015
PVR LTD
61, BASANT LOK, VASANT VIHAR, N DELHI 110057
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
SUMIT GAHLAWAT ADV.
1/8 L.G.F. SARVAPRIYA VIHAR NEW DELHI 110016
Used Since :31/07/2015
To be associated with:
3069994, 3069995, 3069997
DELHI
‘MAKING, PROCESSING & PRESERVING, DRYING AND COOKING FRUITS & VEGETABLES INCLUDING EDIBLE
VEGETABLE OIL, SALT, MALTODEXTRIN, SUGAR, FOOD ACID, ACIDITY REGULATOR FOR MAKING SALT & VINEGAR
GOURMET POTATO CHIPS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words separately. Mark
shall be used as shown..
DEVDARSHAN

3074294  09/10/2015
HANS RAJ
trading as :BTC FOODS
282, WARD NO.-15, LAXMI NAGAR, GOHANA, SONIPAT, HARYANA-131301.
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/05/2013

DELHI

EDIBLE OIL, OIL-CAKE PRESERVED FRUITS AND VEGETABLES, JAMS, MILK AND OTHER DAIRY PRODUCTS, PICKELS ETC INCLUDING IN CLASS 29.
3084915  23/10/2015
EMAMI AGROTECH LIMITED
687,ANANDAPUR,EM BYPASS,KOLKATA 700107,WEST BENGAL,INDIA
Manufacturers, Merchants & Exporters.
Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.

Proposed to be Used
KOLKATA
Edible oils, fats, margarine, vanaspati, pure ghee, milk and milk products, dairy products; pickles, preserved, dried and cooked fruits and vegetables; jellies, jams; fruit sauces for sale in India and for export.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD "NO. 1" AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.596438.
GIANI'S

3090688   31/10/2015
GIANI'S FOODS PRIVATE LIMITED
trading as: Giani's Foods Private Limited
C-86, Mayapuri Industrial Area, Phase-II, New Delhi 110064
Manufacturer and Trader
A Body Incorporate

Address for service in India/Attorney address:
ADWITYA LEGAL LLP
E-47 THIRD FLOOR, ANAND NIKETAN NEW DELHI 110021
Used Since: 01/12/1960

DELHI
Dried and Cooked Fruits, Jellies, Jams, Fruit Sauces, Milk and Milk Products which includes various types of Ice Creams, Fruit Creams, Kulfi, Sweet Halwa, Faluda, Milk Shakes of all kinds, Namkins, Sweetmeats, Sharbat and Lassi.
3091098  03/11/2015
MR. SHAM SUNDER
trading as ;LACHMAN DASS PURAN DASS
42 NEW GRAIN MARKET HISSAR 125001
MANUFACTURER AND MERCHANTS
Address for service in India/Attorney address:
INDIAN TRADE MARKS CO.
R-104, GREATER KAILASH PART 1, NEW DELHI-110 048
Used Since :27/05/1970
DELHI
MUSTARD OIL, EDIBLE OIL, COCONUT OIL, VANASPATI OIL, SOYABEAN OIL, FATS, HYDROGENATED VEGETABLE OIL, GHEE, BUTTER, MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, DRIED & COOKED FRUITS, VEGETABLES, JELLIES, JAMS, FRUIT SAUCES, EGGS, MILK & MILK PRODUCTS, PICKLES, PANEER, MAWA, KHOYA, IN CLASS-29
PLENTILS

3095759  07/11/2015

ENJOY LIFE NATURAL BRANDS LLC
3810 N. RIVER RD, SCHILLER PARK, ILLINOIS Pin-60167, United States of America

Manufacturers and merchants
A ILLINOIS LIMITED LIABILITY CO.

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Proposed to be Used

DELHI

Lentil based chips
RASS
3096285  10/11/2015
DEEPAK MITTAL
MITTAL BHAWAN, AZAD MARKET, MEHAM, DISTT. ROHTAK, HARYANA-124112.
MANUFACTURER AND TRADERS
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since :01/10/2014
DELHI
EDIBLE OIL MUSTARD OIL AND FATS, VANASPATI GHEE.
ANNPURNA GOLD

3100021   17/11/2015

SAMBHU PRASAD GUPTA
trading as ;S.P. TRADING
52, G.F, PVT NO-7, GANDHI GALL, FATEHPURI, DELHI-110006
MANUFACTURING AND TRADING
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :01/02/2015
DELHI
DRY FRUITS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words separately. Mark shall be used as a whole..
3101353  19/11/2015
JASMAN INFRASTRUCTURE PRIVATE LIMITED
trading as ;JASMAN INFRASTRUCTURE PRIVATE LIMITED
22A-24A, SUNNY ENCLAVE, SECTOR-125, MOHALI-140301 (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/04/2012
DELHI
Milk & other Dairy Products; Preserved, Frozen, Dried & Cooked Fruits & Vegetables, Jellies, Jams & Fruit Sauces; Edible Oils & Fats.
SHANKH  
3110066   28/11/2015  
RAJ KUMAR  
trading as ;SHREE RADHIKA SALES CORPORATION  
DHAB WASTI RAM, AMRITSAR (PB.)  
MERCHANTS & MANUFACTURERS  
Address for service in India/Attorney address:  
MAHTTA & CO  
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)  
Used Since :01/10/2012  
DELHI  
Edible Oils for sale in the State of Punjab Only.
3131490  18/12/2015
NORTH EASTERN CARRYING CORPORATION LIMITED
9062/47, RAM BAGH ROAD, AZAD MARKET, DELHI-110006
MANUFACTURER AND TRADER
BODY INCORPORATE
Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92
Used Since : 24/11/1968
To be associated with:
905590
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
TOMMYS
3132679   21/12/2015
DHARAMPAL PREMCHAND LIMITED
trading as ;DHARAMPAL PREMCHAND LIMITED
A-34/35, SECTOR-60, NOIDA-201301
MANUFACTURER AND MERCHANT
Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
3134603    22/12/2015
V V FOOD & BEVERAGE CO., LTD.
NO. 300 V V BOULEVARD XUZHOU, JIANGSU, CHINA
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
L & M INTERNATIONAL
A-48, YOJNA VIHAR, DELHI-110092

Proposed to be Used
DELHI
SOYA MILK POWDER (MILK SUBSTITUTE), SOYA MILK (MILK SUBSTITUTE), TOFU, MILK, MEAT, FRUITS, TINNED, EDIBLE OILS, EGGS, NUTS, PREPARED, VEGETABLES, PRESERVED, FRUIT, PRESERVED.

No exclusive rights over the word SOY..
3139244  26/12/2015
HUG FOODS PRIVATE LIMITED
trading as ; HUG FOODS PRIVATE LIMITED
FOCAL POINT, PHASE-IV, C/O NAHAR INDUSTRIAL ENTERPRISES, LUDHIANA-141010, PUNJAB.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Milk & Milk Products including Butter, Milk Shakes; Cheese, Yogurt & Yogurt based Beverages, Thick Cream, Butter Milk & Other Dairy Products.
NAINA
3139404  27/12/2015
GAJANAND
trading as ;GAJANAND & SONS
VIDYA VIHAR COLONY, NEAR PETROL PUMP, CHARKHIDADRI, DISTT. BHIWANI (HARYANA)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/05/2012
DELHI
Edible Oils including Mustard Oil & Refined Oil.
RAMKAY
3140202   29/12/2015
RAM KAY ENGINEERING COMPANY PVT. LTD.
trading as ;RAM KAY ENGINEERING COMPANY PVT. LTD.
NEAR SSK, KAPURTHALA CORPORATE OFFICE S.C.O-28, ZAMA MASJID COMPLEX, CIRCULAR ROAD, KAPURTHALA - 144601 (PB)
MANUFACTURER, MERCHANTS AND TRADERS
Address for service in India/Attorney address:
GLOBAL REGISTRATION SERVICE
33 DURGA VIHAR PHASE-II HOSHIARPUR ROAD JALANDHAR CITY 144004
Used Since :30/03/1964
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS;
3143167  29/12/2015
AJIT SINGH OM PARKASH LTD.
trading as ;AJIT SINGH OM PARKASH LTD.
OLD GRAIN MARKET, NAWAN SHAHR, DISTT. SHAHEED BHAGAT SINGH NAGAR (PB.)
MERCHANT & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/1987
To be associated with:
865765, 1328432, 3053420
DELI
VISHAL KUMAR
trading as : NANDI TRADING COMPANY
VILLAGE Harnaul, YAMUNA NAGAR, HARYANA, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
M & M ADVOCATES AND CONSULTANTS
NATIONAL COLLEGE OF POLYTECHNIC NEAR NEW POLICE LINES AMBALA ROAD JAGADHRI DISTT YAMUNA NAGAR HARYANA
Used Since : 02/07/2015
DELHI
MUSTARD OIL.
3145917  31/12/2015
MONU SHARMA
trading as ;HIM AGRO INDUSTRIES
PLOT NO. 72, HOSIDC, BADDI, DISTT.SOLAN, HIMACHAL PRADESH
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since :01/12/2015
DELHI
PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK
PRODUCTS; EDIBLE OILS AND FATS
HIM MARSHAL

3145918  31/12/2015
MONU SHARMA
trading as ;HIM AGRO INDUSTRIES
PLOT NO. 72, HOSIDC, BADDI, DISTT.SOLAN, HIMACHAL PRADESH
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since :01/12/2015

DELHI
PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
THE MARK TO BE READ AS WHOLE.
3147856   01/01/2016
V V FOOD & BEVERAGE CO., LTD.
NO. 300 V V BOULEVARD XUZHOU, JIANGSU, CHINA
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
L & M INTERNATIONAL
A-48, YOJNA VIHAR, DELHI-110092

Proposed to be Used
To be associated with:
3134603
DELHI
SOYA MILK POWDER (MILK SUBSTITUTE), SOYA MILK (MILK SUBSTITUTE)/ TOFU, MILK, MEAT, FRUITS, TINNED, EDIBLE OILS, EGGS, NUTS, PREPARED, VEGETABLES, PRESERVED. FRUIT, PRESERVED.

No exclusive rights over the word SOY.
MASTER'S CHOICE
3147901   31/12/2015
VISHAL ARORA
trading as ;R.V. GROUP
RAMA MANDI, TEH. TALWANDI SABO, DISTT. BATHINDA (PB.)
MERCHANT & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/08/2012
DELHI
Edible Oils.
NAMO-KARMA
3148268    31/12/2015
VISHAL ARORA
trading as ;R.V. GROUP
RAMA MANDI, TEH. TALWANDI SABO, DISTT. BATHINDA (PB.)
MERCHANT & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/08/2012
DELHI
Edible Oils.
FUNFOODS CHOTU PACK

3155695  11/01/2016
DR. OETKER INDIA PVT.LTD.
F-4 OKHLA INDUSTRIAL AREA, PHASE-1 NEW DELHI 110020
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
KAPOOR & CO.
E-11, JUNG PURA EXTENSION, LOWER GROUND FLOOR, NEW DELHI-110014

Used Since :01/05/2015

To be associated with:
2928216

DELHI
MEAT, FISH, POULTRY, AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..574374, 894402, 2928216. THIS IS
CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE..
3165157  21/01/2016
ACUMEN HOTELS & RESORTS PVT. LTD.
trading as ;Acumen Hotels & resorts Pvt. Ltd.
565 K/110, Amrudahibagh, Aalambagh, Lucknow-226012
Manufacturer & trader

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :02/03/2015

DELHI
Meat, Fish, Poultry And Game; Meat Extracts; Preserved, Dried And Cooked Fruits And Vegetables; Jellies, Jams, Fruit Sauces; Eggs, Milk And Milk Products; Edible Oils And Fats
GUR PARSAD
3171701  30/01/2016
PURE MILK PRODUCTS PVT. LTD.
trading as ;PURE MILK PRODUCTS PVT. LTD.
MALERKOTLA ROAD, VILLAGE ALAMGIR, DISTT. LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/07/2012
DELHI
Milk & other Dairy Products including Desi Ghee, Packed Milk, Packed Butter, Dairy Whitener, Milk Powders (Dried) & Paneer.
G.B. BRAND

3173055   29/01/2016

DEEPAK KUMAR

trading as ; GURU GORAKH NATH OIL & COMPANY

VIDYA VIHAR COLONY, NEAR PETROL PUMP, CHARKHIDADI, DISTT. BHIWANI (HARYANA)

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

MAHTTA & CO

43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since : 01/10/2012

DELHI

Edible Oils including Mustard Oil & Refined Oil.
VRIDHI
3174986  02/02/2016
PURE MILK PRODUCTS PVT. LTD.
trading as; PURE MILK PRODUCTS PVT. LTD.
MALERKOTLA ROAD, VILLAGE ALAMGIR, DISTT. LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since: 01/07/2012

DELHI
Milk & other Dairy Products including Desi Ghee, Packed Milk, Packed Butter, Dairy Whitener, Milk Powders (Dried) & Paneer.
CHANDRIKA
3177758    05/02/2016
KEERTHI AGRO MILLS PVT LTD
trading as ;KEERTHI AGRO MILLS PVT LTD
POST BOX NO.16, MATTOOR, KALADY, ERNAKULAM - 683 574, KERALA, INDIA
MANUFACTURER AND MERCHANTS
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
GUDWIL & GOODWILL
41/785, 'SWATHI' C.P. UMMER ROAD, COCHIN-35, KERALA
Used Since :10/08/2000
CHENNAI
COCONUT OIL, EDIBLE OILS AND FATS, MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, DRIED
AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, EGGS, MILK AND OTHER DAIRY PRODUCTS, PRESERVES,
PICKLES
SHANE PUNJAB SUPERIOR
3177960 06/02/2016
SHANE PUNJAB TEA INDIA PVT. LTD.
trading as ;SHANE PUNJAB TEA INDIA PVT. LTD.
267, SHANE PUNJAB COMPLEX, MALOUT-152107 (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/1997
DELHI
Milk & other Dairy Products; Soya Products; Jams, Jellies, Pickles & Preserved Foods included in Class-29.
JAGAT
3185394 14/02/2016
VICKEY CHAURASIA
B-180, SECTOR -44, NOIDA-201301, UTTAR PRADESH.
Manufacturer and Merchant

Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK,FATEHPURI,DELHI 110 006,INDIA.

Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats.
BHARAT BHUSHAN DUA
49-B ARJUN NAGAR NEW DELHI
SERVICES PROVIDER
Address for service in India/Attorney address:
ANEJA & ANEJA, ADVOCATES
C-60, JANGPURA EXTN. NEW DELHI-14
Used Since: 01/04/2015

DELHI
MEAT, FISH; POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES; JAMS' FRUIT SAUCES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
3187451  16/02/2016
RADHEY SHYAM GARG
trading as ;AGGARWAL DHOOP COMPANY
BABA LAL DASS ROAD, SAHARANPUR (U.P.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/08/2012
DELHI
Sesame Oil (Til Oil).

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., BRAND and MARK TO BE USED AS A WHOLE.
GOGI'S
3197030  26/02/2016
JASVIR KAUR
GURPREET SINGH
trading as ;SUDAGAR & SONS
NEAR OLD BUS STAND BARNALA, DISTT. BARNALA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :24/09/2012
DELHI
Fresh Chicken & Frozen Foods.
3199618 01/03/2016

SURAJ SINGH

trading as ;M/s GURUMAT SWEETS

OPP. GURU KA BAGH, MORI MOHALLAH, SULTANPUR LODHI, KAPURTHALLA, PUNJAB, ALSO AT SUPAUL BIHAR

MANUFACTURING AND TRADING
SOLE PROPRIETOR

Address for service in India/Attorney address:
MACE CORPORATE ASSOCIATES
208A/6A, IST FLOOR SAVITRI NAGAR MALVIYA NAGAR NEW DELHI-17

Used Since :01/09/1954

DELHI

PRESERVED, DRIED, COOKED AND CANNED FRUITS AND HYDROGENATED VEGETABLES, JELLIES, JAMS, PICKLES,
MILK AND DAIRY PRODUCTS, MILK BASED BEVERAGES, PRESERVES MILK SHAKE, PROTEIN PREPARATIONS FOR
FOOD, EDIBLE OILS, FATS, VEGETABLE, FRUIT, MEAT, POULTRY FISH, ELEMENTARY PRODUCT ORIGINATING FROM
SEA, PRODUCTS IN FORM OF EXTRACTS, SOUPS, JELLIES OR DE-HYDRATED PRESERVES AS WELL AS IN CRISP
FORM, GELATIN, POTATO CHIPS, VANASPATHI, YOGHURTS, FROZEN FOODS, DRY FRUITS, CHEESE, CREAM, HUMMUS,
VEG JUICES, MARGARINE, SALADS, SAUSAGES.
Healthy and Tasty smart choice

3240082  21/04/2016
EMAMI AGROTECH LIMITED
trading as ;EMAMI AGROTECH LIMITED

687, Anandapur, EM Bypass, Kolkata 700 107, West Bengal, India.
Manufacturers, Merchants & Exporters.

Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.

Proposed to be Used

KOLKATA

Edible oils, fats, margarine, vanaspati, pure ghee, milk and milk products, dairy products; pickles, preserved, dried and cooked fruits and vegetables; jellies, jams; fruit sauces.

The mark Healthy and Tasty is in use since June 30, 2009 and present mark as a whole is proposed to be used. The mark Healthy and Tasty is in use since June 30, 2009 and present mark as a whole is proposed to be used. REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE EXPRESSION - HEALTHY & TASTY & smart choice AND OTHER DESCRIPTIVE MATTERS.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1834870,2610500,3240080.
3278596 08/06/2016
RNP OIL AND FOODS PVT.LTD
PLOT NO.A-549/550, TTC, MIDC, MAHAPE, NAVI MUMBAI-400710
MANUFACTURER/ MERCHANTS
A PVT. LTD. COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
M. P. MIRCHANDANI & CO.
RAM MANSION, 1ST FLOOR, ROOM NO.4, N.F. ROAD, NEAR CITY WALK, COLABA, MUMBAI - 400 001.
Used Since :01/06/2016

Mumbai
EDIBLE OILS, SOYABEAN OIL GROUNDNUT OIL, VANASPATI OIL, GHEE, COCONUT OIL, REFINED VEGETABLE OILS,
SUNFLOWER OIL, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, JUICES, MILK AND
MILK PRODUCTS, VEGETABLE, MEAT, PICKLES, SOUPS, SALADS, GELATIN, POTATO CHIPS, VANASPATI, YOGHURT,
FROZEN FRUITS, CHEESE, HUMMUS, MARGARINE.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
Desi Nature

3303358 05/07/2016

NATURES BASKET LIMITED

trading as ;NATURES BASKET LIMITED

GODREJ ONE, 3RD FLOOR, PHIROJSHANAGAR, EASTERN EXPRESS HIGHWAY, VIKHROLI (EAST), MUMBAI - 400 079

MANUFACTURERS AND MERCHANTS

A Company incorporated under the Companies Act

Address for service in India/Agents address:

R.K. DEWAN & CO.

PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Used Since :01/10/2015

MUMBAI

PRESERVED, DRIED, COOKED, FROZEN, CANNED AND DEHYDRATED FRUITS & VEGETABLES; FRUITS & VEGETABLES IN THE FORM OF EXTRACTS, POWDER, SOUPS; JELLIES; JAMS; PASTES; PRESERVES; PICKLES; POTATO CHIPS; FROZEN OR DEHYDRATED PRESERVES; FRUIT SAUCES, EGGS; MEAT, FISH, POULTRY AND GAME; MILK, MILK POWDER, MILK SUBSTITUTES & DAIRY PRODUCTS; PROTEIN PREPARATIONS FOR FOOD INCLUDED IN CLASS 29; NUT, FRUIT OR VEGETABLE-BASED SNACK FOODS (FROZEN OR NON-FROZEN); NUTS, DRY FRUITS, KISMIS & DATES; EDIBLE OILS AND FATS; READY –TO-EAT MEALS; DRIED AND PROCESSED SEEDS; FOOD STUFFS INCLUDED IN CLASS 29.
3371894  22/09/2016  MARINE HYDROCOLLOIDS trading as ;WONDER GEL  
MARINE HYDROCOLLOIDS, DEEPA BUILDING, SANTO GOPALAN , CHULLICKAL, COCHIN -682 005.
MANUFACTURER & MERCHANTS  
Address for service in India/Attorney address:  
GUDWIL & GOODWILL  
41/ 785, 'SWATHI' C.P. UMMER ROAD, COCHIN-35,KERALA  
Used Since :01/04/2016  
CHENNAI  
Agar Agar (Powder & Strips) Jellyfying Agent (Processed extracts)
V PURE

3477558  08/02/2017
VISHUDDHA NUTRIOL PVT LTD
trading as ;VISHUDDHA NUTRIOL PVT LTD
ANAND NAGAR COLONY, KHAIRTHAL, DIST- ALWAR (RAJ)
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since :24/04/2014

AHMEDABAD
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats under class 29.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE PURE..
3481555    13/02/2017
SHREE RAM PROTEINS PVT.LTD.
trading as ;SHREE RAM PROTEINS PVT.LTD.
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
MRUGESHKUMAR ANANDJIBHAI MAVANI, ADVOCATE
M/S. TRADELINE, "PURVI", JIVAN - ANAND SOCIETY, AMARNATH CHOWK, OPP. RAVI APARTMENT, BEHIND MAHILA COLLEGE, RAJKOT - 360 001, GUJARAT
Used Since :26/05/2011
AHMEDABAD
EDIBLE OIL INCLUDED IN CLASS-29.
Assi Tussi

3482297    13/02/2017
PARLE PRODUCTS PVT.LTD.
trading as ;PARLE PRODUCTS PVT.LTD.

North Level Crossing, Vile Parle (E), Mumbai-400 057.
MANUFACTURERS & MERCHANTS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
CHIPS INCLUDED IN CLASS 29; POTATO CHIPS, POTATO CRISPS AND FLAKES INCLUDED IN CLASS 29; PRESERVED, DRIED, TINNED, COOKED AND CANNED FRUITS AND VEGETABLES; JELLIES, JAMS, SOUPS, ESSENCES; MILK AND OTHER DAIRY PRODUCTS; EGGS; EDIBLE OILS AND FATS; VEGETABLE PRESERVES; PICKLES, BUTTER, GHEE, CHEESE, CREAMS, VEGETABLE SOUP PREPARATION; SALMON, SALAD, OIL, SAUSAGES INCLUDED IN CLASS 29; MEAT, FISH, SHELLFISH, POULTRY AND GAME, MEAT EXTRACTS; FOOD STUFFS FOR HUMAN CONSUMPTION.
Kadaake

3482299  13/02/2017
PARLE PRODUCTS PVT.LTD.
trading as ;PARLE PRODUCTS PVT.LTD.
North Level Crossing, Vile Parle (E), Mumbai-400 057.
MANUFACTURERS & MERCHANTS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
CHIPS INCLUDED IN CLASS 29; POTATO CHIPS, POTATO CRISPS AND FLAKES INCLUDED IN CLASS 29; PRESERVED, DRIED, TINNED, COOKED AND CANNED FRUITS AND VEGETABLES; JELLIES, JAMS, SOUPS, ESSENCES; MILK AND OTHER DAIRY PRODUCTS; EGGS; EDIBLE OILS AND FATS; VEGETABLE PRESERVES; PICKLES, BUTTER, GHEE, CHEESE, CREAMS, VEGETABLE SOUP PREPARATION; SALMON, SALAD, OIL, SAUSAGES INCLUDED IN CLASS 29; MEAT, FISH, SHELLFISH, POULTRY AND GAME, MEAT EXTRACTS; FOOD STUFFS FOR HUMAN CONSUMPTION.
3494703  28/02/2017
JHARKHAND MILK PRODUCTS PVT. LTD.
Village Tirla, Panchayat Palu, Ormanjhi, Ranchi, (Jharkhand), Pin - 835219.
Manufacturer & Trader

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used
KOLKATA
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS IN CLASS 29.
FOR PROVIDING SERVICE/GOODS IN THE STATES OF "JHARKHAND" ONLY.
SHREE GAYATRI BALASHRI

3502983   03/03/2017

SIDDHARTH DAD

trading as ;GAYATRI INDUSTRIES
CHITTOR-KOTA ROAD, GRAM- SAMELPURA, CHITTORGARH (RAJ)
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since :01/01/2017

AHMEDABAD

edible oil under class 29.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK.
GIRVAR
3507600    11/03/2017
NARENDRA SINGHAL
OUT OF MATHURA GATE, BHARATPUR (RAJ)
INDIVIDUAL
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Proposed to be Used
AHMEDABAD
DAIRY PRODUCTS, GHEE, EDIBLE OIL
restriction of goods for sale in the state of RAJASTHAN only.
3509529  17/03/2017
MAHENDRA SINGH RAJPUROHIT, TRADING AS. SHRI GOPAL FRESH
SAPANDA ROAD, SETHI COMPLEX KEKRI, AJMER, RAJASTHAN
INDIVIDUAL
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used
AHMEDABAD
Milk and Milk Products, Edible Oils and Fats,
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word SHRI & other descriptive matters.
3517179  30/03/2017
HARISH KUMAR AGAL
SADAR BAZAR, VILL. SAWA, CHITTORGARH (RAJASTHAN) INDIA
PROPRIETOR
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/06/2013
AHMEDABAD
MILK AND MILK PRODUCTS, EDIBLE OILS, FATS AND GHEE WHICH ARE INCLUDED IN CLASS 29
3521689  08/04/2017
MANPASAND BEVERAGES LIMITED.
E-62, MANJUSAR G.I.D.C., SAVLI ROAD, VADODARA-391775. GUJARAT-INDIA.
BODY INCORPORATE
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD
MILK & MILK PRODUCTS, FROZEN VEGETABLES, FROZEN PARATHAS, ROTI, NAAN, FROZEN SNACKS, CANNED CURRIED VEGETABLE, CANNED VEGETABLES IN BRINE, FRUIT PULP & SLICE, PICKLES, JAMS, VEGETABLE SOUP PREPARATION, PRESERVED VEGETABLE, VEGETABLE SALAD, COCKED AND DRIED VEGETABLE, VEGETABLE JUICES FOR COOKING, FROZEN FRUITS, FRUIT CHIPS, FRUITS TINNED INCLUDED IN CLASS 29.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE REFRESH.
3528541  18/04/2017

RAJAT KUKKAR
166, BUS STAND ROAD, HANUMANGARH JUNCTION (RAJASTHAN) INDIA
PROPRIETOR

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN

Used Since :01/04/2017

AHMEDABAD
EDIBLE OILS AND FATS WHICH ARE INCLUDED IN CLASS 29

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS.
3549390  15/05/2017
SUBHASH CHAND GOYAL
LINK ROAD, KHAIRTHAL, ALWAR (RAJASTHAN) INDIA
PROPRIETOR
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHME, JAIPUR - 302 001- RAJASTHAN
Used Since: 10/11/2008
AHMEDABAD
SWEETS, MILK AND MILK PRODUCTS WHICH ARE INCLUDED IN CLASS 29
ALIRAJA BAHADURALI VIRANI SOLE PROPRIETOR OF TANVI HEALTH CARE
287, “LANDMARK”, NR. DISTRICT COURT, TOKHARKHADA, SILVASSA (D & N.H)-396230, INDIA

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD
IN RESPECT OF PROCESSED SEEDS INCLUDED IN CLASS - 29
KANGAN
3568428  11/06/2017
PRABHU NATH SHARMA trading as ZOGA PURE PRODUCTS
3A, POLLOCK STREET, 2ND FLOOR, ROOM NO.12, KOLKATA - 700001, WEST BENGAL.
Trader and Merchant
Address for service in India/Attorney address:
GARGI SEN
D.SEN&CO. 6,OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001

Proposed to be Used
KOLKATA
EDIBLE OIL, FLAVOURED EDIBLE OILS, EDIBLE OILS FOR USE IN COOKING FOODSTUFFS, PICKLES, MILK PRODUCTS, BUTTER, CHEESE, CURD, JAMS, JELLIES, GHEE.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD KANGAN.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE STATE OF WEST BENGAL IN INDIA.
3655876  12/10/2017
EMAMI AGROTECH LIMITED
687, Anandapur, EM Byepass, Kolkata – 700 107, West Bengal, India.
Manufacturers, Merchants & Exporters.
Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Used Since :30/06/2009
KOLKATA
Edible oils, fats, margarine, vanaspati, pure ghee, milk and milk products, dairy products; pickles, preserved, dried and cooked fruits and vegetables; jellies, jams.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1834870,2610500..
3680087    16/11/2017
EMAMI AGROTECH LIMITED
687, Anandapur, EM Byepass, Kolkata – 700 107, West Bengal, India.
Manufacturers, Merchants & Exporters.
Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Used Since :09/06/2014
To be associated with:
3135730
KOLKATA
Edible oils, fats, margarine, vanaspati, pure ghee, milk and milk products, dairy products; pickles, preserved, dried and cooked fruits and vegetables; jellies, jams.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD BEST AND CHOICE EXCEPT AS DEPICTED..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3135730.

Transliteration : BEST CHOICE (in Bengali)
Trade Marks Journal No: 1904 , 03/06/2019 Class 29

3680088  16/11/2017
EMAMI AGROTECH LIMITED
687, Anandapur, EM Byepass, Kolkata – 700 107, West Bengal, India.
Manufacturers, Merchants & Exporters.
Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Used Since :09/06/2014

KOLKATA
Edible oils, fats, margarine, vanaspati, pure ghee, milk and milk products, dairy products; pickles, preserved, dried and cooked fruits and vegetables; jellies, jams.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD BEST AND CHOICE EXCEPT AS DEPICTED AND ALL OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3135730.
3693474  03/12/2017
M/S.K.R.M.RAMADEVI ENTERPRISES PRIVATE LTD
Plot No:16, 41/5, Andal Nagar, Kadappakkam, Ponneri High Road, Manali New Town, Chennai-600103
Private Limited
Address for service in India/Attorney address:
KARTHIKEYAN. N

Proposed to be Used
To be associated with:
3676923

CHENNAI
"Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats EXCEPT GROUNDNUT OIL"
MR. MOHAMMED AZEEM ANSARI, PROPRIETOR OF M/S ASRA ENTERPRISES
8-2-293/L/36B, PLOT NO. 36 B, ROAD NO. 12, BANJARA HILLS, HYDERABAD - 500034, TELANGANA, INDIA.
Proprietorship Firm
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana
Used Since : 19/04/1988
CHENNAI
DATES, PROCESSED DATES.
VASUDEV KARTHIKEYAN, PROPRIETOR OF M/S. CARDINAL TRADING
NO: 24/02, SANGAROJITHA PANDITHAR STREET, TIRUNELVELI – 627 006, TAMILNADU, INDIA
Proprietorship
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :17/07/2017

CHENNAI
OILS FOR FOOD, EDIBLE OILS, SUNFLOWER OIL, ORGANIC COCONUT OIL FOR USE IN COOKING AND FOOD PREPARATION, SPICED OILS, OLIVE OIL, SOYBEAN OIL FOR COOKING, SESAME OIL, PALM OIL, CANOLA OIL, MAIZE OIL, CORN OIL, WHALE OIL AND PEANUT OIL
3716495 01/01/2018
MRS. P. MADHAVI TRADING AS SRI MADHAVI COTTAGE INDUSTRIES
4-30/2, Plot No. 70, West Gandhi Nagar, Nagaram Medchal Dist. 500 083
Sole proprietor

Address for service in India/Attorney address:
LAW PROTECTORS
20/10/1, OPP. GANESH BIDKARS OFFICE, ABOVE SHREE SAI ELECTRIC, 4th FLOOR, SOMAWARPETH, PUNE 411011

Proposed to be Used
CHENNAI
Pickles
subject to the mark should be use as represented in the trademark application.
3718099 03/01/2018
KWALITY AGRO FOODS
No.11, Rangasamy Street, Nagalkeni Industrial Zone, Chrompet, Chennai-600044
Partnership

Address for service in India/Attorney address:
KARTHIKEYAN. N
Law Office of Karthikeyan, Vista Heights, D43, Level 4, West Avenue, OMR - ECR Link Road, Near Tidel Park, Thiruvanmiyur, Chennai - 600041, INDIA

Proposed to be Used
CHENNAI
Milk and Milk Products
RAKHUL KRISHNAN  
ASWATHY, EDAPPON, IRANIKUDY P.O, NOORANAD, ALLEPPEY - 690 558.  
INDIVIDUAL  
Address for service in India/Attorney address:  
GUDWIL & GOODWILL  
41/ 785, 'SWATHI' C.P. UMMER ROAD, COCHIN-35,KERALA  
Used Since :08/12/2016  
CHENNAI  
MILK AND DAIRY PRODUCTS
3727835  16/01/2018
GAURAV BALVANT OAK
A/P. Velamb, Tal-Guhagar, Dist-Ratnagiri - 415724
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Groundnut oil, Cooking oil, Coconut oil, Sesame oil, Preserved chilli peppers.
3744430 04/02/2018
M/S HEALTHY INTERNATIONAL
Flat No. 203, Girija Airlines Arcade, Tadbund X Road, Secunderaba
PartnershipFirm
Address for service in India/Attorney address:
SANDIP KUMAR CHAKRABORTY
8-7-33/1, RAJA RAJESWARI NAGAR, OLD BOWENPALLY, SECUNDERABAD - 500011
Used Since: 12/05/2017
CHENNAI
Nuts
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE
MATTERS, SUBJECT TO THE MARK SHOULD BE USED AS REPRESENTED IN THE TRADEMARK APPLICATION.
3749803  08/02/2018
MAMAJI INDUSTRIES
328/2, Gram Palda, Nemawar Main Road, Near Reliance Petrol Pump, Indore, MP (India)
PROPRIETORSHIP
Address for service in India/Attorney address:
ANURADHA AGRAWAL
103, LABBAIG, REGENCY 4/2 OLD PALASIA, INDORE-452001.
Used Since : 26/07/2015
MUMBAI
Edible Oils, Mustard Oil, Coconut Oil, Soyabean Oil, Sunflower Oil, Groundnut Oil, Dry Fruits, Milk and Dairy Products, Ghee, Vanaspati Ghee, Milk, Milk Powder and Milk Products in class-29
NAKPRO
3754897  15/02/2018
NAKODA DAIRY PRIVATE LIMITED
11/1, K.R. ROAD, NEXT TO BASAVANAGUDI POST OFFICE, BANGALORE, BANGALORE - 560 004
Manufacturers and Merchants
A COMPANY REGISTERED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :01/08/2016
CHENNAI
DARIY PRODUCTS AND DAIRY SUBSTITUTES
FYSIKOS

3760330  21/02/2018

M/S. FYSIKOS
No: 102, KAMAL’S ENCLAVE, KUMARAPPA STREET, NUNGAMBakkAM, CHENNAI – 600 034, TAMILNADU, INDIA

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Used Since :17/02/2018

CHENNAI
OILS FOR FOOD, EDIBLE OILS, SUNFLOWER OIL, ORGANIC COCONUT OIL FOR USE IN COOKING AND FOOD PREPARATION, SPICED OILS, OLIVE OIL; PULSES, PRESERVED; DAIRY PRODUCTS BASED ON MILK SUBSTITUTES, ORGANIC CREAM, CURD, GHEE, LASSI, YOGHURT, EGGS, DATES, DAL, HONEY BUTTER, PLUM JAM, ROAST NUTS, COOKED FRUITS AND VEGETABLES, FIGS, DATES, DRIED, VEGETABLE CHIPS; POTATO-BASED SNACKS; MEAT PROCESSED, SEAFOOD PROCESSED, CANNED MEAT, CANNED SEAFOOD, TINNED MEAT, TINNED SEAFOOD, FRESH MEAT, DRIED FISH, CRABS, NOT LIVE, FROZEN MEAT, FROZEN SEAFOOD AND FROZEN BROTH, POULTRY, NOT LIVE
3777493  14/03/2018
AMIT OMPRAKASH GUDMEWAR (INDIAN NATIONAL, PROPRIETOR), TRADING AS PRASAD SWEET HOUSE
House No. 113, Freedom Fighter Colony, Near Shibha Nagar, Nanded - 431602, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :06/05/1970

MUMBAI
Milk and milk products
BHARAT R. THAKKAR
SHIVSHAKTI ENTERPRISES AT L-49, A. P. M. C. MARKET-1, PHASE-II, SECTOR-19, VASHI, NAVI MUMBAI-400 705.
SOLE PROPRIETOR
Address for service in India/Agents address:
THAKUR & CO.
5/19, JOGANI INDL. COMPLEX, GR. FLOOR, V. N. PURAV MARG, SION-CHUNABHATTI(EAST), MUMBAI-400 022
Used Since: 25/11/2015
To be associated with:
3173136
MUMBAI
EDIBLE OILS
3783631  21/03/2018
M/S SRI JAYASAKTHI EDIBLE OILS PRIVATE LIMITED
NO: 383/9, PILLAIYAR NAGAR, KANDAMPATTI POST, SALEM - 636 005, TAMILNADU, INDIA
Private Limited
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :03/02/2009

CHENNAI
EDIBLE OILS AND FATS, SUNFLOWER OIL FOR FOOD, RICE BRAN OIL FOR FOOD, SESAME OIL, PALM OIL, CANOLA OIL, MAIZE OIL, CORN OIL, PEANUT OIL, SPICED OILS, OLIVE OIL, SOYBEAN OIL FOR COOKING, COCONUT OIL FOR FOOD, VEGETABLE FATS FOR FOOD; POTATO-BASED SNACKS, FRUIT-BASED SNACK BARS, SOYA-BASED SNACK FOODS, NUT-BASED SNACK FOODS, VEGETABLE-BASED SNACK FOODS, DRIED FRUIT-BASED SNACK BARS
MILKOHOLIC

3786627    23/03/2018

FAISAL FAROOQ VORA

durgha bhavan, dlima street, 2nd floor, flat no-204, dockyard, mumbai - 400010, maharashtra

Indian national, Individual

Address for service in India/Attorney address:

IPR LAW ASSOCIATES (MUMBAI)

201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used

MUMBAI

Milk and milk products
3789450  27/03/2018
BIMAL BALAN C
CHANGARAMKANDATH HOUSE, ARIMPUR, PARAKKAD, THRISSUR - 680620, KERALA INDIA.
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
LAKSHMI KRISHNADAS
ROOM.NO.29,1IND FLOOR, CITY CASTLE BUILDING, EAST FORT, THRISSUR-680 005
Used Since :22/03/2018

CHENNAI
PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, EGGS, MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS.
3789652  27/03/2018
V. RAJYA LAKSHMI, PROPRIETOR OF M/S. AMAYA DAIRY
NO.126/1D2, RAMNAYANI KUPPAM, MADHANUR BLOCK, AMBUR TALUK, VELLORE – 632 107, TAMILNADU, INDIA
Proprietorship
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :01/07/2017

CHENNAI
MILK AND MILK PRODUCTS, DAIRY PRODUCTS BASED ON MILK SUBSTITUTES, CURD, GHEE, PANEER; WHOLE MILK, CONDENSED MILK, ORGANIC AND ALMOND MILK, OAT MILK, COCONUT MILK, COW’S, GOAT’S AND SHEEP’S MILK, VITAMIN-ENRICHED MILK, GOAT’S AND SHEEP’S MILK CHEESE, OILS AND FATS FOR FOOD, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS
subject to the mark should be use as represented in the trademark application.
3799816  08/04/2018
M/S. PUNJAB SIND FOODS INDIA PVT. LTD.
AG-2, CAMA INDUSTRIAL ESTATE, WALBHATT ROAD, GOREGAON (EAST), MUMBAI-400063 MAHARASHTRA
Private Limited Company
Address for service in India/Attorney address:
S. SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2013
MUMBAI
Milk and milk products, lassi, chaas ghee, cheese and butter
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3367928..
3819929    30/04/2018
MR. MAHAVEER BANSAL
M/s MAHAVEER BANSAL IPR, C/o M/s Ambica Food Products, 5-A, Maharajpura Industrial Area, Pinto Park Road, Gwalior – 474005 (M.P.)
Sole Proprietor
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
MUMBAI
MILK AND MILK PRODUCTS, CHHENA POWDER, CHHENA, MILK BASED PRODUCT; MILK BASED MIXES, MILK POWDER, DRIED AND COOKED FRUIT PRODUCTS
CREAMVILLE

4008948  27/11/2018
KOLLI NAGENDRA SIDDHARTH
16-2-738/E/9-ASMANGADH, BEHIND TV TOWER, HYDERABAD-500 036
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR

Address for service in India/Attorney address:
VINNAKOTA ASSOCIATES
POLT NO;139, NEW GAYATRINAGAR, KARMANGHAT, HYDERABAD-79.

Proposed to be Used

CHENNAI

PRESERVED DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, EGGS, MILK AND OTHER DAIRY PRODUCTS, EDIBLE OILS AND FATS PRESERVES, PICKLES
4024967   12/12/2018
MR. SAMEER TAKHTANI
trading as ;M/s. S. K. PRODUCT CO
5/1, Khasra No.1, Palda, Nemawar Road, Indore – [M.P.]
Manufacturer
Proprietary Concern

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Proposed to be Used
MUMBAI
Sweet Supari & Mouth Freshner
JP VALLEY
4034533  21/12/2018
JPJ OFFSHORES PRIVATE LIMITED
Property No 287, Industrial estate, HSHDC, Barhi, SONIPAT Sonepat HR 131101
PRIVATE LIMITED
Address for service in India/Angents address:
LOVEJEET BEDI
HOUSE NO.2666, HOUSING BOARD COLONY,SECTOR 7,FARIDABAD, HARYANA-121006
Proposed to be Used
DELHI
Dry fruits.
4072903  31/01/2019
RENU NATHAWAT TRADING AS : SHREE RADHEY DAIRY FARM
11, AYUWAN SINGH NAGAR, MAHARANI FARM, DURGAPURA, JAIPUR - 302018, RAJASTHAN
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :01/04/2011
AHMEDABAD
MILK AND MILK PRODUCTS, GHEE, EDIBLE FATS, PANEER (MILK PRODUCT)
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS SHREE AND / OR RADHEY, JOINTLY OR SEPARATELY AND EXCEPT AS SUBSTANTIALLY SHOWN ON THE LABEL.
4077632  05/02/2019
KANWAR SAIN MAWA ADAT
15, Suthra Sahi, Suthra Sahi, Muzaffarnagar, Uttar Pradesh, 251002
Trader of Milk and Milk Products
Proprietorship

Proposed to be Used
DELHI
Milk, Cheese, Curd, Reduced Dry Milk, Butter, Frozen Peas Manufacturing of Ricotta Cheese, Liquid Butter.
MANISH KUMAR CHAURASIA  
B-3, SURYA NAGAR, GHAZIABAD U.P  
MANUFACTURERS AND MERCHANTS  
Address for service in India/Agents address:  
THE APEX COMPANY  
1026/21-23, IIND FLOOR, GARGRENA HOUSE, GALI TELIYAN TILAK BAZAR, DELHI-110 006.  
Used Since :01/04/2006  
To be associated with:  
DELHI  
PAN MASALA, MOUTH FRESHNER, CHATNI FOR PAN SUPARI, KATHA, LIME FOR PAN, PAN INGREDIENTS, CONSTITUENTS OF PAN, PAN MASALA WITH ZARDA (GUTKHA) & PAN PRODUCTS.
LAVAG
4109799   07/03/2019
OM PARKASH JAIN
trading as ;M/S. RAJAT TRADERS
1402/15, TILAK BAZAR, DELHI-110006.
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
THE APEX COMPANY
1026/21-23, IIND FLOOR, GARGRENA HOUSE, GALI TELIYAN TILAK BAZAR, DELHI-110 006.
Used Since :29/05/2017
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, EGGS, MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS, DRY FRUITS.
Trade Marks Journal No: 1904, 03/06/2019 Class 29

4117044  14/03/2019
SUNEJA CARD EMPORIUM PVT. LTD.
A-44, FIRST FLOOR, PHASE-II, NARAYANA INDUSTRIAL AREA, DELHI-110028.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since: 01/01/2016
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DAIRY PRODUCTS, DAIRY PRODUCTS AND DAIRY SUBSTITUTES, CREAM, BEING DAIRY PRODUCTS, MILK, MILKSHAKES, MILK CURDS, FLAVOURED MILK, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS, DAIRY PRODUCTS, DAIRY PRODUCTS AND DAIRY SUBSTITUTES, CREAM, BEING DAIRY PRODUCTS, MILK, MILKSHAKES, MILK CURDS, FLAVOURED MILK, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS, PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
Marathe Milk Products

4125060   22/03/2019

M. GOVINDA MARATHE
Poornachandra Marathe, Marathe Milk Products, Mala Village & P.O., Karkala Taluk, Udupi District, Karnataka – 574122

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since: 27/11/1997

CHENNAI

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
M/S. SHREE GURU LABHESHWAR DAIRY & SWEETS  
28, SAGUN ROW HOUSE, GOLDEN CHOWK, UTTRAN, MOTAVARACHHA, CHORASI, SURAT-394105.  
Partnership  
Address for service in India/Attorney address:  
NILESH DEOKAR  
S-14,Heta Complex,Nr.L.P.Savani School, Honey Park Road, Adajan,Surat(Gujarat)  

Proposed to be Used  
AHMEDABAD  
MILK AND MILK PRODUCTS
Trade Marks Journal No: 1904 , 03/06/2019 Class 29

4127217  25/03/2019
D.SAMBATH
trading as ;MEYTHINI TRADERS
NO.4/631, UDUMALPET ROAD, PETHAPPAMPATTI, TIRUPUR DISTRICT-642 205, TAMILNADU, INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR

Proposed to be Used
CHENNAI
COCONUT OIL,GROUNDNUT OIL, GINGELLY OIL
4128530  26/03/2019
NEERU YADAV
trading as ;KEVEN PLUS
SHOP NO S-15, PLOT NO GH-08, GOLF CITY, OPPOSITE SUPERTECH NORTH EYE, SECTOR-75, NOIDA (GAUTAM BUDH NAGAR)-201301 U.P INDIA
MANUFACTURERS AND MERCHANTS
Proposed to be Used
DELHI
MILK AND MILK RELATED PRODUCTS
4128782  26/03/2019
DINESH SINGH TANWAR S/O. SH. HARI SINGH TANWAR
TRADING AS M/s. KUNAL INDUSTRIES AT- FLAT NO. 1, SHRI BALAJI RESIDENCY FIRST, PLOT NO. 33, SUNRISE CITY,
NIWARU ROAD, JAIPUR-302012 RAJASTHAN
PROPRIETORSHIP
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
FLAVOURED SUPARI, SWEET SUPARI, CHERRY MIX PAN FLAVOUR MOUTH FRESHENER, FLAVOURED NUTS, SILVER
COATED DATES, NUTS, PROCESSED DRIED FRUITS, BETEL NUTS (SCENTED SUPARI), MOUTH FRESHNERS,
MUKHWAS, PAN MASALA.
NCOURAGE AV

4130585  27/03/2019

NCOURAGE SOCIAL ENTERPRISE FOUNDATION (A WHOLLY OWNED SUBSIDIARY OF TATA CHEMICALS LIMITED).
Ground Floor, East Wing, Leela Business Park, Andheri Kurla Road, Andheri (East), Mumbai- 400 059.
Non-profit organization registered under Section 8 of the Companies Act, 2013.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Meat, fish, poultry and games; meat extracts; preserved, dried and cooked fruits and vegetables, jellies, jams, eggs, milk and other dairy products, edible oils and fats, pickles being goods included in class 29.
NCOURAGE

4130591  27/03/2019

NCOURAGE SOCIAL ENTERPRISE FOUNDATION (A WHOLLY OWNED SUBSIDIARY OF TATA CHEMICALS LIMITED).
Ground Floor, East Wing, Leela Business Park, Andheri Kurla Road, Andheri (East), Mumbai-400 059.
Non profit organization registered under Section 8 of the Companies Act, 2013.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI

Meat, fish, poultry and games; meat extracts; preserved, dried and cooked fruits and vegetables, jellies, jams, eggs, milk and other dairy products, edible oils and fats, pickles being goods included in class 29.
4130666    27/03/2019
GOPALDAS RAMESH KUMAR
Mahendra Oil Mill Road, Sagar (M.P.)
Partnership Firm

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Proposed to be Used
MUMBAI

All types of Refined edible oil included in class 29
4130764  28/03/2019
HNJ FOODS INTERNATIONAL PRIVATE LIMITED.
URJA COMMERCIAL COMPLEX B/H. PATEL VIHAR, ANANDPAR- NAVAGAM- RAJKOT-360003 (GUJARAT) INDIA
BODY INCORPORATE
Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.
Proposed to be Used
AHMEDABAD
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
HARBIR SINGH PANESAR PROPRIETOR OF SUKHMANI DAIRY FARM
D-40, Uppal Farm Complex Village Bhudka Bilaspur Chowk Gurugram Haryana - 122413
An Individual

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; OILS AND FATS
Trade Marks Journal No: 1904, 03/06/2019 Class 29

MR. SUHAS VILAS ADMANE
Near Vitthal Mandir, A/P Shirapur, Taluka - Mohol, Solapur
INDIVIDUAL

Address for service in India/Attorney address:
PRACHI SONAWANE
Flat No. 11, Madhav Park Co-op. Hsg. Soc., Market Yard Road, Bibewadi, Pune 411037
Used Since: 01/10/2018

MUMBAI
Milk and Milk Products
4133328  30/03/2019
DEVANSHI MILK DAIRY
PLOT NO-1, VILLAGE- PANDITPURA, TEHSIL- PAOTA, JAIPUR, RAJASTHAN-303106
PARTNERSHIP FIRM

Address for service in India/Agents address:
ANKIT JAIN
B3, TRADE CENTER, 11/12,NEAR LOTUS DAIRY, OPPOSITE J.P. UNDERPASS, SAHAKAR MARG, LALKOTHI, JAIPUR-302015.

Proposed to be Used
AHMEDABAD
MILK, ALL KIND OF MILK PRODUCTS, DAIRY PRODUCTS EDIBLE OIL, UNDER CLASS 29
VIRGIN TENDER COCONUT OIL -
ORGANIC VIRGIN TENDER COCONUT OIL
- EXTRA VIRGIN TENDER COCONUT OIL

4133552   30/03/2019
VIKHREM PARREKH
2-A, Palm Lands, 21 Lynwood Avenue, Mahalingapuram, Chennai - 600 034
Proprietor

Address for service in India/Attorney address:
V RAVI
A.P.1396, 31st street, 6thsector kknagar Chennai 600078

Proposed to be Used
To be associated with:
3521434
CHENNAI
Edible Oils
4133554  30/03/2019

VIKHREM PARREKH
2A, Palm Land, 21 Lynwood Avenue, Mahalingapuram, Chennai - 600034
Proprietor

Address for service in India/Attorney address:
V RAVI
A.P.1396, 31st street, 6thsector kknagar Chennai 600078

Proposed to be Used
CHENNAI

Edible Oils
4134530 02/04/2019
NUQI GLOBAL FOODS CORP
PLOT NO. 11, PANJETANI ESTATE, OPP. P.W.D. GROUND, CHANDOLA TALAV, CHANDOLA, AHMEDABAD, GUJARAT-380028.
Its a Partnership firm
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI, MAHARASHTRA, INDIA.
Proposed to be Used
AHMEDABAD
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jams, fruit sauces; eggs, milk and milk products; edible oils and fats.
4134678 02/04/2019
CHANDRA SEKHAR KAKANI
Surabhi Sree Nilayam, 9-1148 Temple Street, Bogole Bitragunta, Andhra Pradesh - 524142
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD.CREAM [DAIRY PRODUCTS]; MILK PRODUCTS
4135060   01/04/2019
PRADEEPBHAI HARIBHAI PRAJAPATI PROPRIETOR OF PRAJAPATI & CO.
DHANRAJ NAGARAJ COMPLEX, SHOP NO. 27, MAIN BAZAR, BHACHAU – 370140, DIST – KUTCH, GUJARAT – INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD

PROCESSED BETEL NUTS, PAN MASALA (PROCESSED NUTS, SEEDS AND BETEL LEAVES USED IN INGREDIENTS), PROCESSED NUTS, SEEDS AND BETEL LEAVES USED IN INGREDIENTS OF PAN MASALA IN CLASS – 29.
YELLOW LEAF

4135285  01/04/2019
MANOJ GUPTA TRADING AS M/S MANOJ TRADING CO.
18/44B SHANTI SAROVER COLONY, RAMGHAT ROAD, ALIGARH (U.P.), INDIA
SINGLE FIRM

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; CANNED PULSES, DRIED PULSES, PROCESSED PULSES, DEHYDRATED VEGETABLES, FREEZE DRIED
VEGETABLES, JELLIES, JAMS, COMPOTES; EGGS, FRUIT PULP; MILK AND DAIRY PRODUCTS AND SUBSTITUTE;
PICKLES; SOUPS; SAUSAGES; CHEESE; POTATO CHIPS; CRYSTALLIZED FRUITS; DATES; EDIBLE OILS AND FATS.
4135422 01/04/2019
CHANDRA SEKHAR KAKANI
Surabhi Sree Nilayam, 9-1148 Temple Street, Bogole Bitragunta, Andhra Pradesh - 524142
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD.CREAM [DAIRY PRODUCTS]; MILK PRODUCTS
4135558  02/04/2019
DEEPAK DUMBIER
124/1, Shukrawariya Bazar, Khachrod District Ujjain (M.P.) - 456224
new application

Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE

Proposed to be Used
MUMBAI
4135814  03/04/2019
TAMIL NADU FISHERIES DEVELOPMENT CORPORATION LTD
trading as ;TAMIL NADU FISHERIES DEVELOPMENT CORPORATION LTD
NO.571, 4TH FLOOR, ANNA SALAI, NANDANAM, CHENNAI-600 035,TAMILNADU, INDIA
MANUFACTURER AND MERCHANTS
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
P.SANJAI GANDHI
CHOLAMANDALAM IP LAW FIRM, YMIA NEW INDIA BLDG, 1ST FLOOR, 2ND LANE BEACH ROAD, NO:49, MOORE ST, CHENNAI - 600 001
Used Since :26/01/2019
CHENNAI
PROCESSED FISH
AMLALAYA

4135816  03/04/2019

AMLALAYA PROJECTS PRIVATE LIMITED
Flat No. 82, DDA SFS Pocket-B, Phase-1, Sheikh Sarai, New Delhi-110017
A Company registered under Indian Companies Act, 2013

Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India

Used Since :13/11/2017

DELHI
Edible oils and fats; cooking oil; mustard oil; oils made from seeds, vegetable oil; spiced oils, oil made of herbs, edible
organic oil use in cooking and food preparation, nutritional oils for food purpose extract from organic farming or
produced from natural raw material, coconut oil, edible oils for use as ingredients in foods and beverages, soya beans
edible oils
KOLU KANAK
4136192 02/04/2019
DHEERAJ GARG
E/21/65,66, UPPER FIRST FLOOR, SECTOR-3, ROHINI, NEW DELHI-110085
Individual Firm
Address for service in India/Attorney address:
DHIRENDER TRIPATHI
OFFICE NO.203 SECOND FLOOR NITIKA TOWER 1ST BEHIND AKASH CINEMA, AZADPUR DELHI-110033
Proposed to be Used
DELHI
MUSTARD OIL, EDIBLE OIL & REFINED OIL.
4136541  03/04/2019
MR. MACK'S CORPORATION
PLOT NO 732, SACHIN GIDC, SACHIN, , SURAT, GUJARAT-394230
PARTNERSHIP FIRM

Address for service in India/Agents address:
PRASHANT KOMAL KUMAR KULSHRESTHA
2014, Trade House Ring Road, Surat-395002.

Proposed to be Used
AHMEDABAD
French fries, wedges, fried snacks, ready to eat foods, frozen foods, Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams; eggs, milk and milk products; edible oils and fats as included in class 29
4136894  04/04/2019
MANJEET ANAND
B1/37, GROUND FLOOR, ASHOK VIHAR, PHASE-II, ASHOK VIHAR, SARASWATI VIHAR, NORTH WEST DELHI,DELHI - 110052
FROZEN RAW & PROCESSED MEATS AND SEA FOODS
NATURAL PERSON
Proposed to be Used
DELHI
FROZEN RAW & PROCESSED MEATS AND SEA FOODS
FRESHCLUB
4136935 03/04/2019
FOODVISTA INDIA PRIVATE LIMITED
Indiqube-Delta, No.6, 14th Main Road, HSR Layout, 5th Sector, Bangalore 560 102
Private Limited Company
Address for service in India/Attorney address:
GEETANJALI NDS LAW PARTNERS
NDS LAW PARTNERS C-5, RICH HOMES, 5/1, RICHMOND ROAD, BANGALORE - 560 025
Used Since: 05/12/2017
CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
ZIGGER
4137063  04/04/2019
CHANDER PRAKASH TEKWANI TRADING AS : PAYAL MARKETING
SHOP NO. 12, BHAGWAN BALRAM BLOCK, MANDORE MANDI, JODHPUR - 342007, RAJASTHAN
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Proposed to be Used
AHMEDABAD
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD.
RAJANI TULSI

4137190   04/04/2019

SUNNY (SANDEEP) RAJANI, PROPRIOR OF MAA VIDYA GRUH UDYOG
493, Prajapat Nagar, Indore (M.P.) Pin- 452009
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Used Since: 28/10/2015

MUMBAI

Milk and Milk Products, Milk Powder, Edible Oil, Processed sweet corn, Processed sweet corn, Fruit desserts, Fruit jams, Dried fruit, Candied fruit, Fruit jams, sweet supari, Frozen chips, Ice cream shakes, mouth freshner, Pickles, Frozen vegetables, Jellies, jams, compotes, fruit and vegetable spreads, Cooked fruits, Edible oils and fats, Potato chips.
SHIVANTI
4138158  04/04/2019
SANJU BHAGWANI, TRADING AS SHIVAM TRADING COMPANY
SHOP 10A, NEAR KALARI KUMAR MOHALLA, BAIRAGARH, BHOPAL (M.P.) - 462001
AN INDIAN NATIONAL SOLE PROPRIETOR
Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.
Proposed to be Used
MUMBAI
PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES INCLUDED IN CLASS 29.
4138476  05/04/2019
MANISH KUMAR CHAURASIA
B-3, SURYA NAGAR, GHAZIABAD UTTAR PRADESH INDIA
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
THE APEX COMPANY
1026/21-23, IIND FLOOR, GARGRENA HOUSE, GALI TELIYAN TILAK BAZAR, DELHI-110 006.
Used Since :01/04/2015

DELHI
PAN MASALA, MOUTH FRESHNER, CHATNI FOR PAN, SUPARI, KATHA, LIME FOR PAN, PAN INGREDIENTS,
CONSTITUENTS OF PAN, GUTKHA & PAN PRODUCTS.
Trade Marks Journal No: 1904, 03/06/2019

Class 29

SUDHIR KUMAR JAIN trading as ;SWASTIK TRADERS
2C, RAM KUMAR RAKHIT LANE, KOLKATA - 700 007, WEST BENGAL, INDIA.
MANUFACTURER, MERCHANT & TRADER.
PARTERSHIP FIRM
Used Since :01/04/1978

KOLKATA
GHEE.
4139032   05/04/2019
AGROSOYUZ, LLC
Promishlennaya str. 84, p. Stroitel, Tambovskiy Region 392526, RUSSIAN FEDERATION
Manufacturers & Merchants

Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA,
RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.

Proposed to be Used
MUMBAI
Processed edible seeds; Processed pumpkin seeds; Processed sunflower seeds; Snack mix consisting primarily of processed seeds
BUNGE ENHANCE PERFORMANCE WITH PURITY

4139044  05/04/2019
BUNGE INDIA PRIVATE LIMITED
The Capital, 601 C, 601 D, 6th Floor, C-70, G-Block, Bandra Kurla Complex, Bandra (East), Mumbai-400051
Manufacturers and Merchants

Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats
4139137  05/04/2019
M/S INFYMART RETAILS PRIVATE LIMITED
INFRONT OF SAHNI PUM, 942, SIPRI ROAD, HCL, JHANSI, JHANSI-284003 (U.P.)
company registration under companies act 2013
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats.
4139346 05/04/2019
SHAIK HUSSAIN BASHA, AN INDIAN NATIONAL, SOLELY TRADING AS HANEEF FOODS
No: 404/1 & 2, Muthyalapadu Village, Chillakur Mandal, SPSR Nellore District, Andhrapradesh - 524 412
Sole Proprietary Concern
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Proposed to be Used
CHENNAI
Pickles
4139457  05/04/2019
DEVENDRA KUMAR MITTAL
TVS WALI GALI, BHARMPURI, GT ROAD, DADRI, GAUTAM BUDDHA NAGAR, UTTAR PRADESH- 203207
Prop.
Address for service in India/Attorney address:
SANJEEVKOHLI
Proposed to be Used
DELHI
OILS AND FATS FOR FOODS included in class 29
4139577    06/04/2019
RAGHAV INDUSTRIES.
TULSI INDUSTRIAL ESTATE, PLOT NO. 90.BEHIND JAMVADI GIDC GONDAL-360311, DIST RAJKOT (GUJARAT) – INDIA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.

Proposed to be Used
AHMEDABAD
Ground nuts, Peanuts, preserved, Preserved peanuts, Candied peanuts, Prepared peanuts, Spiced peanuts, Peanuts,
prepared, Peanuts, processed, Coated peanuts, Roasted peanuts, Canned peanuts, Honeyed peanuts, Nuts, prepared,
Processed nuts, Flavoured nuts, Prepared cashew nuts, Nuts being preserved, Spiced mixed nuts, Spiced cashew nuts,
Processed cashew nuts, Cashew nuts, processed, Roasted mixed nuts, Roasted cashew nuts, Snack foods based on
nuts,
4139987  06/04/2019
MR. ANSHUL GOEL TRADING AS:- TUSHAR & CO.
798/A, SAMMAN BAZAR, BHOGAL, NEW DELHI-110014
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
1-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
To be associated with:
4103006

DELHI
FROZEN CHIPS, FROZEN CHICKEN, FROZEN POULTRY, FROZEN MEAT, FROZEN VEGETABLES, FROZEN SEAFOOD,
FROZEN FISH, FROZEN FRUITS, FROZEN EGGS, FROZEN MEAT PRODUCTS, FROZEN SWEET CORN.
RKG

4139991 06/04/2019
MS. AAKRITI GUPTA
47, KAILASH VIHAR, AGRA, UTTAR PRADESH-282005
INDIVIDUAL

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
DELHI
MOUTH FRESHNER, MUKHWAS, SCENTED SUPARI, PAN MASALA.
MAHESHCHAND
4139992    06/04/2019
MS. AAKRITI GUPTA
47, KAILASH VIHAR, AGRA, UTTAR PRADESH-282005
INDIVIDUAL
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089
Proposed to be Used
DELHI
MOUTH FRESHNER, MUKHWAS, SCENTED SUPARI, PAN MASALA.
KALU

4139993   06/04/2019
MS. AAKRITI GUPTA
47, KAILASH VIHAR, AGRA, UTTAR PRADESH-282005
INDIVIDUAL
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
1-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089
Proposed to be Used
DELHI
MOUTH FRESHNER, MUKHWAS, SCENTED SUPARI, PAN MASALA.
4140054  06/04/2019
MANOJ KUMAR LUNAWAT PARTNER OF SHREE G C INDUSTRIES
C-2 (A) RIICO INDUSTRIAL AREA NOKHA BIKANER RAJASTHAN
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHEME, JAIPUR - RAJASTHAN
Proposed to be Used
AHMEDABAD
EDIBLE OIL INCLUDED IN CLASS 29.
4140135  07/04/2019
SAGAR GAWADE
GAWADE CHAWL, CHANDAN NAGAR, PUNE HAVELI, PUNE-411014, MAHARASHTRA, INDIA
Individual

Address for service in India/Attorney address:
LEGATARIAN IPR CONSULTANTS LLP
Legatarian IPR Consultants LLP, Office No. 11, 2nd Floor, Goldwings S. No. 118/A, Final Plot no. 543, Sinhgad Road, Pune-411030, Maharashtra, India.

Proposed to be Used
MUMBAI
Milk and Milk Products, dairy products Paneer, Ghee, Shrikanda and Amrakhand, Chakka, Butter, Milk Cream, Butter Milk, Curd, Lassi, Cheese, Pedha and Khawa being goods included in class-29
SHRI HARI INDUSTRIES  
F-103, BICHWAL INDUSTRIAL AREA, BIKANER, RAJASTHAN - 334006 ( INDIA )

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

AHMEDABAD

Dried Pulses, Processed Pulses, Edible Oils And Fats, Sesame Oil For Food, Desiccated Coconut, Coconut Milk Powder, Prepared Watermelon Seeds, Walnut Kernels, Preserved Chilli Peppers, Processed Roots For Human Consumption, Dill Pickles, Coconut Oil For Food, Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
KP CLUB ONE

4140299 08/04/2019
KAMLA KANT & COMPANY, LLP
28/114, Pheel Khana, Kanpur-208001, UTTAR PRADESH,
A Limited Liability Partnership Firm

Address for service in India/Attorney address:
TILAK RAJ CHAWLA & PARVEEN ARYA, ADVOCATES
Kamla Kant & Company LLP, 28/114, Pheel Khana, Kanpur-208001, Uttar Pradesh

Proposed to be Used
To be associated with:
4105274

DELHI
Pan Masala, Sweet Supari, Mouth Fresheners ajvar [preserved peppers], albumen for culinary purposes, albumin milk / protein milk, alginates for culinary purposes, almonds, ground, aloe vera prepared for human consumption, anchovy, animal marrow for food, apple purée, artichokes, preserved, aubergine paste / eggplant paste, bacon, beans, preserved, edible birds' nests, black pudding [blood sausage] / black pudding / blood sausage, bone oil, edible, preparations for making bouillon, broth / bouillon, broth concentrates / bouillon concentrates, butter, butter cream, caviar, charcuterie, cheese, chocolate nut butter / cocoa butter, clams not live, coconut butter, coconut, desiccated, coconut fat, coconut oil, compotes, condensed milk, cranberry sauce [compote], crayfish, not live, cream [dairy products], croquettes, crustaceans, not live, crystalized fruits / frosted fruits, curd, dates, non-alcoholic eggnog, eggs*, fat-containing mixtures for bread slices, edible fats, fatty substances for the manufacture of edible fats, fish fillets, fish, not live, fish, preserved, fish, tinned [canned (Am.)], fish meal for human consumption, fish mousses, fish roe, prepared, foods made from fish, fruit, preserved, fruit, stewed, fruit jellies, fruit pulp, fruit salads, fruit peel, fruit chips, fruit preserved in alcohol, fruit-based snack food, frozen fruits, fruits, tinned [canned (Am.)], game, not live, preserved garlic, gelatine*, gherkins, ginger jam, ham, herrings, not live, hummus [chickpea paste], isinglass for food, jams, jellies for food, kephir [milk beverage] / kefir [milk beverage], kimchi [fermented vegetable dish], kumys [kumyss] [milk beverage] / koumiss [kumiss] [milk beverage], lard, lecithin for culinary purposes, lentils, preserved, linseed oil for culinary purposes / flaxseed oil for culinary purposes, liver pâté / liver pastes, liver, lobsters, not live, low-fat potato chips, maize oil / corn oil, margarine, marmalade, meat, meat jellies, meat extracts, meat, preserved, meat, tinned [canned (Am.)], milk, milk beverages, milk predominating, milk products, milk shakes, milk, milk preparations for culinary purposes, milk of almonds for culinary purposes, mushrooms, preserved, mussels, not live, nuts, prepared, edible oils, olive oil for food, olives, preserved, onions, preserved, oysters, not live, palm kernel oil for food, palm oil for food, peanut butter, peanut milk for culinary purposes, peanuts, prepared, peas, preserved, pectin for culinary purposes, piccalilli, pickles, pollen prepared as foodstuff, pork, potato crisps / potato chips, potato fritters, potato flakes, poultry, not live, powdered eggs, prawns, not live, prostokvasha [soured milk], raisins, rape oil for food / colza oil for food, rennet, rice milk [milk substitute], ryazhenka [fermented baked milk], salmon, not live, salted meats, salted fish, sardines, not live, sauerkraut, sausages, sausages in batter, seaweeds, not live, seaweed extracts for food, seeds, prepared, sesame oil, shellfish, not live, shrimps, not live, silkworm chrysalis, for human consumption, smetana [sour cream], snail eggs for consumption, preparations for making soup, soups, soya beans, preserved, for food, soya milk [milk substitute], spiny lobsters, not live, suet for food, sunflower oil for food, sunflower seeds, prepared, tahini [sesame seed paste], toasted laver, tofu, tomato purée, tomato juice for cooking, tomato paste, tripe, truffles, preserved, tuna, not live, vegetable soup preparations, vegetable juices for cooking, vegetable salad, vegetable mousses, vegetable marrow paste, vegetables, preserved, vegetables, cooked, vegetables, dried, vegetables, tinned [canned (Am.)], whey, whipped cream, white of eggs, yoghurt / yogurt, yolk of eggs
Trade Marks Journal No: 1904, 03/06/2019  Class 29

4140423 08/04/2019
SUDHIR P PATIL (INDIAN NATIONAL, PROPRIETOR), TRADING AS FISH PLAZA
Shop No -1-6/12, Borla Sahakar Compound, Panjrapole Near Dukes Factory WTP Road, Chembur (East), Mumbai - 400071, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
To be associated with:
3661981

MUMBAI
Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food, Meat, fish, poultry and game; Meat extracts
WARMINGHANDS

4140639  08/04/2019

WARMINGHANDS BRAND HOLDINGS PRIVATE LIMITED

Warminghands Brand Holdings Private Limited, 209 Ground Floor, Greenwood City, Thalambur Road, Navalur, Off OMR, Chennai - 600130 Tamil Nadu

Address for service in India/Attorney address:

RANJITHKUMAR D

2/496,Nakeerar Street, Mogapair East,Chennai-600037

Proposed to be Used

CHENNAI

Meat, meat products, fish, poultry and game; meat extracts and food preparations made there from; meat franks; smoked sausage and meats; ground meats; deli meat; edible oils variants (sunflower, rice bran, blends, mustard, palm, coconut, soya bean, til, groundnut, rapeseed, palmolein, vanaspati, raw and refined oils), fats, ghee, margarine, butter, soup products; milk and dairy products, milk beverages, milk predominating, milk ferments for culinary purposes, milk products, milk shakes, milk based beverages, flavored milk, milk shakes, condensed milk, badam milk, yoghurt or yogurt; cheese; toppings including non-dairy toppings; whipping cream, jellies, jams, compotes; eggs, white of eggs, yolk of eggs; potato and non-potato based snack food items, potato crisps and potato chips, frozen potatoes; preserved and dried lentils, beans, peas and pulses, mushrooms, ginger, tapioca, jackfruit, peanuts; fish fillets, fish meal for human consumption, fish mousses, preserved fish, tinned, foods prepared from fish; preserves, pickles; cooked and semi cooked food and food premix, sauces, being canned and or packed in any form; fruit mixture, namely, processed fruits for use with carbonated and non-carbonated drinks; preserved, frozen, dried, powdered, grated, cooked fruits, seeds and vegetables; fresh fruits, fresh berries, fruit topping, dry fruits, frosted fruits, frozen fruits, fruit based snack food, fruit chips, fruit jellies, fruit peel, fruit preserved, fruit preserved in alcohol, fruit pulp, fruit salads, stewed fruit, tinned fruit, fruit juice, fruit nectars, fruit sauces, fruit salads; non-alcoholic, ginger ale, grape must; unfermented, isotonic beverages; nuts; soups; soya beans (preserved and dried), protein preparations for food; fresh vegetables, vegetable juices for cooking, vegetable mousses, vegetable salads, vegetable soup preparations, cooked vegetables, preserved vegetables, tinned vegetables, aloe vera; instant premixes; readymade dishes; weaning foods; china grass; fritters, flakes; juice, puree, tomato juice for cooking, tomato puree, apple puree; salad oil; gobi manchurian, tandoori chicken, chicken preparations; dry mango powder, dry jackfruit powder, dry banana powder, dry fruit powder; almond and coconut milk; coconut, coconut butter, desiccated coconut, coconut fat; processed nuts; vegetable chips, plantain chips, jackfruit chips, tapioca chips; roots for food;
WARMHANDS

4140645  08/04/2019

WARMINGHANDS BRAND HOLDINGS PRIVATE LIMITED
Warminghands Brand Holdings Private Limited, 209 Ground Floor, Greenwood City, Thalambur Road, Navalur, Off OMR, Chennai - 600130 Tamil Nadu
Private Limited

Address for service in India/Attorney address:
RANJITHKUMAR D
2/496,Nakeerar Street, Mogapair East,Chennai-600037

Proposed to be Used

CHENNAI

Meat, meat products, fish, poultry and game; meat extracts and food preparations made there from; meat franks; smoked sausage and meats; ground meats; deli meat; edible oils variants (sunflower, rice bran, blends, mustard, palm, coconut, soyabean, til, groundnut, rapeseed, palmolein, vanaspati, raw and refined oils), fats, ghee, margarine, butter, soup products; milk and dairy products, milk beverages, milk predominating, milk ferments for culinary purposes, milk products, milk shakes, milk based beverages, flavored milk, milk shakes, condensed milk, badam milk, yoghurt or yogurt; cheese; toppings including non-dairy toppings; whipping cream, jellies, jams, compotes; eggs, white of eggs, yolk of eggs; potato and non-potato based snack food items, potato crisps and potato chips, frozen potatoes; preserved and dried lentils, beans, peas and pulses, mushrooms, ginger, tapioca, jackfruit, peanuts; fish fillets, fish meal for human consumption, fish mousse, preserved fish, tinned, foods prepared from fish; preserves, pickles; cooked and semi cooked food and food premix, sauces, being canned and or packed in any form; fruit mixture, namely, processed fruits for use with carbonated and non-carbonated drinks; preserved, frozen, dried, powdered, grated, cooked fruits, seeds and vegetables; fresh fruits, fresh berries, fruit topping, dry fruits, frosted fruits, frozen fruits, fruit based snack food, fruit chips, fruit jellies, fruit peel, fruit preserved, fruit preserved in alcohol, fruit pulp, fruit salads, stewed fruit, tinned fruit, fruit juice, fruit nectars, fruit sauces, fruit salads; non-alcoholic, ginger ale, grape must; unfermented, isotonic beverages; nuts; soups; soya beans (preserved and dried), protein preparations for food; fresh vegetables, vegetable juices for cooking, vegetable mousses, vegetable salads, vegetable soup preparations, cooked vegetables, preserved vegetables, tinned vegetables, aloe vera; instant premixes; ready made dishes; weaning foods; china grass; fritters, flakes; juice, puree, tomato juice for cooking, tomato puree, apple puree; salad oil; gobi manchurian, tandoori chicken, chicken preparations; dry mango powder, dry jackfruit powder, dry banana powder, dry fruit powder; almond and coconut milk; coconut, coconut butter, desiccated coconut, coconut fat; processed nuts; vegetable chips, plantain chips, jackfruit chips, tapioca chips; roots for food;
SRILOLA

4140654  08/04/2019

PADMAJA HERBS AND FOODS PRIVATE LIMITED
1-1-27/30 7 385/520, SAKETH, ECIL POST, KAPRA, HYDERABAD-500062, TELANGANA, INDIA
A Private Limited Company

Address for service in India/Agents address:

PRADEESH P.L
NO.2, TRANQUILITY. 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Proposed to be Used

CHENNAI

Nut toppings; Nuts, processed; Roasted nuts; Shelled nuts; Seasoned nuts; Toasted nuts; Prepared nuts; Processed nuts; Blanched nuts; Flavoured nuts; Nut-based spreads; Cashew nut butter; Cashew nuts, prepared; Processed pistachio nuts; Pistachio nuts, processed; Roasted cashew nuts; Processed cashew nuts; Spiced mixed nuts; Roasted mixed nuts; Nut-based snack foods; Nut-based snack bars; Nuts prepared for human consumption; Dried fruits; Spiced cashew nuts; Berries, frozen; Frozen straw-berries; Frozen fruits; Quick-frozen fruits; Pulses, prepared; Processed pulses; Pulses, processed; Preserved pulses; Prepared pulses for human consumption; Prepared lentils; Processed lentils; Dried lentils; Preserved lentils; Pickles; Pickled vegetables; Spicy pickles; Pickled fruits and vegetables; Aaloo Papad (Potato based snacks); Fruit paste; Peanut paste; Garlic paste for culinary purposes; Preserved chilli peppers; Jams; Apricot jam; Pineapple jam; Cherry jam; Jellies, jams, compotes; Fruit jams; Milk tea, milk pre-dominating; Milk beverages flavoured with tea; Milk-based beverages flavored with coffee, cocoa, chocolate or tea
SHADBINDA
4140656 08/04/2019
PADMAJA HERBS AND FOODS PRIVATE LIMITED
1-1-27/30 7 385/520, SAKETH, ECIL POST, KAPRA, HYDERABAD-500062, TELANGANA, INDIA
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Proposed to be Used
CHENNAI
Nut toppings; Nuts, processed; Roasted nuts; Shelled nuts; Seasoned nuts; Toasted nuts; Prepared nuts; Processed nuts; Blanched nuts; Flavoured nuts; Nut-based spreads; Cashew nut butter; Cashew nuts, prepared; Processed pistachio nuts; Pistachio nuts, processed; Roasted cashew nuts; Processed cashew nuts; Spiced mixed nuts; Roasted mixed nuts; Nut-based snack foods; Nut-based snack bars; Nuts prepared for human consumption; Dried fruits; Spiced cashew nuts; Berries, frozen; Frozen straw-berries; Frozen fruits; Quick-frozen fruits; Pulses, prepared; Processed pulses; Pulses, processed; Preserved pulses; Prepared pulses for human consumption; Prepared lentils; Processed lentils; Dried lentils; Preserved lentils; Pickles; Pickled vegetables; Spicy pickles; Pickled fruits and vegetables; Aaloo Papad (Potato based snacks); Fruit paste; Peanut paste; Garlic paste for culinary purposes; Preserved chilli peppers; Jams; Apricot jam; Pineapple jam; Cherry jam; Jellies, jams, compotes; Fruit jams; Milk tea, milk pre-dominating; Milk beverages flavoured with tea; Milk-based beverages flavored with coffee, cocoa, chocolate or tea.
4140834  08/04/2019
SUDESH JOLLY TRADING AS SUDESH EXPORTS.
30, GEETA COLONY, GARH ROAD, MEERUT, U.P.-250001, INDIA.
PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Milk and Dairy Products, Ghee, Khoya, Cheese, Butter, Curd, Yogurt, Skimmed Milk and Soups.
FAMILY LITE

4141100  08/04/2019
VINOD
S/O RADHEY SHYAM VILLAGE DATADISTRICT HISSAR HARYANA 125049
MAHADEV INDUSTRIES
INDIVIDUAL FIRM

Proposed to be Used
DELHI
MILK PRODUCT EDIBLE OIL FAT
MOTHERSHREE

4141265  08/04/2019

M/S MAA VINDHYAVASINI INDUSTRIES
15B, RAM NAGAR COLONY, MOHADDIPUR, GORAKHPUR-273008, UTTAR PRADESH
PARTNERSHIP FIRM

Address for service in India/Attorney address:
SYED ZARGHAM HAIDER ZAIDI
146-I, JAFRA BAZAR NEW COLONY, GORAKHPUR-273001
Used Since : 22/03/2018

DELHI
MILK AND MILK PRODUCTS
4141377   08/04/2019
RAM AYODHYA SINGH PROPRIETOR OF R. R. FOOD PRODUCTS
114, ISWAR CHATTERJEE ROAD, PANIHATI, KHARDAH, 24 PNGS(N), KOLKATA, PIN- 700114
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food; as included in class 29.
Trade Marks Journal No: 1904, 03/06/2019 Class 29

4141467 08/04/2019
SANJAY GHODAWAT
R/o. 2549, Sushreya Bungalow, Yashwant Housing Society, Jaysinghpur-416101, P.B. No.118, Dist-Kolhapur
INDIVIDUAL
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011

Proposed to be Used
MUMBAI
Processed Betel nuts
Trade Marks Journal No: 1904, 03/06/2019  Class 29

4141615 08/04/2019
VAANAMBAADI AGRO SERVICES AND FOOD PRODUCTS
DOOR NO.6/190, R.VELLODU, VEDASANDUR TALUK, DINDIGUL - 624 620, DINDIGUL DIST, TAMILNADU.
PARTNERSHIP

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Milk, Butter, Ghee, Curd, Milk Shakes, Milk Beverages, Milk Predominating, Paneer (Milk Products), Jams, Dried Fruit,
Pickles, Processed Fruits, Perserved Fruits, Condensed Milk, Cream(dairy Products), Processed Nuts, Processed Pulses,
Edible Oils, Dates, Preserved, dried and cooked fruit and vegetables, Jellies, jams, compotes, Eggs, Fats for
food, Meat, Pickles, Frozen berries, Processed peas, Prepared peanuts, Fruit and vegetable salads, Preserved food products
of meat, Processed almonds, Desiccated coconut, Potato crisps, Potato chips, Soups, Whipped cream, Fish, not live.
COCO PEARL
4141749   09/04/2019
SAVEETA BHARAT MAWAL
Plot No. 62, Madanchandra Complex, Maruti Nagar, Bhistbaug, Ahmednagar - 414 003. (Maharashtra)
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
2/496,Nakeerar Street, Mogapair East,Chennai-600037
Used Since :01/01/2019
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food.
4141825  09/04/2019
RITU PRIMLANI
B-180, Priyadarshini Vihar, Delhi-110092
Individual
Address for service in India/Attorney address:
P.A. & ASSOCIATES
H-63 VIJAY CHOWK LAXMI NAGAR DELHI 110092
Used Since :02/01/2017
DELHI
For meats and processed food items
LEKHRAJ MINAXI
4142027 09/04/2019
SHRI LEKHRAJ BHOOT TRADING AS M/S. LEKHRAJ CHINNIRAM BHOOT
KHATRION KA NICHLA BASS, BARMER, DISTRICT - BARMER - 344 001 RAJASTHAN STATE, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Proposed to be Used
AHMEDABAD
FLAVOURED SUPARI
4142312  09/04/2019
ADANI WILMAR LIMITED
FORTUNE HOUSE, NEAR NAVRANGPURA, RAILWAY CROSSING, AHMEDABAD-380 009, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Proposed to be Used
AHMEDABAD
RICE BRAN OIL [FOR FOOD]; EDIBLE OILS.
4142396   09/04/2019
Guangzhou Sabava Investment Co., Ltd.
Rm 1008, No.166-3, Changgang Zhong Road, Haizhu District, Guangzhou, Guangdong, China
A Limited Company duly organized and existing under the laws of People’s Republic of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Meat; edible birds’ nests; seaweed extracts for food; fish-based foodstuffs; fruits, tinned; fruit chips; fruit-based snack food; vegetables, dried; eggs; milk products; oils for food; fruit jellies; nuts, prepared; processed edible fungi; albumen for culinary purposes; poultry, not live; jams; peanuts, prepared; sunflower seeds, prepared; fruit pulp.
4142665  09/04/2019
MR. R.K. AGARWAL S/O LATE. SHREE SANWAR MAL AGARWAL
44, VRINDAVAN VIHAR, KINGS ROAD, AJMER ROAD, JAIPUR, RAJASTHAN
INDIVIDUAL

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since : 01/07/2000

AHMEDABAD
SUPARI, SWEET SUPARI, PAN MASALA, MOUTH FRESHNER UNDER CLASS 29.
ORRINA ; Original. Rich. Natural

4143654   10/04/2019
ORRINA NUTRIMENTS AND PROVISIONS PRIVATE LIMITED
29, AGARAM VILLAGE, AGARAM POST, POCHAMPALLI TALUK, KRISHNAGIRI, TAMIL NADU - 635204
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
HAPPY NATURE
4143853  10/04/2019
S&C ENTERPRISES PRIVATE LIMITED
339, Narmada Apartments, Alaknanda, New Delhi-110019
ACTIVE
Address for service in India/Attorney address:
GAURAV KESWANI
29/135 West Patel Nagar, New Delhi-110008
Used Since :09/04/2019
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EDIBLE OILS AND FATS; EGGS, MILK AND MILK PRODUCTS; MILK
BEVERAGES; DAIRY PRODUCTS; BEVERAGES MADE OF DAIRY PRODUCTS AS INCLUDED IN CLASS 29
4144105  10/04/2019
FKART FOODS PRIVATE LIMITED
SHOP NO 3, FIRST FLOOR, SY NO113, MATHRUSHREE ENCLAVE, AVALAHALLI MAIN ROAD, RAMPURA, VIRGONAGAR POST BANGALORE, KARNATAK-560049, INDIA
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
SAYYID MUSHIK FASALU RAHMAN
DSG & ASSOCIATES CS LLP, 2/845H, KECHERY, ERANHIPALAM, KOZHIKODE-673006
Proposed to be Used
CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES, EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
KAMMO

4144270   11/04/2019
JAIKISHAN AGARWALA.
BLOCK-I, H. NO.-33, ASHOK VIHAR, PHASE-I, DELHI-110052.
INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
SWEET SUPARI, MOUTH FRESHENER AND PAN MASALA INCLUDED IN CLASS 29.
DEVAR JI

4144326  11/04/2019
VAISHALI RAWAL TRADING AS - VAISHALI GRUH UDHYOG
PLOT NO 5,KARI ANJAD ROAD BADWANI

Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE

Proposed to be Used
MUMBAI
SCENTED AND FLAVORED SUPARI (BETEL NUT)
4144590  11/04/2019
SOVI AGRO
PLOT No. D-1049-1056, OPPOSITE SATYA PUBLIC SCHOOL, GOYLA DAIRY, NEW DELHI-110071 India
Partnership firm

Address for service in India/Attorney address:
MR. NEERAJ LAL
BIZGROW CONSULTING LLP G 250 A Vishwas Park, Behind Petrol Pump of Sector 3 Dwarka, Dwarka, Delhi 110059
bizgrowllp@gmail.com

Proposed to be Used
DELHI
preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; milk and milk products; edible oils and fats
4144632    11/04/2019
RAHUL SHELAR
1st Floor, Omkar Heights Sr.No 28/4/1/1, Jagtapdairy, Wakad Road, Pimple Nilakh, Aundh Post- 411027
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013
Proposed to be Used
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4144779    11/04/2019
KHUSHBU SINGH
Madaraha,Nibi Dubey, Gorakhpur, Uttar Pradesh
Proprietor

Address for service in India/Attorney address:
VISHANT KUMAR JAIN
office No. 318, 3rd Floor, H-6, Aggarwal Tower, Netaji Subhash Place, Pitampura, New Delhi 110034.

Proposed to be Used
DELHI
Mustard oil, refined soya oil, Sunflower oil, Til oil, and other edible oil include in class -29
4144785  11/04/2019
MAHENDRAKUMAR B. DADWANI
CHAIRMAN KHET, UTTTRAN BAZAR SAM, SHOP NO. 20/B, N.H. NO. 8 NR. SAMARKHA CHOKDI, ANAND, GUJARAT, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
DHRUV ASSOCIATES
MRS. PARUL A DANDIWALA, ADVOCATE, B/24, VEDANT RESIDENCY, NEAR SUN RESIDENCY, WAGHODIA - DABHOI
RING ROAD, VADODARA - 390 025, GUJARAT
Proposed to be Used
AHMEDABAD
FROZEN VEGETABLES
BRAMHAND

4145103  11/04/2019

TUSHAR NANASO KADAM PROPRIETOR OF BRAMHAND MILK & MILK PRODUCTS
AT POST., KAPASHI TAL. PHALTAN, DIST. SATARA - 415537, MAHARASHTRA INDIA

Proprietorship Concern

Address for service in India/Agents address:
CHANDRAKANT & CO.
Mr. Sunil Sakpal, At-Flat No.0704, Bldg. No.1, 7th floor,22-Storey Mhada Tower, Nr. Post Office, Shailendra Nagar,Dahisar(E),
Mumbai-400068, Maharashtra

Proposed to be Used

MUMBAI

Milk; Milk and milk products; Pasteurized milk; Milk curd; Milk curds; Powdered milk *; Milk shakes; Milk products; Milk beverages, milk predominating; Whole milk; Powdered milk; Organic milk; Goat milk; Skimmed milk; Protein milk; Albumin milk; Sheep milk; Non-fat milk; Soya milk; Milk, cheese, butter, yoghurt and other milk products; Cow's milk; Full-fat milk; Desserts made from milk substitutes; Almond milk for culinary purposes; Paneer (Milk Product); Ghee; Lassi; Lassi (Yogurt); Mango lassi; Sweet corn, processed; Sweet corn, canned; Tinned sweet corn; Potato chips made from sweet potatoes; Processed sweet potatoes; Sweet corn, tinned; Canned sweetcorn; Sweet potatoes, processed; Sweet potato souffles;
DNYANADA

4145104   11/04/2019

VICKY MOHAN KADAM PROPRIETOR OF DNYANADA PRODUCTS

AT POST., KAPASHI TAL. PHALTAN, DIST. SATARA - 415537, MAHARASHTRA INDIA

Proprietorship Concern

Address for service in India/Agents address:

CHANDRAKANT & CO.

Mr. Sunil Sakpal, At-Flat No.0704, Bldg. No.1, 7th floor,22-Storey Mhada Tower, Nr. Post Office, Shailendra Nagar, Dahisar(E), Mumbai-400068, Maharashtra

Proposed to be Used

MUMBAI

Milk; Milk and milk products; Pasteurized milk; Milk curd; Milk curds; Powdered milk *; Milk shakes; Milk products; Milk beverages, milk predominating; Whole milk; Powdered milk; Organic milk; Goat milk; Skimmed milk; Protein milk; Albumin milk; Sheep milk; Non-fat milk; Soya milk; Milk, cheese, butter, yoghurt and other milk products; Cow's milk; Full-fat milk; Desserts made from milk substitutes; Almond milk for culinary purposes; Paneer (Milk Product); Ghee; Lassi; Lassi (Yogurt); Mango lassi; Sweet corn, processed; Sweet corn, canned; Tinned sweet corn; Potato chips made from sweet potatoes; Processed sweet potatoes; Sweet corn, tinned; Canned sweetcorn; Sweet potatoes, processed; Sweet potato souffles;
Trade Marks Journal No: 1904, 03/06/2019, Class 29

M/S SHREE SARAIWWALAA AGRR REFINERIES LIMITED
268, First Floor, Sri Krupa Market, Mehaboob Mansion, Malakpet, Hyderabad - 500036
Private Limited Company
Address for service in India/Attorney address:
ASHOK RAM KUMAR
Flat 101, Plot 361, Jyothi Senate, Road No. 24, Jubilee Hills, Hyderabad 500033
Used Since: 17/02/2014

CHENNAI
Edible Oil, Vanaspati and Coconut Oil, being the goods falling under Class 29.
4145129  11/04/2019  
M/S SHREE SARAIWWALAA AGRR REFINERIES LIMITED  
268, First Floor, Sri Krupa Market, Mehaboob Mansion, Malakpet, Hyderabad - 500036  
Private Limited Company  
Address for service in India/Attorney address:  
ASHOK RAM KUMAR  
Flat 101, Plot 361, Jyothi Senate, Road No. 24, Jubilee Hills, Hyderabad 500033  
Used Since :20/07/2016  
To be associated with:  
3314677  
CHENNAI  
Vanaspati and Bakery Shortening Fats, Refined Edible Oils, Refined Blended Cooking Oil, Vanaspati Pure Coconut Oil, Sunflower Oil, Ricebran Oil, Palmolein Oil, Blended Coconut and Sunflower Oil, Gingely Oil, Cotton Seed Oil, Butter Cream, Cooking and Edible Fat, Extracted From Vegetables being goods under class 29.
4145150  12/04/2019
M/S SHREE SARAIWALAA AGRR REFINERIES LIMITED
268, First Floor, Sri Krupa Market, Mehaboob Mansion, Malakpet, Hyderabad - 500036
Private Limited Company

Address for service in India/Attorney address:
ASHOK RAM KUMAR
Flat 101, Plot 361, Jyothi Senate, Road No. 24, Jubilee Hills, Hyderabad 500033
Used Since :20/07/2016

CHENNAI

Vanaspati and Bakery Shortening Fats, Refined Edible Oils, Refined Blended Cooking Oil, Vanaspathi, Pure Coconut oil, Sunflower oil, Ricebran Oil, Palmolein Oil, Blended Coconut and Sunflower oil, Gingely oil, Cotton seed oil, Butter, Cream, Cooking and Edible Fat Extracted from Vegetables, being the goods falling under Class 29
4145224  12/04/2019
MATRUTVA MILK AND MILK PRODUCTS
32/2, Sakhar Kamgar Vasahat, Shri Shivaji Nagar, Tal-Rahuri, Dist-Ahmednagar 413706
A Registered Partnership Firm

Address for service in India/Agents address:
AMOL ATMARAM WALKAR
001, Amardeep Apartment, Plot No.185, Sector 9, New Panvel(E)-410206

Proposed to be Used
MUMBAI
Milk and milk products included in class 29
4145225  12/04/2019
TEMPLE CROPS & CULTIVATORS PRIVATE LIMITED
Plot No : 236, Road No 72, Prashasan Nagar, Jubilee Hills, Hyderabad-500096, Telangana, India
MSME Registered Company.

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain’s Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.
Used Since :15/06/2018

CHENNAI
Meat, dairy products, ghee, fish, cooking oils , nut oils, olive oils, edible oils, vegetable oils for food, coconut oil, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food.
4145338  12/04/2019
SHUBHANGI CHANDRAKANT KOTKAR
RADHEYA, RADHASWAMI NAGAR, BHADGAON ROAD, PACHORA DIST - JALGAON 424201, MAHARASHTRA, INDIA
INDIAN NATIONAL SOLE PROPRIETOR RADHEYA FOOD PRODUCTS
Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.
Proposed to be Used
MUMBAI
PICKLES
Trade Marks Journal No: 1904 , 03/06/2019 Class 29

4145339  12/04/2019
SHUBHANGI CHANDRAKANT KOTKAR
RADHEYA, RADHASWAMI NAGAR, BHADGAON ROAD, PACHORA, Dist-JALGAON, 424201, MAHARASHTRA, INDIA.
INDIAN NATIONAL SOLE PROPRIETOR RADHEYA FOOD PRODUCTS
Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.
Proposed to be Used
MUMBAI
mukhwas [mints for breath freshening]
HAWALDAAR

4145706  12/04/2019

ESS TEE AGRO OILS PVT LTD
PLOT NO. 2, KHASRA NO. 92/23, V P O JHARODA KALAN, SOUTH WEST DELHI-110072
BODY-INCORPORATE

Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091

Proposed to be Used

DELHI
Meat, fish, poultry and game, Meat extracts, Preserved, dried and cooked fruits and vegetables, Jellies, Jellies, jams, compotes, fruit and vegetable spreads, Eggs, milk and milk products, Edible oils and fats, Oils for food, Vegetable oils for food, Infused Oils for cooking, Edible oils, Linseed oils [edible], Edible oils for glazing foodstuffs, Edible fish oils for culinary purposes, Processed Fruits, Fungi and vegetables (Including Nuts And Pulses), Protein milk, Milk Powder; Ghee, Olive oil, cooking oils, Edible oils, Vegetable oils for food, Oils and fats, Pickles. soya [prepared], Soy beans, processed, Preserved soya beans for food, Fermented soybeans (natto), Soy-based snack foods, soya beans, preserved, for food, Soya patties, Prepared peas, Peas, tinned, Canned peas, Tinned peas, Marrowfat peas, Split peas, Preserved peas, Yellow split peas, Green split-peas, Snack mixes consisting of wasabi peas, processed nuts, dehydrated fruit or raisins, Edible oils for use in cooking foodstuffs, Sunflower oil; Soybean oil; Olive oil; Coconut oil; Groundnut oil; Canola oil; Butter oil; Milk and milk products, Milkshakes, Soy milk, Milk curd, Milk powder, Milk drinks, Rice milk, Condensed milk, Oat milk, Organic milk, Milk beverages, milk predominating, Protein milk, Paneer (Milk Product), Prostokvasha [soured milk], Desserts made from milk products, Food preparations predominantly of milk, Dairy products based on milk substitutes, Dairy puddings, Dairy desserts, Dairy spreads, Quark [dairy product], Cream [dairy products], Artificial cream [dairy product substitutes], Whiteners [dairy] for beverages, Butter (Chocolate nut -).
4145891  12/04/2019
SNEHA FARMS PRIVATE LIMITED
D.No.2-40/30/1, Behind Lane Harsha Toyota Show Room, Kondapur, Hyderabad 500084, Rangareddy, Dist. Telanagana, India
A Company incorporated and existing under the Companies Act, 1956.

Address for service in India/Agents address:
B.N. POOJARI
M/s. Asian Patent Bureau,73, Ashoka shopping center, Ground floor, L.T. Road, G.T. Hospital Complex, Mumbai-400001.
Used Since :01/02/2019

CHENNAI
Meat, (Chicken as Meat), Eggs, Marinated Chicken (as marinated Meat), Ready to eat Meat & Chicken products (as Meat), Ready-to-eat meals comprised primarily of meats, cheese and also including {indicate specific foods, e.g., rice, pasta, vegetables, etc.}. 
TOTAL DHAMAAL

4146221  12/04/2019

YOGESH GUPTA
D-85, SECTOR -26, NOIDA-201301
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI

Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food Mouth freshners Scented Sweet Supari Scented Khajoor katri
BUNGE ENHANCE

4146264   12/04/2019
BUNGE INDIA PRIVATE LIMITED
The Capital, 601 C & 601 D, 6th Floor, C-70, G-Block, Bandra Kurla Complex, Bandra (East), Mumbai-400051
Manufacturers and Merchants
Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.

Proposed to be Used
To be associated with:
3258466

MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats
KALYANDHANI

4146961  13/04/2019
NORATI DEVI W/O PARAS CHAND JAIN TRADING AS : AGARWAL INDUSTRIES
G-191- RIICO AREA, MALPURA, TONK – 304502, RAJASTHAN
PROPRIETORSHIP

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD
EDIBLE OIL.
LAI BHARI

4147961  15/04/2019

MR. AMOL DADASAHEB WAGHMODE

Plot No.9, Samadhan Colony, Abhy Nagar, Sangli-416416

Single Firm

Address for service in India/Attorney address:

LAW PROTECTOR

Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used

MUMBAI

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
4148223   16/04/2019
BUDDHANJALI AYURVED PRIVATE LIMITED
Shop No 24, Ground Floor, Om Heera Panna Premises, Nr Oshiwara Police Station, Heera Panna Mall, Jogeshwari West, Mumbai 400102
BODY INCORPORATE
Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059
Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; oils and fats for food covered under class 29
4148435  16/04/2019
MR. RAFIQUIL ISLAM
Village-Bhuuki, P. O. Domohana, District - Uttar Dinajpur, West Bengal - 733215
SOLE PROPRIETOR
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Proposed to be Used
KOLKATA
PROCESSED BETEL NUTS, PAN MASALA, MEETHA MASALA, MOUTH FRESHNER, SWEET SUPARI, SCENTED SUPARI
RAMESH CHANDRA GARG, Trading as: SAFAL INDIA
Mahadev Niwas, Nai Abadi, Mandsaur, Madhya Pradesh- 458001
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
ABHISHEK SHARMA
GLOCAL PROFESSIONALS, 2ND FLOOR,NEAR METRO PILLAR NO 769,MIE PART-A,DELHI ROHTAK ROAD,
BAHADURGARH, HARYANA-124507

Proposed to be Used
MUMBAI
PROCESSED PULSES, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; DRIED FRUITS, MILK
AND MILK PRODUCTS, EDIBLE OILS AND FATS AS INCLUDED IN CLASS 29.
Trade Marks Journal No: 1904, 03/06/2019  Class 30

2820393 01/10/2014
SANJEEV KUMAR
trading as: DEVI CHAND & SONS.
RANSIT ROAD, NIHAL SINGH WALE, DISTRICT MOGA, PUNJAB, PIN CODE-142055
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
MANCHANDA ASSOCIATES.
15/1061, (2ND FLOOR), NAIWALA, KAROL BAGH, NEW DELHI - 110 005.
Used Since: 31/03/2012
DELHI
RICE.
2842161  14/11/2014
DEV DUTT AGGARWAL
trading as ;DEV DUTT AGGARWAL
9 GOPINATH MARKET KHARI BAOLI DELHI 110006
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
VIVEK AGGARWAL
E-16/391, SECTOR-8, ROHINI, DELHI-110085
Used Since :24/12/1997
DELHI
COCOA, SUGAR, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE: YEAST, SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); ICE.
Abies

2847632   20/11/2014
ABHISHEK NARANG
trading as ;LAXMI FOODS
NEAR POWER HOUSE VILL. MAMDOT DISTT. FEROZEPUR
Merchants & Manufacturers
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :19/11/2014
DELHI
RUSK,BISCUITS, GAJJAK, NAMKEEN, BHUJIA, RICE PUFF, SWEETS,TOFEES, CANDIES & CHOCOLATES
Trade Marks Journal No: 1904 , 03/06/2019 Class 30

ZIPPY EDIBLE PRODUCTS PVT. LTD.
trading as ;M/S Zippy Edible Products Pvt. Ltd.
Talabpur, Thakurdwara Road, Jaspur, Distt. U.S. Nagar, Uttarakhand - 244712
Manufacturer, Trader & Exporter.

Company

Address for service in India/Attorney address:
MR. BHAVYA GOYAL ADV.,
6245, AV-2, PLOT NO.F6, SEC.-50, NOIDA-201301, NCR (U.P.), INDIA
Used Since :19/01/2015

To be associated with:
2892836

DELHI
Pasta, Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2892836.
“GROVER”

2900589  12/02/2015
RAMESH KUMAR
trading as ;GROVER BAKERS
232, ALI BUX ROAD, HIDE MARKET, NEAR RAM BAGH CHOWK, AMRITSAR-143001 (PUNJAB) INDIA
MANUFACTURER/MERCHANT
Address for service in India/Attorney address:
GLOBALLEXLEGAL- ADVOCATES & LEGAL CONSULTANTS
A1-1804, CHERRY COUNTY, GH-5B, TECH ZONE-4, GREATER NOIDA WEST-NOIDA 201307 U.P.
Used Since :31/01/1975
DELHI
"PASTRIES, COOKIES., CAKES, CREAM ROLLS, MUFFINS, BISCUITS, DRY CAKES, BAKED & ALLIED PREPARATIONS, BUNS, RUSKS, BREADS & PATTIES."

3960
1121 DIAMOND BASMATI RICE

2920517  12/03/2015
PANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, (LALJI HOUSE), YOJNA VIHAR, DELHI-110092

Used Since :01/04/2014

To be associated with:
2920515

DELHI

RICE, COFFEE, TEA, COCOA, SUGAR, TAPIoca, SAGO, ALMOND FLAVOURINGS, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES AND ICE.

NO EXCLUSIVE RIGHTS OVER THE WORD BASMATI RICE.
Tatva's GOLDEN OIL

2926497    17/03/2015

M/S. TATVA HEALTH & WELLNESS PVT LTD.,
NO.11-A, 2ND FLOOR, RAJA ANNAMALAI BUILDING, NO.19, MARSHALLS ROAD, EGMORE, CHENNAI - 600 008, TAMIL NADU, INDIA
MANUFACTURER

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :04/03/2015

CHENNAI
SPICES, NAMKEEN, PAPAD, SNACKS, SATTU, ATTA, MAIDA, BHUJIA; FLOUR AND PREPARATIONS MADE FROM CEREALS LIKE ATTA, SUJI, RAWA, BEAN, DALIYA, NOODLES, BISCUITS, CAKES, COOKIES, PASTRY, CONFECTIONERY AND ALLIED PRODUCTS, ICES, BREAD, TEA, COFFEE, COCOA, SUGAR, RICE, BAKING POWDER, SALT, MUSTARD, PEPPER, VINEGAR, SAUCES, CHOCOLATE, CHOCOLATE CREAM, MARZIPAN, CHEWING GUM, PUDDINGS, SWEETS, SWEETMEALTS, HONEY, SOYA BEANS; RICE, PULSES, WHEAT, DALIA, RAJMA AND KABULI CHANA
2968810  20/05/2015
M/S. SRI J.RAMAIAH ROLLER FLOUR MILLS PVT.LTD
NO.16/2, KIADA INDUSTRIAL AREA, ATTIBELE, BANGALORE - 562107, KARNATAKA, INDIA
MANUFACTURER
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Used Since :04/05/2015

CHENNAI
WHEAT FLOUR, SOOJI, RICE, MAIDA FLOUR, GRAM FLOUR, RICE FLOUR, NOODLES, VERMICELLI (NOODLES) AND BISCUITS
subject to the mark should be use as represented in the trademark application within the state of Karnataka.
2995469  26/06/2015
FREQUENT FOODS PVT. LTD
trading as :Frequent Foods Pvt. Ltd
S-16, WINDSOR STREET, 5 VAIBHAV KHAND , INDIRAPURAM, GHAZIABAD, U.P-201010
MANUFACTURING AND TRADING
BODY INCORPORATE
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :01/04/2010
DELHI
BISCUITS, NAMKEEN,SNACKS AND CONFECTIONERY.
3030314 12/08/2015
HI-QUALITY FOODS & BEVERAGES PRIVATE LIMITED
PLOT NO.61, S.S.I. INDUSTRIAL AREA, G.T. KARNAL ROAD, (OPP. JAHANGIR PURI), DELHI 110033
MANUFACTURING AND TRADING SERVICES

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE.
KITCHEN GOLD

3030991   13/08/2015
SHRI VINAY CHATURVE DI
RAIPURA ROAD, FRONT OF TAPA KHURD FIROZABAD U.P
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHA I, BELANGANJ, AGRA - 282 004.
Used Since : 19/11/2013

DELHI
ATTA, MAID A, SUJI, BESAN, DALIA
3035098  18/08/2015
ANOOP KUMAR JAIN
trading as ;JAINCO INDUSTRIES
9/227, MOTIBAGH, JAMUNA BRIDGE, AGRA, UP
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH Bhai, BELANGANJ, AGRA - 282 004.
Used Since :16/06/1999
DELHI
SPICES
3044023  31/08/2015
SYED HASSAN BUKHARI
4099, JAMA MASJID, DELHI 110006
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
ARTI NIGAM
201-A, BASANT COMPLEX, 38 VEER SAVARKAR BLOCK DELHI-92
Used Since :01/04/2015
DELHI
SPICES AND CONDIMENTS, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND
CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, COFFEE,
TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; ICE
THE DAILY GOURMET

3046902    03/09/2015
ARCHANAA AGGARWALL
trading as ;THE DAILY GOURMET
29-C, RAJPUR ROAD, DEHRADUN 248001, UK
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :25/11/2012

To be associated with:
3046901

DELHI
CAKE MIXES INCLUDING MUFFIN MIXES, MUFFINS, BATTER FOR MAKING PANCAKES, COATED NUTS, CHOCOLATE COATED MACADAMIA NUTS, CHOCOLATE COATED NUTS, DRIED TOMATOES, PRESERVED TOMATOES, CRANBERRY SAUCE COMPOTES, SPICES, CURRY SPICES FOOD PASTES (SPICES), DRIED HERBS(SEASONINGS), DRIED CULINARY HERBS (SEASONINGS), PRESERVED HERBS(SEASONINGS), PRESERVED CULINARY HERBS, FOOD PRODUCTS CONTAINING FLOUR, FOOD PRODUCTS HAVING A PASTRY BASE, FOOD PASTES (SPICES) FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONARY, ICES, HONEY, TREACLES, YEAST, BAKING POWDER, SALT, MUSTARD, PEPPER, VINEGAR, SAUCES, (CONDIMENTS),

Mark shall be used as a whole.
ARIMA

3047105   02/09/2015

AMIRA PURE FOODS PRIVATE LIMITED
54, Prakriti Marg, M.G. Road, New Delhi - 110030, India
Manufacturers
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Attorney address:
AALOK JAIN ADV.
A-1/143, GROUND FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
Aneesa
3056898  15/09/2015
GLOBAL FOODS
Abhishek Arora
Rajesh Kumar
Vipan Kumar
Varun Arora
trading as ;Global Foods
2, Race Course Road, Amritsar Pin Code - 143001
Manufacturers and Traders

Address for service in India/Attorney address:
GIRIJA DESHPANDE
Flat No 408, Runwal Seagull Housing Society, Handewadi Road, Hadapsar, Pune-28
Used Since :15/09/2015

DELHI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Sago, Coffee Substitutes, Flour and Preparations made from cereals, Bread, Biscuits, Cakes, Pastry and Confectionary, Ices, Honey, Treacle, Yeast, Baking Powder, Salt, Mustard, Pepper, Vinegar, Sauces, Spices, Ice
3065367  25/09/2015
RAVINDER KAUR
trading as ;PRASANN FOODS
B-175, SECTOR-I, BAWANA, DELHI
MANUFACTURING & TRADING
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :01/05/2015

DELHI
ATTA
PAKSAAF
3069011  01/10/2015
SHOBHIT SAREEN
trading as ;HARSHA FOODS
B-13, FOCAL POINT, INDUSTRIAL AREA, NAWAN SHAHAR (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2006
DElHI
Rice, Tea, Atta, Maida, Suji, Besan, Dalia, & Spices.
3072802  08/10/2015
SH. DHRUV KUMAR RIJHWANI
trading as ;NICE CONFECTIONERY
E-28, S.M.A. CO-OPERATIVE LINDUSTRIAL ESTATE G.T. KARNAL ROAD DELHI-110033
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
INDIAN TRADE MARKS CO.
R-104, GREATER KAILASH PART 1, NEW DELHI-110 048
Used Since :01/01/2013
DELHI
TOFFEE, CHURNS, CANDY, CHOCOLATES & CONFECTIONERY GOODS IN CLASS-30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., MILK and MARK TO BE USED AS A WHOLE.
BAWA ICE CREAM

3073798   08/10/2015

ASHOK KUMAR
trading as ;BAWA ICE CREAM

PLOT NO. 28-29, INDUSTRIAL AREA, FEROZEPUR CITY (PB.)
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/03/2012
DELHI

Ice Creams.
3074570   09/10/2015
SAJ FOOD PRODUCTS PRIVATE LIMITED
trading as ;SAJ FOOD PRODUCTS PRIVATE LIMITED
5/1, Acharya Jagadish Chandra Bose Road, Kolkata 700 020, West Bengal, India.
MANUFACTURERS, MERCHANTS & EXPORTERS.
AN INDIAN COMPANY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Used Since :01/10/2014
KOLKATA
FLOURS AND PREPARATIONS MADE FROM CEREALS; BISCUITS, COOKIES, BREAD, RUSKS, CAKE, PASTRY,
CONFECTIONERY; BAKING POWDER, SALT, MUSTARD; INDIAN SNACKS AND SAVOURIES; SPICES; COFFEE AND TEA.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “SUGAR FREE ” AND
ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1307536.
GELIGHT

3075772  09/10/2015
GIANI'S FOODS PRIVATE LIMITED
trading as ;Giani's Foods Private Limited
C-86, Mayapuri Industrial Area, Phase-II, New Delhi 110064
Manufacturer and Trader
A Body Incorporate

Address for service in India/Attorney address:
ADWITYA LEGAL LLP
E-47 THIRD FLOOR, ANAND NIHETAN NEW DELHI 110021

Proposed to be Used
To be associated with:
3075769
DELHI

Ice Cream, Ice Cream Products, Ice Cream Confections, Ice Milk, Sorbets, Sherbets, Water Ices, Frozen Confections,
Desserts And Dessert Products, Ice Cream Sundaes, Syrups, Topping Confections, Cakes And Pies, Ice Cream Sodas
And Shakes, Floats And Freezes, Flavorings, Substances And Mixtures For Making The Aforesaid Goods.
3076841  13/10/2015
DEEPAK PASRICHA
trading as ;ARORA FOODS
25A/10, GALI NO. 16, PANDAV ROAD, VISHWAS NAGAR, DELHI 110032
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since :01/09/2015
DELHI
SWEETS, NAMKEEN AND BISCUITS.
3085975  27/10/2015
SH. GOVIND JI GUPTA
VILLAGE & POST-PIPARSANDI, GORAKHPUR 273404 U.P
MANUFACTURERS AND MERCHANTS
Used Since: 02/04/2015

DELHI
Flour and preparations made from cereals rice, grains, atta, maida, suji, dalia, besan, pulses, sattu, vermicelli rawa salt, honey, tea, coffee, ices baking -power vinegar, hing, cumin seeds sauff spices bakery products and confectionery products, sweets, namkeens, snacks, noodles & foods Products included in class 30
3088658  30/10/2015
SH. SANJEEV KUMAR
739 3RD FLOOR, MUKHERJEE NAGAR DELHI 110009
MANUFACTURER, MERCHANT & DISTRIBUTOR
Used Since :26/04/1994
To be associated with:
1379515
DELHI
ALL TYPES OF NAMKEENS, CHIPS, POTATO FLAKES, WAFERS AND CRISPS, RICE PUFFS, RINGS, POP-CORN, BHUJIA, PAPDS, CONFECTIONERY PRODUCTS, CHANACHUR, MIXTURES, HOT GRAM AND DALMooth INCLUDED IN CLASS 30
3088659  30/10/2015
SH. SANJEEV KUMAR
739 3RD FLOOR, MUKHERJEE NAGAR DELHI 110009
MANUFACTURER, MERCHANT & DISTRIBUTOR
Used Since :01/04/2014
To be associated with:
1379515

DELHI
ALL TYPES OF NAMKEENS, CHIPS, POTATO FLAKES, WAFERS AND CRISPS, RICE PUFFS, RINGS, POP-CORN., BHUJIA, PAPDS, CONFECTIONERY PRODUCTS, CHANACHUR, MIXTURES, HOT GRAM, DALMOOTH, NOODLES AND SPICES INCLUDED IN CLASS 30
Mark shall be used as shown..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1379515.
GIANI'S
3090689  31/10/2015
GIANI'S FOODS PRIVATE LIMITED
trading as ;Giani's Foods Private Limited
C-86, Mayapuri Industrial Area, Phase-II, New Delhi 110064
Manufacturer and Trader
A Body Incorporate
Address for service in India/Attorney address:
ADWITYA LEGAL LLP
E-47 THIRD FLOOR, ANAND NIKETAN NEW DELHI 110021
Used Since :01/12/1960
DELHI
Ice Cream, Ice Cream Products, Ice Cream Confections, Ice Milk, Sorbets, Sherbets, Water Ices, Frozen Confections,
Desserts And Dessert Products, Ice Cream Sundaes, Syrups, Topping Confections, Cakes And Pies, Ice Cream Sodas
And Shakes, Floats And Freezes, Flavorings, Substances And Mixtures For Making The Aforesaid Goods.
3090703  01/11/2015
HASSAD FOOD COMPANY Q.S.C.
HASSAD FOOD BUILDING P.O. BOX 25566 DOHA QATAR
Trading.
A COMPANY ORGANISED AND EXISTING UNDER THE LAWS OF QATAR

Address for service in India/Attorney address:
MR. ROHIT SINGH
ABU-GHAZALEH INTELLECTUAL PROPERTY TMP AGENTS INDIA PVT.LTD. HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI
Cakes (Rice—), Rice, Rice cakes, Rolls (Bread—), Snack, Food (Rice-based—).
3097323 10/11/2015

SHRI BALAJI AGRO FOOD
K.N., 753, SIRASPUR, DELHI-110042
TRADER AND MANUFACTURER
PROPRIETOR

Address for service in India/Attorney address:
AMANDEEP SINGH
3RD FLOOR, PLOT NO.460, KOHAT ENCLAVE PITAMPURA, NEW DELHI 110034

Used Since: 12/12/2002

DELHI

KETCHUPS, JAMS, SAUCES (CONDIMENTS), COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL
COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY,
TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR; SPICES; ICE AND ALL OTHER ITEMS INCLUDED IN
CLASS 30.
ANIKA
3104931  23/11/2015
RAKESH GUPTA
RAMESH GUPTA
MUNISH GUPTA
AMAN SINGAL
ATUL SINGAL
SACHIN SINGAL
trading as ;EASTMAN INTERNATIONAL
B-XXX 2185/C-203/1, PHASE-VII, FOCAL POINT, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :20/01/2012
DELHI
Breads, Biscuits, Rusks, Confectionery & Bakery Products.
3105577  26/11/2015
FRISCO FOODS PVT.LTD.
B-4 SHANKAR GARDEN, VIKAS PURI NEW DELHI DELHI 110018
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
CARE INTELLECT LLP
M-21, LGF, LAJPAT NAGAR-III, NEW DELHI 110024
Used Since : 01/04/2015

DELHI
GOODS LIKE BISCUITS, COOKIES, CRACKERS, CONVENIENCE FOOD AND SAVORY SNACKS, CEREAL-BASED SNACK FOOD, CHEESEBURGERS [SANDWICHES], CHIPS [CEREAL PRODUCTS], CORN, ROASTED/MAIZE, ROASTED, MEAT PIES, NOODLE-BASED PREPARED MEALS, PASTIES/PATE [PASTRIES], PIES, PIZZAS, POPCORN, QUICHES, RAVIOLI, RICE CAKES, RICE-BASED SNACK FOOD, SANDWICHES, SPRING ROLLS, SUSHI, TABBULEH, TACOS. SALTS, SEASONINGS, FLAVORINGS AND CONDIMENTS, ALLSPICE, ANISEED, AROMATIC PREPARATIONS FOR FOOD, BEER VINEGAR, FLAVORINGS [FLAVORINGS], OTHER THAN ESSENTIAL OILS, FOR BEVERAGES/FLAVORINGS, OTHER THAN ESSENTIAL OILS, FOR BEVERAGES, FLAVORINGS [FLAVORINGS], OTHER THAN ESSENTIAL OILS, FOR CAKES/FLAVORINGS, OTHER THAN ESSENTIAL OILS, FOR CAKES, CAPERS, CELERY SALT, CINNAMON [SPICE], CLOVES [SPICE], COFFEE FLAVORINGS [FLAVORINGS], CONDIMENTS, COOKING SALT, FRUIT COULIS [SAUCES], CREAM OF TARTAR FOR CULINARY PURPOSES, CURRY [SPICE], ESSENCES FOR FOODSTUFFS, EXCEPT ETHERIC ESSENCES AND ESSENTIAL OILS, FLAVORINGS, OTHER THAN ESSENTIAL OILS/FLAVORINGS, OTHER THAN ESSENTIAL OILS, GARDEN HERBS, PRESERVED [SEASONINGS], GINGER [SPICE], GLUCOSE FOR CULINARY PURPOSES, HAM GLAZE, MARINADES, MEAT TENDERIZERS, FOR HOUSEHOLD PURPOSES, MINT FOR CONFECTIONERY, NUTMEGS, PEPPER, PEPPERS [SEASONINGS], PESTO [SAUCE], RELISH [CONDIMENT], SAFFRON [SEASONING], SALT FOR PRESERVING FOODSTUFFS, SAUCES CONDIMENTS], SEA WATER FOR COOKING, SEASONINGS, SEAWEED [CONDIMENT], SPICES, SRAR ANISEED, TURMERIC FOR FOOD, VANILLA [FLAVORING] [FLAVORING], VANILLIN [VANILLA SUBSTITUTE], VINEGAR. SAVORY SAUCES, CHUTNEYS AND PASTES, ALMOND PASTE, CHOW-CHOW [CONDIMENT], CHUTNEYS [CONDIMENT], DRESSINGS FOR SALAD, KETCHUP [SAUCE], MAYONNAISE, MEAT GRAVIES, MUSTARD, PASTA SAUCE, SOYA SAUCE, SOYA BEAN PASTE [CONDIMENT], TOMATO SAUCE. BAKED GOODS, CONFECTIONERY, CHOCOLATE AND DESSERTS, ALMOND CONFECTIONERY, CHOCOLATE, CONFECTIONERY FOR DECORATING CHRISTMAS TREES, CONFECTIONERY/SUGAR CONFECTIONERY, CRACKERS, CUSTARD, FRUIT JELLIES [CONFECTIONERY], HALVAH, MARZIPAN, CHOCOLATE MOUSSES, DESSERT MOUSSES [CONFECTIONERY], PANCAKES, PEANUT CONFECTIONERY, PUDDINGS, WAFFLES, BREAD, BREAD, BREAD ROLLS,
BREADCRUMBS, BUNS, RUSKS, TORTILLAS, UNLEAVENED BREAD, PASTRIES, CAKES, TARTS AND BISCUITS (COOKIES), BISCUITS/COOKIES, CAKE PASTE/PASTRY, CAKES, GINGERBREAD, MACAROONS [PAstry], MALT BISCUITS, PASTRIES, PETIT-BEURRE BISCUITS, PETITS FOURS [CAKES], TARTS, SWEETS (CANDY), CANDY BARS AND CHEWING GUM, CANDY, CARAMELS [CANDY], CHEWING GUM, LIQUORICE [CONFECTIONERY], LOZENGES [CONFECTIONERY]/PASTILLES [CONFECTIONERY], PEPPERMINT SWEETS, PRALINES, STICK LIQUORICE [CONFECTIONERY], SWEETMEATS [CANDY]. CEREAL BARS AND ENERGY BARS, CEREAL BARS, HIGH-PROTEIN CEREAL BARS. SUGARS, NATURAL SWEETENERS, SWEETENERS, SWEETENERS WITH FILLINGS, BEE PRODUCTS, HONEY, MALTOSE, PALM SUGAR, PROPOLIS/BEER PROPOLIS, ROYAL JELLY, SUGAR, NATURAL SWEETENERS, SYRUPS AND TREATACLES, GOLDEN SYRUP, MOLASSES FOR FOOD, SWEET GLAZES AND FILLINGS, FONDANTS [CONFECTIONERY], CAKE FROSTING [ICING], ICE, ICE CREAMS, FROZEN YOGURTS AND SORBETS, BUND AGENTS FOR ICE CREAM [EDIBLE ICES]/BINDING AGENTS FOR ICE CREAM/BINDING AGENTS FOR EDIBLE ICES, EDIBLE ICES, FROZEN YOGHURT [CONFECTIONERY ICES]/FROZEN YOGURT [CONFECTIONERY ICES], ICE, NATURAL OR ARTIFICIAL, ICE CREAM, ICE FOR REFRESHMENT, POWDERS FOR ICE CREAM/POWDER FOR EDIBLE ICES, SHERBETS [ICES]/SORBET [ICES]. COFFEE, TEAS AND COCOA AND SUBSTITUTES THEREOF, ARTIFICIAL COFFEE, CHICORY [COFFEE SUBSTITUTE], CHOCOLATE BEVERAGES WITH MILK, CHOCOLATE-BASED BEVERAGES, COCOA, COCOA BEVERAGES WITH MILK, COCOA-BASED BEVERAGES, COFFEE, UNROASTED COFFEE, COFFEE BEVERAGES WITH MILK, COFFEE-BASED BEVERAGES, ICED TEA, INFUSIONS, NOT MEDICINAL, TEA, TEA-BASED BEVERAGES, VEGETAL PREPARATIONS FOR USE AS COFFEE SUBSTITUTES. PROCESSED GRAINS, STARCHES, AND GOODS MADE THEREOF, BAKING PREPARATIONS AND YEASTS, FARINACEOUS FOODS, FERMENTS FOR PASTES, GLUTEN PREPARED AS FOODSTUFF, GLUTEN ADDITIVES FOR CULINARY PURPOSES, LINSEED FOR HUMAN CONSUMPTION/FLAXSEED FOR HUMAN CONSUMPTION, MALT EXTRACT FOR FOOD, MALT FOR HUMAN CONSUMPTION, PASTA/FARINACEOUS FOOD PASTES, SAUSAGE BINDING MATERIALS, STARCH FOR FOOD, PREPARATIONS FOR STIFFENING WHIPPED CREAM, TAPIoca, THICKENING AGENTS FOR COOKING FOODSTUFFS. DRIED AND FRESH PASTAS, NOODLES AND DUMPLINGS, MACARONI, NOODLES/RIBBON VERMICELLI, SPAGHETTI, VERMICELLI [NOODLES], CEREALS, CEREAL PREPARATIONS, CORN FLAKES/MAIZE FLAKES, GRUEL, WITH A MILK BASE, FOR FOOD, HOMINY HUSKED BARLEY, HUSKED OATS, OAT FLAKES, OAT-BASED FOOD, OATMEAL, CRUSHED OATS, SAGO, WHEAT GERM FOR HUMAN CONSUMPTION, RICE, RICE, FLOUR, BARLEY MEAL, CRUSHED BARLEY, BEAN MEAL, CORN FLOUR/CORN MEAL/MAIZE FLOUR/MAIZE MEAL, CORN, MILLED/MAIZE, MILLED, COUSCOUS [SEMOLINA], FLOUR-MILLING PRODUCTS, GROATS FOR HUMAN FOOD, HOMINY Grits, MEAL/FLOUR, MUSTARD MEAL, POTATO FLOUR FOR FOOD, SEMOLINA, SOYA FLOUR, TAPIoca FLOUR FOR FOOD, WHEAT FLOUR. BREAKFAST CEREALS, PORRIDGE AND GRITS, MUESLI YEAST AND LEAVENING AGENTS. BAKING POWDER, BAKING SODA [BICARBONATE OF SODA FOR COOKING PURPOSES]/BICARBONATE OF SODA FOR COOKING PURPOSES [BAKING SODA], LEAVEN, YEAST. DOUGHS, BATTERS, AND MIXES THEREOF, CAKE POWDER, DOUGH

There shall be no right on the descriptive matters appearing on the label except as substantially shown on the label.
ANKIT JAISWAL
trading as; JAISWAL TRADING CO.
223, GUR MANDI, KARNAL-132001 (HR).
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since: 01/04/2014
DELHI
SIIALIMAR CHINI GAJAK, SAADA ROLL GAJAK, TIL PATH GURU GAJAK, TIL PATTI MUNGFALI GURU GAJAK, KIIASTA GURU REWARI, GURH MUNGFALI GAJAK, KIIASTA GURU GAJAK, SIIALIMAR GURU GAJAK, SIIALIMAR CHOCOLATE GAJAK, KIIASTA CIINI REWARI.
ENJOY LIFE NATURAL BRANDS LLC
3810 N. RIVER RD, SCHILLER PARK, ILLINOIS Pin-60167, United States of America
MANUFACTURERS AND MERCHANTS
A ILLINOIS LIMITED LIABILITY CO.

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Proposed to be Used
To be associated with:
3110787

DELHI
COOKIES, BREAKFAST CEREALS, RICE BASED SNACK BARS, CHOCOLATE AND CHOCOLATES, CHOCOLATE BARS, CHOCOLATE CHIPS, AND GRANOLA.
VSC NO. 1
3111704  30/11/2015
RAMESH SEHGAL
trading as ;VISHAL SPICES
MURABE WALI GALLI, TARNTARN ROAD, AMRITSAR (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/03/2012
DELHI
Tamarinds & Spices.
3111920 01/12/2015
PUNIT KUMAR AGARWAL
trading as ;SHYAM UDYOG
N-12 A, ANCILLARY ESTATE, NADAR GANJ, AMAUSI 826008, UP
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :01/06/2007
DELHI
NAMKEEN & SWEETS INCLUDED IN CLASS 30.
3116682     05/12/2015
BHANWER SINGH
trading as ;SWADIK
NEAR DANDI SWAMI MANDIR, CIVIL LINES, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/01/2012
DELHI
Confectionery & Bakery Products including Bread, Biscuits, Snacks, Cakes, Pastry, Rusks, Namkeen & Sweets included
in Class-30.
SUKHDEV SINGH
trading as ;SUHKDEV SINGH CHUGH & CO.
SHOP NO-3, RANJIT TOWER, GURDEV NAGAR, PAKHOWAL ROAD, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/07/2009
DELHI
KDH NOT SUGAR

3124009  12/12/2015

KAVITA JAIN

trading as ;VARDHMAN TRADERS

3/407, NEW POST OFFICE STREET, RAMAN-151301, BATHINDA (PB.)

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

MAHTTA & CO

43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/11/2012

DELHI

Sugar Free Powder (Non Medicated).

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., NOT SUGAR and MARK TO BE USED AS A WHOLE.
Trade Marks Journal No: 1904, 03/06/2019    Class 30

KIDIMUNE
3134511    22/12/2015
I. SURESH BABU
#11-16-10, SINGARAJUVARI, STREET, KOTHAPET, VIJAYAWADA=520001
MANUFACTURER AND MERCHANT
SINGLE FIRM

Address for service in India/Attorney address:
G. PARAMESH
FLAT-G, RAJUS SERENITY #1, NEW NATRAJPURAM, AYYAVOO NAIDU COLONY, AMINJIKARAI, CHENNAI-600 029.

Proposed to be Used
CHENNAI
Food Preparations made from Cereals, Maltose, Nutritional based food and Natural Sweeteners
3139300  26/12/2015
HUG FOODS PRIVATE LIMITED
trading as ;HUG FOODS PRIVATE LIMITED
FOCAL POINT, PHASE-IV, C/O NAHAR INDUSTRIAL ENTERPRISES, LUDHIANA-141010, PUNJAB.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2015
DELHI
Food Preparations for Human Consumption, Snacks, Confectionery, Bread, Biscuits, Cake, Cup Cakes, Pastry, Ice-Creams & Bakery Products.
MMC
3140207  29/12/2015
SH. JATINDER KUMAR GUPTA
trading as; MAHAJAN MOLASSES COMPANY
G.T. ROAD, DAYALPUR, DISTT. JALANDHAR, (PB).
MANUFACTURER, MERCHANTS & TRADERS
Address for service in India/Attorney address:
GLOBAL REGISTRATION SERVICE
33 DURGA VIHAR PHASE-II HOSHIARPUR ROAD JALANDHAR CITY 144004
Used Since: 13/07/2015
DELHI
FOODSTUFF FOR HUMAN CONSUMPTION INCLUDING COFFEE, TEA, COCOA, SUGAR, RICE TAPIOCA, SAGO,
ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTY AND CONFECTIONERY,
ICES, HONEY, TREACLE, YEAST BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE;
3141090 29/12/2015
H.L. AGRO PRODUCTS PVT. LIMITED
trading as ;H.L. AGRO PRODUCTS PVT. LIMITED
40/42, NAYA CHOWK PARADE, KHANPUR 208001, UP
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
INDIAN TRADE MARKS CO.
R-104, GREATER KAILASH PART 1, NEW DELHI-110 048
Used Since :01/04/2015
DELHI
"GLUCOSE, NUTRITIONAL FOODS MALTOSE, CORN FLOUR AND PREPARATIONS MADE FROM CEREALS, MAIZE POWDER (STARCH) AND LIQUID GLUCOSE FOR USE AS FOOD, CEREAL AND CEREAL BASED CEREAL PREPARATIONS, FLOUR BASED PREPARATIONS, WHEAT FLOUR, AND SOYA FLOUR. POTATO FLOUR AND CORN AND MAIZE FLAKES, HEALTH SUPPLEMENTS, NUTRACEUTICALS, GLUCOSE FOR FOOD, FLOUR AND PREPARATIONS, MADE FROM CEREALS, IN CLASS-30."
3142762   30/12/2015
AMIT KUMAR CHAURASIA
trading as ;FRIENDZ ICE-CREAM & KULFI
A-356, BUDH NAGAR, INDER PURI, NEW DELHI-110012.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
DELHI
ICE-CREAM & KULFI
ELEPHANT

3142882  29/12/2015

RAMAN GROVER
VIMAL GROVER
PANKAJ GROVER
PARAS GROVER
DEEP GROVER

trading as ;AMRITSAR HALDI SALES CORPN.
F 22/44, GALI BANKEY BIHARI, BATALA ROAD, AMRITSAR-143001 (PB.)
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :21/09/1993

DELHI

Besan & Spices including Haldi Powder & Mirch Powder included in Class-30.
3144400  31/12/2015
MGKC FOODS PRIVATE LIMITED
trading as ;MGKC FOODS PRIVATE LIMITED
SHOP NO-190, NEW ANAJ MANDI, CHHACHHRAULI, DISTT-YAMUNANAGAR, HR 135103
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92
Used Since :31/12/2015
DELHI
COFFEE. TEA. COCOA. SUGAR. RICE. TAPIoca. SAGO. ARTIFICIAL COFFEE: FLOUR AND PREPARATIONS MADE FROM CEREALS. BREAD. PASTRY AND CONFECTIONERY. ICES: HONEY, TREACLE: YEAST. BAKING-POWDER; SALT. MUSTARD: VINEGAR, SAUCES (CONDIMENTS): SPICES: ICE.
BABBAR SHER  
3148387   31/12/2015  
SH. AVADHESH KUMAR KHETAN  
trading as ;M/s Happy Fun Foods  
5/11/131, Swami Dayanand Marg, Khawaspura, Faizabad- 244 001 (U.P.).  
Manufacturers and Merchants  
Proprietor  
Address for service in India/Agents address:  
DELHI REGISTRATION SERVICES  
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006  
Used Since: 01/11/2015  
DELHI  
Food of human consumption, fast food, snack food, bakery items, bread, pastry and confectionery, vinegar and sauces.
GDL

3153018    07/01/2016
PAWAN KUMAR SUSHIL KUMAR AGRO PVT. LTD.
trading as ;PAWAN KUMAR SUSHIL KUMAR AGRO PVT. LTD.
2602, FIRST FLOOR, NAI BASTI, NAYA BAZAR, DELHI-110006.
MERCHANTABILITY AND MANUFACTURER
Address for service in India/Angents address:
AJAY SAHNI.
14/55, PUNJABI BAGH ( WEST ) NEW DELHI - 110 026.

Proposed to be Used
DELHI
RICE.
3155302  09/01/2016
SH. RUPINDER SINGH
trading as : M/S DARSHAN FOODS
BOOTHGARH ROAD, VILLAGE RATTANHERI, KHANNA-141401, PUNJAB.
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2012
DELHI
RICE PUFFS, RINGS, KURKURA, COOKIES, RUSK, BISCUITS, BREAD, CANDIES, CHOCOLATE, NAMKEEN, SNACKS, COFFEE, CAKES, PASTRY, CONFECTIONERY AND BAKERY PRODUCTS, SNACKS, RUSK, BHUJIA, TOFFEE, POPCORN, TEA, COCOA, TAPIOCA, PAPAD, VERMICELLI, CAKES, MILK POWDER, CHEWING GUM, PEPPER, YEAST, ICES, SWEETS, SAUCES AND NOODLES IN CLASS-30.
NO EXCLUSIVE RIGHTS OVER THE WORD “bhujiawala” and “aloo bhujia” and all descriptive matters appearing in the label.
FUNFOODS CHOTU PACK
3155694  11/01/2016
DR. OETKER INDIA PVT.LTD.
F-4 OKHLA INDUSTRIAL AREA, PHASE-1 NEW DELHI 110020
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
KAPOOR & CO.
E-11, JUNG PURA EXTENSION, LOWER GROUND FLOOR, NEW DELHI-110014
Used Since :01/05/2015
To be associated with:
2928217
DELHI
COFFEE, TEA, COCOA, SUGAR, RISE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREAL, BREAD, PASTRY AND CONFECTIONARY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICE; ICE.
JATT DAIRY AND SWEETS
3156526  11/01/2016
RANJIT SINGH GILL
trading as ;JATT DAIRY AND SWEETS
VILLAGE GILL, DISTT. LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/08/2012
DELHI
Namkeens, Sweets, Confectionery, Bread, Biscuits, Cakes, Pastry, Ice Creams & Bakery Products.
NDML BEHTAREEN
3156613  11/01/2016
SHIV LAL
trading as ;NARAIN DASS MANOHAR LAL
DAL BAZAR, AMBALA CITY (HARYANA)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/08/2010
DELHI
Tea, Coffee, Sugar, Rice, Atta, Maida, Suji, Besan, Dalia, Flour & Preparations made from Cereals, Pulses, Spices, Confectionery & Bakery Products.
BAKE ME HAPPY
3158263  12/01/2016
RITU GUPTA
trading as ; KK ROLLER FLOUR MILLS
EPIP, KARTHOLI, SIDCO INDUSTRIAL COMPLEX, BARI BRAHMANA, JAMMU (J&K)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since : 01/10/2012
DELHI
Atta, Maida, Suji, Besan, Dalia, Coffee, Tea, Sugar, Rice, Flour and Preparations made from Cereals, Bread, Biscuits, Cakes, Pastry, Confectionary & Bakery Products; Ice, Honey, Salt, Pulses & Spices.
3159274  14/01/2016
SUDHIR JAIN
trading as ;S.K. PRODUCTS
BARA HAZARI CHOWK, REWARI, HARYANA 123401
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
AYPE TRADE MARK CO.
4279-GALI BHAIRON, NAI SARAK, NEW DELHI - 110 006.
Used Since :01/04/2011
DELHI
WHOLE AND GRINDED SPICES.
NO EXCLUSIVE RIGHTS OVER THE WORD SUPER QUALITY.
SAGA

3159888  14/01/2016
FEROZEPUR FOODS ENERGY PVT. LTD.
trading as ;FEROZEPUR FOODS ENERGY PVT. LTD.
VILLAGE WAAN, NEAR SAIYAN WALA, FARIDKOT ROAD, FEROZEPUR-152001 (PB.)
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :05/02/2010

DELHI
Rice.
BAKELOVE
3160922   16/01/2016
VIJAY KUMAR
KAJAL SIDANA
trading as ;GLORY INDUSTRIES
C-81, SPORTS & SURGICAL COMPLEX, JALANDHAR (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/07/2012
DELHI
Flour & preparations made from Cereals; Bread, Biscuit, Cakes, Pastry, Confectionery & Bakery Products.
MAYAMADHU BABY HONEY
3163711   20/01/2016
MRS. DIVYA ARORA
trading as ;MRS. DIVYA ARORA
B-2/103 SATYAM APARTMENTS VASUNDHRA ENCLAVE DELHI-110 096.
MANUFACTURING, TRADING & MARKETING
AN INDIAN NATIONAL
Used Since :06/01/2016
To be associated with:
3113939
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
3165156  21/01/2016
ACUMEN HOTELS & RESORTS PVT. LTD.
trading as ; Acumen Hotels & resorts Pvt. Ltd.
565 K/110, Amrudahibagh, Aalambagh, Lucknow-226012
Manufacturer & trader
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :02/03/2015
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
3165177  21/01/2016
BONN NUTRIENTS PVT. LTD.
trading as ;BONN NUTRIENTS PVT. LTD.
VILL. JHABEWAL, CHANDIGARH ROAD, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2012
To be associated with:
914060, 2180371, 2773538
DELHI
Breads, Biscuits, Rusks, Namkeens, Bhujia & Confectionery Goods.
METALEAN
3174577 03/02/2016
MANOJ KUMAR SHARMA
D-272, PRASHANT VIHAR, OUTER RING ROAD, DELHI-110085.
MANUFACTURERS AND MERCHANTS
Used Since: 01/02/2016
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE.
SHANE PUNJAB SUPERIOR
3178313  05/02/2016
SHANE PUNJAB TEA INDIA PVT. LTD.
trading as ;SHANE PUNJAB TEA INDIA PVT. LTD.
267, SHANE PUNJAB COMPLEX, MALOUT-152107 (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/1997
DELHI
Rice, Tea, Sugar, Atta, Maida, Suji, Besan, Dalia, Flour & Preparations made from Cereals, Sweets, Namkeens, Confectionery, Bakery & other Grocery Products.
SPYSKING
3178449 07/02/2016
REKHA GUPTA
trading as ;SHIV TEA COMPANY
GOKUL ROAD, NEAR MANDI BUTE SHAH, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/10/2012
DELHI
Tea, Atta, Maida, Suji, Besan, Dalia, Flour & Preparations made from Cereals; Pulses, Spices & other Confectionery Goods.
ROYAL DEEP
3180464  09/02/2016
SURINDER SINGH
trading as ;K.S. TRADING CO.
2160/6 SHREE BALAJI, MARKET TILAK BAZAR KHARI BAOLI, DELHI 110006
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :11/09/2015
DELHI
GREEN CARDAMOM
3180625 08/02/2016
MOHAMMAD YASEEN
SHABNAM
trading as ;THE UDDAN COMPANY
786 CHOWK, MALERKOTLA-148023, DISTT. SANGRUR (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/09/2015
DELHI
Tea, Spices, Flour & preparations made from Cereals.
YADU CORPORATION

3185715  15/02/2016
YADU CORPORATION PRIVATE LIMITED
trading as ;YADU CORPORATION PRIVATE LIMITED
202, THAPAR ARCADE, 47, KAU SARAI, HAUZ KHAS, DELHI 110016
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
GENERAL REGISTRATION SERVICES
A-3, CHRISTIAN COLONY, DELHI-110007
Used Since :01/12/2010
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2294216. MARK SHOULD BE READ AND USE AS A WHOLE..
YADU CORPORATION PRIVATE LIMITED
202, THAPAR ARCADE, 47, KAU SARAI, HAUZ KHAS, DELHI 110016
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
GENERAL REGISTRATION SERVICES
A-3, CHRISTIAN COLONY, DELHI-110007
Used Since: 01/12/2010
To be associated with:
3185698, 3185715
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
No exclusive rights over the words GO PURE.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2294216..
YADU CORPORATION PRIVATE LIMITED
trading as YADU CORPORATION PRIVATE LIMITED
202, THAPAR ARCADE, 47, KAU SARAI, HAUZ KHAS, DELHI 110016
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
GENERAL REGISTRATION SERVICES
A-3, CHRISTIAN COLONY, DELHI-110007
Used Since: 01/12/2010
To be associated with:
3185698, 3185715, 3185719

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
No exclusive rights over the words GO NATURAL.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2294216.
3185727   15/02/2016
YADU CORPORATION PRIVATE LIMITED
202, THAPAR ARCADE, 47, KAU SARAI, HAUZ KHAS, DELHI 110016
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
GENERAL REGISTRATION SERVICES
A-3, CHRISTIAN COLONY, DELHI-110007

Used Since :01/12/2010

To be associated with:
3185698, 3185715, 3185719, 3185723

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY. ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. No right over the word GO ORGANIC...

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3185698,3185715,3185719,3185723..
GOPALSON
3187453    16/02/2016
RAJNISH CHOPRA
trading as ;R. K. TRADERS & MANUFACTURERS
SANJAY GANDHI NAGAR, INDUSTRIAL AREA, JALANDHAR-144004 (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :22/12/2000
DELHI
Tea, Coffee, Sugar, Rice, Pulses, Besan, Maida, Dalia, Suji, Flour & preparations made from Cereals & Bakery Products; Confectionery, Salt, Vinegar, Sauces and Spices.
LAL BADSHAH

3188563  18/02/2016
SAVINDER SINGH GUGNANI
569, D-BLOCK, RANJIT AVENUE, AMRITSAR-143001, PUNJAB
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
ARORA REGISTRATION SERVICE
E-407, RANJIT AVENUE, AMRITSAR-143001, PUNJAB
Used Since :01/04/1998
DELHI
RICE INCLUDED IN CLASS 30
PRASOON GUPTA
49, SARAY KAIYAN, SHAHJAHANPUR, U.P.-242001
MANUFACTURING & TRADING

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92

Used Since : 01/07/2015

To be associated with:
3023865

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
3193092 23/02/2016
LALIT KAPOOR
ASHWANI KAPOOR
trading as; DOLLOPS BITE
PLOT NO-4873, STREET NO-1, SAMRALA ROAD, DHARAMPURA, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since : 01/04/2015
DELHI
Ice Creams.
HAREKRISHNA SEEL

3194556  24/02/2016

JIT SINGH

trading as ;JIT SINGH SWEET SHOP

B-IX-306, CHAURI SADAK, LUDHIANA (PB.)

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

MAHTTA & CO

43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/01/2013

DELHI

Seel Ladoo & Seel Tikki.
3195176 25/02/2016

NASEER AHMAD MALIK

trading as ;NORTHERN FOOD PRODUCTS

NEW COLONY, SHAH MOHALLA, SONERKUL, SRINAGAR, J&K-190002

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92

Used Since :01/01/2016

DELHI

PEDA, SWEETS, COCONUT POWDER.
3195191    25/02/2016
DEEPANSHU DAWRA
trading as ;DAWRA FOODS
HARISH DAWRA C/O PAPPY KI DAIRY NAYA BAZAR (NEAR HARI GYAN MANDIR) DISTT. FATEHABAD TOHANA
HARYANA
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since :01/02/2016
DELHI
NAMKEEN, SNACKS, RICE PUFF, KURKURE & CONFECTIONERY ITEMS.
3198230   29/02/2016  
TARUN GUPTA  
HUF OF NEERAJ GUPTA THROUGH ITS KARTA SH. NEERAJ GUPTA  
RAM GOPAL GUPTA  
trading as ;NAPRO FOODS  
SABAN BAZAR, LUDHIANA (PB.)  
MERCHANTS & MANUFACTURERS  
Address for service in India/Attorney address:  
MAHTTA & CO  
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)  
Used Since :01/04/1976  
DELHI  
Vinegar & Sauces (Condiment).
3249391    03/05/2016
MOHAN JINDAL
trading as ;SUBHAM TEA HOUSE
JINDAL BHAWAN,MUKUNDA DAS ROAD,WARD NO.25,MILANPALLY,SILIGURI-734005,WEST BENGAL
MERCHANT, TRADERS.
Used Since :02/04/2013
To be associated with:
2792326
KOLKATA
TEA.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD MODAK EXCEPT AS DEPICTED AND ALL OTHER DESCRIPTIVE MATTERS. THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3308120  14/07/2016
RAVI KANT GUPTA.
JITENDRA HARIMOHAN GUPTA.
trading as ;R. J. MARKETING
BHAGWATI BUILDING, CHHOTA BAZAR, KOTESHWAR MANDIR GALL, GUNA (M.P.) 473001.
MANUFACTURER, DISTRIBUTION, PACKER, TRADING, SELLING
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
R. S. ASSOCIATES
Ashok Mohall, Kamal Singh Ka Bag, Near Lucky Tailor, Shinde Ki Chwani, Lashkar Gwalior (M.P.)474001
Used Since :01/04/2016
MUMBAI
SPICES OF ALL KINDS, ASAFOETIDA (HING), ALL TYPES NAMKEEN PRODUCTS, COFFEE, TEA, SAUCES ITEMS INCLUDED IN CLASS 30.
3342842    22/08/2016

MR. NANDLAL VIRWANI
trading as ;Shankar Agencies
Near Jaripatka Police Station, Jaripatka, Nagpur - 440 014 (Maharashtra)
Manufacturer & Trader

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
Rice & Tea

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
DILIP K. SHAH
trading as ;NILKANTH SALES CORPORATION
B- 27, AMPS MASALA MARKET, MARKET- 2, PASE 2, SECTOR 19, VASHI, NAVI MUMBAI-400 703
MANUFACTURERS AND MERCHANTS
A PARTNERSHIP FIRM
Address for service in India/Agents address:
H. P. ASSOCIATES
138/2442/7, TAGORE NAGAR, VIKHROLI (E), MUMBAI-400 083.
Used Since :15/03/2007
To be associated with:
3343426
MUMBAI
SPICES, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, COFFEE SUBSTITUTES, FLOUR AND PREPARATIONS
MADE FROM CEREALS, BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST,
BAKING POWDER, SALT, MUSTARD, PEPPER, VINEGAR, SAUCES
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3343426.
RAJEN BANSAL
trading as ;BINOD KUMAR & SONS
THAKUR NAGAR (NEAR HOUSE OF NIKHIL SARKAR),RAIL GATE,PO.SAUDANGI,PIN-735153,JALPAIGURI
MANUFACTURER, MERCHANT, TRADERS
Used Since :02/08/2011
KOLKATA
TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2901000.
HUNDIA
3388184  14/10/2016
PRANJAL HUNDIA
trading as ;M/s M M TRADING COMPANY
30, MALHARGUNJ MAIN ROAD, NEAR RAMASA DIGAMBER JAIN MANDIR, INDORE - (M.P.)
Manufacturer
Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh
Used Since :17/08/2016
MUMBAI
SPICES, SAFFRON, NAMKEEN, SALT, SUGAR, RICE & RICE FLEX (POHA), SAGO, INSTANT MIX POWDER OF KHAMAN, IDELI, GULAB JAMUN
3449741    05/01/2017
ARJUN KRISHNAPRASAD GUPTA
trading as ;KRISHNA DANA CHANA AND BAKERY CENTER
27, 28, R D NAGAR, NAVA GAM, OPP. NAVA GAM VEGETABLE MARKET, DINDOLI ROAD, SURAT - 394210
MANUFACTURER AND MERCHANT
Used Since :12/12/2016
AHMEDABAD
COFFE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARED, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK.
NEURICE

3452192 06/01/2017

MS.D.SUMATHI trading as ; M/s. Sri Abirami Agro Industries

No. 2/155/5, Palakadu, Vadakudi Village, Nagapattinam Taluk, Nagapattinam - 611002, Tamilnadu

MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:

KARTHIKEYAN. N

Used Since :28/11/2016

CHENNAI

Below Zero

3467132  24/01/2017
MR. MAHESH MURLIDHAR WANI
13/23, SAKAL NAGAR, BANER ROAD, AUNDH, PUNE - 411007
Manufacturers & Traders
SINGLE FIRM

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used

MUMBAI
Ice Cream, Ice, Frozen Yogurts And Sorbets, Cakes, Confectionery / Sugar Confectionery, Pastries, Waffles, Chocolates, Biscuits / Cookies
3470383  31/01/2017

PATIL HASHMUKHLAL BHAVANBHAI
trading as ;M/S. PSP CONFECTIONERY CO.
C/110, KAUSHLYA BUNGLOWS, OPP. ANMOL HOTEL, KADI, KALYANPURA ROAD, NANI KADI, TAL. KADI, DIST. MAHESANA 382 715, GUJARAT, INDIA.

MANUFACTURER
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since: 01/01/2017

AHMEDABAD

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.

subject to restriction of the goods for sale in the state of GUJARAT only.
UNIVERSAL IMPORT EXPORT INDIA PRIVATE LIMITED
HUBTOWN SOLARIS, 306, III RD FLOOR, N. R. PHADKE ROAD, NEAR EAST WEST FLYOVER, OPP. TELLI GALLI, SIGNAL ANDHERI (W), MUMBAI-400069, MAHARASHTRA, INDIA
MANUFACTURERS
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Used Since : 25/10/2010
MUMBAI
TEA & COFFEE
SAJ FOOD PRODUCTS PRIVATE LIMITED
trading as ;SAJ FOOD PRODUCTS PRIVATE LIMITED
5/1, Acharya Jagadish Chandra Bose Road, Kolkata 700 020, West Bengal, India.
Manufacturers, Merchants & Exporters.

Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.

Used Since :01/09/2016

KOLKATA
Flours and preparations made from cereals; biscuits, cookies, bread, rusks, cake, pastry, confectionery; baking powder, salt, mustard; Indian snacks and savouries; spices; coffee and tea.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1307536.
tatha
3477557  08/02/2017
RAJKUMAR LEKHWANI
trading as :RAJ SALT INDUSTRIES
49, BASANT BAHAR, GOPALPURA BYPASS, JAIPUR (RAJ)
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since :01/01/1998
AHMEDABAD
salt under class 30.
V PURE

3477559  08/02/2017
VISHUDDHA NUTRIOL PVT LTD
trading as ; VISHUDDHA NUTRIOL PVT LTD
ANAND NAGAR COLONY, KHAIRTHAL, DIST- ALWAR (RAJ)
MANUFACTURER & MERCHANT
BODY INCORPORATE

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since: 24/04/2014

AHMEDABAD
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice, salt under class 30.
Assi Tussi
3482298    13/02/2017
PARLE PRODUCTS PVT.LTD.
trading as ;PARLE PRODUCTS PVT.LTD.
North Level Crossing, Vile Parle (E), Mumbai-400 057.
MANUFACTURERS & MERCHANTS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
BISCUITS INCLUDING COOKIES AND CREAM BISCUITS; SNACK FOODS; CHOCOLATES AND CONFECTIONERY, BREAD, CAKES AND PASTRY; SWEET, SWEETMEATS; MUNCHIES; WAFER BISCUITS; CHIPS, POTATO FLAKES, WAFERS AND CRISPS INCLUDED IN CLASS 30; POPPED OR BOILED CORN; NOODLES AND OTHER PASTA PRODUCTS; INSTANT FOOD MIXES.
3485542   16/02/2017
ATULKUMAR BABULAL VACHHANI
trading as ;NEW SHUBHLAXMI FARASAN
KHAKHI JALIYA RAOD, PATEL SAMAJ SHOP NO.14, BHYAVADAR, TAL: UPLETA, Dist: RAJKOT,(GUJARAT) INDIA.
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
MRUGESHKUMAR ANANDJIBHAI MAVANI, ADVOCATE
M/S. TRADELINE, "PURVI", JIVAN - ANAND SOCIETY, AMARNATH CHOWK, OPP. RAVI APARTMENT, BEHIND MAHILA COLLEGE, RAJKOT - 360 001, GUJARAT
Used Since :05/01/2005
AHMEDABAD
FARASAN(NAMKEEN) INCLUDED IN CLASS-30.
Nandini

3488847  22/02/2017
SONAWANE FOODS PRIVATE LIMITED
VINAYAK BUNGALOW, AMRIT KHUMB SOCIETY, BEHIND GEETA NAGAR, DINDORI ROAD, MHASRUL, NASHIK-422004, MAHARASHTRA, INDIA
MANUFACTURER AND MERCHANT
AN INDIAN COMPANY INCORPORATED UNDER COMPANIES ACT, 1956
Address for service in India/Agents address:
RAGHUNATH SARASWAT, ADVOCATE
OFFICE NO.1&2, SATYAM ARCADE, RAMWADI, NAGAR ROAD, PUNE - 411 014.
Used Since :01/01/2017
MUMBAI
MANUFACTURER AND MERCHANT FOR SUGAR, RICE, TAPIOCA, SAGO, FLOUR, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES.
3490090   23/02/2017
MSKVIBS DIRECTORATE OF BEE KEEPING
GOVERNMENT BUNGALOW NO. 5, MAHABALESHWAR DIST. SATARA 412806, MAHARASHTRA
TRADERS AND MANUFACTURERS

Address for service in India/Attorney address:
KATARIYA VISHAL PRAKASH
2, SHARADA APT. OPP. GATE NO. 5, ABHIMANSHREE, AUNDH, PUNE–8
Used Since :02/01/2009

MUMBAI
HONEY
BHAGYESHWARI
3502208    03/03/2017
MUKESH JAIN
trading as ;VINAYAK MARKETING
1A, GANESH NAGAR-A, AAMO KI BAGICHI, NANGAL JAISA BOHARA, BENAR ROAD, DADI KA PHATAK, JAIPUR (RAJ)
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since :01/01/2017

AHMEDABAD
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice under class 30.

Goods restricted for sale in the state of Rajasthan only.
RAKESH DHANUKA
trading as ;SHRI BALAJI PRODUCTION
DHANUKA NIWAS, RANI BAZAR, BIKANER (RAJ)
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since :01/01/2017

AHMEDABAD
PAPAD, MANGODI UNDER CLASS 30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.
subject to restriction of the goods for sale in the state of RAJASTHAN only, no exclusive right to KITCHEN KING.
Trade Marks Journal No: 1904, 03/06/2019  Class 30

KYRA FOOD INDUSTRIES
ASHWIN BHATIA
RAVI BHATIA
NIKHIL MEHTANI
trading as :KYRA FOOD INDUSTRIES
BLOCK NO 472/4,TAJPUR ROAD,NEAR VOLGA AIR TECH CHANGODAR, SANAND AHMEDABAD - 382213, GUJARAT, INDIA.
MANUFACTURER

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since: 01/03/2017

AHMEDABAD

COOKIES, BISCUIT CAKE, COFFEE, ARTIFICIAL COFFEE, BREAD, PASTRY AND CONFECTIONERY, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES,(CONDIMENTS), SPICES.
3505952    04/03/2017
RAJESH UPADHYAY
trading as ;SHREE RANNADE FOOD INDUSTRIES
PRIYESH COTTON PRIVAE LIMITED, OPP. PATIDAR CARAMIC., SHAPAR(RAJKOT) 360024
MANUFACTURER
Proprietorship firm
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/03/2017
AHMEDABAD
WHEAT FLOUR, ATTA, FLOUR MADE FROM CEREALS.
3506009  04/03/2017
KYRA FOOD INDUSTRIES
ASHWIN BHATIA
RAVI BHATIA
NIKHIL MEHTANI
trading as : KYRA FOOD INDUSTRIES
BLOCK NO 472/4, TAJPUR ROAD, NEAR VOLGA AIR TECH, CHANGODAR, SANAND, AHMEDABAD - 382213, GUJARAT, INDIA.
MANUFACTURER
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since : 01/03/2017
AHMEDABAD
COOKIES, BISCUIT CAKE, COFFEE, ARTIFICIAL COFFEE, BREAD, PASTRY AND CONFECTIONERY, HONEY, TREACLE,
YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES,(CONDIMENTS), SPICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE BUCKS.
DOUBLE DAMRU
3508002  10/03/2017
MULCHAND AJANAWDIYA, PROPRIETOR, MDA MASALA UDHYOG
Murli Phatak Ke Pass, Murli, Sehore, M.P.
Proprietorship Firm
Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh
Used Since :08/02/2017
MUMBAI
SPICES INCLUDED IN CLASS 30.
3508133    10/03/2017
PIYUSH PRAVIN RAISONI
25, Payal Bunglow, Lane 4, Premnagar Soc, Marketyard, Satara Road, Pune - 411037
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/02/2017
MUMBAI
Cereal-based snacks, Wheat-based snacks, Maize-based snacks, Rice-based snacks.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.descriptive matter.
3508456  13/03/2017
KRISHNAM PRODUCTS
Vill. + P.O. Lakshmanpur, P.S. Domjur, Howrah-711114, West Bengal, India.
Manufacturer & Merchant
Address for service in India/Attorney address:
GARGI SEN
D.SEN & CO. 6, OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001
Used Since: 01/04/2001
KOLKATA
PAPAD
NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
VIPUL DUDHIYA SWEETS (NEHRUNAGARWALA)

3512748   24/03/2017

KANTILAL C MODY
trading as ;VIPUL
SHOP NO. 2, DHANLAXMI MARKET, NEHRUNAGAR FOUR ROADS, AMBAWADI, AHMEDABAD - 380015

Address for service in India/Attorney address:
DAKSHESH B. MEHTA, ADVOCATE
B-203, SHIVALIK PLAZA, OPP. ATIRA, IIM ROAD, AHMEDABAD - 380015, GUJARAT

Used Since :01/12/1985

AHMEDABAD

COFFEE, TEA, COCOA, SUGAR, RICE, TAPICOA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, SPICES, ICE INCLUDED IN CLASS 30.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1804631, 3512750.
3516235 30/03/2017
DIPAKKUMAR BHOGILAL PATEL
trading as ;THE RICE AND GINNING FACTORY
DHEDHAL ROAD, GUSHI NI NEL, BAVALA- 382220 (GUJARAT) INDIA

Address for service in India/Agents address:
CHIRAG A. SHAH, ADVOCATE.
401,ANUSHREE BLDG.,NR. BANK OF BARODA,USMANPURA, AHMEDABAD- 380 013.
Used Since :01/04/2016
AHMEDABAD
POHA.
3517989  01/04/2017
BIPINBHAI NARANBHAI PATEL
118/1, PATEL VAS, GOTA, TAL : DASCROI, DIST : AHMEDABAD – 382781, GUJARAT, INDIA
ADULT, AN INDIAN NATIONAL
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :03/05/2016
AHMEDABAD
FARINACEOUS FOODS; SALAD DRESSINGS; BEVERAGES WITH COFFEE, COCOA OR CHOCOLATE BASE; BAKERY AND CONFECTIONERY PRODUCTS AND FOOD FOR HUMAN CONSUMPTION.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3518185  31/03/2017

BHAGI RATH SHARMA
PLOT NO. G-1,13- B ,RUKMANI APARTMENT, NANNU MARG, DEVI NAGAR, JAIPUR (RAJASTHAN) INDIA
PROPRIETOR

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/03/2012

AHMEDABAD

SALT, FLOUR AND PREPARATION MADE FROM CERALS, SPICES, CONFECTIONERY, BISCUIT, RUSK, TOAST, BREAD, BREADSTICK, CAKE, PASTRY, CHOCOLATES AND BAKERY PRODUCTS WHICH ARE INCLUDED IN CLASS 30
Trova

3519024   03/04/2017

ORGANICO AGRO FOODS & BEVERAGES PRIVATE LIMITED

Private Limited
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Used Since :01/01/2017

MUMBAI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY (NON-MEDICATED), ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES (WHOLE AND GRINDED); NAMKEENS AND SNACKS, KACHARI; READY TO EAT ITEMS INCLUDED IN CLASS 30
3520352   05/04/2017
ADITYA AGRO INDUSTRIES
PLOT NO-244 TO 246, NEW GIDC KANSARI-388630, KHABHAT, DIST : ANAND, GUJARAT-INDIA.
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :03/01/2017
AHMEDABAD
SPICES, WHOLE SPICES, INSTANT MIX, READY TO MIX SPICES, ATTA, MAIDA, SAUJI, BESAN, FLOUR AND
PREPARATIONS MADE FROM CEREALS, SOUFF, METHI, AJWAIN, JEERA, TILLY, MUSTARD INCLUDED IN CLASS 30.
3522193 07/04/2017
MIKI MAIZE MILLING PVT. LTD.
52, 53, 54 & 59, G.I.D.C, KANSARI – 388630, KHAMBHAT, DIST. ANAND, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/02/2017

AHMEDABAD
MAIZE BASED SNACKS; MAIZE PAPAD; PAPADS; PAPADUMS
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
SIPLEY

3522980  11/04/2017
M.B. TEA & ALLIED PRODUCTS PVT. LTD.
trading as ;M.B. TEA & ALLIED PRODUCTS PVT. LTD.
3RD FLOOR, ORCHID SQUARE, S.F. ROAD, SILIGURI - 734005
MANUFACTURER AND MERCHANT
Used Since :01/03/2017

KOLKATA

Tea and Packed Tea, Coffee, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice.
SIP THE GOODNESS
3522981  11/04/2017
M.B. TEA & ALLIED PRODUCTS PVT. LTD.
trading as ;M.B. TEA & ALLIED PRODUCTS PVT. LTD.
3RD FLOOR, ORCHID SQUARE, S.F. ROAD, SILIGURI - 734005
MANUFACTURER AND MERCHANT
Used Since :01/03/2017
KOLKATA
Tea and Packed Tea, Coffee, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice.
THIS IS CONDITION OF REGISTRATION THAT WORDS SHALL BE USED TOGETHER.
3523599  11/04/2017
JIVRAJ TEA LIMITED
501, 502, 601, 602, 5TH & 6TH FLOOR, UNION HEIGHTS, B/S. RAHUL RAJ MALL, VESU, SURAT- 395007, GUJARAT, INDIA,
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/01/1972
To be associated with:
946895, 1086502, 1445779
AHMEDABAD
TEA
3523602  11/04/2017

JIVRAJ TEA LIMITED
501, 502, 601, 602, 5TH & 6TH FLOOR, UNION HEIGHTS, B/S. RAHUL RAJ MALL, VESU, SURAT- 395007, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/01/1972
AHMEDABAD
TEA
3523603  11/04/2017

JIVRAJ TEA LIMITED
501, 502, 601, 602, 5TH & 6TH FLOOR, UNION HEIGHTS, B/S. RAHUL RAJ MALL, VESU, SURAT- 395007, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since :01/01/1972

To be associated with:
3523599, 3523600, 3523602

AHMEDABAD
TEA
Trade Marks Journal No: 1904, 03/06/2019 Class 30

3525754 14/04/2017
BHAGI RATH SHARMA
PLOT NO. G-1,13-B, RUKMANI APARTMENT, NANNU MARG, DEVI NAGAR, JAIPUR (RAJASTHAN) INDIA
PROPRIETOR

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C SCHEME, JAIPUR-302001-RAJASTHAN
Used Since :01/04/2012

AHMEDABAD
SALT, FLOUR AND PREPARATION MADE FROM CERALS, SPICES, CONFECTIONERY, BISCUIT, RUSK, TOAST, BREAD, BREADSTICK, CAKE, PASTRY, CHOCOLATES AND BAKERY PRODUCTS WHICH ARE INCLUDED IN CLASS 30
3526409  15/04/2017
ASHUTOSH HARITWAL
G-18, RIICO INDUSTRIAL AREA, KOLANA, BANDIKUI-303313, DISTRICT DAUSA (RAJASTHAN) INDIA
PROPRIETOR
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/04/1994
AHMEDABAD
SPICES, AATA, MAIDA, SUJI, POHA, MANGORI, PAPAD, NAMKEEN AND FOOD PREPARATIONS MADE
THEREOF WHICH ARE INCLUDED IN CLASS 30
3526779 17/04/2017
KRISHNAMONI SADHUKHAN
trading as ;SSK ENTERPRISE
39/1, F.G. STREET, P.O.- TELINIPARA, DIST.-HOOGHLY, PIN- 712125.
MANUFACTURER & MERCHANT
Used Since :12/05/2016
KOLKATA
SPICE, SPICE POWDER, WHEAT FLOUR, PULSE POWDER, FLOUR, FOODS FLAVOUR, ESSENCES, SAUCE AND VINEGAR OF ALL KINDS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “Brand” ..
PRAJAPATI ANKURKUMAR ANILBHAI PROPRIETOR OF ANKUR KHAMANI
15/16/17, SHRINATH COMPLEX, MAL GODOWN ROAD, OPP. TELEPHONE EXCHANGE, MEHASANA - 384002. GUJARAT-INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Used Since : 05/09/2015

AHMEDABAD

SEV KHAMANI, KHAMAN, DHOKALA, KHANDVI, CHINIS ROLL, KARELA’S BHAJIA, DRY SAMOSA, PATRA, FARASAN INCLUDED IN CLASS 30.
3532690  24/04/2017
DILIPKUMAR DEVJIBHAI DONGA
6, Vijay Nagar Society - 1, Katargam Darwaja, Surat 395004
individual

Address for service in India/Agents address:
PRAKASH SOJITRA
M-504, NANDINI 3, VIP ROAD, VESU, SURAT-395007.
Used Since : 15/03/2017

AHMEDABAD
Dot ice-cream, Particulate ice-cream, Flavored Dot ice-cream, Ice-cream, Softy Cone Ice-cream, Brownie Ice-cream, Pastry, Cake, Faluda, Thick-shake Ice-cream and Cocoa-based beverages
3532766  24/04/2017
ATCINDIA AGRO PVT. LTD.
182/10, SODEPUR ROAD, MADHYAMGRAM, KOLKATA-700129, WEST BENGAL, INDIA.
Manufacturer and Merchant
Address for service in India/Attorney address:
GARGI SEN
D.SEN&CO. 6,OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001
Proposed to be Used
KOLKATA
RICE
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL DESCRIPTIVE
MATTERS APPEARING ON THE LABEL.
SWEETAMUNE

3532797    24/04/2017

BIOMMUNE PHARMA TECHNOLOGIES LLP
11/2, NIMAI CHANDRA GHOSH SARANI, TANTI PARA, P.O. KRISHNAGAR, NADIA-741101, WEST BENGAL, INDIA
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
GARGI SEN
D.SEN&CO. 6,OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001

Proposed to be Used
KOLKATA
NATURAL SWEETENERS
ATOLL ALLOYS PVT.LTD.
146, G.I.D.C, PHASE-1, HIGHWAY ROAD, MEHSANA, GUJARAT-INDIA
BODY INCORPORATE

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD

WHEAT PROCESSED, WHEAT FLOUR, WHOLE SPICES, SWEETS, NAMKEEN, INSTANT MIX, READY MIX SPICES,
COFFEE, TEA, COCOA, ATTA, MAIDA, RAVA, SUJI, BESAN, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE;
FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY,
TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE INCLUDED IN
CLASS 30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SPICE.
ABEZ
3533483  25/04/2017
YASMEEN RYAZ
1, FLAT NO. F-2, MEER JI COLONY, M. I. ROAD, JAIPUR (RAJASTHAN) INDIA
PROPRIETOR
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/04/2016
AHMEDABAD
TEA WHICH ARE INCLUDED IN CLASS 30
3534661  26/04/2017
VISHNUBLAI R. PRAJAPATI SOLE PROPRIETOR OF AKSHAR ICE-CREAM PARLOUR
OPP. LAXMI NARAYAN TEMPLE, KHAMBHAT-388620. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :24/04/2002
AHMEDABAD
IN RESPECT OF ICE CREAM, CANDY, ICE CANDY, ICE CREAM CONES INCLUDED IN CLASS - 30.
3536699 28/04/2017
CHIRAGDEEP FOODS PVT LTD
RENUDEEP BHAWAN, ADARSH COLONY, NEAR RANI BAZAR RAILWAY CROSSING, HOSPITAL ROAD, BIKANER (RAJ) BODY INCORPORATE
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since :24/08/2016
AHMEDABAD
NAMKEEN, PAPAD, BHUJIA, SWEETS.
3536962   28/04/2017
VIJAY KUMAR AGARWAL, TRADING AS SRI BHOLE BABA FLOUR MILLS
Ram Tekari Road, Jugsalai, Jamshedpur - 831006, Jharkhand, India.
Manufacturer, Merchant & Exporter
Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Used Since :01/04/2016
KOLKATA
Flour and preparations made from cereals, besan, atta, maida, sooji, spices and Indian snacks.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE OF INDIA.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER..
Trade Marks Journal No: 1904 , 03/06/2019 Class 30

3544315 08/05/2017
DATA BABA FOOD PRODUCTS
VILL-SHYAMSUNDAR (DAKTERDHAL), P.O.SHYAMSUNDAR, P.S. RAINA, BURDWAN,PIN-713424
Manufacturer and Merchant

Address for service in India/Attorney address:
GARGI SEN
D.SEN&CO. 6,OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001

Proposed to be Used
KOLKATA
RICE

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.

THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE STATE OF WEST BENGAL IN INDIA.
3545366    09/05/2017

K. S. ENTERPRISES
26-29, INDRAPRASTHA TOWER, NEAR SHAM KI SABJI MANDI, BHILWARA 311001, RAJASTHAN
PARTNERSHIP FIRM

Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT

Used Since: 09/05/2017

AHMEDABAD

FLOUR AND PREPARATIONS MADE FROM CEREALS, NAMKEEN, WAFERS, SNACK FOODS CONSISTING PRIMARILY OF GRAINS, CORN, CEREAL, OTHER VEGETABLE MATERIALS; COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, VINEGAR, SAUCES (CONDIMENTS), SWEETS

subject to restriction of services in the state of RAJASTHAN only.
3548525  14/05/2017

KULDEEPBHAI MUKESHBHAI POPAT PROPRIETOR OF MS. K D SALES CORPORATION
FLAT NO.-1, DIVYA COMPLEX, 150 FEET RING ROAD, RAIYA CERCLE, RAJKOT-360005,(GUJARAT) INDIA.
single firm

Address for service in India/Attorney address:
MRUGESHKUMAR ANANDJIBHAI MAVANI, ADVOCATE
M/S. TRADELINE, "PURVI", JIVAN - ANAND SOCIETY, AMARNATH CHOWK, OPP. RAVI APARTMENT, BEHIND MAHILA COLLEGE, RAJKOT - 360 001, GUJARAT

Used Since :01/07/2011

AHMEDABAD

DRY DOSA,DRY KATHIYAWADI BHAKHARI,BHAKHARWADI,PURI,SOYA STICK,CHAKKARI,KACHORI AND PICKLES (CONDIMENT)INCLUDED IN CLASS-30.
POPAPP

3550138  16/05/2017

NIRAV JAYANTIBHAI PATEL SOLE PROPRIETOR SAMARTH INDIA EXPORTERS
G.F/2, YASH-IV, NR. ANANYA FLAT, MANGLESHWAR MAHADEV ROAD, GHODASAR, AHMEDABAD-50. GUJARAT - INDIA.
NEW

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

AHMEDABAD

IN RESPECT OF POPCORN, CARAMEL POPCORN, FLAVOURED POPCORN, POPPED POPCORN, CANDY-COATED POPCORN AND PROCESSED POPCORN INCLUDED IN CLASS – 30
POPE’S
3550139  16/05/2017
JAXITA NIRAV PATEL SOLE PROPRIETOR HARSHIL ENTERPRISE
G.F./2, YASH-IV, NR. ANANYA FLAT, MANGLESHWAR MAHADEV ROAD, GHODASAR, AHMEDABAD-50. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :10/04/2013
AHMEDABAD
IN RESPECT OF POPCORN, CARAMEL POPCORN, FLAVOURED POPCORN, POPPED POPCORN, CANDY-COATED POPCORN AND PROCESSED POPCORN INCLUDED IN CLASS – 30
restriction of goods for sale in the state of GUJARAT only.
3550141  16/05/2017
HARSUKHBHAI R. HIRPARA SOLE PROPRIETOR OF KRISHA GRUH UDHYOG
9, AMBROTECH, G.I.D.C., SAYAN ROAD, AMROLI, SURAT. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD
IN RESPECT OF FRYMUS AND NAMKEEN INCLUDED IN CLASS - 30
3550183  16/05/2017
RIVZ INTERNATIONAL
F/1, SHIVAM-2 ESTATE, SARKHEJ BAWLA ROAD, FATEHWADI, TALUKA DASKROI, AHMEDABAD 382210, GUJARAT, INDIA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT

Proposed to be Used
AHMEDABAD
SPICES, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; FLOUR AND PREPARATIONS MADE FROM CEREALS, NAMKEEN, WAFERS, FARSAN, READY TO EAT SNACK FOODS CONSISTING PRIMARILY OF GRAINS, CORN, CEREAL, OTHER VEGETABLE MATERIALS OR COMBINATIONS THEREOF; BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES
YUMMIEEEE
3551704  18/05/2017
AMAN JAIN
P. No. 292, S-2, 2nd FLOOR, KRISHNA RESIDENCY-VII, JHOTWARA, JAIPUR-302012 (RAJASTHAN) INDIA
PROPRIETOR
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :24/03/2017
AHMEDABAD
FRYUMS, NAMKEEN, BHUJIA, PAPAD, FAST FOOD, FOOD PREPARATIONS, FOOD PRODUCTS AND CONFECTIONERY
ITEMS WHICH ARE INCLUDED IN CLASS 30
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.with restriction for the
state of Rajasthan..
3556361 24/05/2017
MALPURA NOOR MOHAMMAD IBRAHIM SOLE PROPRIETOR OF RIGAL JUICE
A-ONE COMPLEX, CHAPI HIGHWAY, TAL: VADGAM, DIST: BANASKANTHA. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :01/04/2017
AHMEDABAD
IN RESPECT OF ICECREAM, ICECREAM CONFECTIONERY, ICE CREAM, POWDER, ICECREAM CONES, ICECREAM SANDWICH, ICECREAM DESSERT, ICECREAM DRINKS AND ICECREAM SUBSTITUTE INCLUDED IN CLASS - 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word JUICE.
BHIKHARAM CHANDMAL SWEETS AND SNACKS (P) LTD.
trading as :BHIKHARAM CHANDMAL SWEETS AND SNACKS (P) LTD.
3AB,BRIJO DULAL STREET,KOLKATA 700006,WEST BENGAL,INDIA.
MANUFACTURERS & MERCHANTS
AN INDIAN NATIONAL COMPANY INCORPORATED UNDER COMPANIES ACT, 1956.
Used Since :07/05/1993

To be associated with:
1948990

KOLKATA
SWEETS AND NAMKINS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD Rajuji AND ALL OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL...
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER. THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1948990.
3559300  29/05/2017
CHACHAN TEA TRADING AS CHACHAN TEA
MAPLE HOUSE, Vidyasagar ROAD, KHALPRA, SILIGURI-734005 (W.B.)
PARTNERSHIP FIRM

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
KOLKATA
Coffee, cocoa, sugar, tapioca, sago, artificial coffee; preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; mustard; vinegar, sauces (condiments); ice; all including in class 30

New..
3560193   30/05/2017

EVEREST INSTRUMENTS PRIVATE LIMITED
D-902, Ganesh Meridian, Opp. Gujarat High Court, S.G. Highway, Ahmedabad – 380 060, Gujarat
Private Limited Company

Address for service in India/Attorney address:
NANAVATI & NANAVATI ADVOCATES
7th FLOOR, CORPORATE HOUSE, SARKHEJ - Gandhinagar HIGHWAY, JUDGES BUNGOWS CROSS ROAD,
BODAKDEV, AHMEDABAD - 380054, GUJARAT

Proposed to be Used
AHMEDABAD

preparations made from flour cereals, bread, pastry and confectionery.
3560195  30/05/2017
EVEREST INSTRUMENTS PRIVATE LIMITED
D-902, Ganesh Meridian, Opp. Gujarat High Court, S.G. Highway, Ahmedabad – 380 060, Gujarat
Private Limited Company
Address for service in India/Attorney address:
NANAVATI & NANAVATI ADVOCATES
7th FLOOR, CORPORATE HOUSE, SARKHEJ - GANDHINAGAR HIGHWAY, JUDGES BUNGLOWS CROSS ROAD,
BODAKDEV, AHMEDABAD - 380054, GUJARAT
Proposed to be Used
To be associated with:
3560193
AHMEDABAD
flour and preparations made from cereals, bread, pastry and confectionery
PARIMAL
3560197  30/05/2017
EVEREST INSTRUMENTS PRIVATE LIMITED
D-902, Ganesh Meridian, Opp. Gujarat High Court, S.G. Highway, Ahmedabad – 380 060, Gujarat, India
AN INDIAN PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
NANAVATI & NANAVATI ADVOCATES
7th FLOOR, CORPORATE HOUSE, SARKHEJ - GANDHINAGAR HIGHWAY, JUDGES BUNGLOWS CROSS ROAD,
BODAKDEV, AHMEDABAD - 380054, GUJARAT
Proposed to be Used
To be associated with:
3560193, 3560195
AHMEDABAD
preparations made from flour cereals, bread, pastry and confectionery.
3560329  30/05/2017
BRAJENDRA KUMAR BHAGAT
46(N) ADDA, Industrial Estate, Kanyapur, Asansol, Dist Burdwan - 713325, west Bengal
Proprietor

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
KOLKATA
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries
and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments);
spices; ice
Proposed to be used.
3560478  31/05/2017
DANISH ABDUL RAZAK PANDROWALA
trading as : DFFI IMPEX
REHYAAN TERRACES, A/ 1501, SAHAKAR- BANDIVALI HILL ROAD, JOGESHWARI (W)
MANUFACTURER
Single Firm
Address for service in India/Attorney address:
G.S. Rijhwani & Co.
203, Shree Prasad Chambers, 1Ind Floor, Near Tsec Engineering College, 35Th Road, TPS III, Bandra West Mumbai-400050
Proposed to be Used
MUMBAI
Baked goods, confectionery, chocolate and desserts
3580900  29/06/2017
MAYUR VISHANJI GALA TRADING AS : GALA CANDY COMPANY
PLOT NO. A-53, ADDL. MIDC, ANAND NAGAR, AMBERNATH (EAST), DIST. THANE-421506 [M.S.]
Proprietary Concern
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Proposed to be Used
MUMBAI
CONFECTIONERY (NON-MEDICATED) INCLUDED IN CLASS 30
3586149   06/07/2017
EDWARD KEVENTER PRIVATE LIMITED
Sagar Estate, 2, Clive Ghat Street, Kolkata- 700 001, West Bengal, India.
Manufacturers, Merchants & Exporters.
Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Proposed to be Used
To be associated with:
693714
KOLKATA
Tea, coffee, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, biscuits, pastry and confectionery, baking powder; salt, mustard; spices; ices, Indian snacks and Indian sweets, cooking ingredients, seasoning, sauces, vinegar, sweet meats, chocolates, bakery products, cookies, brownies, loaves, nankhatai, drinking chocolate, chips, snacks, mayonnaise, pulses flour for food, cereals, suji, cornflakes, pasta, noodles, papad and vermicelli, bubble gum, chewing gum, maizeflakes, oatflakes, ice cream, ice milk, kulfi, sorbet, gelato, frozen desserts, plain and flavoured frozen yogurt, frozen food, ready to eat snack food made from flour, rice, gram flour, corn, wheat
The mark KEVENTER is in use since December 01, 1946 and present label as a whole is proposed to be used
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD Enriching lives. Everyday..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 693714.
3668599   02/11/2017
SALASAR BAKERS PVT. LTD.
Tulsichoti, Post - Kiaboni, Dist - Paschim Midnapur - 721253, West Bengal, India.
Manufacturers, Merchants & Exporters

Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.

Proposed to be Used
KOLKATA
Bread, biscuits, cookies and confectionary

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE
MATTERS.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1417679..
3684526   22/11/2017
EDWARD KEVENTER PRIVATE LIMITED
Sagar Estate, 2, Clive Ghat Street, Kolkata- 700 001, West Bengal, India.
Manufacturers, Merchants & Exporters.
Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.

Proposed to be Used
To be associated with:
693714, 3492532, 3586149

KOLKATA
Tea, coffee, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, biscuits, pastry and confectionery, baking powder; salt, mustard; spices; ices, Indian snacks and Indian sweets, cooking ingredients, seasoning, sauces, vinegar, sweet meats, chocolates, bakery products, cookies, brownies, loaves, nankhatai, drinking chocolate, chips, snacks, mayonnaise, pulses flour for food, cereals, suji, cornflakes, pasta, noodles, papad and vermicelli, bubble gum, chewing gum, maizeflakes, oatflakes, ice cream, ice milk, kulfi, sorbet, gelato, frozen desserts, plain & flavoured frozen yogurt, frozen food, ready to eat snack food made from flour, rice, gram flour, corn, wheat

The mark KEVENTER is in use since December 01, 1946 and present label as a whole is proposed to be used.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 693714.
3684532  22/11/2017
EDWARD KEVENTER PRIVATE LIMITED
Sagar Estate, 2, Clive Ghat Street, Kolkata- 700 001, West Bengal, India.
Manufacturers, Merchants & Exporters.
Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.

Proposed to be Used
KOLKATA
Tea, coffee, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, biscuits, pastry and confectionery, baking powder; salt, mustard; spices; ices, Indian snacks and Indian sweets, cooking ingredients, seasoning, sauces, vinegar, sweet meats, chocolates, bakery products, cookies, brownies, loaves, nankhatai, drinking chocolate, chips, snacks, mayonnaise, pulses flour for food, cereals, suji, cornflakes, pasta, noodles, papad and vermicelli, bubble gum, chewing gum, maizeflakes, oatflakes, ice cream, ice milk, kulfi, sorbet, gelato, frozen desserts, plain & flavoured frozen yogurt, frozen food, ready to eat snack food made from flour, rice, gram flour, corn, wheat

The mark KEVENTER is in use since December 01, 1946 and present label as a whole is proposed to be used

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 693714.
3684538  22/11/2017
EDWARD KEVERTEN PRIVATE LIMITED
Sagar Estate, 2, Clive Ghat Street, Kolkata- 700 001, West Bengal, India.
Manufacturers, Merchants & Exporters.

Address for service in India/A Agents address:
DAWSANI & DAWSANI.
DAWSANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.

Proposed to be Used

KOLKATA
Tea, coffee, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, biscuits, pastry and confectionery, baking powder; salt, mustard; spices; ices, Indian snacks and Indian sweets, cooking ingredients, seasoning, sauces, vinegar, sweet meats, chocolates, bakery products, cookies, brownies, loaves, nankhatai, drinking chocolate, chips, snacks, mayonnaise, pulses flour for food, cereals, suji, cornflakes, pasta, noodles, papad and vermicelli, bubble gum, chewing gum, maizeflakes, oatflakes, ice cream, ice milk, kulf, sorbet, gelato, frozen desserts, plain & flavoured frozen yogurt, frozen food, ready to eat snack food made from flour, rice, gram flour, corn, wheat

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 693714.
3684542   22/11/2017
EDWARD KEVENTER PRIVATE LIMITED
Sagar Estate, 2, Clive Ghat Street, Kolkata- 700 001, West Bengal, India.
Manufacturers, Merchants & Exporters.

Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.

Proposed to be Used
To be associated with:
3492532, 3586149

KOLKATA
Tea, coffee, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, biscuits, pastry and confectionery, baking powder; salt, mustard; spices; ices, Indian snacks and Indian sweets, cooking ingredients, seasoning, sauces, vinegar, sweet meats, chocolates, bakery products, cookies, brownies, loaves, nankhatai, drinking chocolate, chips, snacks, mayonnaise, pulses flour for food, cereals, suji, cornflakes, pasta, noodles, papad and vermicelli, bubble gum, chewing gum, maizeflakes, oatflakes, ice cream, ice milk, kulfi, sorbet, gelato, frozen desserts, plain & flavoured frozen yogurt, frozen food, ready to eat snack food made from flour, rice, gram flour, corn, wheat

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 693714.
3700037  11/12/2017
MR. BISHAM KUMAR WASWANI TRADING AS : KRISHNA GRAH UDYOG
Shade No.26, Industrial Area, Adhartal, Jabalpur – 482 010 [M.P.]
Proprietary Concern
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :02/01/1998
MUMBAI
ALL TYPES OF SPICES, SALT, ASAFOETIDA AND CONDIMENTS INCLUDED IN CLASS 30
3702760    14/12/2017
M/S. KAMDHENU PICKLES & SPICES INDUSTRIES PVT. LTD.
KRISHI BHAVAN, 1379, BHAVANI PETH, PUNE-411042, MAHARASHTRA
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
S. SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since: 30/06/1984

MUMBAI
Coffee, tea, cocoa and artificial coffee, rice, tapioca and sago, flour and preparations made from cereals, bread, pastries and confectionery, edible ices, sugar, honey, treacle, yeast, baking-powder, salt, mustard, vinegar, sauces (condiments), spices; ice
ENUGALA FOODS AND BEVERAGES PRIVATE LIMITED
#48-2-231, Mogilicherla, Geesugonda, Warangal - 506 006

Body Incorporate

Address for service in India/Attorney address:
LAW PROTECTORS
20/10/1, OPP. GANESH BIDKARS OFFICE, ABOVE SHREE SAI ELECTRIC, 4th FLOOR, SOMAWARPETH, PUNE 411011

Proposed to be Used
CHENNAI
Spices, Namkeens, Biscuits, Cakes, Tea, Papad (Cereal based snacks), Noodles, Common salt for cooking & sauces
DR. MANGO

3710667  23/12/2017

H.P. NUTRITIONS PVT. LTD.
B-97, ANAND NAGAR, M.I.D.C., AMBERNATH (EAST), DIST. THANE-400 506 [M.S.]

Private Limited Company

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Proposed to be Used

MUMBAI

CONFECTIONERY (NON-MEDICATED), CHOCOLATES, CANDY, LOLLY POPS, BISCUITS (NOT FOR ANIMAL), WAFERS BISCUITS, CHEESE BALLS, CHEESE BISCUITS AND BUBBLE GUM INCLUDED IN CLASS 30
3710668   23/12/2017
H.P. NUTRITIONS PVT. LTD.
B-97, ANAND NAGAR, M.I.D.C., AMBERNATH (EAST), DIST. THANE-400 506 [M.S.]
Private Limited Company
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/06/2016
MUMBAI
CONFECTIONERY (NON-MEDICATED), CHOCOLATES, CANDY, LOLLY POPS, BISCUITS (NOT FOR ANIMAL), WAFERS BISCUITS, CHEESE BALLS, CHEESE BISCUITS AND BUBBLE GUM INCLUDED IN CLASS 30
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Dry fruits..
3712148 26/12/2017

H.P. NUTRITIONS PVT. LTD.
B-97, ANAND NAGAR, M.I.D.C., AMBERNATH (EAST), DIST. THANE-400 506 [M.S.]
Private Limited Company

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, 1IND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Used Since :01/01/2003

MUMBAI

CONFECTIONERY (NON-MEDICATED), CHOCOLATES, CANDY, LOLLY POPS, BISCUITS (NOT FOR ANIMAL), WAFERS BISCUITS, CHEESE BALLS, CHEESE BISCUITS AND BUBBLE GUM INCLUDED IN CLASS 30

TO BE ASSOCIATED WITH REGISTERED TRADE MARK NOS. 1428092, 1789262.
Nutritech

3713332  28/12/2017

M/S. NUTRITECH PVT. LTD
A 19 MIDC Phase II, Dombivli (E), - 421204

Director

Address for service in India/Agents address:
H. P. ASSOCIATES
138/2442/7, TAGORE NAGAR, VIKHROLI (E), MUMBAI-400 083.

Proposed to be Used

MUMBAI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
3716031  30/12/2017
RAJIV MALANG TRADING AS M/S. REKHA GRIH UDYOG
MURRA BHATTI, GUDYATI, RAIPUR-492001 (C.G.)
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/12/2017
MUMBAI
churan and confectionery
3717016 02/01/2018
SANJAY SWEETS & RESTAURANT
PLOT NO-12 KAROND CHAURAHA BERASIA ROAD BHOPAL (M.P)-462038
Partnership Firm
Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh
Proposed to be Used
MUMBAI
Snacks, Preparations made from cereals, Sweets, Namkeen, Confectionery, Bakery products.
for use in the state of MP only..
3719514   04/01/2018
R. GANESAN
NO. 1006, VEDHACHALAM NAGAR, MADAMBAKKAM (POST) GUDUVANCHERRY – 603 202, TAMIL NADU, INDIA.,
Individual
Address for service in India/Attorney address:
LAW AND RIGHTS (ADVOCATE)
SUITE NO-G-8, A BLOCK, GROUND FLOOR, GOLDEN JUBILEE GARDENS, GURU RAGHAVENDRA FOUNDATIONS, 181,
DARGA ROAD, ZAMIN PALLAVARAM, CHENNAI-600043

Proposed to be Used
CHENNAI
MANUFACTURING OF ICE CREAM, COFFEE AND ARTIFICIAL COFFEE, COFFEE-BASED BEVERAGES, TEA, TEA-BASED
BEVERAGES, COCOA, COCOA-BASED BEVERAGES, SUGAR, RICE, TAPIOCA, SAGO, FLOUR AND PREPARATIONS
MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER;
SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
3719967  05/01/2018
SRI RAGHAVENDRA FOODS
Partnership Firm
Address for service in India/Attorney address:
LAW PROTECTORS
20/10/1, OPP. GANESH BIDKARS OFFICE, ABOVE SHREE SAI ELECTRIC, 4th FLOOR, SOMAWARPETH, PUNE 411011
Proposed to be Used
To be associated with:
2834846
CHENNAI
Corn Flakes & Maize Flakes
Trade Marks Journal No: 1904, 03/06/2019 Class 30

SYED YOUNUS
HNO: 8-14-22/1, ANSARI ROAD, RAJENDRA NAGAR, RANGAREDDY - 500 052, TELANGANA, INDIA
Individual

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Used Since: 06/10/2012

CHENNAI
BREAD, PASTRIES, CAKES, COOKIES, SWEETS, CHIPS [CEREAL PRODUCTS], CORN CHIPS; FLOUR AND PREPARATIONS MADE FROM CEREALS, ICE, BERRIES, BUTTER COOKIES, RICE COOKIES, OAT COOKIES, CHOCOLATE COOKIES, CREAMS AND JAM BUNS; CHOCOLATE CAKE, CREAM CAKES, RUSKS, BISCUIT RUSKS, BISCUIT PRODUCTS, CHOCOLATE COVERED BISCUITS, SWEET BISCUITS, CHOCOLATE MOUSSES, CHOCOLATE DECORATIONS FOR CAKES, MILLET CAKES, CHOCOLATE WAFERS, ROLLED WAFERS [COOKIES], CHOCOLATE AND HONEY

subject to the mark should be use as represented in the trademark.
3721064   06/01/2018
AJAY KUMAR KHATRI TRADING AS : JAI KRISHNA GRUH UDYOG
PLOT NO.2, INDUSTRIAL AREA, RAIGARH - 496 001 [C.G.]
Proprietary Concern
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA
WEST MUMBAI 400050
Used Since :10/01/2012
MUMBAI
NAMKEENS INCLUDED IN CLASS 30
3723477  10/01/2018
D. SIVA PRASAD
trading as ;SHIVA SHAKTHI FOOD PRODUCTS
D.NO; 27-7-15/A, NEAR NANDANA HOSPITAL, KANNAVARI THOTA 4TH LANE, GUNTUR – 522004, ANDHRA PRADESH, MANUFACTURER AND MERCHANT
SOLE PROPRIETOR
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Used Since :01/12/2017
CHENNAI
SPICES, GARAM MASALA, CHILLI POWDER, SPICES PREPARATIONS MADE FROM PEPPER, TURMERIC, CINNAMON, CLOVES, CURRY, GINGER AND GARLIC; RICE, FRIED RICE, INSTANT RICE, PRODUCTS MADE FROM RICE SUCH AS SNACK FOODS, BISCUITS, CAKES, CHIPS, PUDDING AND SALADS; FLOUR, FLOURS MADE FROM RICE, CORN, GRAM, WHEAT, RAVA, CEREAL; RICE-BASED SNACKS, CEREAL-BASED SNACKS, WHEAT-BASED SNACKS; PAPPADUMS AND ASAFOETIDA POWDER
3724870  11/01/2018  
LALIT JAIN (INDIAN NATIONAL, PROPRIETOR), TRADING AS MANGALAM KIRANA STORES  
Bada Bazar, Astha, Dist. Sehore - 466116, Madhya Pradesh  
A Proprietorship Concern  

Address for service in India/Attorney address:  
IPR LAW ASSOCIATES (MUMBAI)  
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.  

Proposed to be Used  
MUMBAI  
Tea
3726654  13/01/2018
M/S. SNACK MATTERS
G2, THANJAI FOUNDATION, PLOT: 41, SRI PADMAVATHI NAGAR, IYYAPANTHANGAL, CHENNAI – 600056, TAMILNADU, INDIA

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Used Since :28/07/2017

CHENNAI
RICE-BASED SNACKS, CEREAL-BASED SNACKS, PUFFED CORN SNACKS, WHEAT-BASED SNACKS, PAPAD (CEREAL BASED SNACKS), PAKODA (CEREAL BASED SNACK FOOD), BHUJIA (CEREAL BASED FRIED SNACKS), CHEESE-FLAVORED PUFFED CORN SNACKS, PANI PURI (INDIAN SNACK CONTAINING SPICY WATER), BHEL PURI (Puffed Rice Based Indian Snacks), MAIZE-BASED SNACKS, MANIOC-BASED SNACKS, MUESLI SNACKS, GRANOLA SNACKS AND SNACK MIXES CONSISTING OF CRACKERS, PRETZELS OR POPPED POPCORN
subject to the mark should be use as represented in the trademark application.
3728815  16/01/2018
MAHAK PAHUJA TRADING AS : PARAS NUTRITIONS
365/8, SDA Compound, Musakhedi, Indore - [M.P.]
Proprietary Concern
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/11/2016
MUMBAI
CONFECTIONERY (NON-MEDICATED), TOFFEES, CANDY, CHOCOLATES INCLUDED IN CLASS 30.
3729873   17/01/2018
MAHAK PAHUJA TRADING AS : PARAS NUTRITIONS
365/8, SDA Compound, Musakhedi, Indore - [M.P.]
Proprietary Concern

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, 1ND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/07/2017

MUMBAI
CONFECTIONERY (NON-MEDICATED), TOFFEES, CANDY, CHOCOLATES INCLUDED IN CLASS 30.
3731143  18/01/2018
MAYANK SUBHASH JAIN
257, MIDDLE RING ROAD, NEAR PARDI RAILWAY CROSSING, NAGPUR-440 028.
PROPRIETOR

Address for service in India/Agents address:
DIPAK S. MOHINANI, ADVOCATE
601, NENUMAL SOCIETY, O.T. SECTION, ULHASNAGAR-3.

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, FLOUR, WHEAT, SAGO, SPICES, BREAD, BISCUITS, SALT, CAKES
POWDER, MILK, SNACKS, MUSTARD, CHOCOLATES, PASTRY, RUSK, CONFECTIONERY, ICES, SWEETS, SAUCES,
KETCHUP, HONEY, NOODLES, TREACLE, JAGGERY, CUSTARD POWDER, CORN FLOUR POWDER, CURRY POWDER,
MIX MASALA, BACKING POWDER, VINEGAR, FLOUR AND PREPARATIONS MADE FROM CEREALS AND SAUCES,
3736046  24/01/2018
GARSIEVE FOODWORKS LLP
B12, Sunshree Woods Commercial Complex, NIBM Road, Kondhwa, Pune - 411048
Limited Liability Partnership(LLP)

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Corn chips, Extruded corn snacks, Vegetable flavoured corn chips, Corn-based snack foods, Maize based snack products, Ready to eat savory snack foods made from maize meal formed by extrusion, Wheat-based snack foods, Tortilla chips, Taco chips, Grain-based chips, Sauces, Cheese sauce, Salsa, Tortilla snacks, Tortilla shells, Tortillas, Taco shells, Tacos, Flour based savory snacks, Nachos, Tarts [sweet or savoury], Corn meal.
SPHURTI
3741308   31/01/2018
ASHOK KUMAR HETAWAL TRADING AS M/S. ARPIT TRADERS
364, VIP PARSPEAR NAGAR, NARMADA CHOURAHA, INDORE (M.P)
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S. SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
MUMBAI
Tea
MANILAL GANDHI (INDIAN NATIONAL, PROPRIETOR), TRADING AS HEMA TRADERS
43, Dhan Mandi, Subhash Marg, Ratlam - 457001, Madhya Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Tea
CHENNAI

Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]

The mark as a label should be viewed as whole as a composite mark depicting the distinctive lettering style, colour combination and artwork and there is no exclusive right over the descriptive words in the mark and with restriction to use within the territorial jurisdiction of State of Tamilnadu, Karnataka, & Kerala..
3749970  08/02/2018
RAJESH JAMNADAS MAHIJA PROPRIETOR OF SHREE SAI CONFECTIONARY
PLOT NO. 3, SECTION-3A, INDUSTRIAL AREA, ULHASNAGAR - 421004, DIST. THANE, MAHARASHTRA, INDIA.
SOLE PROPRIETOR
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.
Proposed to be Used
MUMBAI
CONFECTIONARY & JELLY
MAJEED
12 / 176 OF MALAPPURAM MUNICIPALITY, PARAMBAT COMPLEX, KAVUNGAL BY PASS JUNCTION, MALAPPURAM PO, MALAPPURAM DIST, KERALA.

PROPRIETOR

Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA

Proposed to be Used
CHENNAI

coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee, flour and preparations made from cereals, bread, pastry and confectionery, ices, honey, treacle, yeast, backing powder, salt, mustard, vinegar, sauces, (condiments), spices, ice.

The mark should not be dissected and to be considered as a whole, as a composite mark depicting the distinctive lettering style, artwork & colour combination.
3758604  20/02/2018
FESPRO FOODS PVT. LTD.
195, Asco Capital, Scheme No. 78, Part - 2, Near Daisy Dales School, Indore - 452010, Madhya Pradesh
A Private Limited Company Registered under The Companies Act 1956

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Confectionery, Preparations made from cereals, snack food (cereal based)
Trade Marks Journal No: 1904, 03/06/2019   Class 30

3765974  27/02/2018
A.MURUGESAN, PROPRIETOR OF M/S. SREE VELMURUGAN MILLS
NO.340 THURAIYUR MAIN ROAD, MANACHANALLUR TALUK, TRICHY - 621 005, TAMILNADU, INDIA
Proprietorship
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :19/04/2007
CHENNAI
RICE, BROWN RICE AND WHOLE GRAIN RICE
SWARUP TEA

3767744    01/03/2018
SHUBHANGI MOHAN BHOSALE
RUI NAGOBA MANDIR CHOWK, TAL BARSHRI DIS SOLAPUR MAHARASHTRA 413406
INDIAN NATIONAL
Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.

Proposed to be Used
MUMBAI
TEA INCLUDED IN CLASS 30
3767850  01/03/2018
SAJJAD BHAYANI
535, Crawford Market, L. T. Road, Mumbai - 400001, Maharashtra
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
3771651  07/03/2018
G.A.R.DIXON
trading as ;ROSES OF SHARON SMALL SCALE INDUSTRIES
28/19A, SAROJ BHAVAN, NORTH STREET, MARTANDAM - 629 165, TAMILNADU,INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
HONEY PUTTING PRODUCTS
3773246  08/03/2018
SNEHA GAJANAN PAI TRADING AS MAHAMAYA FOOD PRODUCTS
Plot No 59, Canacona Industrial Estate, Shristhal Canacona, Goa - 403702
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/01/1998
MUMBAI
Garam masala, Chilli powder, Turmeric, Dried coriander, Ground coriander, Papads, Flour and preparations made from cereals, Spices, Rice, Rice-based snacks, Beaten Rice.
PANCHAMRUT

3774880  12/03/2018
M/S. PANCHAMRUT DAIRY PVT. LTD.
1ST MANGAL KUNJ, CARTER ROAD NO 4, BORIVALI EAST, CHINCH PADA, BORIVALI EAST, MUMBAI-400066
MAHARASHTRA
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/1965

MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces (condiments); spices
3775373    12/03/2018

V.PRABAKAR
trading as ;UNIVERSAL FOODS
NO.35, KEELATHERU, MELACAUVERY, KUMBAKONAM - 612 002, TAMIL NADU ,INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Used Since :20/11/2014

CHENNAI

BAKERY PRODUCTS SUCH AS MILK RUSK, MILK BREAD AND MILK BUN.

The mark as a label should be used in whole as a composite mark depicting the distinctive lettering style, colour combination and artwork with restriction to use within the territorial jurisdiction of State of Tamilnadu.
VARSHA SHAMNANI (INDIAN NATIONAL, PROPRIETOR), TRADING AS YASH AGRO
Dondwada, Khandwa - 450001, Madhya Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
To be associated with:
3719939, 3734745

MUMBAI
Flour and preparations made from cereals (wheat flour)
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3734746.
SANJAY KUMAR CHAWLA (INDIAN NATIONAL, PROPRIETOR), TRADING AS SHREERAM TEA COMPANY
17, Vivek Path, Neemuch - 458441, Madhya Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Tea
3779764  16/03/2018
M/s. GSP FOODS
PLOT NO. 56/4, 1st FLOOR, PHASE-I, IDA JEEDIMETLA, HYDERABAD-500055, TELANGANA, INDIA.
Partnership Firm
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana
Proposed to be Used
CHENNAI
CHOCOLATES
DINESH CHAINANI (INDIAN NATIONAL, PROPRIETOR), TRADING AS MAA ENTERPRISES
26, Palsikar Colony, Opposite Juni Indore Thana, Near Collectrate, Indore - 452001, Madhya Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Preparations made from cereals (namkeen, fryums), confectionery, bread, pastry, rusk, bakery products, chocolates
3785310 22/03/2018
KAARYA FOODS LLP
1 NAMU BUILDING, 172 C, NAIGON CROSS ROAD, DADAR CR, MUMBAI - 400014, MAHARSHTRA, INDIA
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THAN (E)-400603

Proposed to be Used
MUMBAI
MANUFACTURER OF SNACK BAR CONTAINING A MIXTURE OF GRAINS, NUTS & DRIED FRUITS.
3798354 06/04/2018

MOHAMMAD ALIJAH (INDIAN NATIONAL, PROPRIETOR), TRADING AS HIND FOOD PRODUCTS

Modern Bidi Factory, Mission chowk, Katni - 483501, Madhya Pradesh

A Proprietorship Concern

Address for service in India/Attorney address:

IPR LAW ASSOCIATES (MUMBAI)

201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkoper (W), Mumbai - 400 086.

Proposed to be Used

MUMBAI

Bread, bun, rusk, pastries, cookies, cakes, flour and preparations made from cereals (namkeen), chocolates, confectionery, sauces

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3799817  08/04/2018
M/S. PUNJAB SIND FOODS INDIA PVT. LTD.
AG-2, CAMA INDUSTRIAL ESTATE, WALBhatt ROAD, GOREGAON (EAST), MUMBAI-400063 MAHARASHTRA
Private Limited Company
Address for service in India/Attorney address:
S. SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2013
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces (condiments); spices; ice
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3367929, 3367928..
BHAGATCHAND BHALCHAND & CO.
NEAR RAILWAY CROSSING, KACHNA ROAD, VIP STATE, RAIPUR, (C.G.).
Partnership Firm
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection, beside jai bharat restaurant, kokari aagar, naik nagar, s.m.road, antophill church, mumbai –400 037.

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
3806410   15/04/2018
BHUMI MANGWANI TRADING AS M/S. JAY JHULELAL GRUH UDYOG
T.P. NAGAR, BURHANPUR (M.P.)
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Snacks, biscuits, bread, salt, pastry, cocoa, confectionery, spices, tea, sugar, coffee and sauces
ANSHAY RAI  
201, MANGlam RESIDENCY, 93, SHRINAGAR EXTENSION, INDORE (M.P.) 
INDIVIDUAL 

Address for service in India/Attorney address: 
S.SINGH & ASSOCIATES 
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9 

Proposed to be Used 
MUMBAI 

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee, flour and preparations made from cereals, bread, pastry, ice, honey and spices
3814285 23/04/2018
SALMAN KHAN PROPRIETOR OF SALMAN BAKERY
SHOP NO. 1, AHATA MANKASHA, NEAR PUL BOGDA AISHBAGH, BHOPAL, (M.P.) - 462023
SOLE PROPRIETOR
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
3818505  27/04/2018
ANIL UDHAWDAS RAIKESH
M/s Balaji Fryums, #Plot No-N214, MIDC, Growth Centre, Akola, Maharashtra-444104, India.
Single Firm
Address for service in India/Agents address:
R. V. R ASSOCIATES.
FLAT NO. G-4, #. 3-4-543 & 544, LAXMI NILAYAM, ADJ: YMCA GROUND NARAYAN GUDA, HYDERABAD-500027.
Used Since :03/03/2018
MUMBAI
Snack foods made from corn, rice, cereal, grains and flour, Preparations made from Cereals.
4048127 06/01/2019
LAXMI AGENCIES
PLOT NO-64 A GROUND FLOOR DEFENCE ENCLAVE PART-1 MOHAN GARDEN NEW DELHI-110059
PROPRIETOR
Proposed to be Used
DELHI
SPICES, SAUCES, VINEGAR AND MUSTARD INCLUDED IN CLASS 30.
MD. ANIS KHAN BEING PROPRIETOR TRADING AS: H.S.B. AYURVEDIC PRODUCTS.
2A, TARA CHAND DUTTA STREET, 6TH FLOOR, KOLKATA 700073, WEST BENGAL,
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62, BENTINCK STREET, 4TH FLOOR, ROOM NO. 412, KOLKATA 700 069, W.B., INDIA.
Used Since: 10/04/2015

KOLKATA
TEA & COFFEE BEING INCLUDED IN CLASS-30.
TIBET NUOBOOLAND FOODS CO., LTD.
F-18ZHIHZAO INDUSTRIAL PARK, CHENGGUAN DISTRICT LHASA TIBET,CHINA
A Company incorporated and organized under the laws of the People's Republic of China
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used

DELHI

Coffee; flowers or leaves for use as tea substitutes; tea-based beverages; sugar; candy; chocolate; chewing gum for breath freshening; honey; cereal-based snack food; jiaozi [stuffed dumplings]; cereal preparations; noodles; ice cream; ice, natural or artificial; powders for making ice cream; frozen yogurt [confectionery ices]; cooking salt; preparations for stiffening whipped cream; essences for foodstuffs, except etheric essences and essential oils; ice lollies
Trade Marks Journal No: 1904, 03/06/2019 Class 30

4127124 25/03/2019
M/S. SHREE GURU LABHESHWAR DAIRY & SWEETS
28, SAGUN ROW HOUSE, GOLDEN CHOWK, UTTRAN, MOTAVARACHHA, CHORASI, SURAT-394105.
Partnership

Address for service in India/Attorney address:
NILESH DEOKAR
S-14,Heta Complex,Nr.L.P.Savani School, Honey Park Road, Adajan,Surat(Gujarat)

Proposed to be Used
AHMEDABAD
SWEETS, NAMKEEN, BAKERY PRODUCTS, WAFFERS, FARSAN, SAUCES, SNACKS, FAST FOOD ITEMS, INSTANT MIX, READY TO EAT, PAPAD, ICE CREAMS AND CONFECTIONERY INCLUDED IN CLASS-30.
4129954    27/03/2019
SAHAJANAND LIFE SCIENCES PVT LTD
SAHAJANAND ESTATE, WAKHARIA WADI, NEAR DABHOLI CROSS ROAD, VED ROAD, SURAT - 395 004, GUJARAT, INDIA
MANUFACTURER & MERCHANT
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.
Used Since :16/11/2017
To be associated with:
2903629
AHMEDABAD
Non-Medicated foods such as Coffee, Tea, flour and preparations made from cereals, spices, biscuits and confectionary as included in Class 30
4130314   27/03/2019

HASHIM A
ADAYATT(H) , PONNIAKURSSI (P.O) PERINTHALMANNA MALAPPURAM KERALA 679322

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:

VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments.
NCOURAGE AV

4130586  27/03/2019

NCOURAGE SOCIAL ENTERPRISE FOUNDATION (A WHOLLY OWNED SUBSIDIARY OF TATA CHEMICALS LIMITED).
Ground Floor, East Wing, Leela Business Park, Andheri Kurla Road, Andheri (East), Mumbai- 400 059.
Non profit organization registered under Section 8 of the Companies Act, 2013.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
Spices; spice mixes, mixed flour for food; flour mixes; flour; wholemeal flour, besan (gram flour), ready to eat savory
snack foods made from maize meal formed by extrusion, coffee, tea, cocoa and artificial coffee; rice, pasta and noodles;
tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; Ice cream,
sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs;
vinegar, sauces and other condiments; Ice [frozen water], snack food, ready to eat savory snack foods made from maize
meal formed by extrusion being goods included in class 30.
NGOURAGE

4130592  27/03/2019
NGOURAGE SOCIAL ENTERPRISE FOUNDATION (A WHOLLY OWNED SUBSIDIARY OF TATA CHEMICALS LIMITED).
Ground Floor, East Wing, Leela Business Park, Andheri Kurla Road, Andheri (East), Mumbai- 400 059.
Non profit organization registered under Section 8 of the Companies Act, 2013.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; Ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; Ice [frozen water], snack food, ready to eat savory snack foods made from maize meal formed by extrusion being goods included in class 30.
MANOJ JEETMAL JAIN, AN INDIAN
Budhwar, Near Middle School, Tehsil Ashta, District Sehore-466 116. (M.P.)
INDIVIDUAL.
Address for service in India/Agents address:
SHAH & SHAH
654, JAGANNATH SHANKRSHEET MARG, MUMBAI - 400 002.

Proposed to be Used
MUMBAI
WHOLE WHEAT FLOUR AND PREPARATIONS MADE FROM CEREALS.
4130914  28/03/2019
ANKUSH GHOSH
trading as ;MITA ICE CANDY AND CREAM
NO. 2, VIVEKANANDANAGAR, BOSEPARA, P.S & P.O- PANDUA, HOOGHLY, PIN- 712149, WEST BENGAL, INDIA.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
DHARMENDRA TIWARI, ADVOCATE
1/B,OLD POST OFFICE,EMERALD,4TH FLOOR,KOLKATA 700 001,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
ICE CANDY AND OTHER ARTICLES INCLUDED IN CLASS -30
4131099  28/03/2019
MR. ARSHID RAJA PROP. OF HAZIM IMPEX
96-97, GROUND FLOOR, GANDHI GALI, TILAK BAZAR CHOWK, KHARI BAOLI, DELHI-110006
PROP.
Address for service in India/Attorney address:
ONLINE TRADE MARK CO.
7259, SHOP NO.4, PREM NAGAR SHAKTI NAGAR, DELHI-110007
Used Since :07/07/2016
DELHI
SPICES, ALMOND PASTE, BREAD, CAKES, CLOVES, COFFEE, COOKING SALT, CUSTARD, GINGER, HONEY, RICE, SAFFRON, SUGAR AND TEA .
BRITANNIA 50-50 SUGAR & SPICE

4131695    29/03/2019

BRITANNIA INDUSTRIES LIMITED
trading as ;BRITANNIA INDUSTRIES LIMITED

NO. 33, LAWRENCE ROAD, NEW DELHI-110035.
MANUFACTURERS AND MERCHANTS

Proposed to be Used
To be associated with:

756219

DELHI

BISCUITS, BREAD, BUNS, ROLLS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO,
ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SAVOURIES, SNACKS, COOKIES, PASTRY
AND CONFECTIONERY, CAKES, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR,
SAUCES; SPICES. CROISSANTS.
BRITANNIA 50-50 NICE & SPICE

4131696  29/03/2019
BRITANNIA INDUSTRIES LIMITED
NO. 33, LAWRENCE ROAD, NEW DELHI-110035.
MANUFACTURERS AND MERCHANTS

Proposed to be Used
To be associated with:
756219

DELHI
BISCUITS, BREAD, BUNS, ROLLS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SAVOURIES, SNACKS, COOKIES, PASTRY AND CONFECTIONERY, CAKES, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES; SPICES. CROISSANTS.
MIRCHUMAL AND NARUMAL PAPAD
4131738  29/03/2019
KANTA ASWANI
C-38 JANTA COLONY, MANDSAUR
Manufacturing of class 30 items
INDIVIDUAL.
Proposed to be Used
MUMBAI
PAPADS INCLUDED IN CLASS 30
WASIM AHMED SHAIKH LAI SHAIKH TRADING AS: BABA ENTERPRISES
S/O. SHAIKH LAI SHAIKH, SANTOSH NAGAR, BACKSIDE, SANTOSH MANGAL KARYALAYA, THERAON, PUNE CITY, PUNE-411033, MAHARASHTRA, INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.
Used Since: 05/05/2014
MUMBAI
MANUFACTURING OF CHIKKI & SWEETS
4132045   29/03/2019  
MADHAV PRASAD SHARMA PROP. OF NAGWAL ENTERPRISES 
NEW COLONY, RANJHAWALA, RAIPUR, DEHRADUN-248008  
INDIVIDUAL  
Address for service in India/Attorney address:  
BANDHUJI TRADE MARK CO. 
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084  
Proposed to be Used  
DELHI  
SPICES
4132251  29/03/2019

VIVA GLOBIZE
NO.42/4, KALAS BAGARGUNDA STREET, VELLORE - 632001, TAMIL NADU, INDIA
AN INDIAN PARTNERSHIP FIRM

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA
Used Since :07/11/2018

CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGo, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING-POwDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTs), SPICES, ICE, JHUNKA BHAKHAR (GRAM FLOUR, SMALL MILLET INCLUDING FLOUR AND MILLET FLOUR BASED TRADITIONAL FOOD PREPARATION)
4132605  29/03/2019
DHARAMCHAND PANCHAL
102, Nandlalpura, Indore - 452001, Madhya Pradesh
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
Trade Marks Journal No: 1904 , 03/06/2019 Class 30

4132628  29/03/2019
SIDDHARTH SINGH
SAROJ ENTERPRISES, KANCHAN GHAR, SONEPUR, DISTT., SARAN, BIHAR- 841101.
INDIVIDUAL

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Used Since :04/12/2017

KOLKATA
Chips; Flour-based chips; Snacks; Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, bakingpowder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice
Trade Marks Journal No: 1904 , 03/06/2019     Class 30

4133283   30/03/2019
KUTBUDDIN KANORWALA (PROP OF Z.A.KANORWALA)
01,05,06 THEOSOPHICAL SOCIETY LODGE, CHAMANPURA, SHIKSHA BHAVAN CIRCLE, UDAIPUR - 313001,
RAJASTHAN,INDIA
Individual

Address for service in India/Attorney address:
NITIN SURENDRABHAI RAVAL
JKPL CONSULTANTS PVT LTD 216, MADHUPURA VEPAR BHAVAN, NEAR GANJ BAZAR, MADHUPURA, AHMEDABAD -
380004, GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
Papads
RAJIV KUMAR, TRADING AS R. K FOODS PRODUCT
Barbigha, Sheikhpura, Monghyr, Bihar - 811101
Proprietorship Firm

Address for service in India/Attorney address:
NIDHI SHARMA
IP NATION;D-177,SHYAM PARK EXT., SAHIBABAD,GHAZIABAD

Proposed to be Used

KOLKATA
Nimki, bhujia; poha; snack mixes consisting of crackers, popcorn; chakli; sweets; wheat based snacks; cereal based snacks; rice based snacks; puffed corn snacks; muesli snacks; garnola snacks; manioc based snacks; cassava based snacks; maize based snacks;
413339 30/03/2019
RENAISSANCE SMART SERVICES LLP
KHUDIRAM NAGAR, SHYAMNAGAR, P.S- JAGATDAL, 24 PARGANAS(N), PIN- 743127
LIMITED LIABILITY PARTNERSHIP FIRM
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY, PIN 712 235,WEST BENGAL,INDIA.
Used Since :15/01/2019
KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]; as included in class 30.
Proposed to be Used

KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]; as included in class 30.
KELLOGG’S KRAVE

4133471  30/03/2019

Kellogg Company
One Kellogg Square, PO Box 3599, Battle Creek, Michigan 49016, U.S.A.
A corporation organized and existing under the laws of the state of Delaware, U.S.A.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

To be associated with:
516458, 1668164, 3230533, 3336354, 3897540

DELHI

Breakfast cereals; processed-cereal based food to be used as a breakfast food, snack food or ingredient for making other foods; cereal bars; cereal-based snack foods.
MARINO FRUTILO

4133488    30/03/2019

MARINO FOOD PRODUCTS PVT. LTD.
Sy. No.18, Medchal to Shamirpet Road, Hyderabad - 501 401 (T.S)

Body Incorporate

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Used Since :09/10/2018

To be associated with:
3930699, 3930703, 3930710

CHENNAI

Biscuits, confectioners, bread, cakes, pastries, wafers, sweets, sweetmeats, toffees, chocolates, ice creams, ice cream mixes, cookies, buns, candy, chewing gum, chicory, vermicelli, mustard powder, noodles, spaghetti, essences for food, flours of all kinds and food preparations made from cereals.
MARINO MANGO MAZA

4133489  30/03/2019
MARINO FOOD PRODUCTS PVT. LTD.
Sy. No.18, Medchal to Shamirpet Road, Hyderabad - 501 401 (T.S)
Body Incorporate

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Used Since: 10/12/2018

To be associated with:
3930698, 3930699

CHENNAI

Biscuits, confectioners, bread, cakes, pastries, wafers, sweets, sweetmeats, toffees, chocolates, ice creams, ice cream mixes, cookies, buns, candy, chewing gum, chicory, vermicelli, mustard powder, noodles, spaghetti, essences for food, flours of all kinds and food preparations made from cereals.
Oriearth ECOVENTURE INDIA PRIVATE LIMITED
SR 17/4, MANGAL NAGAR, WAKAD ROAD, THERGAON, MULSHI, PUNE PIN 411 033

Proposed to be Used
MUMBAI

FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY, ICES, HERBAL HONEY, HERBAL HONEY, HERBAL HONEY IOZENGES (CONFECTIONERY), TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, SUGAR, RICE, CONVENIENCE FOOD AND SAVOURY SNACKS, HERB TEA OTHER THAN MEDICINAL PURPOSES, DRIED AND PROCESSED HERBS, GARDEN HERBS, BEVERAGES WITH COFFEE, COCOA OR TEA BASE, VINEGAR, SAUCES, SPICES AND CONDIMENTS
4134303  01/04/2019
A.V THOMAS AND COMPANY LIMITED
trading as A.V THOMAS AND COMPANY LIMITED
P.B.NO. 4260, PANAMPILLY NAGAR.P.O, COCHIN- 682036, KERALA, INDIA.
MANUFACTURER AND MERCHANTS
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SINDHU KRISHNA CS. ADVOCATE.
TC 1/1414, SREESANTHAM, KUMARAPURM, MEDICAL COLLEGE. P.O. TRIVANDRUM - 695011. KERALA

Proposed to be Used
To be associated with:
1380725

CHENNAI
COFFEE
NUQI GLOBAL FOODS CORP
PLOT NO. 11, PANJETANI ESTATE, OPP. P.W.D. GROUND, CHANDOLA TALAV, CHANDOLA, AHMEDABAD, GUJARAT-380028.

Its a Partnership firm

Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI, MAHARASHTRA, INDIA.

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa, sugar, rice, tapioca, sago; bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar; spices; ice.
OMNA ORGANICS LLP
trading as OMNA ORGANICS LLP
M-3, BASEMENT (LEFT SIDE), LAJPAT NAGAR-II NEW DELHI-110024
MANUFACTURERS AND MERCHANTS

Proposed to be Used

DELI

MANUFACTURING OF COFFEE, TEA, COCOSA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES;
4134687  02/04/2019
MATHEW ALIAS
VAZHANGATTUPUTHENPURAYIL, KOOTHATTUKULAM PO, ERNAKULAM, PIN - 686662
INDIVIDUAL

Address for service in India/Attorney address:
AJAY R KAMATH
Kamath Legal, EVRA-55, Jagathy, Thycaud, PO, Thiruvananthapuram-695014

Proposed to be Used
CHENNAI

Food Products included in class 30
4134872  02/04/2019
SOMAHAR AGRO FOODS PVT. LTD.
A-65 GIRIRAJ RESIDENCY, SOMA-TALAV VADODARA - 390025 GUJARAT INDIA

Proposed to be Used

AHMEDABAD

PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE INCLUDED ONLY IN CLASS – 30.
4134895  02/04/2019

SHAHNAWAZ KHILJEE
RIICO Industrial Area, RICCO Housing Colony, Barmer, Rajasthan 344001
INDIVIDUAL, INDIAN NATIONAL PROPRIETOR

Address for service in India/Attorney address:
NIKHIL SONI
C-365, NIRMAN NAGAR, KINGS ROAD, JAIPUR-302019. RAJASTHAN

Used Since: 07/01/2016

AHMEDABAD

SPICES, FLOUR AND PREPARATIONS MADE FROM CEREALS, CHIPS [CEREAL PRODUCTS], WAFFLES, CHOCOLATE-BASED BEVERAGES AND SPREADS, CONFECTIONERY, FREEZE-DRIED DISHES, MACARONI, MAYONNAISE, NOODLE-BASED PREPARED MEALS, SOYA FLOUR AND PREPARATION, SALT, BHUJIA, NAMKEEN, BADI, PAPAD, SAUCES (CONDIMENTS) INCLUDING IN CLASS 30

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD BOLLYWOOD
DESH DEEPAK
Plot No. D-17, Industrial Area. Nagheta, Hardoi, UP-241001
INDIVIDUAL

Address for service in India/Attorney address:
SANJEEV GOEL
507, 5th Floor, Amba Tower, DC Chowk Sector 9, Rohini, Delhi 110085

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces,(condiments); spices;
Royza

4135264  02/04/2019
SYED RIZWAN ALI
957, Nandanpura Post - Sipri Bazar Jhansi, Uttar Pradesh-284003
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
CHOWKIDAR

4135303 01/04/2019
KRISHANGOPAL GHEWARCHANT DIWVEDI trading as K G TEA COMPANY
GAT NO.255, SURVEY NO.55/2, PLOT NO.6, NEAR GANESH HIGHWAY PETROL PUMP, AT RAHUTI, POST KONDI, TALUKA NORTH SOLAPUR, DISTRICT SOLAPUR, MAHARASHTRA 413006
HINDU UNDIVIDED FAMILY

Address for service in India/Attorney address:
KRISLAW CONSULTANTS
BUILDING NO.4, C/104, SHANKESHWAR PALMS, BEHIND MODEL SCHOOL, KUMBHARKHANPADA, SUBHASH ROAD, DOMBIVILI(W) 421202

Proposed to be Used

MUMBAI
TEA, COFFEE, COCOA AND ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; VINEGAR, SAUCES [CONDIMENTS]; SPICES; ICES, ICE CREAM CORNETS, WAFERS, KULFI (ICE CREAM), SUNDAES, CONES, CAKES, BARS, FRUIT ICE CREAM, DAIRY ICE CREAM & ICE CREAM CONFECTIONERY
SURESH PRASAD
KARAI, KARKHANA CAMPUS, NANDGOLA, PATNA CITY, PATNA-800008
SOLE PROPRIETORSHIP FIRM (GANESH MASALA UDYOG)

Address for service in India/Attorney address:
AJAY RAJ
pipaltal mhavir mandir tripoliya gulzarbagh patna-800007

Proposed to be Used
KOLKATA
SPICES BEING INCLUDED IN CLASS 30
Trade Marks Journal No: 1904, 03/06/2019   Class 30

DDR
4135395 02/04/2019
DINESH CHOUDHARY TRADING AS DDR ENTERPRISES
MAKAN NO. 92, TEHSIL PIPARIYA, WARD NO. 12, MUDIYAKHEDA, DHANASARI, HOSHANGABAD--461775
Proprietorship
Address for service in India/Agents address:
SONAM GEDA
G-13, CHETAK CHAMBER, R.N.T. MARG, INDORE-452001 (M.P.)
Proposed to be Used
MUMBAI
SPICES
4135680  01/04/2019
DHEERAJ KUMAR MISHRA
OPPOSITE VIKASH CINEMA HALL , STATION ROADCHANDRAPURA „ CHANDRAPURA, BOKARO, Bokaro-828403,Jharkhand
ACTIVE
Address for service in India/Agents address:
RAHUL DAHAPUTE
CORP AID CONSULTANCY SERVICES PRIVATE LIMITED
Proposed to be Used
KOLKATA
Tea included in class 30
4135730  03/04/2019
RAINBOW CONFECTIONARY WORKS
PLOT NO- A-66/3, ANAND NAGAR MIDC, ADDITIONAL AMBERNATH, AMBERNATH-EAST, PINCODE-421506

Address for service in India/Attorney address:
MINAL JAIWANT CHANDNANI
Office No.5, Second Floor, Deval Chambers, Nanabhai Lane, Fort, Mumbai- 400 001.
Used Since :26/01/2017

To be associated with:
4135728

MUMBAI
CONFECTIONARY (NON-MEDICATED) CHOCOLATE PRODUCTS, LOLLY POPS, CHOCOLATE COATED CANDIES, CONFECTIONERY / SUGAR CONFECTIONERY, COCOA AND ARTIFICIAL COFFEE; SUGAR, HONEY, SWEET (CANDY), CANDY, SWEETMEATS CANDY, CHOCOLATE COATED NUTS, TOFFEES, LOLLIPOPS, BEING GOODS INCLUDED IN CLASS 30
Shahi’s BANSI GOLD

4135916   02/04/2019
SYED SHAHBAAZ HUSSAIN INAMDAR
1-949/61/27 RAHMAT NAGAR OLD JEWARGI ROAD NEAR MASJID E HUDA,GULBARGA-585102 KARNATAKA
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water]
4136038  02/04/2019

MRS.KANNAMMAL THANIGASALAM., TRADING AS M/S.KANNAMMA SPICES.
278, 1st Street, Chenimalai Road, Kangayam Po, Tiruppur-638701, Tamilnadu, India.
Manufacturer and Merchants

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used

CHENNAI
Masala Products, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].

Transliteration : KANNAMMA
Trade Marks Journal No: 1904, 03/06/2019  Class 30

4136071  02/04/2019
RAMDAS GYANBA GITE
SINGI NAGA, TAL SENGAON, HINGOLI – 431542, MAHARASHTRA
INDIVIDUAL

Address for service in India/Attorney address:
PULASTYA LEGAL SERVICES LLP
C-111, Crystal Plaza, New Link Road, Opp. Infiniti Mall, Andheri (West), Mumbai 400053

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, condiments; spices.
4136223  02/04/2019
KUMAR ANUJ
RAM PRASAD BISMIL MARG ICHAUNA, WARD NO. 10 SALEMPUR, DEORIA (U.P.) – 274509 INDIA
INDIVIDUAL

Address for service in India/Agents address:
RAGINI GUPTA
C122/177, MANOJ CHUDI MAHAL, OPP. DR. JANKI PRASAD NAKHASH CHOWK, GORAKHPUR-273001, U.P.
Used Since : 25/03/2018

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces,- condiments; spices; ice and other items included in class 30.
STRANGER THINGS
Priority claimed from 03/10/2018; Application No. : 88142066 ;United States of America
4136238 03/04/2019
NETFLIX STUDIOS, LLC
5808, W, SUNSET BLVD., LOS ANGELES, CALIFORNIA 90028, UNITED STATES OF AMERICA
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049
Proposed to be Used
DELHI
CANDY; CHOCOLATE; CHOCOLATE CONFECTIONS; CONFECTIONERY MADE OF SUGAR SUBSTITUTES; SUGAR AND SUGAR SUBSTITUTES; CONFECTIONERY CHIPS FOR BAKING; CHEWING GUM; EDIBLE ICES; FROZEN CONFECTIONS; FROZEN YOGURT; HONEY; ICE CREAM; COFFEE; TEA, COCOA; BAKERY GOODS; BISCUITS; BREAKFAST CEREALS; BROWNIE AND CAKE MIXES; CEREAL-BASED SNACK FOODS; CEREAL BARS; COOKIES; COOKIE MIXES; CORN CHIPS; MUFFIN BARS; OATMEAL; PANCAKES; PANCAKE MIXES AND SYRUP; PIES; POPCORN; PRETZELS; PUDDINGS; RICE; SAUCES (CONDIMENTS); TORTILLA CHIPS; WAFFLES.
FUN JOI

4136539  03/04/2019
LAXMI NARAYAN, TRADING AS JASORIA TRADING CO.
PLOT No.36, KHASRA No.93/14, INDUSTRIAL AREA, MUNDKA, DELHI-110041
SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PUNJAB REGISTRATION SERVICE
4/67, NEHRU NAGAR, NEW DELHI - 110 065.

Proposed to be Used

DELHI
Confectionery, Biscuits, Namkeens, Rusks, Bread, Cake, Pastry, Suji Toast, Fen, Marori, Puffs, Cake Rusks, Muffins, Potato Chips, Snacks, Pizza, Pop Corn, Corn Flakes, Papd, Tea, Coffee, Baking Powder, Salt, Ice Cream, Dalia, Suji, Besan, Rice, Pulses, Maida, Atta, Spices, Chili Powder, Turmeric Powder, Dry Dhaniya, Aamchur, Preparations made from Corn Flour, Kulfi Ice Creams, Flour and Preparations made from Cereals, Sauces, Cookies, Wafers, Macaroni
Trade Marks Journal No: 1904, 03/06/2019  Class 30

4136572 03/04/2019
WM. WRIGLEY JR. COMPANY
1132 W. Blackhawk Street, Chicago, IL 60642, U.S.A
A Delaware Corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
656120, 712532, 1579873

DELHI
Confectionery including chewing gum, bubble gum, candy and mints.
Trade Marks Journal No: 1904, 03/06/2019

CHETANBHAI BACHUBHAI MODI PROPRIETOR OF TANARIRI MASALA & TELGHANI CENTRE
PLOT NO. – 39, APMC MARKET, GUNJ BAZAR, VADANAGAR – 384355, DIST: - MEHSANA, GUJARAT – INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD

SPICES, CHIKKI, KACHARIYU, WHOLE SPICES IN CLASS – 30.
FRESHCLUB

4136937 03/04/2019

FOODVISTA INDIA PRIVATE LIMITED
Indiqube-Delta, No.6, 14th Main road, HSR Layout, 5th Sector, Bangalore 560 102
Private Limited Company

Address for service in India/Attorney address:
GEETANJALI NDS LAW PARTNERS
NDS LAW PARTNERS C-5, RICH HOMES, 5/1, RICHMOND ROAD, BANGALORE - 560 025

Used Since: 05/12/2017

CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4137400   04/04/2019
FKART FOODS PRIVATE LIMITED
SHOP NO 3, FIRST FLOOR, SY NO113, MATHRUSHREE ENCLAVE, AVALAHALLI MAIN ROAD, RAMPURA, VIRGONAGAR
POST BANGALORE, KARNATAK-560049, INDIA
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
SAYYID MUSHIK FASALU RAHMAN
DSG & ASSOCIATES CS LLP, 2/845H, KECHERY, ERANHIPALAM, KOZHIKODE-673006

Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE, RICE, TAPIoca AND SAGO FLOUR AND PREPARATIONS MADE FROM
CEREALS BREAD, PASTRIES AND CONFECTIONERY, CHOCOLATE, EDIBLE ICES, SUGAR, HONEY, TREACLE, YEAST,
BAKING - POWDER SALT, MUSTARD VINEGAR, SAUCES [CONDIMENTS], SPICES, ICE AND INCLUDES ALL SPICES
POWDER.
YOGI MALAI
4137416 04/04/2019
MOHIT HABLANI
299/15, Solanki Compound Sector C Sanwer Road, Indore (M.P.) - 452001
new application
Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE
Proposed to be Used
MUMBAI
Confectionery, Chocolate, Chocolate products, White chocolate, Black chocolate, Dark chocolate, Chocolate syrups, Chocolate spread, Chocolate sauce, and Drinking chocolate
CHERRY HERO

4137417   04/04/2019

MOHIT HABLANI
299/15, Solanki Compound Sector C Sanwer Road, Indore (M.P.) - 452001

new application

Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE

Proposed to be Used

MUMBAI
Confectionery, Chocolate, Chocolate products, White chocolate, Black chocolate, Dark chocolate, Chocolate syrups, Chocolate spread, Chocolate sauce, and Drinking chocolate
4137489   04/04/2019
S. SELVARAJ PROPRIETOR OF M/S. OSS SUGARCANE FACTORY
OSS SUGARCANE FACTORY, VADAPALANI, ARACHALUR, ERODE – 638101, TAMILNADU, INDIA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Proposed to be Used
CHENNAI
BROWN SUGAR, PALM SUGAR, CONFECTIONERY, CHIKKI (CONFECTIONERY), CONFECTIONERY BARS, TOPPING SYRUP, BROWN RICE SYRUP [NATURAL SWEETENER].
D5
4137673  04/04/2019
BIRBAL MEENA
VILLAGE BHONAWAS, TEHSIL KOTPUTLI, JAIPUR
PROPRIETOR

Address for service in India/Attorney address:
YOGESH KUMAR SHARMA AND ASSOCIATES
P-102/101, JYOTI NAGAR HOUSING BOARD, JAIPUR

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice as specified in class 30
4137674  04/04/2019

BIRBAL MEENA
VILLAGE BHONAWAS, TEHSIL KOTPUTLI, JAIPUR
PROPRIETOR

Address for service in India/Attorney address:
YOGESH KUMAR SHARMA AND ASSOCIATES
P-102/101, JYOTI NAGAR HOUSING BOARD, JAIPUR

Proposed to be Used
AHMEDABAD

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice as specified in class 30
CHAVISHTA
4137784  04/04/2019
NITIN ABHIMANYU SONUNE
Sadguru Krupa Villa Gat No. 54, Kuber Park Residency, Sashte, Tal-Haveli, Dist- Pune 412207, Maharashtra.
Individual
Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
C/o SunBrio IPR Pvt Ltd, 1202/28 2nd floor BHAGYODAY, Apte Road, Shivajinagar, Pune 411004, Maharashtra, India.
Proposed to be Used
MUMBAI
Spices in the form of powders.
NEO KRUNCHY
4137850  04/04/2019
MADHU FOOD PRODUCTS
C-8/1 (C), IDA, Uppal, Hyderabad-500 039(T.S) India.
Partnership Firm
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :08/09/2008
CHENNAI
Chocolates, Confectionery and wafers.
NEO SPICY HEART
4137852  04/04/2019
MADHU FOOD PRODUCTS
C-8/1 (C), IDA, Uppal, Hyderabad-500 039(T.S) India.
Partnership Firm
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Proposed to be Used
To be associated with:
3760857
CHENNAI
Chocolates, Confectionery and wafers.
NEO DAIRY TREAT

4137853  04/04/2019

MADHU FOOD PRODUCTS
C-8/1 (C), IDA, Uppal, Hyderabad-500 039(T.S) India.

Partnership Firm

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used

CHENNAI

Chocolates, Confectionery and wafers.
4137885  04/04/2019
PULIJALA VEDAPRIYA
17-132, JUBLEE NAGAR COLONY, ACHAMPET, MAHABUB NAGAR, ACHAMPET-509375
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4137911  04/04/2019
MAYUR SHARMA TRADING AS SUBHASH CHANDER & SONS
STREET NO. 1, GURU GOBIND SINGH NAGAR, DABA LOHARA ROAD, P.O. LOHARA, NEAR KAMAL FURNITURE,
LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/03/2019
To be associated with:
2032541
DELHI
Spices, Besan (Gram flour), Maida (wheat flour), Suji (Wheat flour), Atta, Tea, Rice, Sugar, Flour & Flour Preparations.
HERBESSENCE

4137949  04/04/2019

TATA CHEMICALS LIMITED.
Bombay House, 24, Homi Mody Street, Fort, Mumbai – 400 001.
A company registered in India.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Salt included in class 30.
4138077  04/04/2019
AMIT BHOWAL, TRADING AS RISING FOOD PROCESSING
R K ROAD, ASHRAMPARA, SILIGURI-734001, DARJEELING, WEST BENGAL.
SINGLE FIRM
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
NOODLES, BEING INCLUDED IN CLASS 30
SHIVANTI

4138157   04/04/2019
SANJU BHAGWANI, TRADING AS SHIVAM TRADING COMPANY
SHOP 10A, NEAR KALARI KUMAR MOHALLA, BAIRAGARH, BHOPAL (M.P.) - 462001
AN INDIAN NATIONAL SOLE PROPRIETOR

Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE [FROZEN WATER] INCLUDED IN CLASS 30.
Trade Marks Journal No: 1904 , 03/06/2019 Class 30

4138234  05/04/2019
RITESH BHARAT VISHARIA
CHANDRA HOUSE, PERIN NARIMAN STREET, NEAR CSMT, FORT, MUMBAI - 400001

Address for service in India/Attorney address:
TRELEX IP
14, Shree Sanman, Juhu Versova Link Road, Andheri West, Mumbai- 400053

Proposed to be Used
MUMBAI
Cakes, CUP CAKES, BROWNIES, PUDDINGS, COOKIES, BISCUITS (ALL TYPES), PASTRIES, CONFECTIONERY, MARZIPAN CONFECTIONERY, MUFFINS, CHOCOLATES, SUGAR CONFECTIONERY PRODUCTS, POPCORN, CANDIES, NAMKEENS, SAVOURYS, FARSAN, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, COFFEE SUBSTITUTES, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, BAKERY PRODUCTS; ICES, HONEY, TREACLE, YEAST BAKING POWDER, SALT MUSTARD, PEPPER, VINEGAR, SAUCES, ICE, BAKING POWDER AND OTHER BAKERY INGREDIENTS
4138256   05/04/2019
RAJESH B.C (INDIAN NATIONAL, PROPRIETOR), TRADING AS CHETTY'S CAFE
No-3, Moti Plaza, Muttaiah Layout, Behind J P Hospital, Nelamangala, Bengaluru - 562123, Karnataka
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :15/12/2017

CHENNAI
Pizza, burgers contained in bread rolls, ice cream, confectionery
SAEWELLS

4138323    04/04/2019
KALYANI SHESHRAO KHADE PROPRIETOR OF GAYATRI FOODS
PRASHANT COLONY MORSHI AMRAVATI MAHARASHTRA 444905 INDIA
A SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
NAVEEN CHAKLAN
DELHI INTELLECTUAL PROPERTY LLP, 602, 6th Floor, Naurang House, 21 K. G. Marg, Connaught Place, New Delhi -110001

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago; bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar; spices; ice
4138376 05/04/2019
KATAKI XEL SPICES AND FOODS PRIVATE LIMITED
At: RAJABAGICHA, TELENGA BAZAR, CUTTACK-753009
Registered under Registrar of Companies, Udyog Aadhar, GST,

Address for service in India/Attorney address:
TRADE MARK SERVICE (ORISSA)
SANTI NAGAR (NEAR RAYMOND SHOW ROOM), MALI SAHI, B.K. ROAD, CUTTACK 753 001, ORISSA, INDIA.

Proposed to be Used
KOLKATA
SPICES, FLOUR AND PREAPARTION MADE FROM CEREALS, BREAD PASTRY AND CONFECTIONERY, HONEY, SALT, SAUCE (CONDIMENTS), RICE.
BRITANNIA TREAT ROLLFILZ

4138379   05/04/2019
BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED (LEGAL DEPARTMENT), NO. 33, LAWRENCE ROAD, NEW DELHI-110035.
MANUFACTURERS AND MERCHANTS

Proposed to be Used

To be associated with:
3861861, 3871003

DELHI
BISCUITS, BREAD, BUNS, ROLLS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO,
ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SAVOURIES, SNACKS, COOKIES, PASTRY
AND CONFECTIONERY, CAKES, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR,
SAUCES; SPICES. CROISSANTS.
STEPHEN RAJ KUMAR, PROPRIETOR OF KUMBAKONAM DEGREE COFFEE
No.8, Shop No.F2, Link Road, Kilpauk Garden Road, Shenoy Nagar, Chennai-600 030
Individual
Address for service in India/Agents address:
G.RAMJI, ADVOCATE
NO.18, JAISANKAR STREET, WEST MAMBALAM, CHENNAI - 600 033.
Proposed to be Used
CHENNAI
Tea, Coffee
YUNG TUNG

4138740    04/04/2019
MANOJ AGRAWAL
D-204, Satya Shanti (Ekta) Apartments, Sector-13, Rohini, Delhi-110085
an Indian Citizen

Address for service in India/Attorney address:
ANEJA & ANEJA, ADVOCATES
C-60, JANGPURA EXTN, NEW DELHI-14
Used Since :03/04/2018

DELHI
convenience food and savory snacks; Pasta, noodles and dumplings, pasta dishes, sauces and salads, vegetable-based seasonings for pasta; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream
TARUN AGGARWAL S/O VINOD KUMAR MITTAL
H NO. 2139, SECTOR-8, FARIDABAD, 121006
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices ice in class 30
4139021  05/04/2019
PRESTIGE ICE CREAMS PRIVATE LIMITED
238/B A.J.C. BOSE ROAD, 3RD FLOOR, KOLKATA 700020
BODY INCORPORATE

Address for service in India/Agents address:
BISWAJIT SARKAR, ADVOCATE.
42- A, DHAN DEVI KHANNA ROAD, KOLKATA - 700 054.

Proposed to be Used
KOLKATA
ICE CREAMS, FROZEN DESSERTS
4139035  05/04/2019
BUNGE INDIA PRIVATE LIMITED
The Capital, 601 C & 601 D, 6th Floor, C-70, G-Block, Bandra Kurla Complex, Bandra (East), Mumbai-400051
Manufacturers and Merchants
Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.
Used Since :20/04/2017
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
4139036  05/04/2019
BUNG INDIA PRIVATE LIMITED
The Capital, 601 C & 601 D, 6th Floor, C-70, G-Block, Bandra Kurla Complex, Bandra (East), Mumbai-400051
Manufacturers & Merchants
Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.
Used Since :20/04/2017
To be associated with:
4139035
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries
and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments);
spices; ice
4139059 05/04/2019
VADIRA FOODS PRIVATE LIMITED
PLOT NO. 30/3/8, SWARNA PATH, MADHYAM MARG, MANSAROVAR, JAIPUR – 302020, RAJASTHAN
COMPANY
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water]
M/S INFYMART RETAILS PRIVATE LIMITED
INFRONT OF SAHNI PUM, 942, SIPRI ROAD, HCL, JHANSI, JHANSI-284003 (U.P.)
company registration under companies act 2013

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice.
F-BON

4139183  05/04/2019

NYRA CHOCOLATES PVT. LTD.
Office Address : 166 Rani Bagh, Main Khandwa Road, Indore - 452001 (M.P.) and Factory Address : Plot No.18, 19 Vikram Udyog Nagar, Palda, Indore – 452001 (M.P.)
Private Limited Company

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
MUMBAI
CANDY, CONFECTIONERY, CHOCOLATES & TOFFEES
4139220  05/04/2019
SH. PUNEET KANSAL TRADING AS ASP FOOD PRODUCTS.
D-7, SIGADDI INDUSTRIAL AREA, SIIDCUL, KOTDWAR-246149, UTTRAKHAND.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

**Proposed to be Used**

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, FLOUR, MAIDA(WHEAT FLOUR), SUJI, SAGO, ASAFOETIDA, BESAN
(GRAM FLOUR), PAPAD, SPICES, SAFFRON, BREAD, KETCHUP, VERMICELLI, BISCUITS, AND NAMKEEN, BHUJIA,
DALIA, SALT, CAKES, CHEWING GUM, PEPPER, PEPPER SPICE, YEAST, SNACKS, MUSTARD, CHOCOLATES, PASTRY,
RUSK, CONFECTIONERY, ICE CREAMS, SWEETS, SAUCES, HONEY, NOODLES, TREACLE, JAGGERY, CUSTARD
POWDER, CORN FLOUR POWDER, CURRY POWDER, TERMERIC POWDER, CHILLI POWDER, BAKING POWDER,
VINEGAR, POHA (SNACK FOODS MADE OF BROKEN RICE), FLOUR AND PREPARATIONS MADE FROM CEREALS AND
SAUCES.
LUSHGREEN
4139934 06/04/2019
CURIE THAKKAR
70 GUJRAT VIHAR, 2nd FLOOR, VIKAS MARG, DELHI - 110092
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048

Proposed to be Used
DELHI
HONEY, COOKIES, COFFEE, TEA, COCOA, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PACKAGED MEAL AND CONFECTIONERY; CANDY; SALT; SAUCES, (CONDIMENTS); SPICES.
VASU Bhai Ravi Aam Gola

4139970  06/04/2019

KAPIL

HOUSE NO. 270, 2nd FLOOR, BLOCK B, PARSHANT VIHAR, ROHINI 110085

Proprietor

Address for service in India/Attorney address:

CARE INTELLECT LLP
E-10, LGF, LAJPAT-NAGAR-III, NEW DELHI-110024

Used Since: 01/05/1999

To be associated with:

1823903

DELHI

AAM PAPAD, BUBBLEGUM, CHURAN GOLI, MASALA, SALTED & SWEET, ICE LOLY, CANDIES, GOLI, TOFFEES, LOLLYPOPS, SWEET CANDIES, CANDIES SALTED & SPICED, MOUTH FRESHER, CHOCOLATES, COFFEE, TEA, COCOA, BREAD, PASTRY, HONEY, SAUNF, CHURAN GOLI, SUGAR, RICE, HONEY, TREACLE, YEAST, BAKING POWDER, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR & PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY, MUSTARD VINEGAR, SAUCES (CONDIMENTS), & ALL KIND OF CONFECTIONERY GOODS
VASU Bhai Ravi Hing Jadoo
4139971  06/04/2019

KAPIL
HOUSE NO. 270, 2nd FLOOR, BLOCK B, PARSHANT VIHAR, ROHINI 110085

Proprietor
Address for service in India/Attorney address:
CARE INTELLECT LLP
E-10, LGF, LAJPAT-NAGAR-III, NEW DELHI-110024

Used Since : 01/05/1999

To be associated with:
1823902

DELHI
AAM PAPAD, BUBBLEGUM, CHURAN GOLI, MASALA, SALTED & SWEET, ICE LOLY, CANDIES, GOLI, TOFFEES, LOLLYPOPS, SWEET CANDIES, CANDIES SALTED & SPICED, MOUTH FRESHER, CHOCOLATES, COFFEE, TEA, COCOA, BREAD, PASTRY, HONEY, SAUNF, CHURAN GOLI, SUGAR, RICE, HONEY, TREACLE, YEAST, BAKING POWDER, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR & PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY, MUSTARD VINEGAR, SAUCES (CONDIMENTS), & ALL KIND OF CONFECTIONERY GOODS
4139988 06/04/2019
MR. ANSHUL GOEL TRADING AS:- TUSHAR & CO.
798/A, SAMMAN BAZAR, BHOGAL, NEW DELHI-110014
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
To be associated with:
4103007

DELHI
FROZEN ICES, FROZEN YOGURT, FROZEN CAKES, FROZEN PIZZAS, FROZEN CONFECTIONS, FROZEN CONFECTIONERY, FROZEN PASTRY, FROZEN PASTRIES, DEEP FROZEN PASTA, FROZEN DAIRY CONFECTIONS, ICE CREAMS, SWEETS, NAMKEEN, BISCUITS, CREAM CAKES, CAKE, BREAD, TOASTS, RUSK, PASTRY, MUFFINS AND BAKERY PRODUCTS, CHEWING GUM, CHOCOLATES, CONFECTIONARY, TOFFEE, COFFEE, TEA, COCOA, SUGAR, RICE, FLOUR, MAIDA, SUJI, SAGO, WHEAT, BESON, SPICES, BREAD, KETCHUP, VERMICELLI, BISCUITS, AND NAMKEEN, DALIA, SALT, CAKES, CHEWING GUM.
LADOSHRRI
4140098  07/04/2019
RAJESH SULTANIA
M/S. SULTANIA & SONS, 1727/211, NAVABAZAR, DELHI-110006
PARTNERSHIP FIRM
Address for service in India/Attorney address:
G L VERMA
VERMA & CO, 221, V. B. PLAZA, PLOT-10, PKT-7, OPP. METRO, SECTOR-12, DWARKA, NEW DELHI-110078
Used Since :01/01/2005
DELIHI
RICE, WHEAT, SPICES, SUGAR, TEA, COFFEE, ATTA, MAIDA, SUJI, BESAN INCLUDED IN CLASS 30.
4140198   06/04/2019
K.A. ABDUL LATHEEF
NO.36, 2ND STREET, NAVARATNA GARDEN, EKKATTUTHANGAL, CHENNAI-600 097, TAMIL NADU.
AN INDIVIDUAL CAPACITY
Address for service in India/Attorney address:
RAJASEKARAN ASSOCIATES
RAJASEKARAN ASSOCIATES F4, BRINDAVAN APARTMENTS, 19 LAKE VIEW ROAD, BRINDAVAN NAGAR ADAMBakkAM, CHENNAI 600 088

Proposed to be Used
CHENNAI
ICE CREAM
4140273   08/04/2019
SHRI HARI INDUSTRIES
F-103, BICHWAL INDUSTRIAL AREA, BIKANER, RAJASTHAN - 334006 ( INDIA )
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Sesame seeds [seasonings], Turmeric, Toasted corn kernels, Mustard, Flaxseed for culinary purposes [seasoning], Dried basil, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4140295  08/04/2019
MEAHUL SURESHBHAI VITHALANI
E-603 Rutvan Co Op Housing Society, Gangeswvar Temple Road, Adajan, Surat 395009, (Gujarat)

Proposed to be Used
AHMEDABAD
MANUFACTURING OF NAMKEEN, FARSAN, SWEETS AND OTHER PREPARATION MADE FROM CEREALS INCLUDED IN
CLASS – 30.
SRILOLA

4140655  08/04/2019

PADMAJA HERBS AND FOODS PRIVATE LIMITED

1-1-27/30 7 385/520, SAKETH, ECIL POST, KAPRA, HYDERABAD-500062, TELANGANA, INDIA

A Private Limited Company

Address for service in India/Agents address:

PRADEESH P.L

NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Proposed to be Used

CHENNAI

Sauces containing nuts; Sauces flavoured with nuts; Chocolate-coated nuts; Spices; Spice blends; Curry spice mixes; Garam Masala (Combination of spices for adding taste to Indian Curry); Powdered spices; Spice mixes; Cinnamon [spice]; Ginger [spice]; Cloves [spice]; Tej Patta (spice); Garam masala; Millet cakes; Ready-to-eat cereals; Processed herbs; Preserved garden herbs; Dried herbs for culinary purposes; Herbal flavorings, other than essential oils, for beverages; Herbal teas, other than for medicinal use; Pulse flour; Processed grains; Whole grain rice; Flour and preparations made from cereals; Processed whole grains; Papad (Cereal based snacks); Chocolate paste; Ginger paste [condiment]; Ginger paste for use as a seasoning; Garlic paste [condiment]; Chilli seasonings; Chilli powder; Dried chilli peppers [seasoning]; Chilli sauce; Curry sauce; Soy sauce; Chocolate sauce; Jam buns; Milk jam; Noodles; Ramen noodles; Italian noodles; Chinese noodles; Rice noodles; Chinese rice noodles; Stir-fried noodles; Instant Chinese noodles; Noodle based prepared meals; Chowmein noodles; Pasta; Fresh pasta; Main courses consisting primarily of pasta or rice; Packaged meals consisting primarily of pasta or rice; Frozen meals consisting primarily of pasta or rice; Pasta sauce; Dried pasta; Rice vermicelli; Vermicelli [noodles]; Rice flour; Cake flour; Bread flour; Flour; Besan (Gram flour); Maida (wheat flour); Nut flours; Corn flour; Rawa (Wheat flour); Suji (Wheat flour); All-purpose flour; Rice; Brown rice; Instant rice; Rice cakes; Rice based snack foods; Tea; Milk tea [tea-based]; Green tea; Tea beverages; Instant tea; Tea-based milk tea; Ginger tea; Lime tea; Tea-based iced beverages; Beverages with coffee, cocoa, chocolate or tea base; Coffee; Coffee beverages; Coffee ex-tracts; Coffee substitutes; Ground coffee; Brewed coffee; Instant coffee; Iced coffee; Coffee flavorings; Roasted coffee beans; Prepared coffee beverages; Coffee-based drinks; Beverages made of coffee; Chocolate; Chocolate products; Chocolate pies; Dark chocolate; White chocolate; Chocolate truffles; Milk chocolate; Chocolate powder; Chocolate bars; Chocolate brownies; Chocolate desserts; Chocolate sweets; Cooking chocolate; Chocolate cookies; Chocolate cupcakes; Chocolate-based drinks; Chocolate chip cookies; Chocolate-covered peanuts; Chocolate-covered raisins; Chocolate-coated almonds; Chocolate covered nuts; Chocolate-coated fruits; Chocolate spreads containing nuts; Chocolate sprinkles for decorating cakes
SHADBINDA

4140657 08/04/2019

PADMAJA HERBS AND FOODS PRIVATE LIMITED
1-1-27/30 7 385/520, SAKETH, ECIL POST, KAPRA, HYDERABAD-500062, TELANGANA, INDIA
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Proposed to be Used

CHENNAI

Sauces containing nuts; Sauces flavoured with nuts; Chocolate-coated nuts; Spices; Spice blends; Curry spice mixes;
Garam Masala (Combination of spices for adding taste to Indian Curry); Powdered spices; Spice mixes; Cinnamon [spice];
Ginger [spice]; Cloves [spice]; Tej Patta (spice); Garam masala; Millet cakes; Ready-to-eat cereals; Processed herbs;
Preserved garden herbs; Dried herbs for culinary purposes; Herbal flavorings, other than than essential oils, for beverages;
Herbal teas, other than for medicinal use; Pulse flour; Processed grains; Whole grain rice; Flour and preparations made
from cereals; Processed whole grains; Papad (Cereal based snacks); Chocolate paste; Ginger paste [condiment]; Ginger
paste for use as a seasoning; Garlic paste [condiment]; Chilli seasonings; Chilli powder; Dried chilli peppers [seasoning];
Chilli sauce; Curry sauce; Soya sauce; Chocolate sauce; Jam buns; Milk jam; Noodles; Ramen noodles; Italian noodles;
Chinese noodles; Rice noodles; Chinese rice noodles; Stir-fried noodles; Instant Chinese noodles; Noodle-based prepared
meals; Chowmein noodles; Pasta; Fresh pasta; Main courses consisting primarily of pasta or rice; Packaged meals
consisting primarily of pasta or rice; Frozen meals consisting primarily of pasta or rice; Pasta sauce; Dried pasta; Rice
vermicelli; Vermicelli [noodles]; Rice flour; Cake flour; Bread flour; Flour; Besan (Gram flour); Maida (wheat flour); Nut
flours; Corn flour; Rawa (Wheat flour); Suji (Wheat flour); All-purpose flour; Rice; Brown rice; Instant rice; Rice cakes;
Rice based snack foods; Tea; Milk tea [tea-based]; Green tea; Tea beverages; Instant tea; Tea-based milk tea; Ginger tea;
Lime tea; Tea-based iced beverages; Beverages with coffee, cocoa, chocolate or tea base; Coffee; Coffee beverages;
Coffee ex-tracts; Coffee substitutes; Ground coffee; Brewed coffee; Instant coffee; Iced coffee; Coffee flavorings; Roasted
coffee beans; Prepared coffee beverages; Coffee-based drinks; Beverages made of coffee; Chocolate; Chocolate
products; Chocolate pies; Dark chocolate; White chocolate; Chocolate truffles; Milk chocolate; Chocolate powder;
Chocolate bars; Chocolate brownies; Chocolate desserts; Chocolate sweets; Cooking chocolate; Chocolate cookies;
Chocolate cupcakes; Chocolate-based drinks; Chocolate chip cookies; Chocolate-covered peanuts; Chocolate-covered
raisins; Chocolate-coated almonds; Chocolate covered nuts; Chocolate-coated fruits; Chocolate spreads containing nuts;
Chocolate sprinkles for decorating cakes
ANGAT PANGAT
4140659  08/04/2019
PADMAJA HERBS AND FOODS PRIVATE LIMITED
1-1-27/30 7 385/520, SAKETH, ECIL POST, KAPRA, HYDERABAD-500062, TELANGANA, INDIA
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINден STREET, AUSTIN TOWN, BANGALORE-560047.

Proposed to be Used
CHENNAI
Sauces containing nuts; Sauces flavoured with nuts; Chocolate-coated nuts; Spices; Spice blends; Curry spice mixes; Garam Masala [Combination of spices for adding taste to Indian Curry]; Powdered spices; Spice mixes; Cinnamon [spice]; Ginger [spice]; Cloves [spice]; Tej Patta (spice); Garam masala; Millet cakes; Ready-to-eat cereals; Processed herbs; Preserved garden herbs; Dried herbs for culinary purposes; Herbal flavorings, other than essential oils, for beverages; Herbal teas, other than for medicinal use; Pulse flour; Processed grains; Whole grain rice; Flour and preparations made from cereals; Processed whole grains; Papad (Cereal based snacks); Chocolate paste; Ginger paste [condiment]; Ginger paste for use as a seasoning; Garlic paste [condiment]; Chilli seasonings; Chilli powder; Dried chilli peppers [seasoning]; Chilli sauce; Curry sauce; Soya sauce; Chocolate sauce; Jam buns; Milk jam; Noodles; Ramen noodles; Italian noodles; Chinese noodles; Rice noodles; Chinese rice noodles; Stir-fried noodles; Instant Chinese noodles; Noodle-based prepared meals; Chowmein noodles; Pasta; Fresh pasta; Main courses consisting primarily of pasta or rice; Packaged meals consisting primarily of pasta or rice; Frozen meals consisting primarily of pasta or rice; Pasta sauce; Dried pasta; Rice vermicelli; Vermicelli [noodles]; Rice flour; Cake flour; Bread flour; Flour; Besan (Gram flour); Maida (wheat flour); Nut flours; Corn flour; Rawa (Wheat flour); Suji (Wheat flour); All-purpose flour; Rice; Brown rice; Instant rice; Rice cakes; Rice based snack foods; Tea; Milk tea [tea-based]; Green tea; Tea beverages; Instant tea; Tea-based milk tea; Ginger tea; Lime tea; Tea-based iced beverages; Beverages with coffee, cocoa, chocolate or tea base; Coffee; Coffee beverages; Coffee ex-tracts; Coffee substitutes; Ground coffee; Brewed coffee; Instant coffee; Iced coffee; Coffee flavorings; Roasted coffee beans; Prepared coffee beverages; Coffee-based drinks; Beverages made of coffee; Chocolate; Chocolate products; Chocolate pies; Dark chocolate; White chocolate; Chocolate truffles; Milk chocolate; Chocolate powder; Chocolate bars; Chocolate brownies; Chocolate desserts; Chocolate sweets; Cooking chocolate; Chocolate cookies; Chocolate cupcakes; Chocolate-based drinks; Chocolate chip cookies; Chocolate-covered peanuts; Chocolate-covered raisins; Chocolate-coated almonds; Chocolate covered nuts; Chocolate-coated fruits; Chocolate spreads containing nuts; Chocolate sprinkles for decorating cakes.
4140663  08/04/2019
MS. SMITA JAIN PROPRIETOR OF AGAM SALES.
TYONDA ROAD IN FORNT OF MANDI GATE GANJBASODA, DIS – VIDISHA (M.P) PIN CODE 464221.
NO
Address for service in India/Attorney address:
MAA SHARDA ASSOCIATES
7/1 RACE COURSE ROAD NEW PALASIA, 214 RATNAMANI COMPLEX INDORE 452001
Proposed to be Used
MUMBAI
MANUFACTURING TEA PRODUCT INCLUDED IN CLASS 30
Kantva

4140736   08/04/2019
TREESPOON PRIVATE LIMITED
trading as ;TREESPOON PRIVATE LIMITED
D-11, UDYOG NAGAR, ROHTAK ROAD (NH-10), NEW DELHI-110041, INDIA
MANUFACTURERS AND MERCHANTS

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR RICE, TAPIOCA, SAGO; BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR; SPICES; ICE
4141105  08/04/2019
MR. S. MUKUND KAMATH TRADING AS M/S. IDEAL ICE CREAM
N.H. 66, KOTTARACHOWKI, MANGALURU- 575 006
SOLE PROPRIETOR
Address for service in India/Agents address:
S LAKSHMI
C/o. V. Veeraraghavan, Advocate, 10, II Main Road, C.I.T. Colony, Mylapore, Chennai -600 004.
Used Since :01/01/2005
To be associated with:
3687036
CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES: HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
4141217  08/04/2019
MR SACHIN MUNOT TRADING AS AROHI FOODS
D-507, Vedanta, Near Eaden Garden, Vakad Road, Pune 411057
INDIVIDUAL
Address for service in India/Attorney address:
PRACHI SONAWANE
Flat No. 11, Madhav Park Co-op. Hsg. Soc., Market Yard Road, Bibwewadi, Pune 411037

Proposed to be Used
MUMBAI
Cakes, Pastries, Biscuits, pizzas, Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice all being included in CLASS 30
4141486  08/04/2019
PATEL VIVEK MUKESHBHAI
SR. NO. 354, DUGARVADA, DUGARVADA, MODASA - 383315, GUJARAT, INDIA.
SOLE PROPRIETOR
Address for service in India/Attorney address:
P.K.SUTHAR & ASSOCIATES
T-3, VARDHMANKRUPA, NEAR SATTADHAR BUS STOP, SOLA ROAD, GHATLODIA, AHMEDABAD - 380 061

Proposed to be Used
AHMEDABAD
ALL TYPES OF SNACKS AND NAMKEENS INCLUDED IN CLASS 30.
R. INDIRA, SOLE PROPRIETRIX, TRADING AS JAI VINAYAGA
NO. 23, 3RD STREET, ’B’ BLOCK, EZHIL NAGAR, KODUNGAIYUR, CHENNAI-600 118, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
MASALAS AND SPICES
4141594  08/04/2019
M K DEEPIKA
FLAT 2, SOWBHGYA APT, OLD NO 6 NEW NO 9, BALAJI NAGAR 3RD STREET, ROYAPETTAH, CHENNAI 600014
Individual
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.
Proposed to be Used
CHENNAI COFFEE
VAANAMBAADI AGRO SERVICES AND FOOD PRODUCTS
DOOR NO.6/190, R.VELLODU, VEDASANDUR TALUK, DINDIGUL - 624 620, DINDIGUL DIST, TAMILNADU.

PARTNERSHIP

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
Coffee, Tea, Cocoa, Sugar, Noodles, Biscuit, Bread, Chocolates, Sweets, Honey, Cakes, Garam Masala (Combination of spices for adding taste to indian Curry), Sambhar Powder, Flour and Preparations Made from Cereals, Rice Based Snack Food, Suji (Wheat Product), Wheat Flour, Rawa (Wheat Product), Vermicelli, Papad (Indian Snacks), Spices, Salt, Tapioca, Processed grains, Pulse flour, Chakli (Foodstuff made of wheat, rice and chickpeas), Sauces [condiments], Flour, Mustard, Palm sugar, Brown sugar, Vinegar, Chow chow [condiment], Corn flakes, Ginger [spice] and Pepper.
4141771 09/04/2019
RETTREX INDIA (OPC) PRIVATE LIMITED
8-15-31/6/78/1, B K Puram, Mailardevpally, HYDERABAD, Hyderabad, Telangana, India, 500005
Body Incorporate
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Proposed to be Used
CHENNAI
Spices, Edible spices, Mixed spices, Curry spices, Marinades containing spices, Spices in the form of powders, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4141814  09/04/2019

SIDDHARTH KHANDELWAL TRADING AS ABIDE CONSUMER CARE
PLOT NO. 3, AAPNO AANGAN, 4C COLONY, MACHADA, JAIPUR- 302013, RAJASTHAN
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur

Proposed to be Used

AHMEDABAD
SPICES, SOHAN PAPDI, GAZAK, NAMKEEN, TEA INCLUDED IN CLASS 30.
HARSHIT KANSAL
trading as :SPICE KING ENTERPRISES
GALI NO-54-V, G-96, BLOCK-E-III, MOLARBAND EXTN, BADARPUR, DELHI-110044
MANUFACTURERS AND MERCHANTS

Proposed to be Used
DELHI
TO DO BUSINESS OF MANUFACTURING OF "SPICES, RICE, FLOUR AND PREPARATION MADE FROM CEREALS, SALT & OTHER PRODUCTS LIKE BREADS, CONFECTIONARY, BISCUITS AND OTHER ITEMS COVERED UNDER THIS CLASS"
PUSHPANJALI

4142076  09/04/2019

CHIRAI SALT (INDIA) PRIVATE LIMITED
PLOT NO. D-2, SECTOR NO. 12, HEAVY INDUSTRIAL AREA, GANDHIDHAM, DISTRICT KACHCHH. STATE GUJARAT
INDIA

Address for service in India/Agents address:
KAMAL V. VERMA, ADVOCATE
T.H. X.- 48, ADIPUR (KUTCH), GUJARAT-370205.

Proposed to be Used
AHMEDABAD
SALT
4142314  09/04/2019
ADANI WILMAR LIMITED
FORTUNE HOUSE, NEAR NAVRANGPURA, RAILWAY CROSSING, AHMEDABAD-380 009, GUJARAT, INDIA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Proposed to be Used
AHMEDABAD
SNACK FOOD PRODUCTS MADE FROM SOYA FLOUR, SOYA FLOUR, CEREAL-BASED SNACK FOOD
4142397    09/04/2019
Guangzhou Sabava Investment Co., Ltd.
Rm 1008, No.166-3, Changgang Zhong Road, Haizhu District, Guangzhou ,Guangdong, China
A Limited Company duly organized and existing under the laws of People’s Republic of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Coffee; tea; tea-based beverages; glucose for culinary purposes; chocolate; confectionery; candy; honey; cereal-based snack food; pastries; cookies; meat pies; cereal preparations; noodles; senbei [rice crackers]; food flavorings, other than essential oils; starch for food; edible ices; leaven; aromatic preparations for food.
Proposed to be Used

DELHI

coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices ice in class 30
SANTOKRAM NATURAL FOODS
55-57, Shadani Vyavsayik Parisar, Shadani Darbar, Boriyakala, Raipur 492015, Chhattisgarh
Partnership Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER); RICE-BASED SNACK FOOD; CEREAL-BASED SNACK FOOD
4142689  09/04/2019
SANTOKRAM NATURAL FOODS
55-57, Shadani Vyavsayik Parisar, Shadani Darbar, Boriyakala, Raipur 492015, Chhattisgarh
Partnership Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER), RICE-BASED SNACK FOOD; CEREAL-BASED SNACK FOOD
CHAKRAVYOOHPARIJUNGLEWORLD

4142957  10/04/2019
M/S. V.K. HOME SOLUTIONS PVT. LTD.
ATSALIA, SHAHJAHANPUR, U.P.
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2015

To be associated with:
3710071
DELHI
NAMKEEN, BHUJIYA, PUFF, FRYUMS AND BAKERY PRODUCTS
4142996  10/04/2019
SHAILENDRA SINGH TIWARI
B-103, SECTOR-19, DELHI STATE SOCIETY, DWARKA, NEW DELHI-110075
INDIVIDUAL

Address for service in India/Attorney address:
NEHA SINHA ADV.,
B-9, 2ND FLOOR, HOUSING SOCIETY SOUTH EXTN PART-I, NEW DELHI-110049

Used Since: 16/06/2017

DELHI
CAKES, BISCUITS, BREADS, BUNS, ROLLS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, SAVORIES, SNACKS, COOKIES, PASTRY AND CONFECTIONERY, CAKES, ICES, HONEY, TREACLE YEAST BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, SPICES.
4143144  10/04/2019
SHELLZ OVERSEAS PVT. LTD.
39/35, 3RD FLOOR, WEST PUNJABI BAGH, OPPOSITE METRO PILLAR NO.-144, NEAR SHIVAJI PARK METRO STATION,
DELHI-110026.
Body Incorporate

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM
CEREAL, BREAD, PASTRY AND CONFECTIONERY, CANDY, TOFFEE, ICES; HONEY, TREACLE; YEAST BAKING
POWDER; SALT; MUSTARD; VINEGAR; SAUCES (CONDIMENTS); SPICES.
YOGAHOLIC

4143188  10/04/2019

MR. AMIT KUMAR

AMIT KUMAR, SHTI JILA SINGH, V.P.O-BUBKA, DISTT.-YAMUNA NAGAR, TEH-RADAUR, HARYANA

individual

Address for service in India/Attorney address:

TMR SOLUTIONS

M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

Proposed to be Used

DELHI

HERBAL TEA, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
4143290   10/04/2019
PAYAL GOYAL
24/3, MALL ROAD, DELHI UNIVERSITY, NEW DELHI-110007, INDIA.
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
H P SINGH, ADVOCATE.
H - 7, GREEN PARK EXTN., NEW DELHI - 110 016.

Proposed to be Used
DELHI
CARDAMOMS
COLOR+

4143291  10/04/2019
PAYAL GOYAL
24/3, MALL ROAD, DELHI UNIVERSITY, NEW DELHI-110007, INDIA.
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
H P SINGH, ADVOCATE.
H - 7, GREEN PARK EXTN., NEW DELHI - 110 016.
Proposed to be Used
DELHI
CARDAMOMS
HEAVEN SPARSH

4143323   10/04/2019
RAJESH KUMAR SHARMA (TRADING AS M/S KANTA ENTERPRISES)
2185/11, GURU ARJUN NAGAR, OPPOSITE WEST PATEL NAGAR, NEW DELHI-110008
PROPRIETOR

Address for service in India/Attorney address:
GUPTA ITFC AND ASSOCIATES
S-85, SCHOOL BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used
DELHI
TEA, COFFEE
4143464    10/04/2019
HONEY WELL FOODS PRODUCTS
PLOT NO.C-26,INDRAPRASTH ENCLAVE,SADIQ NAGAR MEERUT ROAD,GHAZIABAD 201001
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spur Tank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
HAPPY NATURE

4143859   10/04/2019
S&C ENTERPRISES PRIVATE LIMITED
339, Narmada Apartments, Alaknanda, New Delhi-110019
ACTIVE

Address for service in India/Attorney address:
GAURAV KESWANI
29/135 West Patel Nagar, New Delhi-110008
Used Since :09/04/2019

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE AS INCLUDED IN CLASS 30
IKSHVAKU
4144040  10/04/2019
DEEPA SHU BANSAL
I-115, Laxmi Nagar, Near Lalitapark, Delhi-110092
Individual
Address for service in India/Attorney address:
SACHIN SONI & ASSOCIATES
Office No.B-01, A-1 B, Behind Medonald’s, Sector-16, Noida, Uttar Pradesh-201301

Proposed to be Used
DELHI
Coffee, Tea, Cocoa and Artificial Coffee, Rice, Pasta and Noodles, Tapioca and Sago, Flour and preparations made from cereals, Bread, Pastries and confectionery, Chocolate, ice cream and sorbets and other edible ices, sugar, honey, treacle, yeast, baking powder, salt seasoning, spices, preserved herbs, vinegar, sauces and other condiments, ice as are included in class 30.
NatureHue

4144315  11/04/2019

SYMEGA FOOD INGREDIENTS LIMITED
XI-312 G, Synthite Taste Park, Pancode, Near Kolenchery, Ernakulam District, Kerala – 682310

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
ColourSpecks

4144319  11/04/2019

SYMEGA FOOD INGREDIENTS LIMITED
XI-312 G, Synthite Taste Park, Pancode, Near Kolenchery, Ernakulam District, Kerala – 682310

Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4144359  11/04/2019
ANKUR JAIN
HALWAI MOHALLA, KUMHER, BHARATPUR, RAJASTHAN-321201.
INDIVIDUAL
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Used Since :07/04/2017
AHMEDABAD
SPICES, ORGANIC SPICES, NATURAL SPICES, POWDERED SPICES, MIXED SPICES, CURRY SPICES, PIZZA SPICES,
BAKING SPICES, EDIBLE SPICES, SPICES AND ICE, MASALA POWDER AND SPICES, SPICES IN THE FORM OF
POWDER, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS
MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER;
SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); ICE BEING GOODS INCLUDED IN CLASS 30.
4144548  11/04/2019
JAFARALLJ PROPRIETOR OF AGRI HELP
AGRI HELP, X/134, VAIKKAP, KARIPODE, NENMARA CIRCLE, PIN-678503
Registered

Address for service in India/Attorney address:
ADV. TONY CHACKO
DOOR NO: 9/525-14/35 TO 9/525-14/43, CHICAGO TOWER, 5TH FLOOR IKKANDA WARRIER ROAD, NEAR MALAYALA MANORAMA, THRISSUR, KERALA, – 680 001

Used Since: 21/04/2018

CHENNAI
Coffee, Tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
DNYANADA

4145105  11/04/2019

VICKY MOHAN KADAM PROPRIETOR OF DNYANADA PRODUCTS

AT POST., KAPASHI TAL. PHALTAN, DIST. SATARA - 415537, MAHARASHTRA INDIA

Proprietorship Concern

Address for service in India/Agents address:

CHANDRAKANT & CO.

Mr. Sunil Sakpal, At-Flat No.0704, Bldg. No.1, 7th floor,22-Storey Mhada Tower, Nr. Post Office, Shailendra Nagar,Dahisar(E), Mumbai-400068, Maharashtra

Proposed to be Used

MUMBAI

Potato starch for food; Sweet potato starch for food; Sweet potato starch for culinary purposes; Lomper [potato-based flatbread]; Wafers; Chocolate wafers; Rolled wafers [cookies]; Ice cream wafers; Rolled wafers [biscuits]; Sundae wafers; Sweets; Sugar-free sweets; Gulab Jamun (Sweetmeat); Natural sweeteners; Sweet and sour sauce; Flavored [sweetened] gelatins; Poha (Snack foods made of broken rice); Farsan (cereal based snacks); Cereal cookies; Cereal preparations; Breakfast cereals; Processed cereals; Chips [cereal products]; Cereal based snack food; Preparations made from cereals; Ready-to-eat cereals; Pakoda (Cereal based snack food); Bhuja (cereal based fried snacks); Probiotic cereal-based snack bars; Cereals prepared for human consumption; Batata Vada (cereal based snack food); Gluten-free cereal-based snack foods; High-protein cereal bars; Papad (Cereal based snacks); Flour and preparations made from cereals; Cooked whole grains; Frozen whole grains; Processed whole grains; Processed grains; Pulse flour; Corn chips; Grain-based chips; Peanut butter chips [confectionery]; Whole wheat tortilla chips; Confectionery chips for baking; Peanut butter confectionery chips; Toasted natural wood chips added to wine to improve its flavour; Taco chips; Shrimp chips; Butterscotch chips; Chocolate chips; Wonton chips; Nachos [tortilla chips]; Corn tortilla chips; Won ton chips; Tortilla chips; Rice salads; Rice; Rice cookies; Rice flour; Rice biscuits; Chinese rice noodles; Rice-based snacks; Instant rice; Rice pudding; Coffee; Tea ; Milk tea [tea-based]; Black tea; Instant tea; Barley tea; Tea-based milk tea; Mixes for making tea; Green tea; Linden flower tea; Bread, pastries and confectionery; Garam Masala (Combination of spices for adding taste to Indian Curry); Spices; Baking spices; Curry spices; Puffed rice; Bhel Puri (puffed rice based Indian Snacks);
Six O Bite

4145132  12/04/2019
MANVENDRA PRATAP SINGH
11, 4TH FLOOR, NEW TOKASH APARTMENT, SULTANPUR, NEW DELHI
CLASS 30
Individual
Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, BREADS, BISCUITS, COOKIES, CAKES, PATRY AND CONFECTIONERY, ICES, ICE CREAMS, HONEY, YEAST, BAKING POWDER, SALT, SAUCES, PEPPER, SPICES, VINEGER, FLAVOURING INCLUDING IN CLASS 30.
RAJESH KUMAR
House No. 442, Hanuman Colony, TCP-3 Hisar Cantt, Satrod Kalan(153), Hisar, Haryana- 125006
Proprietor
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water] Under Class 30
4145316    12/04/2019
VIGNA K
MGP XII 384 B, Near Kolothuvayal Bank, Machery Kannur, Kerala-670613
Proprietor

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since :01/01/2019

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water] Under Class 30
4146134  12/04/2019

SHRI RADHA KRISHNA FOOD PRODUCTS
H-3, PHASE-III, BADLI INDUSTRIAL ESTATE, DELHI-110042
PARTNERSHIP FIRM

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
DELHI
WHITE BREAD FLOUR, BROWN BREAD FLOUR, BUNS, VEGETABLE BURGER SANDWICH, PIZZA, CAKE, MUFFINS, CUP CAKE, RUSK, COOKIES, CHOCOLATE, CHEESE PUFFS, CREAM PUFFS.
4146211    12/04/2019
SUNITA SETHI, PROPRIETOR, S.S CREATIONS
472, Goyal Nagar, Indore-452001 (M.P.)
Proprietorship Firm

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
MUMBAI
Liquorice (Mulethi), non-medicated digestive candies, cereals, cereal bars and energy bars, breakfast cereals containing
honey, salad dressing, Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and
confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Mustard; Vinegar, sauces [condiments]; Ice
[frozen water].
BUNGE ENHANCE
4146263  12/04/2019
BUNGE INDIA PRIVATE LIMITED
The Capital, 601 C & 601 D, 6th Floor, C - 70, G - Block, Bandra Kurla Complex, Bandra(East), Mumbai-400051
Manufacturers & Merchants
Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.
Used Since :20/04/2017
To be associated with:
4139043
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces(condiments); spices; ice
Proposed to be Used
CHENNAI

Flour and Preparations Made from Cereals, Rice Based Snack Food, Rice, Suji (Wheat Product), Wheat Flour, Rawa (Wheat Product), Vermicelli, Papad (Indian Snacks), Garam Masala (Combination of spices for adding taste to Indian Curry) and Sambhar Powder, Noodles, Spices, Cinnamon, Cloves, Chilli powder, Dhania powder (coriander), Flour, Plain flour, Corn flour and Maida (wheat flour).

Transliteration: IRAIVI IS A HINDU NAME.
BURBEE
4146501   13/04/2019
A.R.PATEL
175-A, GREENWAYS ROAD, R.A.PURAM, CHENNAI-600 028, TAMIL NADU
AN INDIAN NATIONAL
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
PUFFED RICE; POPCORN; CORN FLAKES; CEREAL-BASED SNACK FOOD; RICE-BASED SNACK FOOD; SWEETS;
CANDY; PEANUT BRITTLE; PEANUT CONFECTIONERY; COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE;
TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY;
ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES; SPICES; ICE;
BISCUITS; COOKIES; BUNS; CAKES; SANDWICHES; CHOCOLATE; ICE CREAM; CRACKERS; RUSKS; FARINACEOUS
FOODS; DOUGH; FLOUR-MILLING PRODUCTS; CURRY [SPICE]; AROMATIC PREPARATIONS FOR FOOD;
FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS.
4146959   13/04/2019
KRISHNA NAGENDRAVEL
101/19 Aruppukottai Road, Near VVS Mandapam, Virudhunagar, Tamilnadu - 626001
Individual

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Proposed to be Used
CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
4147027    13/04/2019
TEJPAL SINGH
HOUSE NO. 1900, BASANT VIHAR, KALKA 133302, HARYANA
Individual Firm
Address for service in India/Agents address:
SANJEEV KUMAR SARDANA
H. No. 409/29, Dev Nagar, Gali No. 03, Sonepat 131 001
Used Since :08/04/2019
DELHI
Coffee, coffee extracts, coffee-based preparations and beverages; iced coffee; coffee substitutes, extracts of coffee substitutes, preparations and beverages based on coffee substitutes; chicory; tea, tea extracts, tea-based preparations and beverages; iced tea; malt-based preparations; cocoa and cocoa-based preparations and beverages.
GAIA

4147211  15/04/2019
COSMIC NUTRACOS SOLUTIONS PRIVATE LIMITED
A-89, 2nd Floor, Okhla Industrial Area, Phase-II, New Delhi - 110020, India
Private Limited Company
Address for service in India/Attorney address:
HARIDUTT KR. MISHRA
AVA LAW ASSOCIATES LLP, Advocates & Consultants, C-312, LGF, Defence Colony, New Delhi-110024, India
Used Since :31/07/2009
To be associated with:
1870149
DELHI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water); Baking soda; Biscuits/Cookies; Cereal bars; Cereal based snack food; Cinnamon [Spice]; Cloves [Spice]; Corn Flakes/maize flakes; High-protein cereal bars; Honey; Infusions, not medicinal; Muesli; Oat-based food.
4147264  15/04/2019
WASIM AHMAD SHAMSUDDOHA TRADING AS M/S. WASIM KIRANA
CS NO. 4696, LANE NO. 7, CHAND TARA CHOWK, MAULVI GANJ, MAULANA AZAD ROAD, DHULE, MAHARASHTRA
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S. SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since : 23/01/2018
MUMBAI
Papad
Trade Marks Journal No: 1904, 03/06/2019  Class 30

WASIM AHMAD SHAMSUDDOHA TRADING AS M/S. WASIM KIRANA
CS NO. 4696, LANE NO. 7, CHAND TARA CHOWK, MAULVI GANJ, MAULANA AZAD ROAD, DHULE, MAHARASHTRA
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Papad
NIAM

4147292  15/04/2019
AVADHESH KUMAR RAI TRADING AS M/S. KRITI HERBALS FOOD & BEVERAGES
FF 28A, DEVIKA TOWER, CHADER NAGAR, GHAZIABAD, U.P.-201011
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S. SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used

DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4147416  15/04/2019
GARVITA BANSAL
1-2-507/508, DOMALGUDA, HIMAYATH NAGAR, HYDERABAD-500029, TELANGANA
individual

Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
Bijirao

4149146  16/04/2019

MR. NAGARAJ SINGRI
KSS IDC Industrial Estate, Plot No. 22, Hatalgeri Road, Gadag 582101 Karnataka
Individual

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used

CHENNAI

Chili powder , Turmeric Powder, Spices
2492160   08/03/2013

DCM SHRIRAM LIMITED
2ND FLOOR KIRTI MAHAL TOWER 19 RAJENDRA PLACE NEW DELHI 10008
MERCHANTS & MANUFACTURERS
AN INDIAN COMPANY INCORPORATED UNDER THE PROVISION OF INDIAN COMPANIES ACT 1956

Address for service in India/Attorney address:
LEX CURIAE ADVOCATES
D-647, GAUR GREEN AVENUE, PLOT NO. 1, ABHAYKHAND, INDIRAPURAM GHAZIABAD, UP-201014
Used Since :01/01/2013

DELHI
VEGETABLE SEEDS
2536347 23/05/2013
SUPER MAUNSTCSENT HYBRID AGRO SEEDS PRIVATE LIMITED
trading as ;SUPER MAUNSTCSENT HYBRID AGRO SEEDS PRIVATE LIMITED
AT+PO.MATHURAPUR,PS.WARISNAGAR,SAMASTIPUR-848101,BIHAR
MANUFACTURER & MERCHANT
Used Since :01/07/2008
KOLKATA
SEEDS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD SUPER MAHA BEEJ AND ALL OTHER DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2523241.
2597212   17/09/2013
DCM SHRIRAM CONSOLIDATED LIMITED
2ND FLOOR KIRTI MAHAL TOWER 19 RAJENDRA PLACE NEW DELHI 10008
MERCHANTS & MANUFACTURERS
AN INDIAN COMPANY INCORPORATED UNDER THE PROVISION OF INDIAN COMPANIES ACT 1956
Address for service in India/Attorney address:
LEX CURIAE ADVOCATES
D-647, GAUR GREEN AVENUE, PLOT NO. 1, ABHAYKHAND, INDIRAPURAM GHAZIABAD, UP-201014
Used Since :08/05/2012
To be associated with:
2546596
DELHI
HYBRID SEEDS
2887774  21/01/2015
GOODWILL HYBRID SEEDS (INDIA) PVT LTD
5 APPROACH ROAD UKLANA MANDI HISAR HARYANA 125113
MANUFACTURER AND MERCHANT
AN INDIAN COMPANY REGISTERED UNDER COMPANIES ACT, 1956
Address for service in India/Attorney address:
VARSHA H.BHATT
BHATT LEGAL SERVICES, L-102, GHANSHYAM COMPLEX, NEAR CHANDLODIYA OVER BRIDGE, AHMEDABAD -382481
Used Since :23/04/2014
To be associated with:
2489939

DELHI
SEEDS INCLUDED IN CLASS 31
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. This is condition of registration that no exclusive right to use the word Full Height and all descriptive matter appearing in the label.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2489939. THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
NU DHILLON FEED STORE

3019985  29/07/2015

BIKRAMJEET SINGH

trading as ;NU DHILLON FEED STORE

MAIN ROAD, VPO. SUR SINGH, TEHSIL PATTI, DISTT. TARN TARAN

Merchants & Manufacturers

PROPRIETORSHIP FIRM

Address for service in India/Agents address:

RAHUL RAJPUT.

B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Used Since :10/07/2015

DELHI

CATTLE FEED
DAIRYNAT

3055635   14/09/2015

M/S JEFO NUTRITION INC.
5020 Avenue Jefo, C.P. 325, Saint-Hyacinthe, Quebec, J2S 7B6, Canada

Manufacturers and Merchants
A Company incorporated under the laws of Canada

Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.

Proposed to be Used
DELHI

Animal feed; animal feed additives; animal foodstuff.
SATT
3101095 19/11/2015
SUHKDEV SINGH CHHINA
MRS. SARIKA
trading as ;AGROFED INDUSTRIES
VILLAGE DALAM, NEAR GURU KALGIDHAR PUBLIC SCHOOL , AJNALA ROAD, DISTT. AMRITSAR, PUNJAB STATE, INDIA.
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
ARORA REGISTRATION SERVICE
E-407, RANJIT AVENUE, AMRITSAR-143001, PUNJAB
Used Since :14/04/2015
DELHI
CATTLE FEED, KHAL, BINOLA, MINERAL MIXTURES AND OTHER FOODSTUFFS & SUPPLEMENTS FOR ANIMALS INCLUDED IN CLASS 31.
3116690   05/12/2015
SUKHDEV SINGH
trading as ;SUHKDEV SINGH CHUGH & CO.
SHOP N0-3, RANJIT TOWER, GURDEV NAGAR, PAKHOWAL ROAD, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/07/2009
DELHI
Cattle Feed, Oil Cakes, Cotton Seeds, Khal, Binola & Poultry Feed being food stuff for Animals.
HARISH KUMAR
trading as ;GARG TRADERS
SHOP NO. 2, JINDAL MARKET, RAMPURA PHUL, BATHINDA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/08/2012
DELHI
Cattle Feed, Poultry Feed, Oil Cakes, Cotton Seeds, Khal Sarson & Khal Binola being food stuff for Animals.
3121135 10/12/2015
AYURVEDANT PVT. LTD.
trading as: AYURVEDANT PVT. LTD.
B-6/5, SAFDARJUNG ENCLAVE, NEAR HDFC BANK, DEAR PARK, NEW DELHI-29.
MANUFACTURERS & MERCHANTS.
Address for service in India/Attorney address:
GENERAL REGISTRATION SERVICES
A-3, CHRISTIAN COLONY, DELHI-110007
Used Since: 01/04/2011
DELHI
MOUTH FRESHENER, CHEWING GRANULES, PAN MASALA AND MUKHWAAAS
3141091   29/12/2015
H.L. AGRO PRODUCTS PVT. LIMITED
trading as ;H.L. AGRO PRODUCTS PVT. LIMITED
40/42, NAYA CHOWK PARADE, KHANPUR 208001, UP
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
INDIAN TRADE MARKS CO.
R-104, GREATER KAILASH PART 1, NEW DELHI-110 048
Used Since :01/04/2015
DELHI
"CATTLE FEEDS AND FOOD STUFF FOR ANIMALS INCLUDING CATTLE FEED, KAHL, DHURI AND HOKER,
MANUFACTURING AND TRADING IN CLASS-31"
YUVAAN

3141862    29/12/2015
UJJWAL ARYA
J-18, SECTOR -11, NOIDA, U.P.
MANUFACTURING AND TRADING

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92

Proposed to be Used
DELHI
PAN CHATNI, PAN MASALA, SWEET SUPARI, MOUTH FRESHNER
MANOHAR LAL
trading as DUDHRAI FEED FACTORY
ADD A KUKRANWALA-(TEHSIL-AJNALA)(DISTRICT-AMRITSAR) (PUNJAB INDIA.
MANUFACTURERS AND MERCHANTS.
Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR--143004 (PB)
Used Since :10/09/2015
DELHI
ANIMAL FEED SUPPLEMENTS; CATTLE FEED, OIL CAKES, KHAL, BINOLA, POULTRY FEED.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD (PASHU DANA).
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2688248.
YADU GO PURE

3185720  15/02/2016
YADU CORPORATION PRIVATE LIMITED
trading as ;YADU CORPORATION PRIVATE LIMITED
202, THAPAR ARCADE, 47, KAU SARAI, HAUZ KHAS, DELHI 110016
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
GENERAL REGISTRATION SERVICES
A-3, CHRISTIAN COLONY, DELHI-110007
Used Since :01/12/2010
To be associated with:
3185699, 3185716
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS. NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT.
No exclusive rights over the words GO PURE..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2294216.
3185728  15/02/2016
YADU CORPORATION PRIVATE LIMITED
202, THAPAR ARCADE, 47, KAU SARAI, HAUZ KHAS, DELHI 110016
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
GENERAL REGISTRATION SERVICES
A-3, CHRISTIAN COLONY, DELHI-110007
Used Since :01/12/2010
To be associated with:
3185720, 3185724

DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS, MALT.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3185720,3185724.
Trade Marks Journal No: 1904 ,  03/06/2019       Class 31

SHAHRUKH-786 HYBRID WATERMELON

3188828      17/02/2016
SEEWAYS AGRISEEDS PVT.LTD.
trading as ;SEEWAYS AGRISEEDS PVT.LTD.
4/1076/A, LINK ROAD, NEAR DR. RAJESH GUPTA HOSPITAL, SAHARANPUR - 247001 (U.P.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :23/11/2010
DELHI
Seeds.
NO EXCLUSIVE RIGHTS OVER THE WORD 786 HYBRID WATERMELON.
GREEN DIAMOND HYBRID CAPSICUM

3188829  17/02/2016
SEEWAYS AGRISEEDS PVT.LTD.
trading as ;SEEWAYS AGRISEEDS PVT.LTD.
4/1076/A, LINK ROAD, NEAR DR. RAJESH GUPTA HOSPITAL, SAHARANPUR - 247001 (U.P.)
MERCHANT & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :23/11/2010

DELHI
Seeds.

NO EXCLUSIVE RIGHTS OVER THE WORD HYBRID CAPSICUM.
3288497   20/06/2016
SANJAY S. DHAVADE
1/771 ANAND BHAVAN CHSL, DR. GHANTI ROAD, PARSI COLONY, DADAR EAST, MUMBAI-400014
MANUFACTURER
AN INDIAN NATIONAL
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.
Used Since :14/06/2016
MUMBAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT IN CLASS 31
WORLDCHEF

3303370   05/07/2016

NATURES BASKET LIMITED

trading as  ;NATURES BASKET LIMITED

GODREJ ONE, 3RD FLOOR, PHIROJSHANAGAR, EASTERN EXPRESS HIGHWAY, VIKHROLI (EAST), MUMBAI - 400 079

MANUFACTURERS AND MERCHANTS

A Company incorporated under the Companies Act

Address for service in India/Agents address:

R.K. DEWAN & CO.

PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Used Since :20/06/2016

MUMBAI

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS, FRUIT NUTS, AND VEGETABLES, PEAS, SEEDS. NATURAL PLANTS AND FLOWERS, MUSHROOMS; FOODSTUFFS FOR ANIMALS; MALT; SCENTED SUPARI (BETALNUT); PAN MASALA; MUKHWAS; MOUTH FRESHENERS.
3312854  20/07/2016  
SONAL RAJESHKUMAR PATEL
trading as ;SONALIKA AGRO INPUTS
D-1 Bhumi Estate Opp. Dada Estate Sarkhej-Bavla Road, Sarkhej, Ahmedabad- 382210 GUJARAT, INDIA.
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
SHAH IP
67, PREMCHANDNAGAR ROW HOUSES, OPPOSITE AKASH TOWERS, JUDGES BUNGLOW ROAD, BODAKDEV, SATELLITE, AHMEDABAD - 380015, GUJARAT
Used Since :21/09/2013
AHMEDABAD
AGRICULTURAL SEEDS.
restriction of goods for sale in the state of GUJARAT, MAHARASHTRA & RAJASTHAN only.
BELTOX-15

3397245  25/10/2016
BELVET BIOSCIENCE
Gautam Kelamane
Nagabhushan Y
trading as ;BELVET BIOSCIENCE
Plot No. 47/A, Kulkarni Road, Old Belagavi, Belavgavi - 590005, Karnataka.
Distributors and Traders
Partnership Firm
Address for service in India/Attorney address:
NAVEEN KUMAR N
# 26, Rajamma Garden, Rajeev Gandhi Road, Jaraganahalli, JP Nagar 6th Phase, Bangalore - 560078.
Used Since :24/10/2016

CHENNAI
Animal Foods supplements, Seeds, natural plants and flowers; Foodstuffs for Animals; Fertilized eggs for hatching.
N T Nirmal
3418305  24/11/2016
RAHUL KUMAR RAMPURIYA & VISHAL SANCHETI
trading as ;N T Nirmal
Flat no. 305, Aishvarya Palace, M B town, Near H B Town, Old Pardy Naka, Nagpur, Maharashtra - 440008
Manufacturers and Traders

Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE

Proposed to be Used
MUMBAI
Grains(cereals) , Grains(Seeds) and Fresh Pulses, Unprocessed grains for eating, Raw and Unprocessed grains.
3483831  16/02/2017
MAHARSHI RITESHKUMAR THAKKAR
1, SANTRAM KUTIR, OPP: KHODIYAR MAA TEMPLE, AMBALI AHMEDABAD - 380058, GUJARAT, INDIA.

Address for service in India/Attorney address:
DAKSHESH B. MEHTA, ADVOCATE
B-203, SHIVALIK PLAZA, OPP. ATIRA, IIM ROAD, AHMEDABAD - 380015, GUJARAT

Proposed to be Used
AHMEDABAD
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INLUDED IN OTHER CLASSES, LIVE ANIMALS, FRESH FRUITS, VEGETABLES, SEEDS, NATURAL PLANTS, FLOWERS, FOOD STUFFS FOR ANIMALS, MALT INCLUDED IN CLASS 31.
3496432 01/03/2017
M/S LALARAM ASHOK KUMAR
RAKESH KUMAR CHOUHARY
RAM GOPAL JHAJARA
trading as ;M/s LALARAM ASHOK KUMAR
Shop No. 13, Bhawani Nagar, Near Hotel Neelgiri, Sikar road, Jaipur, Rajasthan
Manufacturer and Merchants
Address for service in India/Attorney address:
SHAILENDRA KUMAR GUPTA
51/346, SECTOR 5, PRATAP NAGAR, SANGANER, JAIPUR
Used Since: 01/03/2017
AHMEDABAD
Cattle feed
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.
descriptive matters.
restriction of goods for sale in the state of RAJASTHAN only.
HEALTHBUDDY GRANNY'S POTLI

3517471  31/03/2017
SASTASUNDAR HEALTHBUDDY LIMITED
trading as ;SASTASUNDAR HEALTHBUDDY LIMITED
7,CAMAC STREET,AZIMGANJ HOUSE,2ND FLOOR,KOLKATA 700017,WEST BENGAL
MANUFACTURER & MERCHANTS
AN INDIAN NATIONAL COMPANY INCORPORATED UNDER THE COMPANIES ACT.
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :10/02/2017
KOLKATA
BETAL SPICES (PAN MASALA), SCENTED & SWEET SUPARI, MOUTH FRESHNERS, AGRICULTURAL, HORTICULTURAL
AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, LIVING ANIMALS, FRESH FRUITS AND
VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MALT ALL INCLUDED IN
CLASS 31.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2527014..
BHAVYA

3529357  19/04/2017

PRAVIN KESHWANI PROPRIETOR OF VAAMAN PRODUCTS
8, SHRUSTI BUNGLOW, 132 FT RING ROAD, NR. ASHWAMAGH CROSS ROAD, B/H. MEDILINK HOSPITAL, SATELLITE, AHMEDABAD. GUJRAT-INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD

PAN MASALA, PAN PRODUCTS, PAN LEAVES, PAN CHUTNEY, PAN INGREDIENTS, CONSTITUENTS OF PAN AND PAN MASALA, BETTLE NUTS IN CLASS 31.
3531598  22/04/2017
SAVAN SEEDS
3, GIGEV PARK OPP, UTTAMNAGAR, NIKOL GAM ROAD, AHMEDABAD -382350 GUJARAT. INDIA
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :15/08/2012
AHMEDABAD
SEEDS IN CLASS 31
ANIMAL FEED AND FOODSTUFFS AND FODDER FOR ANIMALS
3542720  05/05/2017
SARIFUL ISLAM
trading as ;GLAUCUS ANIFEED INDUSTRIES
14/2A,BALU HAKKAK LANE,KOLKATA 700017, WEST BENGAL, INDIA.
MANUFACTURER & MERCHANT
Proposed to be Used
KOLKATA
FOODSTUFF FOR FISH
3586150  06/07/2017
EDWARD KEVENTER PRIVATE LIMITED
Sagar Estate, 2, Clive Ghat Street, Kolkata- 700 001, West Bengal, India.
Manufacturers, Merchants & Exporters.
Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Proposed to be Used
KOLKATA
Agricultural, horticultural and forestry products and grains not included in other classes; living animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt, cattle feed.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1751470.
3684527  22/11/2017
EDWARD KEVENTER PRIVATE LIMITED
Sagar Estate, 2, Clive Ghat Street, Kolkata- 700 001, West Bengal, India.
Manufacturers, Merchants & Exporters.
Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Proposed to be Used
KOLKATA
Agricultural, horticultural and forestry products and grains not included in other classes; living animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt, cattle feed.
The mark KEVENTER is in use since December 01, 1946 and present label as a whole is proposed to be used.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1751470.
3684541  22/11/2017
EDWARD KEVENTER PRIVATE LIMITED
Sagar Estate, 2, Clive Ghat Street, Kolkata- 700 001, West Bengal, India.
Manufacturers, Merchants & Exporters.
Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.

Proposed to be Used
KOLKATA
Agricultural, horticultural and forestry products and grains not included in other classes; living animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt, cattle feed.

The mark KEVENTER is in use since December 01, 1946 and present label as a whole is proposed to be used.
EXPLORER
3720477  06/01/2018
M/S. MOERHEIM ROSES & TRADING INDIA PRIVATE LIMITED
NO.223, RAMANAMAHARISHI ROAD, APT-404, PALACE VIEW APARTMENTS, UPPER PALACE ORCHARDS, BANGALORE – 560080, KARNATAKA, INDIA
Private Limited
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Proposed to be Used
CHENNAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; UNPROCESSED GRAINS AND SEEDS; NATURAL PLANTS AND FLOWERS.
3725685   12/01/2018
M/S. DHARANI AQUA AND AGRO FARMS
FLAT NO 405, LN VESTA, SHILPY VALEY, GAFOOR NAGAR, IMAGE HOSPITAL ROAD, MADHAPUR, HYDERABAD-500081, TELANGANA, INDIA.
Partnership Firm

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aqua cultural, horticultural and forestry products; raw and unprocessed grains and seeds; Foodstuff for animals, fresh fruits and vegetables, Live flowers, Fresh flowers, Seeds for flowers, Bouquets of fresh flowers, Arrangements of natural flowers.
Chakradhar

3726400  12/01/2018

M/S. TRIMURTI PLANT SCIENCES PRIVATE LIMITED
M/s. TRIMURTI PLANT SCIENCES PRIVATE LIMITED, Flat # 101, 1st Floor, MGR Estates, # 6-3-456/C, Dwarakapuri Colony, Pun jagutta, Hyderabad Telangana 500082
Company registered in India by Indian citizens

Address for service in India/Attorney address:
A. SIVA PRASAD
A. Siva Prasad M.A., LL.B. S/o. A. Gopala Krishna Murthy, Turmella (V), Amrathalu (M), Guntur Dist., Andhra Pradesh - 522312

Proposed to be Used
CHENNAI
Seeds and Agricultural products
TINGU

3728853    16/01/2018

DHARTI AGRO CHEMICALS PVT. LTD.
27, New Cotton Market Layout, Near Bus Station, Nagpur 440018, Maharashtra.
A Company incorporated under Companies Act

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used

MUMBAI

SEEDS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT.
VARTIKA

3728855  16/01/2018

DHARTI AGRO CHEMICALS PVT. LTD.
27, New Cotton Market Layout, Near Bus Station, Nagpur 440018, Maharashtra.
A Company incorporated under Companies Act

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used

MUMBAI

SEEDS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER
CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS, MALT.
VARDANT

3728856   16/01/2018

DHARTI AGRO CHEMICALS PVT. LTD.
27, New Cotton Market Layout, Near Bus Station, Nagpur 440018, Maharashtra.

A Company incorporated under Companies Act

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used

MUMBAI

SEEDS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT.
Drools Freedom

3734246    22/01/2018
ABIS EXPORT (I) PVT. LTD.
Corporate House, Vill. - Indamara, Post - Pendri, Rajnandgaon - 491441.
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Pet foodstuffs
3786939   23/03/2018

M/S. NUTIEPETS FEED PRIVATE LIMITED DIRECTOR OF MR. ANANDAN K AND MRS. MANISHA KUMARI
No.2/181, Kullathangarai Street, Karattai, Vanur-Taluk, Karattai, Viluppuram – 604154, TAMIL NADU, INDIA
PRIVATE LIMITED

Address for service in India/Attorney address:

LAW AND RIGHTS (ADVOCATE)
SUITE NO-G-8, A BLOCK, GROUND FLOOR, GOLDEN JUBILEE GARDENS, GURU RAGHAVENDRA FOUNDATIONS, 181,
DARGA ROAD, ZAMIN PALLAVARAM, CHENNAI-600043

Proposed to be Used

CHENNAI
Pet foods, Foodstuffs for pet animals, Pet foods in the form of chews
SPRINGPOOL AGRO-VET PRIVATE LIMITED  
DNO:4-43,SPRINGFIELD,SURAPPAGUDEM, BHIMADOLE MANDAL, WEST GODAVARI West Godavari AP 534425 IN  
Manufacturers  
THE TRADEMARK ACT-1999  
Address for service in India/Attorney address:  
VANCHINATHAN  
nanganallur  
Proposed to be Used  
CHENNAI  
Animal feed,Mixed animal feed,Animal foodstuffs,Protein-enriched feed for animal consumption,Milk-based animal foodstuffs.
4052813    10/01/2019
ROHAN PATIDAR
261-DH, Scheme No.140, Pipliyahana, Indore (M.P.) 452016
Agriculture use certified seeds production and marketing and other agro input comes under class 31
INDIVIDUAL
Proposed to be Used
MUMBAI
Agriculture use certified seeds.
ULTIRRA FEEDS

4094208    20/02/2019
ADITI ENTERPRISES
544-545, DHARAMPUR GIDC, PORBANDAR, GUJARAT- 360577
PARTNERSHIP FIRM
Address for service in India/Attorney address:
TARUN AGARWAL
216, PINKCITY TOWER PITAL FACTORY JAIPUR 302016
Proposed to be Used
AHMEDABAD
MANUFACTURE OF PREPARED FEEDS FOR FISH, DOGS, BIRDS, CATS.
Trade Marks Journal No: 1904, 03/06/2019 Class 31

4130434 27/03/2019
NARENDER KUMAR GADI
A-3/32, Janak puri, New Delhi - 110058
PROPREITORSHIP

Address for service in India/Attorney address:
MANJUSHREE
The Startup Zone, No.5b, 2nd floor, 10th Cross, RMV Extension, Sadashivanagar, Bangalore-560080

Proposed to be Used

DELHI
almonds [fruits], anchovy, live, animal foodstuffs, arrangements of fresh fruit, barley*, beans, fresh, beet, fresh, berries, fresh, bran, buckwheat, unprocessed, cereal seeds, unprocessed, chestnuts, fresh, chicory roots, chicory, fresh, citrus fruit, fresh, cocoa beans, raw, coconut shell, coconuts, copra, crayfish, live, cucumbers, fresh, preparations for egg laying poultry, edible linseed, unprocessed / edible flaxseed, fish spawn, fish, live, fish meal for animal consumption, flax meal [fodder], flowers, natural, fruit, fresh, fruit residue [marc] / marc, hazelnuts, fresh, garlic, fresh, grains [cereals], grapes, fresh, hazelnuts, fresh, juniper berries, kola nuts / cola nuts, lemons, fresh, lentils, fresh, lettuce, fresh, lime for animal forage, lime for animal forage, lobsters, live, maize, mushrooms, fresh, mussels, live, nettles, olives, fresh, onions, fresh, oranges, fresh, peanuts, fresh, peas, fresh, peppers [plants], plants, pollen [raw material], potatoes, fresh, poultry, live, quinoa, unprocessed, unprocessed, nuts [fruits], rice, unprocessed, rose bushes, salmon, live, sardines, live, seedlings, seeds, shrubs / bushes, spinach, fresh, for planting / plant seeds, edible sesame, spinach, fresh, squashes, fresh, trees, vegetable marrows, fresh, vegetables, fresh, vine plants, wheat, wreaths of natural flowers, yeast for animal consumption,
HestMin

4131756  29/03/2019
HESTER BIOSCIENCES LIMITED
Pushpak, Level One, Panchvati Circle, Motilal Hirabhai Road, Ahmedabad, Gujarat - 380006

An Indian Public Limited Company

Address for service in India/Attorney address:
NANAVATI & NANAVATI ADVOCATES
7th FLOOR, CORPORATE HOUSE, SARKHEJ - GANDHINAGAR HIGHWAY, JUDGES BUNGLOWS CROSS ROAD,
BODAKDEV, AHMEDABAD - 380054, GUJARAT

Proposed to be Used

AHMEDABAD
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
Catabuff

4131758  29/03/2019
HESTER BIOSCIENCES LIMITED
Pushpak, Level One, Panchvati Circle, Motilal Hirabhai Road, Ahmedabad, Gujarat – 380006
An Indian Public Limited Company

Address for service in India/Attorney address:
NANAVATI & NANAVATI ADVOCATES
7th FLOOR, CORPORATE HOUSE, SARKHEJ - GANDHINAGAR HIGHWAY, JUDGES BUNGLOWS CROSS ROAD, BODAKDEV, AHMEDABAD - 380054, GUJARAT

Proposed to be Used

AHMEDABAD
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
**Trade Marks Journal No: 1904, 03/06/2019 Class 31**

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**ECOLIFE ASIA**
D.NO.3A, 1st FLOOR, R.N.THEAVAR COMPLEX, SANTHAI ROAD, NAGAL NAGAR, DINDIGUL - 624 003, DINDIGUL DIST, TAMILNADU.

PARTNERSHIP FIRM

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

**Proposed to be Used**

**CHENNAI**

Live poultry, Poultry, live, Foodstuffs for poultry, Poultry for breeding, Groats for poultry and Preparations for egg laying poultry.
ECOLIFE ASIA
D.NO.3A, 1st FLOOR, R.N.THEAVAR COMPLEX, SANTHAI ROAD, NAGAL NAGAR, DINDIGUL - 624 003, DINDIGUL DIST, TAMILNADU.
PARTNERSHIP FIRM

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Animal feed, Animal feed preparations, Mixed animal feed, Animal foodstuffs, Protein-enriched feed for animal consumption, Milk-based animal foodstuffs, Live animals and Animal food.
K-909

4133991  31/03/2019
GOPALJI KETAKI KHARA MASALA PVT. LTD
NH-5, HALDIAPADAR, BERHAMPUR, GANJAM, ODISHA
Private Limited Company
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.
Used Since :18/05/2013
KOLKATA
GUTKHA, PAN MASALA
MANIKNANDA AGRO PRIVATE LIMITED
PLOT NO 3A THEZARY COLONY SHRIHARI, NGAMRAVATI, AMRAVATI 444601
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt.
BUFFCAL
4135192  01/04/2019
KAJAL GUPTA
43, BRIJ DHAM, PHASE-2, KARMYOGI, KAMLA NAGAR, AGRA-282005, UTTAR PRADESH, INDIA.
INDIVIDUAL
Address for service in India/Agents address:
PRIYANKA GUPTA
10, TAGORE NAGAR, DAYAL BAGH, AGRA-282005, U.P.
Used Since :01/11/2014
DELHI
Agricultural, Horticultural, Forestry Products and Foodstuffs for Animals included in Class 31.
TEDIC
4136201  02/04/2019
MOHAMMAD HAIDER SYED
Flat No-301, 3rd Floor, Barafkhand, Mallhai Tola, Nargis Kazim Apartment Lucknow, Uttar Pradesh- 226003
proprietor
Address for service in India/Attorney address:
RAM
320/30 Shankri Tola Chowk, Lucknow-226003
Used Since :11/11/2012
DELHI
fresh fruits and vegetables
INNOVA AGRI BIO PARK LIMITED
Plot B-12, 3rd Phase, KIADB Industrial Area, Malur 563130, Kolar District, Karnataka, India.
A company incorporated in India under the Companies Act 1956

Address for service in India/Agents address:
VATSALA SINGH HASAN
Hasan and Singh,Flat No.04, Sree Nilayam Apartment, Plot No.12, Camelot Layout(Near Chirec Public School), Kondapur, Hyderabad-500084.

Proposed to be Used
CHENNAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, FRESH FRUITS AND VEGETABLES.
INNOVA AGRI BIO PARK LIMITED
Plot B-12, 3rd Phase, KIADB Industrial Area, Malur 563130, Kolar District, Karnataka, India.
A company incorporated in India under the Companies Act 1956

Address for service in India/Agents address:
VATSALA SINGH HASAN
Hasan and Singh, Flat No.04, Sree Nilayam Apartment, Plot No.12, Camelot Layout (Near Chirec Public School), Kondapur, Hyderabad-500084.

Proposed to be Used

CHENNAI

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, FRESH FRUITS AND VEGETABLES.
INNOVA AGRI BIO PARK LIMITED
Plot B-12, 3rd Phase, KIADB Industrial Area, Malur 563130, Kolar District, Karnataka, India.
A company incorporated in India under the Companies Act 1956

Address for service in India/Agents address:
VATSALA SINGH HASAN
Hasan and Singh,Flat No.04, Sree Nilayam Apartment, Plot No.12, Camelot Layout(Near Chirec Public School), Kondapur, Hyderabad-500084.

Proposed to be Used
CHENNAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, FRESH FRUITS AND VEGETABLES.
GIR LAXMI

4137348 04/04/2019

BHAGWAN KUMAR TAPRIA TRADING AS: SHUBH LAXMI OIL INDUSTRIES
BASNI ROAD, NAGAUR, RAJASTHAN

PROPRIETORSHIP

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANDAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used

AHMEDABAD
CATTLE FEED, OIL CAKE
KRISHANA LAXMI

4137350  04/04/2019
BHAGWAN KUMAR TAPRIA TRADING AS : SHUBH LAXMI OIL INDUSTRIES
BASNI ROAD, NAGAUR, RAJASTHAN
PROPRIETORSHIP

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD
CATTLE FEED, OIL CAKE.
SHRIRAM GREEN BANK
4137461  04/04/2019
DCM SHRIRAM LIMITED
trading as ;DCM SHRIRAM LIMITED
IST FLOOR, KANCHENJUNGA BUILDING, BARAKHAMBA ROAD, NEW DELHI-110001.
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
LEX CORPUS
SHRIRAM FERTILISERS & CHEMICALS (A UNIT OF DCM SHRIRAM LTD.), 2ND FLOOR,19, KIRTI MAHAL, RAJENDRA PLACE, NEW DELHI-110008
Proposed to be Used
DELHI
SEED
SHRIRAM MULTI SOFT

4137466   04/04/2019

DCM SHRIRAM LIMITED
trading as ;DCM SHRIRAM LIMITED

IST FLOOR, KANCHENJUNGA BUILDING, BARAKHAMBA ROAD, NEW DELHI-110001.
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
LEX CORPUS
SHRIRAM FERTILISERS & CHEMICALS (A UNIT OF DCM SHRIRAM LTD.), 2ND FLOOR,19, KIRTI MAHAL, RAJENDRA PLACE, NEW DELHI-110008

Proposed to be Used
To be associated with:
1608369, 1608370, 1608371, 2813785

DELHI
SEED
SHRIRAM NAZMIN

4137467   04/04/2019

DCM SHRIRAM LIMITED
trading as ;DCM SHRIRAM LIMITED

IST FLOOR, KANCHENJUNGA BUILDING, BARAKHAMBA ROAD, NEW DELHI-110001.
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:

LEX CORPUS
SHRIRAM FERTILISERS & CHEMICALS (A UNIT OF DCM SHRIRAM LTD.), 2ND FLOOR,19, KIRTI MAHAL, RAJENDRA PLACE, NEW DELHI-110008

Proposed to be Used

To be associated with:

1608371

DELHI
SEED
SHRIRAM ROMILA
4137469    04/04/2019
DCM SHRIRAM LIMITED
trading as ;DCM SHRIRAM LIMITED
IST FLOOR, KANCHEJUNGA BUILDING, BARAKHAMBA ROAD, NEW DELHI-110001.
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
LEX CORPUS
SHRIRAM FERTILISERS & CHEMICALS (A UNIT OF DCM SHRIRAM LTD.), 2ND FLOOR,19, KIRTI MAHAL, RAJENDRA
PLACE, NEW DELHI-110008
Proposed to be Used
DELHI
SEED
SHRIRAM SLB-45

4137472  04/04/2019
DCM SHRIRAM LIMITED
trading as ;DCM SHRIRAM LIMITED
IST FLOOR, KANCHEJUNGA BUILDING, BARAKHAMBA ROAD, NEW DELHI-110001.
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
LEX CORPUS
SHRIRAM FERTILISERS & CHEMICALS (A UNIT OF DCM SHRIRAM LTD.), 2ND FLOOR,19, KIRTI MAHAL, RAJENDRA PLACE, NEW DELHI-110008

Proposed to be Used
DELHI
SEED
ZEROKEET

4138049  04/04/2019

AYURVET LIMITED
4th Floor, Sagar Plaza, District Centre, Laxmi Nagar, Vikas Marg, DELHI- 110 092.

Body Incorporate

Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.

Proposed to be Used
DELHI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Foodstuffs and beverages for animals.
4138660  05/04/2019
YASHWANT KUMAR JAI SWAL
Ghourdauli, Bibipur, Ugrasen Pur, Allahabad, UP-212405
Kishan Hybrid Seeds
Individual

Proposed to be Used
DEHLI
Agricultural, horticultural and forestry products and grains; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
M/S INFYMART RETAILS PRIVATE LIMITED
INFRONT OF SAHNI PUM, 942, SIPRI ROAD, HCL, JHANSI, JHANSI-284003 (U.P.)
company registration under companies act 2013

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
DELHI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.
4139923  06/04/2019
PRESIDENTIAL PLANTEXA (OPC) PRIVATE LIMITED
PLOT NO. - 272/2264 AT- JIRIDAMALI KAMAKHYANAGAR DHENKANAL, ORISSA 759018
COMPANY INCORPORATED UNDER COMPANIES ACT, 2013
Address for service in India/Attorney address:
KIRTEE
HOUSE NO. 2572, JAWAHAR COLONY, FARIDABAD- 121001

Proposed to be Used

KOLKATA
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW
AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND
FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR
ANIMALS; MALT, EDIBLE NUTS [UNPROCESSED].
4140204 06/04/2019
GOYAL ARCHANA
8-2-293/82/L, P NO 101, MLA COLONY, BANJARA HILLS, ROAD NO 12,
INDIVIDUAL
Address for service in India/Attorney address:
SINGIREDDY VENKATARAMANA
H No 6-154/X, P No 100 To 102, F.No 304, Spatial Residency, Shilpa Paradise, Beside Aleap 2nd Gate, Pragathi Nagar, Kukatpally,
medchal dist-500090
Used Since :01/03/2019
CHENNAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
FORAGEN SEEDS PRIVATE LIMITED
MIG-34, KHB COLONY MOKA ROAD, GANDHINAGAR BELLARY, KARNATAKA- 583103, India
A Private Limited Company

Address for service in India/Agents address:

PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Used Since: 22/03/2019

CHENNAI

Fodder; Flax meal [fodder]; Animal foodstuffs; Milk-based animal foodstuffs; Forage; Straw [forage]; Strengthening animal forage; Rice meal for forage; Lime for animal forage; Cattle food; Mineral salts for cattle; Seeds; Seedlings; Unprocessed seeds; Raw seeds; Horticultural seeds; Crop seeds; Agricultural seeds; Plant seeds; Grass seeds; Flower seeds; Hydroponic seeds; Wildlife seed mixtures; Seeds for planting; Seeds for growing vegetables; Seeds for horticultural purposes; Seeds for growing fruits and vegetables; Unprocessed seeds for agricultural purposes; Seed germ for botanical purposes; Seeds for growing herbs; Seeds for agricultural purposes.
FORAGEN SEEDS PRIVATE LIMITED
MIG-34, KHB COLONY MOKA ROAD, GANDHINAGAR BELLARY, KARNATAKA- 583103, India
A Private Limited Company

Address for service in India/Agents address:

PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Used Since :22/03/2019

CHENNAI

Fodder; Flax meal [fodder]; Animal foodstuffs; Milk-based animal foodstuffs; Forage; Straw [forage]; Strengthening animal forage; Rice meal for forage; Lime for animal forage; Cattle food; Mineral salts for cattle; Seeds; Seedlings; Unprocessed seeds; Raw seeds; Horticultural seeds; Crop seeds; Agricultural seeds; Plant seeds; Grass seeds; Flower seeds; Hydroponic seeds; Wildlife seed mixtures; Seeds for planting; Seeds for growing vegetables; Seeds for horticultural purposes; Seeds for growing fruits and vegetables; Unprocessed seeds for agricultural purposes; Seed germ for botanical purposes; Seeds for growing herbs; Seeds for agricultural purposes.
DHANDHANIA AGRO FOODS PRIVATE LIMITED
#143 NIE, Hegganahally, BANGALORE, Bangalore, Karnataka-560091
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :28/02/2019

CHENNAI

RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
4141090  08/04/2019
SCG CONSULTING
503, B-9, ITL Twin Towers, Netaji Subhash Place, Pitampura, New Delhi - 110034
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Agricultural products, Organic fresh fruit and vegetables, Organic fresh herbs.
VAANAMBAADI AGRO SERVICES AND FOOD PRODUCTS
DOOR NO.6/190, R.VELLODU, VEDASANDUR TALUK, DINDIGUL - 624 620, DINDIGUL DIST, TAMILNADU.

PARTNERSHIP

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
Cattle Food, Coconuts, Fresh Fruits And Vegetables, Oats, Nuts(Fruits), Grains (Cereals), Seeds, Fresh Pulses , Wheat, Natural Plants and Flowers, Spinach, fresh, Organic fresh vegetables, Fresh fruits, nuts, vegetables and herbs, Mushrooms, fresh, for food, Beans, fresh, Maize, Fresh peas, Fresh peanuts, Agricultural products, Horticultural products, Forestry products, Live animals, Foodstuffs for animals, Foodstuffs for pets and Malt.
M/S. VINEET BIO FERTILIZERS (A PROPRIETORSHIP CONCERN) (REF BY MRS. P. SANDHYA RANI)
SY NO:37, NEAR KAMALADEVI GARDENS, YAPRAL, Malkajgiri, R.R.DIST- 500087, TELANGANA STATE, INDIA
MANUFACTURING, MARKETING & TRADING
Address for service in India/Agents address:
KALVA NIRMAL KUMAR
FLAT NO. 309, "B" BLOCK, MAHAVEER APARTMENTS, KING KOTHI, HYDERABAD - 500 029, A.P.

Proposed to be Used

CHENNAI

AGRICULTURAL SEEDS BEING GOODS INCLUDED IN CLASS 31
UNITED AGRO & CO.
B-6, VIVEK VIHAR, PHASE-1, DELHI-110095
Partnership Firm

Proposed to be Used
DELHI
Agricultural, horticultural and forestry products and grains not included in other classes; grains and by-products of the processing of cereals for human or animal consumption; seeds; natural plants; natural flowers; fresh fruits and vegetables; seeds, natural plants and flowers; live animals; malt
M/S KASHVI AGRO INDUSTRIES
VILLAGE BUGRA (DHURI) DISTRICT SANGRUR
TRADE MARK

Address for service in India/Attorney address:
DEEPAK
OFFICE ADDRESS :- Legal Roof Associates, Ward No. 15/248, Pathshalla Road, Dhuri, District SANGRUR.

Proposed to be Used
DELHI
CATTLE FEED, OIL CAKES, KHAL BINOLA, POULTRY FEED, CHURI, CATTLE FOODSTUFFS AND INCLUDED CLASS 31
Divom

4143841     10/04/2019
MANGAT RAI
S/o Om Prakash, village and post office, mansuran,Near Guruduwara, Bhai Boora,Ludhiana, Punjab – 142029
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT.
UDRO AGRO SOLUTIONS
PLOT NO-48/A, SECTOR-A, ZONE –D MANCHESWAR INDUSTRIAL ESTATE RASULGARH BHUBANESWAR, ODISHA, 751010

PROPRIETARY

Address for service in India/Attorney address:
PRADYUMNA KUMAR KAR
F-98, Sector-8, CDA, Cuttack-753014, Odisha

Proposed to be Used
KOLKATA
Agricultural, horticultural and forestry products seeds, natural plants and flowers; in class 31
4144865   11/04/2019
ARMANI INDUSTRIES
OPP. NEW ANAJ MANDI, BHAWANIGARH ROAD, SAMANA (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since : 01/04/2016
DELHI
Cattle Feed, Binola Khal, Cattle Cake & Oil Cake.
4144877  11/04/2019
PATEL GIRISHBHAI SHARADBHAI
B-2, 701. SANGATH GATEWAY, OPP. RAYSAN PETROL PUMP, KUDASAN. GANDHINAGAR. – GUJARAT – INDIA.
INDIVIDUAL

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD

RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT IN CLASS -31
WHITEHORSE

4144894   11/04/2019

PRAMUKH SALES CORPORATION
KANDVA ROAD, KHARGONE, BLOCK KHARGONE, DIST: KHARGONE, M.P. INDIA.
PARTNERSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
MUMBAI
SEEDS INCLUDED IN CLASS -31.
4145227  12/04/2019
TEMPLE CROPS & CULTIVATORS PRIVATE LIMITED
Plot No : 236, Road No 72, Prashasan Nagar, Jubilee Hills, Hyderabad-500096, Telangana, India
MSME Registered Company.

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain’s Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008,
Telangana, India.
Used Since :15/06/2018

CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds;
fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals;
foodstuffs and beverages for animals; malt.
SONAGARA BHAVEH L., proprietor of, KISMAT GRUH UDYOG, 
Shaktinagar, Above Kenal, at Ratanpar, Dist. Surendrnagar-363 020, Gujarat 

Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE 

Proposed to be Used
AHMEDABAD
Edible Lime
4146237  12/04/2019
MR. S.MURUGAN TRADING AS M/S. PENPAC INTERNATIONAL
No. 4/18 VEDASAMY THEVAR STREET, IRUGUR POST, COIMBATORE 641103, TAMIL NADU, India
Proprietorship
Address for service in India/Attorney address:
LAW AND RIGHTS (ADVOCATE)
SUITE NO-G-8, A BLOCK, GROUND FLOOR, GOLDEN JUBILEE GARDENS, GURU RAGHAVENDRA FOUNDATIONS, 181, DARGA ROAD, ZMIN PALLAVARAM, CHENNAI-600043
Used Since :30/04/2018
CHENNAI
Manufacturing of Pet foods, Foodstuffs for pet animals, Pet foods in the form of chews
FIZA
4146562  13/04/2019
SMT. GEETANSHU PROPRIETOR OF M/S SHRI BALAJI CATTLE FEED & OIL MILLS
VILLAGE HUSNAR, TEHSIL GIDDARBHA-152101, PUNJAB.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/03/2019
DELHI
CATTLE FEED AND OIL CAKE.
4147544    15/04/2019
TVS ORGANICS PRIVATE LIMITED
trading as ;TVS ORGANICS PRIVATE LIMITED
"JAYALAKSHMI ESTATES", NO.29, HADDOWS ROAD, CHENNAI - 600 006, TAMIL NADU, INDIA
MANUFACTURER AND MERCHANT
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Proposed to be Used
CHENNAI
FRUIT AND VEGETABLES
HERUSHI
4147887  15/04/2019
ZIA UR REHMAN
REHMAN MANZIL, FIRDAUS NAGAR-A, MANNAT HOSPITAL WALI GALI
PROPRIETOR
Address for service in India/Attorney address:
MOHD SALMAN
4/121, PAHASU HOUSE, CIVIL LINES, ALIGARH
Proposed to be Used
DELHI
Agricultural, horticultural and forestry products and grains not included in other classes; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt, also for almonds [fruits], aloe vera plants, raw barks, Raw cocoa beans, coconuts, fresh garden herbs, wheat, roots for food, plants, dried, for decoration included in Class-31
4148225    16/04/2019
BUDDHANJALI AYURVED PRIVATE LIMITED
Shop No 24, Ground Floor, Om Heera Panna Premises, Nr Oshiwara Police Station, Heera Panna Mall, Jogeshwari West, Mumbai 400102
BODY INCORPORATE

Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt covered under class 31
4148860   16/04/2019
M/S.CROPGENE SEEDS AND GENETICS PRIVATE LIMITED
Flat No.303, Amulya Residency, Kompally, Secunderabad-500 055, Telangana State, India
Private Limited Company
Address for service in India/Attorney address:
RABBANI MOHD MUBIN
#808/2, 8th Floor, Babukhan Estate, Basheerbagh, Hyderabad-500 001, Andhra Pradesh, India
Used Since :09/02/2017
CHENNAI
All Types of Plant Seeds, Hybrid Seeds, Fodder Seeds, Groundnut, Pearl Millet, Maize Seeds, Paddy Seeds, Cotton Seeds,
Sunflower Seeds, all kinds of vegetable, field crop & agricultural Seeds included in Class 31
CROPGENE

4148861  16/04/2019

M/S. CROPGENE SEEDS AND GENETICS PRIVATE LIMITED
Flat No.303, Amulya Residency, Kompally, Secunderabad-500 055, Telangana State, India
Private Limited Company

Address for service in India/Attorney address:
RABBANI MOHD MUBIN
#808/2, 8th Floor, Babukhan Estate, Basheerbagh, Hyderabad-500 001, Andhra Pradesh, India

Used Since: 09/02/2017

CHENNAI

All Types of Plant Seeds, Hybrid Seeds, Fodder Seeds, Groundnut, Pearl Millet, Maize Seeds, Paddy Seeds, Cotton Seeds, Sunflower Seeds, all kinds of vegetable, field crop & agricultural Seeds included in Class 31
4149165  16/04/2019
SHEFFALI SACHIN SHIRKE
ROOM NO-303,C-WING,AKSHGANGA CO.OP SOCIETY,KOKANE CHOWK,RAHATANI,NEAR PCMC GARDEN,PUNE
PROPRIETORSHIP
Address for service in India/Attorney address:
ANISH KUMAR
H.NO. 2002/7, SECTOR 32 C, CHANDIGARH-160030
Proposed to be Used
MUMBAI
AGRICULTURAL,AQUACULTURAL,HORTICULTURAL AND FORESTRY PRODUCTS
4149308  16/04/2019
RAMESH CHANDRA GARG, trading as: SAFAL INDIA
Mahadev Niwas, Nai Abadi, Mandsaur, Madhya Pradesh- 458001
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
ABHISHEK SHARMA
GLOCAL PROFESSIONALS, 2ND FLOOR,NEAR METRO PILLAR NO 769,MIE PART-A,DELHI ROHTAK ROAD,
BAHADURGARH, HARYANA-124507
Proposed to be Used
MUMBAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW
AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND
FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR
ANIMALS; MALT AS INCLUDED IN CLASS 31
MOILANG AGROTECH PRIVATE LIMITED
TERA YENGKHOM LEIRAK, IMPHAL, IMPHAL WEST 795001
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
MANKIND'S NOBEL

2520480  26/04/2013
MANKIND PHARMA LIMITED
208, Okhla Industrial Estate, Phase-III, New Delhi – 110020, INDIA
MERCHANT AND MANUFACTURER
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE INDIAN COMPANIES ACT, 1956

Address for service in India/Attorney address:
DASWANI & DASWANI
Daswani House, Green Acres 23B, Ahiripukur 1st Lane, Kolkata - 700019

Proposed to be Used

DELHI
NON-ALCOHOLIC BEVERAGES, SATURATED AND UNSATURATED, NAMELY, MINERAL BEVERAGES, EFFERVESCING BEVERAGES, AND IONIC BEVERAGES, ALL SOLD AS SOFT DRINKS, ENERGY DRINKS, SYRUPS, CONCENTRATES AND OTHER PREPARATIONS FOR MAKING SOFT DRINKS AND FRUIT DRINKS, SPORTS DRINKS, FRUIT JUICES AND VEGETABLE JUICES, FRUIT NECTAR AND BEVERAGES FROM FRUIT JUICES, TABLE WATERS, MINERAL WATERS, POWDERED NUTRITIONAL SUPPLEMENT DRINK MIXES, NON-ALCOHOLIC APERITIFS, NATURAL SPRING WATERS
2674226   07/02/2014

POSITIVE BEVERAGES PRIVATE LIMITED
trading as ;POSITIVE BEVERAGES PRIVATE LIMITED
56, FIRST FLOOR, NRI COMPLEX, GK-4, NEW DELHI-110019
TRADING
A COMPANY INCORPORATED UNDER COMPANIES ACT-1956

Address for service in India/Attorney address:
MACE CORPORATE ASSOCIATES
208A/6A, IST FLOOR SAVITRI NAGAR MALVIYA NAGAR NEW DELHI-17

Used Since :01/01/2014

To be associated with:
2403943

DELHI
MINERAL AND AERATED WATER, NON-ALCOHOLIC BEVERAGES; FRUIT DRINKS AND FRUIT JUICES, SYRUPS,
FLAVOURED DRINKS, PREPARATIONS FOR MAKING BEVERAGES

Mark shall be used as shown.NO EXCLUSIVE RIGHT ON DESCRIPTIVE MATTERS WRITTEN ON THE LABEL.
2941427   15/04/2015
GLOXINIA MARKETING PVT.LTD.
PLOT NO 2 SEC 13-17 NEAR KARNAL CHUNGI G.T. ROAD PANIPAT 132103 HARYANA
MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
SURAJ AGGARWAL ADV.,
CHAMBER NO 90, LAWYERS CHAMBERS, PANIPAT 132103 HRAYANA

Proposed to be Used
DELHI
PACKAGED DRINKING WATER AND SODA INCLUDED IN CLASS 32
3053228  11/09/2015
KAAMA IMPEX PVT. LTD.
X-35, FIRST FLOOR, OKHLA INDUSTRIAL AREA PHASE-2, NEW DELHI-110020.
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since :01/01/2015

DELHI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
Dr. Fruit
3054423  14/09/2015
EMAMI LIMITED
trading as ;EMAMI LIMITED
687, ANANDAPUR, EM BY PASS, KOLKATA - 700 107, WEST BENGAL, INDIA.
MANUFACTURERS, MERCHANTS AND EXPORTERS
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE INDIAN COMPANIES ACT, 1956.
Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Proposed to be Used
KOLKATA
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES FOR SALE IN INDIA AND FOR EXPORT.
Doctor Fruit
3054424  14/09/2015
EMAMI LIMITED
trading as ;EMAMI LIMITED
687, ANANDAPUR, EM BY PASS, KOLKATA - 700 107, WEST BENGAL, INDIA.
MANUFACTURERS, MERCHANTS AND EXPORTERS
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE INDIAN COMPANIES ACT, 1956.
Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.

Proposed to be Used
To be associated with:
3054423
KOLKATA
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES FOR SALE IN INDIA AND FOR EXPORT.
FunFoods

MAYO

3067553  30/09/2015
DR. OETKER INDIA PVT. LTD.
F-4, OKHLA INDUSTRIAL AREA, PHASE-1, NEW DELHI-110020
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
KAPOOR & CO.
E-11, JUNG PURA EXTENSION, LOWER GROUND FLOOR, NEW DELHI-110014
Used Since :01/05/2015
DELHI
BEERS, MINERALS AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
FunFoods

FOOD MAIN DALO MAGIC

3067556 30/09/2015
DR. OETKER INDIA PVT. LTD.
F-4, OKHLA INDUSTRIAL AREA, PHASE-1, NEW DELHI-110020
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
KAPOOR & CO.
E-11, JUNG PURA EXTENSION, LOWER GROUND FLOOR, NEW DELHI-110014
Used Since: 01/05/2015

DELHI
BEERS, MINERALS AND AERATED WATERS, AND NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
SAY IT WITH PEPSI

Priority claimed from 04/09/2015; Application No. : 86747870 ;United States of America

3073618  07/10/2015

PEPSICO, INC.
700 Anderson Hill Road, Purchase, New York 10577, United States of America.
Manufacturers & Merchants
A NORTH CAROLINA CORPORATION

Address for service in India/Attorney address:
K & S PARTNERS
K & S PARTNERS, Intellectual Property Attorneys, 109, Sector 44, Gurgaon 122003, National Capital Region

Proposed to be Used
To be associated with:
764104, 1741100, 1741111

DELHI
Soft drinks.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..764104, 1741100, 1741111.
FRUIT SINGH

3113716  03/12/2015
RAJESH KUMAR
UPKAR SINGH
trading as ;DASHMESH FOOD PRODUCTS
6 KM MILESTONE, HANSI-HISAR ROAD, VILLAGE KUTUB PUR KHERA, TEHSIL HANSI, DISTT. HISAR, HR
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
VIPAN JAIN
145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-88
Used Since :01/12/2015
DELHI
FRUIT DRINKS AND FRUIT JUICES .
This is condition of registration that no exclusive right to use the word Fruit..
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
JAZZ
3114420 02/12/2015
PARAMJIT SINGH
trading as ;MATT A COLD DRINK & SODA WATER FACTORY
SHOP NO-1914-15/4, OPP. DHUDIAL KHALSA SENIOR SECONDARY SCHOOL, KHALSA MOHALLA, PATIALA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2012
DELHI
Mineral & Aerated Water, Other Non Alcoholic Drinks; Fruit Drinks, Fruit Juices, Syrups, Soda Water, Squashes, Soft Drinks, Beers & other preparations for making Beverages.
PREMIERS CLUB
3124215   14/12/2015
PREMIER ALCOBEV PVT. LIMITED
F33/4, OKHLA INDUSTRIAL AREA, PHASE -2, NEW DELHI-110020.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
8, CENTRAL LANE, BENGALI MARKET, NEW DELHI-110 001

Proposed to be Used
DELHI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES; INCLUDED IN CLASS 32
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD (CLUB).
MR. FRESH KOCO
3129996  17/12/2015
NEERAJ PODDAR
trading as ; ASIAN LAKTO INDUSTRIES LTD.
V.P.O. JANDIALI, NEAR KOHARA, CHANDIGARH ROAD, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since : 01/08/2012
To be associated with:
3129941
DELHI
3147855  01/01/2016
V V FOOD & BEVERAGE CO., LTD.
NO. 300 V V BOULEVARD XUZHOU, JIANGSU, CHINA
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
L & M INTERNATIONAL
A-48, YOJNA VIHAR, DELHI-110092

Proposed to be Used

DELHI

BEERS, NON-ALCOHOLIC BEVERAGES, SOYA-BASED BEVERAGES, OTHER THAN MILK SUBSTITUTES, WATERS (BEVERAGES), NON-ALCOHOLIC FRUIT JUICE BEVERAGES.

No exclusive rights over the word SOY.
BEGUD BEVERAGES PVT. LTD
trading as ;BEGUD BEVERAGES PVT. LTD
PLOT NO.-31, GROUND FLOOR, SAI ENCLAVE, SECTOR-23, DWARKA, NEW DELHI 110077
MANUFACTURER AND TRADER

Address for service in India/Attorney address:

ASWAL ASSOCIATES
Aswal Associates 59 Harmony Apartments, Pocket-1, Sector-4, Dwarka, New Delhi-110078, India

Used Since :11/01/2016

DELHI

MINERAL AND AERATED WATER AND NON-ALCOHOLIC DRINKS, FRUIT DRINKS, FRUIT JUICE, SYRUPS AND OTHER
PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32.
BAKELOVE
3160923  16/01/2016
VIJAY KUMAR
KAJAL SIDANA
trading as ;GLORY INDUSTRIES
C-81, SPORTS & SURGICAL COMPLEX, JALANDHAR (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/07/2012
DELHI
Non Alcoholic Drinks, Fruit Juices, Syrups, Squash & other Preparation for making Beverages.
3162942  19/01/2016
IMPRESARIO ENTERTAINMENT & HOSPITALITY PVT. LTD.
12 HAUZ KHAS VILLAGE, NEW DELHI 110016
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :05/12/2015

DELHI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
3162947  19/01/2016
IMPRESARIO ENTERTAINMENT & HOSPITALITY PVT. LTD.
12 HAUZ KHAS VILLAGE, NEW DELHI 110016
MANUFACTURERS, MERCHANTS & SERVICE PROVIDERS
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :15/01/2016
DELHI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES,
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
KUCH BHI
3164756  20/01/2016
MANINDER BIR SINGH SOBTI
trading as ;KUCH BHI
2GF, SANT ISHER SINGH NAGAR, PINK FLAT, PAKHOWAL ROAD, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/11/2012
DELHI
YADU

3185700  15/02/2016
YADU CORPORATION PRIVATE LIMITED
trading as ;YADU CORPORATION PRIVATE LIMITED
202, THAPAR ARCADE, 47, KAU SARAI, HAUZ KHAS, DELHI 110016
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
GENERAL REGISTRATION SERVICES
A-3, CHRISTIAN COLONY, DELHI-110007
Used Since :01/12/2010
DELHI
IN RESPECT OF BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
YADU GO PURE

3185725  15/02/2016
YADU CORPORATION PRIVATE LIMITED
202, THAPAR ARCADE, 47, KAU SARAI, HAUZ KHAS, DELHI 110016
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
GENERAL REGISTRATION SERVICES
A-3, CHRISTIAN COLONY, DELHI-110007

Used Since :01/12/2010

To be associated with:
3185700, 3185717, 3185721

DELHI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word GO PURE.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3185700,3185717,3185721.
S. R. AQUA SPRINKLES
3218634  23/03/2016
MR. RAJESH .S
trading as ;S.R. AQUA SPRINKLES
H.NO.3-6-517, # 301, 3rd FLOOR, SAI DATTA ARCADE, STREET NO. 6, HIMAYATH NAGAR, HYDERABAD500 029, TELANGANA, INDIA
MANUFACTURING AND TRADING;
Proprietorship Firm
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Plot No: 201, H No: 6-3-47/22/8, Near Sai Baba Temple, Dwarakapuri Colony, Panjagutta, Hyderabad, AP - 500 082
Used Since :18/03/2016
CHENNAI
Mineral and aerated waters and other non-alcoholic beverages;Packaged Drinking water;
Trade Marks Journal No: 1904 , 03/06/2019       Class 32

3287927    17/06/2016
LIBERTY STORES.
trading as ;Liberty Stores.
Sr.No-74/1,Vadgaon Bk,Krantinagar,Pune-411041.
Manufacture & Trader
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :11/05/2016

MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3361371 13/09/2016
ROHIT D. MISTRY
3103, OBEROI GARDEN, M. G. ROAD, W. E. HIGHWAY, GOREGAON EAST - 400063, MAHARASHTRA, INDIA
MANUFACTURERS
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Proposed to be Used
MUMBAI
BEERS ; OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
3478559  09/02/2017
BLUE SPRING BEVERAGES PRIVATE LIMITED
trading as ;BLUE SPRING BEVERAGES PRIVATE LIMITED
34, NEW SAURABH SOCIETY, MORABHAGAL CIRCLE, OPP. HP PETROL PUMP, RANDER, SURAT-395005 Gujarat
Manufacturer & Trader
BODY CORPORATE REGISTERED UNDER COMPANIES ACT
Address for service in India/Attorney address:
NISHIDH PATEL
C/201, Sarjan Residency, Near Uma Party Plot, Motera, Sabarmati, Ahmedabad - 382424.
Used Since :23/01/2013

AHMEDABAD
MINERAL & PACKAGED DRINKING WATER, AERATED WATERS & NON – ALCOHOLIC DRINKS; SOFT DRINKS,
PREPARATION FOR MAKING BEVERAGES, FLAVOURING FOR MAKING BEVERAGES; BEVERAGE CONCENTRATES,
POWDER FOR MAKING BEVERAGES; SHERBETS, SODA WATER INCLUDED IN CLASS 32
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.BLUE..
3494530  28/02/2017
MAHESH PATEL
trading as ;CELLTONE HOME APPLIANCES
107/108, 1ST FLOOR, MAHAVIR IND EST, OPP. MALAD INDL CO.OP.SOCIETY, RAMCHANDRA LANE, KANHAPADA EXT.,
MALAD (WEST), MUMBAI - 400064
MANUFACTURER AND MERCHANT
A INDIAN NATIONAL
Address for service in India/Agents address:
VARIKASERY & VARIKASERY.
31, HAJI HABIB BLDG, 1ST FLR, NEAR PARI FI FIRE TEMPLE, DR. B.A.ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since :31/01/2017
MUMBAI
PACKAGED DRINKING WATER INCLUDED IN CLASS 32
3495328 28/02/2017
FRESH FOOD INDUSTRIES
trading as: FRESH FOOD INDUSTRIES
Plot No. C-7/9, Near AMP Gate, Village-Kansai, MIDC Industrial Area, Ambernath-421 501. Dist. Thane, Maharashtra
Manufacturers & Merchants.
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, 1ND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since: 01/04/2012
MUMBAI
FRUIT BEVERAGES AND FRUIT JUICES; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; BEERS; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32
RUMPUM

3503672  04/03/2017

ASIAN THAI FOODS (PVT) LTD.

trading as : ASIAN THAI FOODS (PVT) LTD.

P.O. BOX 133, JANAKI PATH, BIRATNAGAR-6 NEPAL

MANUFACTURER AND MERCHANT

A NEPALESE COMPANY ORGANISED & EXISTING UNDER THE LAWS OF NEPAL

Address for service in India/Attorney address:

GARGI SEN

D.SEN&CO. 6, OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001

Used Since : 28/09/2014

KOLKATA

BEERS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
BARFILAA - HIM SAGAR

3509708  18/03/2017

JHANWAR RAMNARAYAN RAMSINGH
33/B, AMBAVADI, ATUL ROAD, VASHIYAR, VALSAD – 396 007, GUJARAT, INDIA.

Individual

Address for service in India/Attorney address:

GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since :01/04/2015

AHMEDABAD

BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. BARFILAA.
3514597  27/03/2017
AMARJIT SINGH
trading as ;J.K. ENTERPRISE
799, LASKARHAT, NEAR INCOME TAX BHAWAN, KOLKATA-107, WEST BENGAL, INDIA.
MANUFACTURER & MERCHANT
Used Since : 01/06/2016
KOLKATA
PACKAGE DRINKING WATER.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE LETTERS J AND K EXCEPT AS DEPICTION.

THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE STATE OF WEST BENGAL IN INDIA.
3521691  08/04/2017
MANPASAND BEVERAGES LIMITED.
E-62, MANJUSAR G.I.D.C., SAVLI ROAD, VADODARA-391775. GUJARAT-INDIA.
BODY INCORPORATE

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
To be associated with:
1879501, 2995268

AHMEDABAD
FRUIT DRINKS AND FRUIT JUICES, FRUIT EXTRACTS, FRUIT NACTORS, FRUIT BEER, ALE AND PORTER, MINERAL AND AERATED WATERS AND OTHER NON ALCOHOLIC DRINKS, SYRUPS AND OTHER PREPARATION OR MAKING BEVERAGES, BEERS; SHANDY, DE-ALCOHOLISED DRINKS, INCLUDED IN CLASS 32.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3521928   07/04/2017
MANPASAND BEVERAGES LIMITED,
E-62, MANJUSAR G.I.D.C., SAVLI ROAD, VADODARA-391775. GUJARAT-INDIA.
BODY INCORPORATE
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Proposed to be Used
AHMEDABAD
FRUIT DRINKS AND FRUIT JUICES, FRUIT EXTRACTS, FRUIT NACTORS, FRUIT BEER, ALE AND PORTER, MINERAL AND
AERATED WATERS AND OTHER NON ALCOHOLIC DRINKS, SYRUPS AND OTHER PREPARATION OR MAKING
BEVERAGES, BEERS; SHANDY, DE-ALCOHOLISED DRINKS, INCLUDED IN CLASS 32.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.JEERA.
3528819  19/04/2017
PRITHA SINGHA ROY
trading as ;S.R. AQUA
CHALKGOPAL, KUMARGANGE, S- DINAJPUR,
MANUFACTURER & MERCHANT
Used Since :20/03/2017
KOLKATA
PACKAGE DRINKING WATER CLASS 32.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION .FOR PROVIDING SERVICE/GOODS IN THE STATES OF EASTERN PART OF INDIA ONLY.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORDS LIVE SMARTLY AND ALL OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL..
3529377  19/04/2017
MELADI FOOD INDUSTRIES
B/H. VISHWAKARMA MANDIR, NR. GOTA RAILWAY OVER BRIDGE, GOTA-CHANDLODIYA ROAD, CHANDLODIYA,
AHMEDABAD. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C. PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
IN RESPECT OF PACKAGED DRINKING WATER, MINERAL WATER AND SOFT DRINKS INCLUDED IN CLASS - 32.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DEVICE OF DROP.
NE TRAVELER

3530081   20/04/2017
K. K. BEVERAGES PVT. LTD.
12, M. S. Road, Fancy Bazar, Guwahati - 781001
Manufacturer and Merchant

Address for service in India/Attorney address:
GARGI SEN
D.SEN&CO. 6, OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001

Proposed to be Used
KOLKATA
Packaged drinking water.

THIS IS CONDITION OF REGISTRATION THAT WORDS SHALL BE USED TOGETHER.
DAMODAR ARJUNDAS DHAMECHA PROPRIETOR OF RAJAVIR BEVERAGES
C-1/5, G.I.D.C., AMBAWADI, WADHWANCITY, DIST : SURENDRANAGAR-363035. GUJARAT-INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :25/02/2006

AHMEDABAD

SOFT DRINKS, MINERAL WATER AND AERATED WATERS, FRUIT JUICES INCLUDED IN CLASS 32.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2456240.
3557099  25/05/2017
KUKU SHANVAZ SALIMBHAI SOLE PROPRIETOR OF REAL TOUCH
1228, KHADALPURAVAS, TAL: VADGAM, BASU, BASU- DIST: BANASKANTHA. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, 2ND FLOOR, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, O/S. RAIPUR GATE, KANKARIA, AHMEDABAD - 380022.
GUJARAT - INDIA.
Used Since: 27/03/2017

AHMEDABAD
IN RESPECT OF MANGO JUICE AND FRUIT JUICE, DRINKING WATER, MINERAL WATER, NON-ALCOHOLIC BEVERAGE, VEGETABLE JUICES INCLUDED IN CLASS - 32.
subject to restriction of the goods for sale in the state of GUJARAT only.
RATAN AQUA

3570168  14/06/2017

MR. GAURAV GOUR S/O MR. BRIJESH KUMAR GOUR
M/S- MAA PITAMBRA TRADERS, GRAM- RAMPURA KHURD, POST. THARET, TAHSEEL- SEWDA, DIST. DATIA (M.P.)
475673

PROPRIETOR

Address for service in India/Attorney address:
R.S. ASSOCIATES
LAXMI ANAND NIWAS, NEAR BADA KUA, KAMAL SINGH KA BAG, SHINDE KI CHAWANI, LASHKAR GWALIOR M.P-
474001

Proposed to be Used
MUMBAI

MINERAL AND AERATED WATERS IN CLASS-32 PACKER AND MARCHANTS
EDWARD KEVENTER PRIVATE LIMITED
Sagar Estate, 2, Clive Ghat Street, Kolkata- 700 001, West Bengal, India.
Manufacturers, Merchants & Exporters.

Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.

Proposed to be Used
To be associated with:
3586151

KOLKATA
Mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; energy drinks, syrups and other preparations for making beverages and beers

The mark KEVENTER is in use since December 01, 1946 and present label as a whole is proposed to be used.
Trade Marks Journal No: 1904 , 03/06/2019 Class 32

3684544 22/11/2017
EDWARD KEVENTER PRIVATE LIMITED
Sagar Estate, 2, Clive Ghat Street, Kolkata- 700 001, West Bengal, India.
Manufacturers, Merchants & Exporters.

Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.

Proposed to be Used
KOLKATA
Mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; energy drinks, syrups and other preparations for making beverages and beers

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3586151.
Trade Marks Journal No: 1904 , 03/06/2019  Class 32

SHRI. SIDHIVINAYAK INDUSTRIES
Gat No. 107/7A, Umbraj-Patan Raod, Umbraj, Tal-Karad, Dist – Satara – 415109, Maharashtra, India
Partnership Firm

Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.

Proposed to be Used
MUMBAI
Packaged Drinking Water

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3717847  03/01/2018
M/S AMERICAN BREW CRAFTS PRIVATE LIMITED
H NO. 8-2-293/82/F/C-30, ROAD NO. 8, 1 FLOOR, FILM NAGAR, JUBILEE HILLS, HYDERABAD - 500096, TELANGANA.
Private Limited Company
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana
Used Since :10/11/2016
CHENNAI
BEERS
Trade Marks Journal No: 1904 , 03/06/2019  Class 32

3719975  05/01/2018

NANDI FOOD & BEVERAGES
Plot No. 76, P/5, Nandur Kesaratgi Industrial Area, Sahabad Road, Kalaburagi - 582 103
Partnership Firm

Address for service in India/Attorney address:
LAW PROTECTORS
20/10/1, OPP. GANESH BIDKARS OFFICE, ABOVE SHREE SAI ELECTRIC, 4th FLOOR, SOMAWARPETH, PUNE 411011

Proposed to be Used
CHENNAI
Mineral Water (Packaged Drinking Water) & Aerated Water
3721354 08/01/2018
HARIS THAikkANDY RAzaK
T C 86/733-02, KADAKAMPALLY, NEAR SUBRAMONY SWAMY TEMPLE, CHACKAI, 86, KADAKAMPALLY, CHACKAI - 695011.
PROPRIETOR
Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA
Proposed to be Used
CHENNAI
Mineral water, Carbonated mineral waters, Flavoured mineral waters, Juices, Vegetable juice, Fruit-flavoured drinks, Fruit flavored soft drinks, Fruit beverages and fruit juices.
The mark as a label should be viewed as whole as a composite mark depicting the distinctive lettering style, colour combination and artwork and there is no exclusive right over the descriptive words in the mark and with restriction to use within the territorial jurisdiction of State of Tamilnadu, Karnataka, Kerala, Telangana & Andhra Pradesh.
Ruchita's MY Kokan

3722975    09/01/2018

RAJESH V. VICHARE TRADING AS VICHARE SALES CORPORATION
Waravade, Near Z. P. Primary School, Ratnagiri - 415612
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Soda water, Aerated water.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Kokan.
M.MUNIRAJ
No.912/3A, Bommasamuthiram Village, Karagur Post, Krishnagiri District, Tamilnadu - 635111
propreitor

Address for service in India/Attorney address:
V RAVI
A.P.1396, 31st street, 6thsector kknagar Chennai 600078

Proposed to be Used
CHENNAI
Aerated mineral water, juices, fruit juices including drinking water
subject to the mark should be use as represented in the trademark application within the state of Tamilnadu.
3755074  16/02/2018
MR. JAVED AHMED RATHER, PROPRIETOR OF M/S KASHMIR TRADING CO
# 11-2-557/1/A, GROUND FLOOR, NEW AGHAPURA, HYDERABAD - 500001, TELANGANA.
Proprietorship Firm
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana
Used Since :01/05/2000

CHENNAI
FRUIT DRINKS, FRUIT BEVERAGES, FRUIT JUICES.
MALTEA

3768344  02/03/2018
M/S AMERICAN BREW CRAFTS PRIVATE LIMITED
H NO. 8-2-293/82/F/C-30, 1 FLOOR, ROAD NO. 8, FILM NAGAR, JUBILEE HILLS, HYDERABAD - 500096, TELANGANA.

Private Limited Company

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
BEERS
3771646   07/03/2018
ESSEN MARCON PRIVATE LIMITED
752/D, KONENAGRAHARA, VIMANAPURA PO, BANGALORE, KA 560017.
COMPANY REGISTERED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA
Proposed to be Used
CHENNAI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
The mark as a label should be viewed as whole as a composite mark depicting the distinctive lettering style, colour combination and artwork and there is no exclusive right over the descriptive words in the mark and with restriction to use within the territorial jurisdiction of State of Tamilnadu, Karnataka, & Kerala.
SG SWATI
3772351    07/03/2018

SUMAN GUPTA
MOTI NAGAR, RAIPUR, (C.G.)
SOLE PROPRIETOR

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used
MUMBAI

Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
PROST

3773836   09/03/2018

M/S. YARD HOUSE BREWERY PRIVATE LIMITED
YARD HOUSE BREWERY PRIVATE LIMITED 749, 80ft ROAD, 10th MAIN, 4th BLOCK, KORAMANGALA BANGALORE-560034, KARNATAKA, INDIA.

Private Limited Company

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Used Since :01/12/2012

CHENNAI

BOTTLED BEER AND JUICES.
3774121    09/03/2018
RAMAKANT VERMA (INDIAN NATIONAL, PROPRIETOR), TRADING AS RK INDUSTRIES
H. No. 19, Mahaveer Nagar, Phase - 2, Mandideep, Dist., Raisen - 462046, Madhya Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; bottled drinking water
3788688  26/03/2018
PABITRA RANJAN SWAIN TRADING AS : BHARATI HERBALS
Sr. No. 69/9/1/6, Mauli Nagar, Sai Nagar, Near Ahyankya Jim, Dighi, Pune – 411015, Maharashtra, India.
Proprietorship Firm
Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE–411 043.
Proposed to be Used
MUMBAI
Manufacturer of Allovera Juice, Fruit Juices, Non Alcoholic Drinks, Non Alcoholic Fruit Extracts, Soft Drinks, Beverages & Preparation for making Beverages, Syrup for making Beverages, Syrup for making Soft Drink, Syrup for making Fruit Flavoured Drink
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.Bharati Herbals.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3799834  08/04/2018
K. RAMAMURTHY
“Universal Energy Foods,” at Karnad Industrial Estate, Kolnad, Post Mulki, Mangaluru Taluk, D.K. District, Karnataka State
Proprietor
Address for service in India/Attorney address:
VINAYAK KAMATH K.
No.208, 2nd Floor, OmChambers, Bhavanthi street, Mangalore, D.K., Karnataka State.
Used Since :25/01/2018
CHENNAI
non alcoholic beverages
subject to sale of product in the State of Karnataka and Kerala only.
3800640  09/04/2018
SHILU LUNIA, PROPRIETRIX OF M/S. VED MARKETING
NO. 83, 2nd FLOOR, ANGALAMMAN KOIL STREET, CHOOLAI, CHENNAI - 600112, TAMILNADU, INDIA
Proprietorship
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Proposed to be Used
CHENNAI
DRINKING WATER, MINERAL WATER, BOTTLED WATER, SPARKLING MINERAL WATER, FLAVOURED WATER,
DRINKING WATER WITH VITAMINS, ENERGY DRINKS AND SOFT DRINKS.
subject to the mark should be use as represented in the trademark application within the state of tamilnadu.
4121895   19/03/2019
YANRUYU MEDICAL TECHNOLOGY CO., LTD.
Self code A01, Rm.708-717, No.1, Tianhe Rd., Yuexiu Dist., Guangzhou, China
A Company incorporated and organized under the laws of the People's Republic of China

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Beer; whey beverages; energy drinks; fruit juices; non-alcoholic fruit juice beverages; protein-enriched sports beverages; mineral water [beverages]; syrups for beverages; soya-based beverages, other than milk substitutes; vegetable juices [beverages].
WELGRO

4121896   19/03/2019

SURINDER PAL PROPRIETOR OF LAXMI MINERAL WATER
NEAR POWER HOUSE, FEROZEPUR ROAD, MAMDOT- 152023, Distt. FEROZEPUR
Proprietorship Firm

Address for service in India/Agents address:
RAHUL RAJPUT,
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING NON-ALCOHOLIC BEVERAGES
4129899  27/03/2019
APT EATERIES INDIA PRIVATE LIMITED
SHREERANG NAGAR, OPP. GAYATRIDHAM, KALAVAD ROAD, KANAMAVA, RAJKOT - 360005 GUJARAT INDIA
Used Since: 15/11/2017

AHMEDABAD
FRUIT DRINKS, FRUIT JUICE DRINKS, POWDERS USED IN THE PREPARATION OF FRUIT BASED DRINKS, POWDER USED IN THE PREPARATION OF SOFT DRINKS, NONALCOHOLIC DRINKS INCLUDED IN CLASS – 32.
4130763  28/03/2019
HNJ FOODS INTERNATIONAL PRIVATE LIMITED.
URJA COMMERCIAL COMPLEX B/H. PATEL VIHAR, ANANDPAR- NAVAGAM- RAJKOT-360003 (GUJARAT) INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.

Proposed to be Used
AHMEDABAD

Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
KHEMANI DISTILLERIES PRIVATE LIMITED

4130825    28/03/2019
KHEMANI DISTILLERIES PRIVATE LIMITED
RINGANWADA, KACHIGAM ROAD, DAMAN- 396 210

Address for service in India/Agents address:
S.S. MALHOTRA
Malhotra & Malhotra, Office No.308, Bhaveshwar Arcade Annex, LBS Marg, Ghatkopar (West), Mumbai-400086.
Used Since :09/09/1993

To be associated with:
2112448

AHMEDABAD
BEERS, MINERAL AND AERATED WATERS AND OTHER NON – ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, BEING GOODS INCLUDED IN CLASS – 32.
BLOSSOM INDUSTRIES LIMITED

4130843  28/03/2019
BLOSSOM INDUSTRIES LIMITED
VILLAGE JANI VANKAD, NANI DAMAN - 396 210.

Address for service in India/Agents address:
S.S. MALHOTRA
Malhotra & Malhotra, Office No.308, Bhaveshwar Arcade Annex, LBS Marg, Ghatkopar (West), Mumbai-400086.

Used Since : 10/08/1989

To be associated with:
1071609

AHMEDABAD

BEERS, MINERAL AND AERATED WATERS AND OTHER NON – ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, BEING GOODS INCLUDED IN CLASS – 32.
4132253  29/03/2019

VIVA GLOBIZE
NO.42/4, KALAS BAGARGUNDA STREET, VELLORE - 632001, TAMIL NADU, INDIA
AN INDIAN PARTNERSHIP FIRM

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Used Since : 07/11/2018

CHENNAI
PACKAGED DRINKING WATER, MINERAL AND AERATED WATER, SOFT DRINKS, SYRUP, JUICES, FRUIT DRINKS AND FRUIT JUICES
4133337   30/03/2019
SIDDHESH KUMAR PATHAK
A8/3C SUGAM HOMES, SOUTH DHADKA, ASANSOL PIN-713302
INDIVIDUAL
Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used
KOLKATA
DRINKING WATER
4133399    30/03/2019
JES & BEN GROUPO PRIVATE LIMITED
A-1/132, Safdarjung Enclave, New Delhi-110029, India
Body Incorporate
Address for service in India/Attorney address:
IP GRID
B-5, LOWER GROUND FLOOR, KAILASH COLONY, NEW DELHI-110048
Proposed to be Used
DELHI
Fruit Juice
CHETANBHAI V. KHANPARA, TRADING AS:- BHAVYA BEVERAGES
SURVEY NO. 658 - P3/P2, MOVIYA SHREENATHGADH ROAD, AT. MOVIYA, TAL. GONDAL - 360 330, DIST. RAJKOT (GUJARAT) INDIA.
A Proprietorship Firm

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Used Since :03/01/2015

AHMEDABAD
MINERAL WATER, AERATED WATER, FRUIT DRINKS AND FRUIT JUICES, SYRUPS, SOFT DRINKS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
IMLYA'S DEV
4133839   31/03/2019
P.R. INDUSTRIES
PLOT NO. D9, INDUSTRIAL ESTATE, CHANDERA, LALITPUR UTTAR PRADESH 284403
SOFT DRINKS AND MINERAL WATER MANUFACTURER
PARTNERSHIP FIRM

Proposed to be Used
To be associated with:
4082084

DELHI
FLAVORED CARBONATED SOFT DRINKS, CARBONATED FRUIT DRINKS, SODA, MINERAL WATER, FRUIT JUICE
4134060    01/04/2019
GIHON HEALTH CARE DRINKING WATER
PEDA TUMMIDI, BANTUMILLI MD, KRISHNA DIST, ANDHRA PRADESH, INDIA
AN INDIAN PARTNERSHIP FIRM
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA
Used Since :18/03/2019
CHENNAI
PACKAGED DRINKING WATER, AERATED WATER
CRYSTAL MERAKI - INDULGE YOUR THIRST

4135054 01/04/2019
NEER BEVERAGES
PLOT NO 270 TO 272, TALOD GIDC TALOD, SABARKANTHA, GUJARAT - 383285, INDIA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD - 380015, GUJARAT INDIA.

Used Since: 30/03/2019
AHMEDABAD
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES.
TIPPIT

4135812  03/04/2019

RISHI GUPTA
K-15, Kailash Colony, New Delhi-110048, India
Individual

Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India

Proposed to be Used
DELHI

Beers; mixtures of light and dark beers; alcohol-free beer; low-calorie and low-alcohol beers; hops beverages; mixtures of beer and fruit juices, fruit extracts and/or fruit flavoured drinks; shandy; mixtures of beers; low-malt beers; malt beers; low-alcohol beers; hop extracts for the preparation of beers; beer included in class 32.
4136888  03/04/2019
MUSTAK MOHAMMAD PROPRIETOR OF MADAAR & CO.
IMAM SAGAR MASJID KE SAMNE, BAAG KE ANDER, JAIL ROAD, JHALAWAR, RAJASTHAN - 326001. INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
PACKAGED DRINKING WATER, AERATED WATERS, SOFT DRINK, SYRUP, JUICE, MINERAL AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, SODA INCLUDED IN CLASS 32.
FRESHCLUB

4136936  03/04/2019

FOODVISTA INDIA PRIVATE LIMITED
Indiqube-Delta, No.6, 14th Main Road, HSR Layout, 5th Sector, Bangalore 560 102
Private Limited Company

Address for service in India/Attorney address:
GEETANJALI NDS LAW PARTNERS
NDS LAW PARTNERS C-5, RICH HOMES, 5/1, RICHMOND ROAD, BANGALORE - 560 025

Used Since :05/12/2017

CHENNAI

Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
PICCADILY MAST HARYANA

4137146   04/04/2019
PICCADILY AGRO INDUSTRIES LTD.
276, 1ST FLOOR, MEDIA HOUSE, NEAR OKHLA SABZI MANDI, CAPTAIN GAUR MARG, NEW DELHI-110048.

Body Incorporate

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

To be associated with:
2073189

DELHI
Beer, Ale, Stout and Porter; Carbonated Waters; Mineral and Aerated Waters and other Non-Alcoholic Drinks & Beverages; Soda water, Tonic Water, Fruit Drinks, Cold Drink, Energy Drink, Soft Drinks; Sport Drinks; Isotonic Drinks; Fruit Juices & Squashes; Sherbets(Beverages); Syrups, Powders, Flavourings and other preparations for makings beverages included in class 32.
4137836  04/04/2019
RIALTO MEGAMART PVT. LTD.
1st FLOOR, SCO 56, SECTOR 12-A, PANCHKULA-134112 (HR.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since : 27/03/2019

DELHI
Mineral & Aerated Waters & other Non-Alcoholic Beverages; Beer, Soft Drinks, Fruit Drinks and Juices; Fruit Squashes; Syrups and other preparations for making Beverages.
4137978  04/04/2019
DASHRATH RAGHUNATH MHATRE TRADING AS RITESH BEVERAGES
SR NO.309, VILLAGE NANDKAR, POST AMNE TAL. BHIWANDI (DIST THANE) MH 421302.
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
KRISLAW CONSULTANTS
BUILDING NO.4, C/104, SHANKESHWAR PALMS, BEHIND MODEL SCHOOL, KUMBHARKHANPADA, SUBHASH ROAD, DOMBIVILI(W) 421202

Proposed to be Used
MUMBAI
PACKAGED DRINKING WATER
4137979  04/04/2019
GANESH BALIRAM PATIL TRADING AS SWARUP BEVERAGES
SURVEY NO.14 POST VADVALI TAL. BHIWANDI, DIST THANE.
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
KRISLAW CONSULTANTS
BUILDING NO.4, C/104, SHANKESHWAR PALMS, BEHIND MODEL SCHOOL, KUMBHARKHANPADA, SUBHASH ROAD,
DOMBIVILI(W) 421202

Proposed to be Used
MUMBAI
PACKAGED DRINKING WATER
4137980  04/04/2019
KHANDOO GOPINATH PATIL TRADING AS JEET BEVERAGES
H.NO – 251. SAWAD VILLAGE, KALYAN – PADGHA HIGHWAY, POST AMANE, TAL – BHIWANDI, DIST.THANE 421302
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
KRISLAW CONSULTANTS
BUILDING NO.4, C/104, SHANKESHWAR PALMS, BEHIND MODEL SCHOOL, KUMBHARKHANPADA, SUBHASH ROAD,
DOMBIVILI(W) 421202

Proposed to be Used
MUMBAI
PACKAGED DRINKING WATER
SATURN
4138075  04/04/2019
NISHANT AGARWAL, TRADING AS S. P. A ENTERPRISE
MILANPALLY, OPP, KRISHNA KUNJ, SILIGURI-734005, DARJEELING, WEST BENGAL
SINGLE FIRM
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
PACKAGE DRINKING WATER, FRUIT JUICE, AND NON ALCOHOLIC DRINKS, BEING INCLUDED IN CLASS 32.
4138302  04/04/2019
TRIKUTA AGRO PRODUCTS PVT. LTD.
PANTHAL, REASI, JAMMU AND KASHMIR -1823020
DIRECTOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
S-85, SCHOOL BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used
To be associated with:
3453677

DELHI
Beers; mineral and aerated waters and other nonalcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
4138475 05/04/2019
SUKHWANT SINGH
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
THE APEX COMPANY
1026/21-23, IIND FLOOR, GARGRENA HOUSE, GALI TELIYAN TILAK BAZAR, DELHI-110 006.
Used Since :11/12/2002
DELHI
JAL JEERA, SIKANJI.
RICH ROOL

4138974 05/04/2019

RAJ KUMAR SHARMA

c-199 street no 8/1 Near police station Bhajanpura Delhi -3
FRUIT NUTRITIONAL JUICES, FOOD BAVERAGE
PROPRIETORSHIP -LIFE BRIDGE NUTRITIONAL PRODUCTS

Proposed to be Used

DELHI
FRUIT NECTR AND FRUIT JUICE
4139140 05/04/2019
M/S INFYMART RETAIL PRIVATE LIMITED
INFRONT OF SAHNI PUM, 942, SIPRI ROAD, HCL, JHANSI, JHANSI-284003 (U.P.)
company registration under companies act 2013
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used

DELHI
Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
SAMRUDHI NEERU

4139170  05/04/2019
SURESH N. PROPRIETOR OF SAMRUDHI ENTERPRISES
1st FLOOR, NO. 1, NARAYANAPURA VILLAGE AND POST, DEVANAHALLI T. Q, BANGALORE RURAL DISTRICT

PROPRIETOR

Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.

Proposed to be Used
CHENNAI
Beers; mineral and aerated waters and other nonalcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
NIRBUND

4139339   05/04/2019
ROYSAHA PRIVATE LIMITED
VILL. & P.O.-AKAIPUR, P.S.-GOPALNAGAR, DIST- NORTH24PGS-743710, W.B

Body Incorporate

Address for service in India/Attorney address:
ALOK PATHAK
346 Third Floor Hari Nagar Ashram New Delhi (110014)

Proposed to be Used
KOLKATA
PACKAGED DRINKING WATER
LBIJMI JAL
4139523 05/04/2019
CENTRE FOR INNOVATION AND ENTREPRENEURSHIP
JAMIA MILLIA ISLAMIA UNIVERSITY, MAULANA MOHAMMAD ALI JAUHAR MARG, JAMIA NAGAR, NEW DELHI, 110025
Central University by an act of the Indian Parliament in 1988
Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India. Mob: 9871127869
Proposed to be Used
DELHI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
JAMIA JAL
4139524  05/04/2019
CENTRE FOR INNOVATION AND ENTREPRENEURSHIP
JAMIA MILLIA ISLAMIA UNIVERSITY, MAULANA MOHAMMAD ALI JAUHAR MARG, JAMIA NAGAR, NEW DELHI,
110025
Central University by an act of the Indian Parliament in 1988

Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.

Proposed to be Used
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
BREYA

4139607 06/04/2019

SANT PRATAP SINGH
VILL-POST-KARMA BHAGWAN KARMA
PROPRIETOR

Address for service in India/Attorney address:
RANJEET
K-127, GALI NO. 5, PREM NAGAR-2, KIRARI SULEMAN NAGAR, DELHI-110086

Proposed to be Used
KOLKATA

MINERAL WATER AND NON-ALCOHOLIC BEVERAGES AND SYRUPS INCLUDED IN CLASS 32 FOR MAKING BEVERAGES.
4139631  06/04/2019
MR. MOHAMED NIYAS PALLIYALIL
PALLIYALIL HOUSE , RAMAPURAM P.O, PANANGANGARA, PUZHAKKATTIRI, MALAPPURAM- 679321, KERALA
INDIVIDUAL
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR,D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA

Proposed to be Used
CHENNAI
MINERAL AND AERATED WATER AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, FRUIT FLAVORED SOFT DRINKS, SOFT DRINKS, SYRUPS USED IN PREPARATIONS OF SOFT DRINKS
4139959 06/04/2019
INNOTECH AQUA PRIVATE LIMITED
208, TRIVENI COMPLEX, E-10-12, JAWAHAR PARK, LAXMI NAGAR, DELHI-110092
PVT. LTD. COMPANY

Address for service in India/Agents address:
KHUSHI TRADE MARK CO.
BLOCK A-1/15, NEAR SANT HOSPITAL, SHASTRI MARG, SANT NAGAR, BURARI DELHI-110084

Proposed to be Used
DELHI
WATER AND NON-ALCOHOLIC BEVERAGES
ASPHALT

4140127  07/04/2019

M/S. PRAVARA INNOVATIVES PVT LTD

#42-454/3, SHIRDI HILLS, ANAJAIAH NAGAR, JAGADGIRIGUTTA, HYDERABAD, RANGA REDDI-500037, TELANGANA, INDIA

Private limited company

Address for service in India/Attorney address:

PUVVULA VINAY KUMAR

Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used

CHENNAI

Non-alcoholic beverages
RAJUBHAI VALJIBHAI NESADIYA (PROPRIETOR) TRADING AS MADHAV FOODS
F2-104, ANGAN RESIDENCY, NEAR ABC CHOWK, SUDAMA CHOWK, MOTA VARACHHA, SURAT-394101, GUJARAT
PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
BOTTLED WATER, BOTTLED DRINKING WATER, MINERAL WATER [BEVERAGES]
TEMBO

4140583  08/04/2019
BLOSSOM INDUSTRIES LIMITED
VILLAGE JANI VANKAD, NANI DAMAN - 396 210.
Address for service in India/Agents address:
S.S. MALHOTRA
Malhotra & Malhotra, Office No.308, Bhaveshwar Arcade Annex, LBS Marg, Ghatkopar (West), Mumbai-400086.

Proposed to be Used
AHMEDABAD
BEERS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING - BEVERAGES, BEING GOODS INCLUDED IN CLASS – 32
4140584 08/04/2019
BLOSSOM INDUSTRIES LIMITED
VILLAGE JANI VANKAD, NANI DAMAN - 396 210.
Address for service in India/Agents address:
S.S. MALHOTRA
Malhotra & Malhotra, Office No.308, Bhaveshwar Arcade Annex, LBS Marg, Ghatkopar (West), Mumbai-400086.

Proposed to be Used
To be associated with:
2739679

AHMEDABAD
BEERS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING - BEVERAGES, BEING GOODS INCLUDED IN CLASS – 32
4140739  08/04/2019
Kalpeshkumar Thakordas Gajjar
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
AHMEDABAD

fruit drinks and fruit juices; mineral and aerated waters, and other non-alcoholic drinks; syrups and other preparations for making beverages; Beers.
KEVA FLAVOURS PRIVATE LIMITED
Devkaran Mansion, 36, Mangaldas Road, Mumbai 400 002
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
MUMBAI
Essences for making beverages; Non-alcoholic fruit extracts
4141110 08/04/2019
TANVI ENTERPRISES
82, SHIV VIHAR COLONY, OPP. ROAD NO. 5, VKIA, JAIPUR, 302039
PARTNERSHIP FIRM
Address for service in India/Attorney address:
TRADE CORE CERTIFICATIONS
F-6/236, VISHAN VILLA, CHITRAKOOT, VAISHALI NAGAR, JAIPUR, (RAJ.)
Used Since: 01/04/2019
AHMEDABAD
PACKAGE DRINKING WATER, MINERAL AND AERATED WATER AND OTHER NON-ALCOHOLIC DRINKS; SODA, SOFT DRINK, FRUIT DRINKS & FRUIT JUICES; SYRUPS AND PREPARATIONS FOR MAKING BEVERAGES WHICH ARE INCLUDED IN CLASS 32
GOOSE ISLAND
4141201   08/04/2019
FULTON STREET BREWERY, LLC
1800 West Fulton Street, Chicago, Illinois 60612, United States of America
A company, organised and existing under the laws of the United States of America
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Beer.
4141396  08/04/2019
UNITED BREWERIES LIMITED
UB TOWER; UB CITY; 3, 4 & 5, 24, VITTAL MALLYA ROAD, BANGALORE- 560001, KARNATAKA, INDIA.
An Indian Company
Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091, India
Used Since :31/10/2014
To be associated with:
851879, 3370097, 3371291, 4141272
CHENNAI
Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
4141779 09/04/2019
ASHOK KUMAR TRADING AS: M/S FOUNTAIN BEVERAGES INC.
540, SANJAY ENCLAVE, OPPOSITE G.T.K. DEPOT, AZADPUR, NEW DELHI-110033
PROPRIETORSHIP
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
Trade Marks Journal No: 1904 , 03/06/2019        Class 32

BISWAY
4141848  09/04/2019
BIPINKUMAR VALAMJIBHAI RAJPARA
Virpur, Rajkot-363641, GUJARAT, INDIA.

Proposed to be Used
AHMEDABAD

DRINKING WATER, MINERAL AND AERATED WATERS AND PACKAGED DRINKING WATER INCLUDED IN CLASS - 32.
4142026    09/04/2019
BHANU BHAVESHBHAI BALDANIYA TRADING AS KRISHNA ENTERPRISE
SURVEY NO- 353 PAIKI 1, KHATA NO- 690, VILLAGE- PIPLAG, PIPLAG CHOKDY TO ANAND ROAD, N.H. NO-8, VILLAGE-
PIPLAG, NADIAD- 387355, DISTRICT- KHEDA (NADIAD), GUJARAT
INDIVIDUAL

Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD -
382443, GUJARAT

Proposed to be Used
AHMEDABAD
PACKAGED DRINKING WATER, MINERAL WATER, AERATED WATERS, FLAVORED WATERS AND OTHER NON-
ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING
BEVERAGES
4142132  09/04/2019
ARJUN SINGH LODHI (INDIAN NATIONAL, PROPRIETOR), TRADING AS SHRI RAM NARMADA AQUA DHARA
Shinghai Ware House, Jharoli Pul, Tendukheda, Dist., Damoh - 470488, Madhya Pradesh
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Bottled Drinking Water
FONSTIL

4142686  09/04/2019
ARJIT NASKAR.
TRADING AS A.N. BEVERAGES.
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
Packaged Drinking Water, Beers, Fruit Drinks and Fruit Juices, Others Non Alcoholic Drinks.
ELGO
4142973    10/04/2019
SANJAY GOEL
THE ANAND NIKETAN, CGHS, PLOT NO. 16, FIRST FLOOR, FLAT NO. 1B, SECTOR 52, GURUGRAM, HARYANA - 122001.
Sole Proprietor
Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008
Proposed to be Used
DELHI
Mineral and aerated waters and other nonalcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages included in class 32.
4143824 10/04/2019
SHAKTI APIFOODS PVT. LTD.
MALERKOTLA-LUDHIANA ROAD, MALERKOTLA-148023, DISTT. SANGRUR (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 01/04/2015
DELHI
Soft Drinks, Fruit Drinks and Juices, Fruit Squashes, Syrups for Beverages, Flavoured Syrups, Sharbat and Preparations for making Beverages.
Trade Marks Journal No: 1904, 03/06/2019 Class 32

4144106 10/04/2019
FKART FOODS PRIVATE LIMITED
SHOP NO 3, FIRST FLOOR, SY NO 113, MATHRUSHREE ENCLAVE, AVALAHALLI MAIN ROAD, RAMPURA, VIRGONAGAR POST BANGALORE, KARNATAK-560049, INDIA
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
SAYYID MUSHIK FASALU RAHMAN
DSG & ASSOCIATES CS LLP, 2/845H, KECHERY, ERANHIPALAM, KOZHIKODE-673006
Proposed to be Used
CHENNAI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
SHIKANJAABI
4144753   11/04/2019
GANESH AND SAGAR ENTERPRISES
Ghar no.314, Dongargaonwadi, Post:Lonawala, Tal:Maval, Dist: Pune-410401
Partnership
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH,BEHIND SHANTAI HOTEL,PUNE-411011
Proposed to be Used
MUMBAI
Fruit beverages and fruit juices, Concentrated Syrups and other preparations for making beverages
4144754  11/04/2019
GANESH AND SAGAR ENTERPRISES
Ghar no.314, Dongargaonwadi, Post:Lonawala, Tal:Maval, Dist: Pune-410401
Partnership
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH,BEHIND SHANTAI HOTEL,PUNE-411011
Proposed to be Used
MUMBAI
Fruit beverages and fruit juices, Concentrated Syrups and other preparations for making beverages
TIBB'S

4145060  11/04/2019
TIBBS FOODS PRIVATE LIMITED
612 – B WING, KANAKIA WALL STREET, CHAKALA, ANDHERI KURLA ROAD, ANDHERI (EAST), MUMBAI-400093
A REGISTERED INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 2013

Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Used Since :01/04/2006

MUMBAI

BEERS, MINERALS AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES, FRUIT BEVERAGES AND FRUIT JUICES, SYRUPS AND OTHER PREPARATION FOR MAKING BEVERAGES, SMOOTHIES, SHERBETS (BEVERAGES), NON ALCOHOLIC FRUIT EXTRACTS, FRUIT NECTARS (NON ALCOHOLIC), PEANUT MILK (NONALCOHOLIC BEVERAGES)
BUDDHANJALI AYURVED PRIVATE LIMITED
Shop No 24, Ground Floor, Om Heera Panna Premises, Nr Oshiwara Police Station, Heera Panna Mall, Jogeshwari West, Mumbai 400102

PROPOSED TO BE USED
MUMBAI
Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages covered under class 32
2749162    03/06/2014
HIMALAYAN ENDEAVOUR (P) LIMITED
trading as ;HIMALAYAN ENDEAVOUR (P) LIMITED
"ENDEAVOUR", TEA AUCTION ROAD, PRADHAN NAGAR, SILIGURI, DIST. DARJEELING, PIN-734003, WEST BENGAL, INDIA
Manufacturer, Merchant & Exporter

Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Used Since : 01/01/2011

To be associated with:
2749160, 2749161

KOLKATA
Vodka, Rum, Whisky, Brandy, Gin and all other alcoholic beverages (except beer).

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL DESCRIPTIVE MATTERS APPEARING ON THE LABEL...
2749163  03/06/2014
HIMALAYAN ENDEAVOUR (P) LIMITED
trading as ;HIMALAYAN ENDEAVOUR (P) LIMITED
"ENDEAVOUR", TEA AUCTION ROAD, PRADHAN NAGAR, SILIGURI, DIST. DARJEELING, PIN-734003, WEST BENGAL, INDIA
Manufacturer, Merchant and Exporter
Address for service in India / Agents address:
DASWANI & DASWANI
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Used Since : 01/01/2011
To be associated with:
2749160, 2749161, 2749162
KOLKATA
Vodka, Rum, Whisky, Brandy, Gin and all other alcoholic beverages (except beer).
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED / PENDING REGISTRATION NO. 2749161, 2749160.
Silver Fox

2944210  17/04/2015

PREMIER ALCOBEV PVT.LTD.
F V33/4 OKHLA INDUSTRIAL AREA, PHASE 2 NEW DELHI 110020
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
8, CENTRAL LANE, BENGALI MARKET, NEW DELHI-110 001

Proposed to be Used
DELHI

ALCOHOLIC BEVERAGES (EXCEPT BEERS)
MARK SHOULD BE READ AND USE AS A WHOLE.
Old Sniper

2944212    17/04/2015
PREMIER ALCOBEV PVT.LTD.
F V33/4 OKHLA INDUSTRIAL AREA, PHASE 2 NEW DELHI 110020
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
8, CENTRAL LANE, BENGALI MARKET, NEW DELHI-110 001

Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS)
MARK SHOULD BE READ AND USE AS A WHOLE.
Grand Oak

2944214    17/04/2015
PREMIER ALCOBEV PVT.LTD.
F V33/4 OKHLA INDUSTRIAL AREA, PHASE 2 NEW DELHI 110020
MANUFACTURERS & TRADERS

Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
8, CENTRAL LANE, BENGALI MARKET, NEW DELHI-110 001

Proposed to be Used
DELI

ALCOHOLIC BEVERAGES (EXCEPT BEERS)
MARK SHOULD BE READ AND USE AS A WHOLE..
MILLIONAIRE
2958948  08/05/2015
YADU CORPORATION PVT.LTD.
5A 2ND FLOOR 18 POORVI MARG VASANT VIHAR DELHI 110057
MERCHANTS & MANUFACTURERS
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
GENERAL REGISTRATION SERVICES
A-3, CHRISTIAN COLONY, DELHI-110007
Used Since :01/12/2010
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS), WHISKY, GIN, VODKA, RUM, BRANDY.
3030992  13/08/2015
ADVENT BRAND HOUSE INDIA PRIVATE LIMITED
A 27/4, BASEMENT, DLF PHASE-I, GURGAON 122002
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
GLA LAW OFFICES
C-129 IIND FLOOR LAJPAT NAGAR-I NEW DELHI-110024
Proposed to be Used
To be associated with:
3030990
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS)
PREMIERS HERITAGE
3124218  14/12/2015
PREMIER ALCOBEV PVT. LIMITED
F33/4, OKHLA INDUSTRIAL AREA, PHASE -2, NEW DELHI-110020.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
8, CENTRAL LANE, BENGALI MARKET, NEW DELHI-110 001

Proposed to be Used
To be associated with:
3124217

DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS); INCLUDED IN CLASS 33
MR. NANDKISHORE RAMGOPAL DHANUKA
B-111, SHREYAS INDUSTRIAL ESTATE, GOREGAON (EAST), MUMBAI - 400063, MAHARASHTRA
MANUFACTURERS

Address for service in India/Agents address:
MAKIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI
ALCOHOLIC BEVERAGES OTHER THAN BEER
3490653  22/02/2017
OASIS DISTILLERIES LIMITED
H-102, B-2, Metro Tower, 1st Floor, Vijay Nagar, Indore - 452 010 [M.P.].
Manufacturers & Merchants.
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :23/02/2006
To be associated with:
1424089
MUMBAI
LIQUORS INCLUDING WHISKY, RUM, GIN AND BRANDY INCLUDED IN CLASS 33
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.,1424089.
Mafioso
3762325  23/02/2018
SUCHA SINGH RAI
trading as ; RAIPUR BOTTLING COMPANY
M-6, Anupam Nagar, Raipur - 492001 (C.G)
Sole Proprietorship Firm
Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.
Proposed to be Used
MUMBAI
Alcoholic Beverages (Except Beer)
ASB PRIME TIME

3808660  17/04/2018

M/S. GOLDEN PRINCE WINE INDIA PVT. LTD.
DAYAL BAND, NEAR BANK OF INDIA, BILASPUR-49500 (C.G.)
Private Limited Company

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Alcoholic beverages (except beers) and wines
SASSI AVARI

4130132  27/03/2019
MIP METRO GROUP INTELLECTUAL PROPERTY GMBH & CO. KG
Metro-Strasse 1, 40235 Düsseldorf, Germany
A company organised and existing under the laws of Germany.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Alcoholic beverages (except beers); wines; spirits [beverages]; sparkling wines; liqueurs.
ROYAL DISTILLERY PRIVATE LIMITED

4130850  28/03/2019
ROYAL DISTILLERY PRIVATE LIMITED
KACHIGAM ROAD, DAMAN - 396 210.
Address for service in India/Agents address:
S.S. MALHOTRA
Malhotra & Malhotra, Office No.308, Bhaveshwar Arcade Annex, LBS Marg, Ghatkopar (West), Mumbai-400086.
Used Since :09/04/1986
To be associated with:
2756685, 3055569
AHMEDABAD
WINES, SPIRITS AND LIQUEURES INCLUDING INDIAN MADE FOREIGN LIQUOR, BEING GOODS INCLUDED IN CLASS – 33.
PICCADILY MAST HARYANA

4137147  04/04/2019
PICCADILY AGRO INDUSTRIES LTD.
276, 1ST FLOOR, MEDIA HOUSE, NEAR OKHLA SABZI MANDI, CAPTAIN GAUR MARG, NEW DELHI-110048.

Body Incorporate

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

To be associated with:
1779740

DELHI
Alcoholic Beverages including Wine, Spirits, Liquors, Whisky, Brandy, Rum, Vodka, Gin and Scotch included in class 33.
Trade Marks Journal No: 1904 ,  03/06/2019           Class 33

BAM: BAI 7

4137164  04/04/2019
PICCADILY AGRO INDUSTRIES LTD.
276, 1ST FLOOR, MEDIA HOUSE, NEAR OKHLA SABZI MANDI, CAPTAIN GAUR MARG, NEW DELHI-110048.

Body Incorporate

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Alcoholic Beverages including Wine, Spirits, Liquors, Whisky, Brandy, Rum, Vodka, Gin and Scotch included in class 33.
One Trans-ocean gold reserve

4138573  05/04/2019

SURYA PHADKE
E-408, Greater Kailash-II, New Delhi-110048
Sole Proprietor

Address for service in India/Attorney address:
SIDHANATH SINGH
46 LGF, Jorbagh, New Delhi-110003

Proposed to be Used
DELHI
Alcoholic beverages and Vodka
One pangaea platinum reserve

4138574   05/04/2019

SURYA PHADKE
E-408, Greater Kailash-II, New Delhi-110048
Sole Proprietor

Address for service in India/Attorney address:
SIDHANATH SINGH
46 LGF, Jorbagh, New Delhi-110003

Proposed to be Used
DELHI
Alcoholic Beverages and Vodka
BRUNO
4139079  05/04/2019
A.B. GRAIN SPIRITS PRIVATE LIMITED
709-711, 7th Floor, Gate No.4, Ambience Mall, Gurgaon, Haryana-122002.
Body Incorporate
Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.
Proposed to be Used
DELHI
Alcoholic beverages (except beers).
LUCKY GEM
4139080  05/04/2019
A.B. GRAIN SPIRITS PRIVATE LIMITED
709-711, 7th Floor, Gate No.4, Ambience Mall, Gurgaon, Haryana-122002.
Body Incorporate
Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.
Proposed to be Used
DELHI
Alcoholic beverages (except beers).
ADOLF

4139329  05/04/2019

ARUN SEBASTIAN
Chackichery House, Kavaraparambu, Nayathodu Post, Angamaly-683572

Individual

Address for service in India/Attorney address:
BONAFIDE INTELLECTUAL PROPERTY SOLUTIONS
43/353 B, ANASWARA, CITIZEN ROAD, AYYAPPANKAVU, KOCHI-18, KERALA, INDIA.

Proposed to be Used

CHENNAI

Alcoholic beverages, except beers; nise [liqueur], anisette [liqueur] / arak [arrack], alcoholic beverages- except beer, alcoholic beverages containing fruit, bitters, brandy, cider, cocktails, curacao, digesters [liqueurs and spirits], distilled beverages, alcoholic essences, alcoholic extracts, fruit extracts, alcoholic liqueurs, nira [sugarcane-based alcoholic beverage], peppermint liqueurs, perry, pre-mixed alcoholic beverages, other than beer-based, rice alcohol, rum, sake, spirits [beverages] vodka, whisky
4139584   06/04/2019
STORY ENTERPRISES
R3 ZEN BUILDING, PLOT 237&238, KAVURI HILLS, MADHAPUR, HYDERABAD - 500033
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Alcoholic beverages, except beers; Alcoholic preparations for making beverages
Nature’s Pik

4140771  08/04/2019

NATIONAL COLLATERAL MANAGEMENT SERVICES LIMITED
IFFCO Tower-1,B-wing, 5th Floor,Sector -29, Gurgaon-122001
Public Limited Company

Address for service in India/Attorney address:
RAVI SHANKAR
B-2 & 3, Ashish Commercial Complex, Plot No.-3, LSC, New Rajdhani Enclave,, Vikas Marg,, Near Preet Vihar Metro Station, Delhi, 110092

Proposed to be Used
DELI
Preparations for making alcoholic beverages, sake, rice alcoholic, Perry, Mira (sugarcane-based alcoholic beverage), bitters, aperitifs, alcoholic beverages containing fruit, except beer, alcoholic beverages, alcoholic beverages (except beer), alcoholic extracts, alcoholic essence, wine, Piquette, Fortified wines, Sparkling wines, cider, Pre-mixed beverages, fruit extracts, cocktails, alcoholic, pre-mixed alcoholic beverages, other than beer-based, Spirits and liquors, vodka, whisky, spirit (beverages), rum, peppermint liqueurs, gin, kirsch, liqueurs, distilled beverages, digesters (liqueurs and spirits), Curacao, brandy and any other alcoholic beverages (except beers).
4143299  10/04/2019
GRAINOTCH INDUSTRIES LIMITED
T- 13-14, 3rd Floor, Above Bafna Jwellers, Suyojit Sankul, Tilakwadi Corner, Near Rajiv Gandhi Bhavan, Sharanpur Road, Nashik-422 005
A Company Registered Under The Indian Companies Act,
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
To be associated with:
2243746
MUMBAI
Alcoholic Beverages.
ONE MORE

4145531 12/04/2019
ALCOBREW DISTILLERIES INDIA PRIVATE LIMITED
C-423, SARITA VIHAR, NEW DELHI: 110 076,
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used
DELHI
WHISKY, BRANDY, GIN, RUM & VODKA WINES, SPIRITS (BEVERAGES), LIQUORS (SPIRITUOUS) IN CLASS 33
4146412    13/04/2019
LEONARA ENTERPRISES LLP
NAVA SAHYADRI SOCIETY,S NO 44 PL 12 KARVE NAGAR KOTHrud,PUNE,Pune,Maharashtra,411052,
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Agents address:
NEHA SUHAS PATIL
15, Prarambh, Attrey Society,Near Deep Bunglow Chowk,Model Colony, Pune-411016.
Proposed to be Used
MUMBAI
Manufacturing of Alcoholic beverages
LUCIFER
4146531  13/04/2019
ARUN SEBASTIAN
Chackichery House, Kavaraparambu, Nayathodu Post, Angamaly-683572
Individual
Address for service in India/Attorney address:
BONAFIDE INTELLECTUAL PROPERTY SOLUTIONS
43/353 B, ANASWARA, CITIZEN ROAD, AYYAPPANKAVU, KOCHI-18, KERALA, INDIA.
Proposed to be Used
CHENNAI
Alcoholic beverages, except beers; alcoholic preparations for making beverages. alcoholic beverages, except beer, alcoholic beverages containing fruit, bitters, brandy, cider, cocktails, curacao, distilled beverages, alcoholic essences, alcoholic extracts, fruit extracts, alcoholic liqueurs, nira [sugarcane-based alcoholic beverage], peppermint liqueurs, perry, pre-mixed alcoholic beverages, other than beer-based, rice alcohol, rum, sake, spirits [beverages] vodka, whisky, wine
2995636  26/06/2015
MOHD. AHMED ANSARI
trading as ;M/s H.B.W. Udyog
Handia, Allahabad- 221 503 (U.P.).
Manufacturers and Merchants
Proprietor
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :01/04/2000
DELHI
Bidi
YOG GURU RAMDEVJI MAHARAJ
3112456   02/12/2015
Patanjali Ayurved Ltd
D-38 Industrial Area Haridwar-249401
Manufacturer & Merchant
Address for service in India/Agents address:
Bansal & Company
210, Jop Plaza, (Opp Mc Donald's) P-2, Sector-18, Noida-201 301, Ncr Delhi, India.
Used Since: 31/12/1996
To be associated with:
3108484, 3108537, 3108596, 3108641, 3111799, 3111844, 3112411
DELHI
Tobacco; Smokers' Articles; Matches
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as a whole.
KANAKPRIYA

3116338   07/12/2015
BINDU KUMAR SINGH
trading as ;KANAK SARVOTAAM AGENCY
HOUSE NO.63, GALI NO.1, AMBEY ENCLAVE, CHAUHAN PATTI, DELHI 110094
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK, FATEHPURI, DELHI 110 006, INDIA.

Proposed to be Used
DELHI
UNMANUFACTURED TOBACCO.
3123977 12/12/2015

ZAHID HUSSAIN
A-262, GALI NO-4, CHAUHAN BANGAR, NEW SEELAMPUR, DELHI-110053
MANUFACTURER AND TRADER
INDIVIDUAL

Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92
Used Since : 10/11/2015

To be associated with:
2968649

DELHI
TOBACCO, SMOKERS' ARTICLES, IN CLASS 34
3143282   30/12/2015
C.MOHAMMED SHAFI
trading as ;JUNIOR SALAM BEEDI WORKS
#7/301/A, JOWKPALAYAM STREET, KADIRI-515591, A.P, INDIA
MANUFACTURER AND MERCHANTS
PROPRIETOR FORM
Address for service in India/Attorney address:
B. KARTHIK ADVOCATE
22, 3rd CROSS STREET, SRINIVASAPURAM, KORATTUR, CHENNAI - 600076
Used Since :01/01/1950

CHENNAI
BEEDES
subject to use within the geographical area of Andhra Pradesh & Telangana.
MD. MORTUZ ALI
MD. SHABUDDIN
MD. AMIR HOSSAIN
MD. SANAULLAH
trading as ; AMIR BIRI FACTORY
3rd floor, 1/16 lalita park, laxmi nagar delhi 110092
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Used Since : 01/05/2015

DELHI
BIDI & TOBACCO PRODUCTS IN CLASS 34

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., biri and MARK TO BE USED AS A WHOLE.
3183030  11/02/2016
MD.MORTUZ ALI
MD.SHABUDDIN
MD. AMIR HOSSAIN
MD.SANAULLAH

trading as ;AMIR BIRI FACTORY
3rd floor, 1/16 lalita park, laxmi nagar delhi 110092
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Used Since :01/05/2015

DELI
BIDI & TOBACCO PRODUCTS IN CLASS 34.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., biri and mark to be used as a whole.
3197227  26/02/2016
SAMECO LIMITED
Jebel Ali Free Zone, Dubai, United Arab Emirates
Manufacturers and Merchants

Address for service in India/Attorney address:
POOJA DODD
LEX ORBIS, INTELLECTUAL PROPERTY PRACTICE, 709/710, TOLSTOY HOUSE, 15-17, TOLSTOY MARG, NEW DELHI 110001

Proposed to be Used
DELHI
Cigarettes; cigars; cigarillos; tobacco

no exclusive right to the use of the device of tower. Mark shall be used as whole.
3470443 30/01/2017

SOPARIWALA EXPORTS
Abdul Kader Fazlani
Mohammed Siddique Abdul Gaffar
Arif Fazlani
Muhammed Irfan Fazlani
Faisal Fazlani
Iqbal Fazlani
Imran Yunus Abdul Gaffar
Asif Abdul Kader
Nadeem Fazlani
Hamza Fazlani
Mrs. Jameela Arif Fazlani
Master Abdul Latif Fazlani, represented by his father/ natural guardian Muhammed Irfan Fazlani
Master Bilal Fazlani represented by his father/ natural guardian Iqbal Fazlani
Master Yahya Fazlani represented by his father/ natural guardian Asif Abdul Kader
Master Ibrahim A. Fazlani represented by his father/ natural guardian Asif Abdul Kader

trading as ;Sopariwala Exports
Nirmal, 21st Floor, Nariman Point, Mumbai - 400021
Manufacturers and Merchants
A registered partnership firm

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
TOBACCO; HOOKAH TOBACCO; TOBACCO MOLASSES; TOBACCO SUBSTITUTES, NAMELY FLAVOURED MOLASSES, HERBAL MOLASSES; MOLASSES FOR USE IN SMOKING THROUGH HOOKAH; TOBACCO IN PASTE FORM; SNUS; RAW TOBACCO; SMOKING TOBACCO; SMOKELESS TOBACCO; TOBACCO LEAVES; CHEWING TOBACCO; MANUFACTURED TOBACCO; SMOKING PIPES; SMOKERS' ARTICLES; SMOKING APPARATUS NAMELY, HOOKAH; MATCHES; MATCH BOXES; SNUFF; SNUFF BOXES; ASHTRAYS FOR SMOKERS; TOBACCO SPITTOONS; TOBACCO PIPES; TOBACCO POUCHES; TOBACCO JARS; LIGHTERS FOR SMOKERS; GAS CONTAINERS FOR CIGAR LIGHTERS, SHISHA PIPES, ELECTRONIC SHISHA PIPES; HOOKAH APPARATUS, PARTS AND ACCESSORIES INCLUDED IN CLASS 34.
3472698   02/02/2017
MR. KAMAL KUMAR GEMNANI
trading as ;GURUKRIPA ENTERPRISES
SHOP NO. B-04, ZONE-2, VYAPAR VIHAR, BILASPUR- (C.G.)
Manufacturers & Merchants.
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :05/04/2008
MUMBAI
SAFETY MATCHES INCLUDED IN CLASS 34 FOR SALE IN THE STATES OF CHHATTISGARH AND MADHYA PRADESH ONLY
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF CHHATTISGARH AND MADHYA PRADESH.
3516385  29/03/2017
PATEL RAKESHKUMAR KANTILAL
3/3/143, RAMPURA, UNJHA -15, SIDDHPUR, MEHSANA, GUJARAT, INDIA.
Individual
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/03/2017
AHMEDABAD
TOBACCO; SMOKERS' ARTICLES; MATCHES.
3525637  13/04/2017
PATEL RAKESHKUMAR KANTILAL
3/3/143, RAMPURA, UNJHA -15, SIDDHPUR, MEHSANA, GUJARAT, INDIA
Individual
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/04/2017
AHMEDABAD
TOBACCO; SMOKERS' ARTICLES; MATCHES
BHAVYA

3529358  19/04/2017

PRAVIN KESHWANI PROPRIETOR OF VAAMAN PRODUCTS
8, SHRUSTI BUNGLOW, 132 FT RING ROAD, NR. ASHWAMAGH CROSS ROAD, B/H. MEDILINK HOSPITAL, SATELLITE, AHMEDABAD. GUJARAT-INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD

TOBACCO, GUTKHA, CHEWING TOBACCO, MAWA BEING ZARDA MIX PAN MASALA, ZAFRANI ZARDA, KHAINI, TOBACCO (RAW OR MANUFACTURED), TOBACCO PRODUCTS, TOBACCO BLENDED BETELNUT AND KATHA, PAN MASALA CONTAINING TOBACCO, SMOKERS, ARTICLES, MATCHES, BIDI, CIGARETTE, SNUFF, QUIWAH, HOOKA TOBACCO PAST, ZAFRANI PATTI IN CLASS 34.
SAAVAN

3702754  14/12/2017
VICKY UBHRANI TRADING AS M/S. AYAN SALES CORPORATION
DHAMDA ROAD, CHIKHIL, DURG (C.G.)
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since : 26/11/2017

MUMBAI
Tobacco, smokers, zarda, khaini and matches
3715437    29/12/2017

GOPAL PRASAD
M/s Gopal Prasad Rathore, Karrapur, Distt. Sagar, M.P.
Proprietor

Address for service in India/Agents address:
GAURAV AGRAWAL.
M/S SHAURYA REGISTRATION CO., 30-A, JAGANNATH PURI, MATHURA 281001. (U.P.)
Used Since :01/09/2010

Mumbai
Bidi
The sale of this product is limited to only Madhya Pradesh.
3818135   27/04/2018  
KUMAR CHANDRA, PROPRIETOR, SHREE RUDRA PERFUMERS  
Village & Post – RISAMA, Distt. Durg-491221, Chhattisgarh  
Proprietorship Firm  
Address for service in India/Attorney address:  
LAAD ASSOCIATES  
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh  

Proposed to be Used  
MUMBAI  
Tobacco.
4127003   25/03/2019
MANISH KUMAR CHAURASIA
B-3, SURYA NAGAR, GHAZIABAD UTTAR PRADESH INDIA
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
THE APEX COMPANY
1026/21-23, IND FLOOR, GARGRENA HOUSE, GALI TELIYAN TILAK BAZAR, DELHI-110 006.
Used Since: 01/04/2009
To be associated with:
1607220, 1697748, 2071288, 3125567, 3230099
DELHI
TOBACCO, TOBACCO PRODUCTS, ZARDA, KHAINI, QUIWAM, GUTKHA & SNUFF
4134748    02/04/2019
PHILIP MORRIS BRANDS SÀRL
Quai Jeanrenaud 3, Neuchâtel, 2000, Switzerland
A company incorporated under the laws of Switzerland

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
To be associated with:
1540770, 3965609, 3965612, 3965615, 3965618

MUMBAI
Tobacco, raw or manufactured; tobacco products; cigars, cigarettes, cigarillos, tobacco for roll your own cigarettes, pipe tobacco, chewing tobacco, snuff tobacco, kretek; snus; tobacco substitutes (not for medical purposes); electronic cigarettes; tobacco products for the purpose of being heated; electronic devices and their parts for the purpose of heating cigarettes or tobacco in order to release nicotine-containing aerosol for inhalation; liquid nicotine solutions for use in electronic cigarettes; smokers' articles, cigarette paper, cigarette tubes, cigarette filters, tobacco tins, cigarette cases, ashtrays, pipes, pocket apparatus for rolling cigarettes, lighters, matches.
4134749    02/04/2019
PHILIP MORRIS BRANDS SÀRL
Quai Jeanrenaud 3, Neuchâtel, 2000, Switzerland
A company incorporated under the laws of Switzerland
Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
To be associated with:
691214, 1540770, 1843146, 3234905, 3304930

MUMBAI
Tobacco, raw or manufactured; tobacco products; cigars, cigarettes, cigarillos, tobacco for roll your own cigarettes, pipe tobacco, chewing tobacco, snuff tobacco, kretek; snus; tobacco substitutes (not for medical purposes); electronic cigarettes; tobacco products for the purpose of being heated; electronic devices and their parts for the purpose of heating cigarettes or tobacco in order to release nicotine-containing aerosol for inhalation; liquid nicotine solutions for use in electronic cigarettes; smokers’ articles, cigarette paper, cigarette tubes, cigarette filters, tobacco tins, cigarette cases, ashtrays, pipes, pocket apparatus for rolling cigarettes, lighters, matches.
4134884    02/04/2019
NITMAN PAN PRODUCTS (OPC) PRIVATE LIMITED
D-57/57-A SIDDHGIRI BAGH-9889160449 VARANASI, UP - 221001, INDIA
MANUFACTURER AND TRADER

Address for service in India/Attorney address:
GLOBAL JURIX
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
TOBACCO, SMOKERS ARTICLES, CHEWING TOBACCO, SMOKING TOBACCO, CIGARETTE, KHAINI, SNUFF, CIGAR, PAN MASALA, PAN SUPARI AND MATCH BOX.
4135191 02/04/2019
DETAILING DEVILS INDIA PRIVATE LIMITED
FF, Plot No.2 Junction at Eighty Feet Road Near, Bal Bharti Public School, Pitampura, Delhi North, Delhi-110034
Company
Address for service in India/Attorney address:
SACHIN SONI & ASSOCIATES
Office No.B-01, A-1 B, Behind McDo&nald’s, Sector-16, Noida, Uttar Pradesh-201301
Used Since :11/09/2017
DELHI
Tobacco, Smokers' articles and Matches as are Included in Class 34.
WISEMAN
4136145  02/04/2019
SANDEEP GARG
N-3, Greater Kailash -1 , New Delhi -110048
- INDIVIDUAL
Proposed to be Used
DELHI
TOBACCO , SMOKER'S ARTICLES , MATCHES
4136499    03/04/2019
SUMEET KAUR
972, B-BLOCK, NEW AMRITSAR COLONY, AMRITSAR - 143001
Manufacturers
Individual
Proposed to be Used
DELHI
Smokers’ Articles; matches; Lighters for smokers; gas containers for cigar lighters; firestones; Liquified Gas Cylinder for Cigarette Lighters; Cigarette Lighter Holders; Gas Containers for Cigar Lighters
4136592 03/04/2019
GREENFIELDS PETRICHOR PRIVATE LIMITED
PLOT NO. 99A, SECTOR 11D, YMCA ROAD, FARIDABAD, HARYANA-121006
Private Limited Company
Address for service in India/Attorney address:
PRIYA JAIN
H-2697, Sector-49, Sainik Colony, Faridabad, Haryana
Proposed to be Used
DELHI
Tobacco
GOLD & WHITE

4137587    04/04/2019

NAVEEN KUMAR VARMA
S/O ROOP KISHAN VARMA 65, RADHEY PURI EXTN 1, KRISHNA NAGAR, EAST DELHI, DELHI-110051
MANUFACTURERS AND MERCHANTS

Proposed to be Used

DELHI

TOBACCO AND TOBACCO PRODUCTS INCLUDING CIGARS, CIGARETTES AND BIDIS; ALL SUCH RELATED GOODS COVERED UNDER CLASS 34
BARRYS

4139926  06/04/2019
SANDEEP GARG
N-3, Greater Kailash -1, New Delhi -110048

INDIVIDUAL
Proposed to be Used
DELHI
TOBACCO, SMOKER'S ARTICLES, MATCHES
MAHESHCHAND
4139995  06/04/2019
MS. AAKRITI GUPTA
47, KAILASH VIHAR, AGRA, UTTAR PRADESH-282005
INDIVIDUAL
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089
Proposed to be Used
DELHI
CHEWING TOBACCO
KALU
4139996  06/04/2019
MS. AAKRITI GUPTA
47, KAILASH VIHAR, AGRA, UTTAR PRADESH-282005
INDIVIDUAL
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089
Proposed to be Used
DELHI
CHEWING TOBACCO
4142680 09/04/2019
MUTHALIF ABDUL SALEEM
6/1 PANDARINATHAPURAM, BEEMA NAGAR, TRICHY- 620001
Proprietor of Batcha Beedi

Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI, PUDUPET, CHENNAI- 600 002
Used Since :20/04/1995

To be associated with:
3816666

CHENNAI
Beedi (Conical smoking stick made with leaves and raw tobbacco)

Transliteration : THE TAMIL WORDS WHEN TRANSLATED TO ENGLISH MEANS “BATCHA”
BAAG BEEDI

4144557    11/04/2019

MOHAMED IBRAHIM
14/3, KHAJAMIAN STREET, KHAJANAGAR, TRICHY-620020
An Individual

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.
Used Since :15/02/2019

CHENNAI
CIGARETTES, CIGARS, BEEDI, SMOKERS ARTICLES and TOBACCO
VAPO
4146203   12/04/2019
VEC LIMITED
34 Hannigan Dr, St John, Auckland, New Zealand 1072
Company
Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used
CHENNAI
Electronic cigarettes; smokers’ articles namely cartridges for electronic cigarettes; liquid solutions for use in electronic cigarettes; cigarettes; cigarette cases; cigarette boxes; cigarettes namely cigarettes containing tobacco substitutes; tobacco substitutes; tobacco; tobacco products.
Trade Marks Journal No: 1904, 03/06/2019 Cl. 34

4148434 16/04/2019
MR. RAFIQUL ISLAM
Village-Bhulki, P. O. Domohana, District - Uttar Dinajpur, West Bengal - 733215
SOLE PROPRIETOR

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used

KOLKATA
TOBACCO AND TOBACCO PRODUCTS (INCLUDING SUBSTITUTES), BIDI, ARTICLES FOR USE WITH TOBACCO, CHEWING TOBACCO, CIGARETTES, ZARDA, GUTKHA, KHAINI & JAFRANI PATTI IN CLASS 34